

Third Series, Vol. XV—No. 23

Wednesday, March 20, 1963
Phalguna 29, 1884 (Saka)

LOK SABHA DEBATES

(Fourth Session)



(Vol. XV contains Nos. 21—30)

LOK SABHA SECRETARIAT
NEW DELHI

ONE RUPEE (INLAND)

FOUR SHILLINGS (FOREIGN)

C O N T E N T S

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LOK SABHA

Wednesday, March 20, 1963/Phalguna
29, 1884 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Development of Scheduled Tribes

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Shri Subodh Hansda:

*497. Shri S. C. Samanta.

Shri B. K. Das:

Shri M. L. Dwivedi:

Will the Minister of Home Affairs
be pleased to state:

(a) whether any financial cut has
been made in the Third Five Year
Plan for the development of Sche-
duled Tribes;

(b) if so, to what extent and
under which heads; and

(c) whether the same cut has also
been made in the State plans?

The Deputy Minister in the Minis-
try of Home Affairs (Shrimati
Chandrasekhar): (a) No.

(b) and (c). Does not arise.

Shri Subodh Hansda: May I
know whether financial aid that has
been recommended by the Dhebar
Commission will be given to all the
States or will there be any cut in
that recommendation also?

Shrimati Chandrasekhar: For the
Third Five Year Plan as such there
is no such cut at all.

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Shri Subodh Hansda: May I know
whether Government have any infor-
mation that the cut in the State plans
is much higher than the cut in the
general Plans in the States?

Shrimati Chandrasekhar: As I said
earlier, though there is no cut as such
in the whole Plan outlay for the
Third Five Year Plan period, there is
a little reorientation suggested or
taken up now by the States as well
as by the Centre just because of the
present national emergency that has
arisen. The hon. Member has al-
ready brought to our notice the maxi-
mum cut that has been imposed in
the Scheduled Tribes blocks and we
are already taking it up with the
West Bengal Government to see whe-
ther this is true.

Shri S. C. Samanta: May I know
whether the recommendations of the
Scheduled Areas and Scheduled Tribes
Commission to open Ashram Schools
in different parts of the country will
be taken up and will not come under
the cut

Shrimati Chandrasekhar: In 1963-64
there will be a 20 per cent reduction
in the Tribal blocks, but that does not
mean that we are not going to restore
that. Everything possible is being
done to restore this within the Plan
period.

Shri B. K. Das: There was a provi-
sion of Rs. 10 lakhs for girls' hostels
during the Third Plan period. Do I
understand that that also stands now
or has that also been cut?

Shrimati Chandrasekhar: Even in
the Central sector we did think of
reducing or making a cut in our
Budget so as to meet the national
emergency which was very severe in
the early period. That allotment was

Rs. 30 lakhs. We are thinking of restoring this and everything possible is being done. Though it is so in the Central sector, there are also Rs. 694 lakhs set apart for girls' hostels in the State sector and that is not being affected very much.

Shri Heda: May I know whether it is not a fact that a general circular has been issued that no new scheme may be taken up and even in the continuing schemes a minimum 10 per cent economy may be effected?

Shri mati Chandrasekhar: It is not wrong even if that is so.

Shri वेरवा कोटा: सन १९६२ में सरकार ने शेड्यूल कास्ट्स के बच्चों को कितनी आश्रवृत्तियां दी हैं?

प्रध्यक्ष महोदय: यह अलहदा सवाल है।

Shri Daji: The hon. Minister said that there was no cut but a re-orientation. Will the hon. Minister tell us precisely what the nature of the re-orientation is and have any production targets and plans also been affected because of this re-orientation?

Shrimati Chandrasekhar: There has been a little reduction and some postponement of some of the schemes that had been envisaged in the 1963-64 Budget. But this may be a temporary phase and, as I said, we are trying our best to restore them as early as possible.

Shri Vishram Prasad: May I know whether there is any proposal before the Government for a financial cut as regards the development plans of the Scheduled Castes and Scheduled Tribes?

Shrimati Chandrasekhar: A separate question may be tabled.

Shri Maheswar Naik: May I know whether the Central Government is aware that certain States are cutting out some of the scholarship schemes

in the States and whether the Central Government is curtailing the scholarship aid schemes?

Mr. Speaker: Schemes about what?

Shri Maheswar Naik: My information is that certain States are curtailing the existing scholarships schemes so far as the award of stipends to the Scheduled Tribes students is concerned.

Shrimati Chandrasekhar: That is not a fact at all.

Prohibition

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| *498. | Shri D. C. Sharma: Shri S. M. Banerjee: Shri Shree Narayan Das: Shrimati Savitri Nigam: Shri Subodh Hansda: Shri S. C. Samanta: Shri Prakash Vir Shastri: Shri Sonavane: Shri A. N. Vidyalankar: Shri Yashpal Singh: Shri Bhakt Darshan: Shri Bhagwat Jha Azad: Shri Basappa: Shri P. R. Chakraverti: Shri Hem Barua: Shri Vidya Charan Shukla: Shri Koya: Dr. L. M. Singhvi: Shri Berwa Kotah: |
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Will the Minister of Home Affairs be pleased to state:

(a) whether an All-India policy is being worked out with regard to prohibition; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The All-India pattern for prohibition is laid down in the Third Five Year Plan. The question was considered in a general way at the meeting of the Chief Ministers of States held in New Delhi on the 18th and 19th January, 1963. The conclusions arrived at were given out in the press note which issued on the 20th January, 1963.

Shri D. C. Sharma: May I know if the Government is aware of the fact that the policy of prohibition, which is a very good policy, is not being worked out properly because wet districts exist side by side with dry districts and wet States lie side by side with dry States. May I know what the Government is going to do to put an end to this kind of geographical and prohibition anomaly?

Shri Tyagi: And a wet Member with a dry Member.

Mr. Speaker: If wet lies side by side with dry, certainly dry lies side by side with wet.

The Minister of Home Affairs (Shri Lal Bahadur Shastri): What the hon. Member has stated is correct and that is also one of our problems in the proper implementation of this scheme. But as the hon. Member would realise, it is neither easy nor do we desire to enforce prohibition on each and every State without their clear approval and agreement. However, there can be some coordination and cooperation between the neighbouring States. If the two States will meet and discuss and thrash out their problems, it might be possible to better implement the scheme.

Shri D. C. Sharma: Sir, it is reported in the press and also it is the experience of legislators and parliamentarians that illicit distillation is on the increase. May I know what is the experience of the Government and....

Mr. Speaker: My predecessor has sometimes asked the hon. Member that he should speak a little more loudly. I repeat the same request.

Shri D. C. Sharma: I think the Reporters follow me.

May I know, Sir, if the Government is aware of the fact that the experience of some legislators of State Assemblies and Parliament is to the effect that illicit distillation is on the increase? If so, may I know whether the Government have got any

facts and figures to controvert this observation made in the press and on the floors of Assemblies and Parliament?

Shri Lal Bahadur Shastri: There is illicit distillation. But I have no information that it has considerably increased, and I might inform the hon. Member and the House that there is illicit distillation in other areas also where there is no prohibition at all.

Mr. Speaker: Shrimati Savitri Nigam.

Shri Tyagi: She always steals a march over me.

Shrimati Savitri Nigam: Don't be jealous.

Mr. Speaker: I cannot help it. She gives notices of so many questions and then she even desires to participate in those questions in which her name is not included. She is very enthusiastic.

Shri D. C. Sharma: What about others who want to do the same?

Mr. Speaker: Order Order.

Shrimati Savitri Nigam: May I know whether the hon. Minister is aware that many of the useful recommendations of the Prohibition Council have not been implemented so far and if this Council has also recommended that a ten-mile belt should be created around those cities which are near the dry areas?

Shri Lal Bahadur Shastri: As the House is aware, we had recently met all the Chief Ministers to discuss the problem of better implementation of the prohibition programme. It has been decided that a committee should be appointed. It would be an informal committee. We do not want that the committee should take a long time to make its recommendations. The idea is that this committee should study all the difficulties in the implementation of the programme. One of the items as suggested by the hon.

Member could certainly be considered by the same committee.

Shri S. S. More: May I know from the Minister whether he has assessed the financial implications of prohibition and can he give us the total loss of revenue due to the enforcement of prohibition.

Shri Lal Bahadur Shastri: I had once referred to some figure which I had got from the Planning Commission. But, that figure is not accepted by another section of people. I shall not dare to mention the figure again unless it has been looked into by the committee which I have just now referred to.

श्री प्रकाशवीर शास्त्री मुख्य मंत्रियों के सम्मेलन में जब यह विषय प्रिवार के लिये प्रस्तुत हुआ था, तो उस समय कुछ ऐसे आंकड़े भी रखे गये थे कि अब तक जहां जहां मद्य-निषेध हो चुका है, वहां पर उस से कितनी आर्थिक हानि हुई है और यदि सारे देश में मद्य-निषेध नीति समाप्त कर दी जाये, तो सरकार को कितना आर्थिक लाभ होगा। अगर सरकार के पास इस विषय से सम्बन्धित कोई अनुमानित आंकड़े हैं, तो क्या गृह-कार्य मंत्री महोदय उन को देने की कृपा करेंगे।

श्री लाल बहादुर शास्त्री : मैंने अभी निवेदन किया है कि कुछ आंकड़ों की चर्चा हुई थी और इस बारे में एक चित्र तो सामने था। मगर उस बात का विरोध हुआ और कहा गया कि वे आंकड़े ठीक नहीं हैं। इसलिये मैंने निवेदन किया है कि मैं अभी कोई आंकड़े नहीं दे सकता हूं।

श्री प्रकाशवीर शास्त्री : क्या माननीय मंत्री के अपने कोई आंकड़े नहीं हैं?

प्रध्यक्ष महोदय : उन के अपने कोई आंकड़े नहीं हैं।

Shri A. N. Vidyalankar: Am I correct in understanding that the Government has formulated a phased programme for enforcing total prohibition in India and, if so, when do we reach the target?

Shri Lal Bahadur Shastri: We had prepared a phased programme and the matter was considered in the Planning Commission and they had consulted the Home Ministry. According to the phased programme prohibition should have been taken up in almost all the States by the end of the Third Plan. But, I am very doubtful if that target could be reached now.

Shri Tyagi: Does any positive educational programme like temperance also form part of the policy of prohibition?

Shri Lal Bahadur Shastri: Yes, Sir. It does, and I consider that to be very important. In fact, if we could build up public opinion first, it would be much easier to implement total prohibition.

श्री यशपाल सिंह : क्या सरकार यह अनुभव नहीं करती है कि जब तक यह कानून नहीं बनाया जायगा कि शराबी लोग जेलखाने में भेजे जायेंगे, तब तक शराबबोरी बन्द नहीं होगी? यदि हां, तो सरकार इस सिलसिले में क्या काम कर रही है?

श्री त्यागी : उन को गोली मार दो।

प्रध्यक्ष महोदय : माननीय सदस्य ने सजेस्शन दिया है कि शराब पीने वालों को जेलखाने में भेज दिया जाये। मिनिस्टर साहब ने सुन लिया है और वह इन पर गौर करेंगे कि आया उन को जेलखाने भेजा जाये या नहीं।

श्री यशपाल सिंह : कब तक उम्मीद करें?

श्री रामेश्वरानन्द : जेल केसे भेज दें। बहुत से मिनिस्टर भी शराब पीते हैं।

प्रध्यक्ष महोदय : उन को जेल भेजने से स्वामी जी को क्या खुशी होगी?

श्री रामेश्वरानन्द : खुशी उन के जेल जाने से नहीं, बल्कि शराब छटने से होगी।

श्री क० ना० तिवारी : जब यूरोप पीता है, चाइना पीता है, रूस पीता है और चहां के लोग हम से एडवांस्ड हैं और जब प्राहिविशन से आर्थिक नुकसान होता है, तो क्या वजह है कि गवर्नर्मेंट प्राहिविशन नागू करना चाहती है?

प्रध्यक्ष महोदय : माननीय सदस्य आर्मेंट्स में एन्टर कर रहे हैं।

Dr. L. M. Singhvi: Have the Government considered the feasibility and possibility of using its powers under the emergency to give necessary directions to reverse the policy of prohibition in this country?

Mr. Speaker: It is a suggestion.
Mr. Hem Barua:

Dr. L. M. Singhvi: It is a question. Have they considered.....

Mr. Speaker: It means the same thing: have they considered, they ought to consider.

Dr. L. M. Singhvi: I do not say that they ought to consider. I want to know whether they have considered.

Mr. Speaker: The answer may come in that form. That is certainly admissible.

Shri Lal Bahadur Shastri: We are not considering....

Mr. Speaker: The question is, have they considered. He does not want to know whether they would consider or not.

Shri Lal Bahadur Shastri: We have not considered.

Shri Hem Barua: In view of the fact that the tragic result of prohibition is bootlegging and even women and children are involved in the trade, as disclosed in the Maharashtra Assembly very recently, may I know whether Government propose....

Mr. Speaker: Again, that is my difficulty. The hon. Member always gives the information first, and a very detailed one at that, and then comes to his question.

Shri Hem Barua: May I submit on this occasion one thing for your consideration? There is an English saying that an old dog will never learn new tricks. So, will you please excuse me on that analogy? I am too old to learn anything new now.....

Mr. Speaker: But I would not apply that simile to my hon. friend whom I love most. I would try to take him out of that category and put him on a higher level.

Shri Tyagi: He is intoxicated with the subject.

Shri D. C. Sharma: Just now you have said that you love him most. I submit that you should love all equally.

Mr. Speaker: I do, but I do not compare him with Shri D. C. Sharma.

Shri Hem Barua: May I know what special steps have been taken to see that this ethical mission does not yield unethical results or consequences?

Shri Lal Bahadur Shastri: Of course, there are defects and shortcomings in the implementation of the programme, and it has produced some kind of evil results also, but taken as a whole, I think that the scheme of prohibition has done good to the people wherever it has been implemented.

श्रीमती लक्ष्मीबाई : इंडिपैडेंस से पहले महात्मा गांधी ने श्रीरत्नों को एफिशेन्ट समझ कर उनसे पिकेटिंग कराई थी। इस लिये क्या हाउसवाइब्ज की एक कमेटी बनाने से प्राह्लिदारी कामयाब नहीं होगी?

प्रध्यक्ष महोदय : यह एक सज्जेशन है।

National Institute of Industrial Engineers

*499. **Shri P. R. Chakraverti**: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that in terms of an agreement, assistance will be given from U.N. Special Fund to the National Institute for Training in Industrial Engineering at Powai, near Bombay;

(b) the amount to be contributed by the Special Fund and the amount of Government contribution in setting up the proposed institute; and

(c) whether the I.I.O. will be responsible for organising and providing the technical assistance?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) The total assistance from the U.N. Special Fund is estimated at \$6,83,300 or Rs. 32.54 lakhs for five years. The Central Government's contribution for the same period is about Rs. 79 lakhs.

(c) Yes, Sir.

Shri P. R. Chakraverti: What will be the period of training and the number of students coming out of this institute?

Shri Humayun Kabir: There will be a number of different courses; in all, about 31 different courses will be there, and they will take different numbers of students, but when the institute is in full operation, the number would be roughly about 1400 per year.

Shri P. R. Chakraverti: Is there any proposal to have a pool of industrial engineers from the graduates coming out of this institute?

Shri Humayun Kabir: People will be taken who are already in employment, and, therefore, they will normally go back to the industries or the concerns where they are employed.

Shrimati Savitri Nigam rose—

Mr. Speaker: I would request Shrimati Savitri Nigam not to show so much enthusiasm as to ask for an opportunity to put a supplementary on every question.

Shrimati Savitri Nigam: It is a very important question.

Mr. Speaker: Certainly, I agree.

Shri Sham Lal Saraf: May I know what subjects will comprise this full course of training in industrial engineering, and whether it will be a diversified course or a single course?

Shri Humayun Kabir: There will be a number of courses. As I said, there will be 31 different courses. I may mention five of the more important ones. One will be a course in advanced work measurement, including design and installation of incentive schemes, with a period of about 22 weeks' training; another will be a course in work measurement and incentives with 18 weeks' duration; the third will be a course in production planning and control, including stock control, Tool Room controls, store-keeping, estimating etc. with 16 weeks' duration; the fourth course will be in sales organisation and market research with 10 weeks' duration. The fifth course will be in method study including plant lay-out and material handling, which will be an 8 weeks' course.

Shri Heda: May I know in what respects this will be different from the general schemes accepted under the Indian Institutes of Technology.

Shri Humayun Kabir: The Indian Institutes of Technology are meant mainly for students. They are technological courses and there young people come and get training in different engineering and technological subjects.

These are for business executives, those who are already in industry, and they get the benefit of a special time and motion study and various other specialities for improving efficiency of working of the factories.

Dr. K. L. Rao: May I know whether the money will be spent essentially on the machinery and teaching staff and not on buildings as we are generally doing in other institutes?

Shri Humayun Kabir: My hon. friend should know that valuable equipments do require proper buildings, and in this House I have had to answer questions because air conditioning was not done in time with regard to certain very valuable equipment.

Shri Narendra Singh Mahida: What will be the maximum number of engineers trained in this Institute?

Shri Humayun Kabir: I have answered that. When this institution is in full operation, every year roughly 1,400 trainees will come out of it.

Shrimati Savitri Nigam: May I know whether the expenses will be borne by the trainees or they will be given some sort of stipends to continue their training?

Shri Humayun Kabir: There is no question of stipends at all. They will have to pay a fairly heavy fee to get training here, because they are already people in employment.

Education Cess

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*500. { **Shri Berwa Kotah:**
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Minister of Education be pleased to state:

(a) whether the Central Government have suggested to the State

Governments to levy an education cess; and

(b) if so, how far the scheme has found favour with them?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Yes, Sir.

(b) The State-wise position is as under:

(i) The State Governments of Rajasthan, Mysore, Kerala, Punjab, West Bengal and Madhya Pradesh are having the suggestion examined.

(ii) The State Government of Orissa have tentatively and informally decided not to do anything in this respect for the present.

(iii) The State Governments of Bihar, Andhra Pradesh, Maharashtra, Gujarat and Madras already have an education cess.

(iv) Replies from Assam, Jammu and Kashmir and Uttar Pradesh are awaited.

श्री बेरवा कोटा : इस उपकर के लगने से शिक्षा के प्रचार-प्रसार पर क्या असर पड़ेगा ?

Shrimati Soundaram Ramachandran: This money will be utilised. जो सेस से पैसा मिले गा वह तो एजुकेशन को इम्प्रूव करने के लिए इस्तेमाल होगा ।

श्री बेरवा कोटा : कितनी रकम सरकार को इससे मिलने की आशा है ?

Shrimati Soundaram Ramachandran: In some States, they are getting even Rs. 2 crores. In some others, they are getting Rs. 75 lakhs, Rs. 50 lakhs, Rs. 120 lakhs—like that.

श्री कछवाय : मध्य प्रदेश से इस सम्बन्ध में कोई पत्र मिला है क्या और यदि मिला है तो उसके सम्बन्ध में सरकार ने क्या उत्तर दिया है ?

प्रध्यक्ष महोदय : मध्य प्रदेश ने यह किया है या नहीं किया है, इसका ही जवाब दे दिया जाए। पत्र की जरूरत नहीं है।

Shrimati Soundaram Ramachandran: Madhya Pradesh are having the suggestion examined. We have received no reply.

Shri Vishram Prasad: May I know how far the means test formula evolved by the Ministry of Education will be affected by this levy of an education cess in the States?

Shrimati Soundaram Ramachandran: There is no such thing as a means test formula.

Shri P. Venkatasubbaiah: Will a portion of the education cess collected be given to local bodies like zila parishads and panchayat samitis or will it be appropriated by State Governments and spent on schemes sponsored by themselves?

Shrimati Soundaram Ramachandran: That is for State Governments to decide. In Madras, for example, this money is utilised for improvement of new school buildings, mid-day meals etc.

Shri Shivananjappa: Are there any States in India which are already collecting the education cess at present?

Mr. Speaker: It has been answered.

Shri Shivananjappa: Which are the States?

Shrimati Soundaram Ramachandran: I answered it just now. Shall I repeat it?

Mr. Speaker: Not necessary.

Shri Inder J. Malhotra: Is the education cess uniform in all States? If there is difference, what is the maximum and minimum?

Shrimati Soundaram Ramachandran: So far the maximum is 19 nP per rupee. In certain States it is only

2 nP per rupee. It again depends on the States.

श्री विभूति मिश्र : एजुकेशन सेस जिन जिन स्टेट्स ने लगाया है, क्या उनकी आर्थिक समस्या हल हो चुकी है, शिक्षा सम्बन्धी उनकी आर्थिक समस्यायें हल हो चुकी हैं?

प्रध्यक्ष महोदय : स्टेट्स की सारी आर्थिक समस्यायें या विद्या सम्बन्धी समस्यायें?

श्री विभूति मिश्र : जैसे विहार ने लगाया है। अब विहार में एजुकेशन के ऊपर जो मांग थी, वह क्या पूरी हो गई है?

Shrimati Soundaram Ramachandran: That is not correct. This cess is to strengthen the educational programme of the State Government, not to relieve the State Government from their accepted burden. This is for the improvements.

Shri P. R. Patel: This education cess is charged on land revenue. When primary education is free, will not charging this cess on land revenue bring more poverty to the poor agriculturists?

Mr. Speaker: That is arguing the case.

Shri Maheshwar Naik: May I know whether the Government have examined the lack of justification for the burden which is likely to fall on parents who have no children?

Shrimati Soundaram Ramachandran: This has no relation to the family.

Shri Ramanathan Chettiar: What is the criterion by which education cess is collected in the different States, since the hon. Deputy Minister said there is difference between State and State?

Mr. Speaker: That is left to the States.

Shri Ramanathan Chettiar: No, Sir. I want to know the criterion on which this education cess is levied.

Mr. Speaker: Every State would decide.

Shri Ramanathan Chettiar: May I humbly submit that I would like to be enlightened on the criterion on which this cess is levied?

Mr. Speaker: Let the Minister answer it.

Shrimati Soundaram Ramachandran: In Maharashtra it is mostly on cash crops. In Madras it is land revenue, in Bihar also land revenue. So, each State has a different pattern.

Shri Dinen Bhattacharya: May I know whether the Government propose to levy this cess in States where the education cess already exists?

Shrimati Soundaram Ramachandran: No, certainly not.

Shri Kishen Pattnayak: May I know whether the cess will be levied even in such villages where there exists no school at all?

Mr. Speaker: It is for the States to tell.

दिल्ली की प्रशासन व्यवस्था में परिवर्तन

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श्री प्रकाशवीर शास्त्री :
श्री जगदेव तिह तिदांती :
*५०१. श्री हरिदचन्द्र मायुर :
श्री कृष्ण देव त्रिपाटी :
श्री महे इवर नायक :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली की प्रशासन व्यवस्था में कोई परिवर्तन करने का विचार है; और

(ख) यदि हां, तो यह मामला इस समय किस अवस्था में है?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरतवीस) : (क) तथा (ख) मामला विचाराधीन है।

श्री प्रकाशवीर शास्त्री : गृह मंत्री जी को अवश्य गृह-मंत्रालय को दिल्ली की कुछ संस्थाओं की ओर से इस प्रकार के ज्ञापन क्या प्राप्त हुए हैं कि दिल्ली में टैटिटोरियल काउंसिल बनाई जाए और उस में जनता द्वारा चुने हुये प्रतिनिधि हों, यदि हां तो उस सम्बन्ध में क्या कोई निर्णय ले लिया गया है और अगर नहीं लिया गया है तो क्या स्थिति है?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) मुझे ऐसा तो कोई खास पत्र नहीं मिला है जिस में यही कहा गया हो कि टैटिटोरियल काउंसिल ही बनाई जाए और उनका चुनाव हो। हां, इस तरह के कुछ पत्र मिले हैं कि दिल्ली के सम्बन्ध में कुछ न कुछ होना चाहिये और अपना शासन चलाने के लिये दिल्ली के रहने वालों को अधिकार मिलने चाहिये।

श्री प्रकाशवीर शास्त्री : अभी समाचारपत्रों में कुछ इस प्रकार के समाचार प्रकाशित हुए थे कि दिल्ली की बिजली और पानी की व्यवस्था को भारत सरकार कारपोरेशन से वापिस अपने हाथों में लेना चाहती है। मैं जानना चाहता हूं कि इस प्रकार के समाचारों में कहां तक सत्यांश है?

अध्यक्ष महोदय : यह बात विल्कुल दूसरी है—

श्री प्रकाशवीर शास्त्री : इसी से यह सम्बन्धित है...

अध्यक्ष महोदय : आप दिल्ली के एडमिनिस्ट्रेटिव सेट-अप के बारे में पूछ रहे हैं ये और कह रहे हैं कि यहां कोई डेमोक्रेटिक इंस्टीट्यूशंज हैं और उन में चुने हुये लोग

हों। अब आपने एक दो महकमों की बात करती शुरू कर दी है। यह कैसे इसमें आ सकता है?

श्री प्रकाशबोर शास्त्री : मैं दूसरा ब्रेन पूछ लेता हूँ।

दिल्ली की प्रशासन व्यवस्था के सम्बन्ध में अंतिम निर्णय कब तक गृह मंत्रालय से राकेगा?

श्री लाल बहादुर शास्त्री : समय तो बिल्कुल ठीक नहीं बता सकता हूँ। मगर हम कोशिश कर रहे हैं कि ज़दी से जल्दी कुछ निश्चय करें। हमारा प्रयास यह होगा कि एक महीने के अन्दर कुछ स्थायी रूप से हम अपने फैसले पर पहुँचे।

श्री जगदेव सिंह सिद्धान्ती : दिल्ली जैते केन्द्रीय क्षेत्र में प्रशासनिक अधिकार जनता के प्रतिनिधियों को सौंपे जायें, इस काम म कौन सो बाबा आती है, इस में क्या अङ्गचन पैदा हो रही है?

श्री लाल बहादुर शास्त्री : माननीय सदस्य यहां मौजूद हैं, पालियामेंट यहां मौजूद है, एक अङ्गचन यह भी है, और भी विषय हैं जिन पर अङ्गी तरह से विचार करने हम निर्णय कर सकते हैं क्योंकि दिल्ली का जो प्रशासन होगा वह एक तरह से अनेंग का अकेला हो, तो कैसा हो ताकि दूसरी जगहों पर उस का असर न पड़े, इन तमाम बातों को ध्यान में रखना पड़ता है।

Shri Harish Chandra Mathur: What are the important administrative deficiencies which have been felt by the Government itself during these two or three years and what tentative proposals have already been made to meet those administrative deficiencies?

Shri Lal Bahadur Shastri: It is a very wide question and I do not think I can answer it at present. Perhaps

the hon. Member is bound to raise it during the Budget discussion and I might possibly then reply to them.

Shri Harish Chandra Mathur: They must have felt certain deficiencies.

Mr. Speaker: That is quite right. I do not object to the question: it is quite relevant. But the answer would be so long that it could not probably be given during the question hour. What administrative difficulties they might have experienced during the last two or three years and what they propose to do to remove them—that is perhaps too wide a question.

Shri Harish Chandra Mathur: That is the only reason they are wanting to have a new administrative set-up. I do not want to go into the details. I want to know only the major things which have been felt particularly regarding the co-ordination. They must have formulated some tentative proposals also. At least let him say these things in a broad outline.

Shri Lal Bahadur Shastri: May I add that the hon. Member is somewhat mistaken if he thinks that we want to give Delhi a new set-up only because we have found that they are experiencing certain difficulties in administration? There are many other reasons.

Shri Harish Chandra Mathur: I could quite appreciate that there are aspirations of the people for their representation. That is another matter. I am not going into it because I limit my question only to the administrative deficiencies.

Shri Hem Barua: On a point of order, Sir. In reply to a supplementary question the hon. Home Minister said that difficulties are being created by the existence of Parliament. Is Parliament a hinderance and can he make a reference like that to Parliament?

Mr. Speaker: I do not think that it was what was intended to be conveyed though I should not interpret it. He meant to say that it is already

represented here inside Parliament. That is how I take it.

Shri Hem Barua: He referred to difficulties created by Parliament.

Mr. Speaker: That should not be the apt answer; it is not a hurdle it is rather a help.

Shri Harish Chandra Mathur rose—

Mr. Speaker: I feel that his question is too wide a question to be answered in the question hour Shri Maheshwar Naik.

Shri Maheshwar Naik: May I know why the Government did not think it fit to include Delhi while formulating the Government of Union Territories Bill?

Mr. Speaker: It is arguing the case.

Shri D. C. Sharma: For purposes of formation of the administrative set-up may I know whether Delhi and New Delhi will constitute one unit or Delhi will be different from New Delhi?

Shri Lal Bahadur Shastri: This also will be considered while framing the proposal.

Foreign Exchange Requirements for N.C.D.C.

***502. Shri J. B. S. Bist:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the Finance Ministry has proposed reduction of foreign exchange requirements of the National Coal Development Corporation by more than 50 per cent; and

(b) if so, the extent of this reduction and its effect on the projects to be undertaken by the corporation?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). No, Sir. There is no proposal to reduce the foreign exchange requirements of the National Coal Development Corporation.

Shri J. B. S. Bist: May I know if any new projects are contemplated by

the Corporation and if so, in which States?

Shri K. D. Malaviya: No, Sir. There is new project under contemplation. Whatever schemes have been put in the Third Plan will be implemented and we are trying to see that those schemes go through within the plan period.

Shri Indrajit Gupta: Is it a fact that over six lakh tons of coal have accumulated at the pit heads of the NCDC mines? In view of this, is there any scheme, as reported in a section of the Press, to slow down the tempo of production?

Mr. Speaker: The question is about foreign exchange.

Shri Indrajit Gupta: It may be connected with the production level.

Mr. Speaker: How? I do not follow it.

Shri Indrajit Gupta: They cannot clear the pit-head stocks.

Mr. Speaker: So, they may require foreign exchange?

Shri Indrajit Gupta: I do not know I am asking a question.

Mr. Speaker: Shrimati Sharda Mukerjee.

Shrimati Sharda Mukerjee: May I know if the National Coal Development Corporation has any scheme for increasing the import of coke because as the right type of coke is not available the production of steel is affected?

Shri K. D. Malaviya: No, Sir. I do not accept the views of the hon. Member that because of the non-availability of the right type of coal steel production has been affected. There is a proposal from the Ministry of Steel and Heavy Industries to examine the question whether some better quality of coke could be imported economically for certain type of steel production, but we are not aware of any decision being taken by them or having been sent to us.

Orientation of Primary Schools

•503. *Shri Yashpal Singh:
Shri A. N. Vidyalankar:*

Will the Minister of Education be pleased to state:

(a) whether the programme of orientation of primary schools to the basic pattern has been completed in all the States according to plan;

(b) if so, the details thereof;

(c) whether all the new Primary schools started under the compulsory Primary Education are being run on conventional line or basic pattern; and

(d) if on conventional line the reasons therefor?

The Deputy Minister in the Ministry of Education (Shrimati Soundrem Ramachandran): (a) to (d). A statement is laid on the table of the House.

STATEMENT

(a) and (b). Although it was proposed to complete this programme before the end of the current financial year, it appears that the programme may not be completed, due mainly to difficulties of finance.

(c) and (d). It is for the State Governments to decide whether a new primary school to be opened would be on the basic or on the conventional lines. The decision depends upon the availability of trained teachers, of equipment and of funds. Some of the new primary schools to be opened are basic and others not.

श्री यशपाल सिंह: क्या मैं जान सकता हूं कि बेसिक स्कूल देहात में कितने हैं और शहरों में कितने हैं?

Shrimati Soundaram Ramachandran: We have no separate statistics.

श्री यशपाल सिंह: सरकार को इसमें क्या दिस्क्त है कि शहरों के अन्दर भी उसी तरह से बेसिक स्कूल कायम किये जायें जैसे कि गांवी जो ने कहा था?

श्रीमती सौदरम रामचन्द्रन : हमें शहरों में भी बेसिक स्कूल फैलाने हैं, उसके बारे में हम सोच रहे हैं। एक बोर्ड भी बना है, वह उसके लिये प्लैन देगा।

Shri A. N. Vidyalankar: What is the average cost of orientation of a primary school and what was the shortfall in the education budgets?

Shrimati Soundaram Ramachandran: The actual cost for conversion of an ordinary primary school to a basic school is being worked out but it is laid down that about Rs. 250 per teacher may be given for craft equipment. The other things are being worked out.

श्री राम सेवक यादव : मैं जानना चाहता हूं कि क्या शहरों में भी बेसिक एजुकेशन के स्कूल हैं, और यदि हैं तो क्या मैं जान सकता हूं कि उनकी संख्या देहातों के मुकाबले कम है या ज्यादा है? क्या स्थिति है?

श्रीमती सौदरम रामचन्द्रन : शहरों में कम होंगे।

Dr. L. M. Singhvi: What is the extent of the financial shortfall which is responsible for the non-implementation of this programme during the current financial year.

Shrimati Soundaram Ramachandran: It is more on the point of giving enough number of basic-trained teachers. The orientation of ordinary primary school teachers should have been completed by the end of the second Five Year Plan, but certain States did not complete their programme and they are taking this up now. The full financial implication is not yet worked out. But there is an allocation State-wise, for the promotion of basic education.

Dr. L. M. Singhvi: What is the shortfall? I did not want the allocation.

Mr. Speaker: That has not been worked out.

Dr. L. M. Singhvi: It is said in the statement that the allocation has not been worked out.

Mr. Speaker: He wants to know about the financial shortfall.

Shrimati Soundaram Ramachandran: There is no financial shortfall like that. The allocation has been worked out and they have spent the whole money. But the finance is not enough.

श्री बेरवा कोटा : क्या मैं जान सकता हूँ कि आधुनिक विद्यालयों में बुनियादी कार्यक्रम के अन्दर क्या क्या सिखाने का प्रबन्ध किया गया है ?

Shrimati Soundaram Ramachandran: It is a school. There, all the subjects that are taught in ordinary schools would be taught, but they will be craft-oriented. The other is book-oriented.

श्री बेरवा कोटा : क्या क्या सिखाने का प्रबन्ध किया जा रहा है ?

अध्यक्ष महोदय : यह सवाल बहुत दफे आ चुका है ।

श्री कदवाय : मैं जानना चाहता हूँ कि शिक्षा के प्रोग्राम में सरकार का कितना रूपया खर्च होगा ?

Shrimati Soundaram Ramachandran: Any good school needs more money, whether it is basic school or elementary school.

अध्यक्ष महोदय : कुल कितना खर्च होगा क्या इसका जवाब आ सकता है ?

Shrimati Soundaram Ramachandran: We have not got that figure.

श्री रामेश्वरानन्द : अध्यक्ष महोदय, उपमंत्री महोदय को तो बड़ी अच्छी हिन्दी आती है इसलिये जिनको अंग्रेजी नहीं आती उनको क्यों कट दिया जा रहा है ?

Shri S. S. More: May I know from the Minister what the per capita cost

is for imparting basic education and for imparting non-basic education?

Shrimati Soundaram Ramachandran: It is not available.

Shri A. N. Vidyalankar: It has been stated that basic teachers are not available. Is the Government sure that all the basic teachers are employed only in the basic schools and no basic-trained school teacher is employed in a conventional primary school?

Shrimati Soundaram Ramachandran: There are a certain number of full-fledged basic training schools. But as the Basic Education Assessment Committee pointed out, it would be better to have the basic teachers in non-basic schools also, because in this orientation programme, it would be good to introduce the basic pattern even in non-basic areas. Therefore, the question of employing the basic-trained teachers only in basic schools does not arise. That is why a separate programme to orient non-basic teachers also to basic pattern is being implemented.

Panna Diamond Mines

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| *504. | Shri Vidya Charan Shukla; |
| | Shri Subodh Hansda; |
| | Shri S. C. Samanta; |
| | Shri B. K. Das; |
| | Shri M. L. Dwivedi; |
| | Shrimati Savitri Nigam; |
| Shri D. C. Sharma; | |
| Shri Brij Raj Singh: | |

Will the Minister of Mines and Fuel be pleased to state:

(a) the stage of progress so far achieved in the Panna Diamond Mines Project;

(b) whether these developments are taking place strictly according to the scheduled laid down?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House.

STATEMENT

The National Mineral Development Corporation Ltd. has been prospecting and exploring the Panna area since December, 1959. Two mines are proposed to be established—one at Ramkheria and another at Majhgawan. Further prospecting work is in progress with a view to locating other deposits capable of economic exploitation.

2. In respect of the Ramkheria mine, a mining lease over 454.32 hectares has been obtained from the Government of Madhya Pradesh while an application for mining lease over 2107.6 hectares in respect of the Majhgawan mines has been made to the State Government in continuation of prospecting licence the National Mineral Development Corporation had been enjoying.

3. The project reports in respect of the two mines at Ramkheria and Majhgawan were approved (respectively in November, 1961 and April, 1962) by the Government at an estimated capital cost of Rs. 46 lakhs and Rs. 90 lakhs respectively.

4. The earth-moving equipment for Ramkheria mine has been received at the site and is being used for the removal of the overburden. The Tenders received for other equipment necessary for mining, haulage, and treatment plants for Ramkheria and Majhgawan mines are under examination. Additional sampling by way of further pitting is being done in Majhgawan area to ascertain more precisely the diamond content of the area.

5. Construction of residential buildings for officers and staff at Panna, the headquarters of the project, is in progress. Tenders have been received for non-residential buildings, internal and external services and are under examination. Plans have been drawn up for the construction of residential accommodation at the mines.

6. The Madhya Pradesh Electricity Board are laying transmission lines for supply of power to Ramkheria and Majhgawan.

7. For the supply of water at Majhgawan a dam is being constructed across a nalla near the mine. Excavation for foundation of the masonry portion of the dam and cut off trenches for the earthen portion has been completed; grouting is in progress. Quotations received for the construction of masonry portion of the dam and for the earth work are being scrutinised.

8. Upto December, 1962, 2081 diamonds weighing 1073.47 carats were recovered during exploratory work. They have all been deposited in the Panna treasury and are awaiting auction by the State Government.

(b) Of the two mines which are being developed, production at Ramkheria mine was expected to commence in April, 1963, but due to the delay in the receipt and installation of the treatment plant and other required equipment, production is now expected to commence only by the middle of 1964. The other mine at Majhgawan was expected to commence production by the end of 1963, but this is now likely to be delayed considerably, as on the recommendations made by the Consultants for the project, additional sampling by way of further pitting is being done to ascertain more precisely the diamond content of the area, and thereafter, revised estimates and time-schedule will have to be prepared. Furthermore, according to the quotations received for the treatment plant, the time required for delivery and installation of the plant is nearly two years.

Shri Vidya Charan Shukla: May I know if the NMDC had any dispute with the Madhya Pradesh Government regarding the royalty from these mines and if so, whether this dispute has been settled?

Shri K. D. Malaviya: There was no dispute. There were some suggestions—it is not with me just now—but so far as I remember, I do not think there was any dispute.

Shri Vidya Charan Shukla: May I know the quantity of diamonds imported annually into our country and

by what time we have planned to become self-sufficient in the requirements of diamonds?

Shri K. D. Malaviya: It is difficult for me to answer the question about the quantity of commercial diamonds which are imported. Of course, we can say the import of gem diamonds can be stopped, because we do not need them mostly. But it all depends upon how soon we are able to produce commercial diamonds in Panna and other areas. The difficulty is that this is an entirely new project for us and presumably our experts were not able to assess the difficulties first. I am thankful to the hon. Members who have put this question, because it gave me an opportunity to assess the entire question in a fresh way. We are now going to meet again and see how we can cut short all the delay that has been indicated here in the answer to the question. I hope to lay another statement after some time and see what improvement can be made in the position.

Shri D. C. Sharma: May I know what is going to be the effect of the Gold Control Order on the sale of diamonds which would be coming out of these mines in India?

Shri K. D. Malaviya: I have not studied this.

Shrimati Savitri Nigam: May I know if the Minister is aware that in Ramkheria and Majhgawan, there is a lot of difficulty in getting drinking water and the labourers who work in the mines find it very difficult to continue their work?

Shri K. D. Malaviya: Yes, Sir; we are aware of the difficulties of water there. That is why a dam is being built for the supply of adequate quantity of water for commercial as well as drinking purposes.

Shri Ram S. Tiwari: श्रीमन्, मैं यह जानना चाहता हूँ कि पहले जो हीरों की खुदाई होती उससे अब जो सरकारी ढंग से

खुदाई होने लगी है उसमें कोई अधिक साख हुआ है या हानि ?

Shri K. D. Malaviya: बात यह है कि पहले जो खुदाई होती थी, उसमें बहुत प्रादमी मिल कर हाथ से या दूसरे छोटे छोटे आजारों से खोदते थे, और कभी हीरा मिल जाता था। अब तो एक बहुत बड़े पैमाने पर मिकेनाइज्ड ढंग से प्रयत्न किया जा रहा है, जिसमें रुपया काफी लगेगा, पर बहुत ज्यादा हीरे निकलेंगे। इसमें कुछ समय तो जहर लगेगा, लेकिन दोनों प्रकार के उत्पादनों का कोई मुकाबला नहीं है। मिकेनाइज्ड ग से जो उत्पादन होगा वह बहुत ज्यादा होगा।

Shri Ram S. Tiwari: मेरा निवेदन कि

अधिकारी महोदय: अभी निकले ही नहीं है तो मुकाबला कैसे करेंगे।

Shri S. C. Samanta: May I know whether further equipments are necessary to be imported; if so, what would be the foreign exchange involved?

Shri K. D. Malaviya: The total foreign exchange requirement as was planned is like this. The total plan was something like Rs. 1.5 crores to produce about 90,000 carats per annum, and about Rs. 27 lakhs and Rs. 19 lakhs was the foreign exchange requirement for the two schemes of Ramkheria and Majhgawan respectively. But, subsequently it has been found out that more foreign exchange and financial expenditure will be needed to revise the schemes.

श्री शिव नारायण: मैं जानना चाहता हूँ कि गवर्नरेंट ने जो हीरे की मिकेनाइज्ड खुदाई की जो योजना बनायी है, उस पर अब तक कितना रुपया खर्च हो चुका है ?

Shri K. D. Malaviya: इसके बारे में ३१ जनवरी, सन् १९६३ तक ६५ लाख २६ हजार रुपया खर्च किया जा चुका है भ्रोट

इसके लिये सन् १९६३-६४ का बजट १४४ लाख रुपये का है।

Shri Daji: Is it a fact that the Mines Corporation of Madhya Pradesh wanted to become partners in this venture; so, may I know what is the final arrangement with regard to royalty etc., agreed upon between the Central Government and the Madhya Pradesh Government?

Shri K. D. Malaviya: This question of partnership came up and there has been some correspondence.

Shri Daji: What is the final decision?

Shri K. D. Malaviya: There had been no final decision on the question and, so far as I gather, there is no very great anxiety on the part of the Madhya Pradesh Government to become partners. But we are quite prepared to examine the question if further pursued.

Shri Narendrasingh Mahida: May I know whether the 'Vijaya' diamond, a product of this mine, which was supposed to be sent out of this country for sale, has been sold; if so, what price it fetched?

Shri K. D. Malaviya: So far as my information goes, it has not yet been sold. We have produced other diamonds. Perhaps there are more than 2000 diamonds lying for being disposed of. When the proper time comes they will also be all disposed of.

Shri Narendrasingh Mahida: That is the biggest diamond.

Mr. Speaker: It has not yet been disposed of, that is what the hon. Minister said.

श्री कछवाय: मैं जानना चाहता हूँ कि क्या कोहनूर हीर के मुकाबले का कोई हीरा अवतक आपके द्वारा निकाला गया है?

प्रध्यक्ष महोदय: अभी इनके द्वारा तो नहीं निकाला गया, अब निकाला जादेगा।

श्री कछवाय: इनकी योजना के द्वारा।

प्रध्यक्ष महोदय: अभी योजना की तज्वीज हो रही है फिर निकालो।

Historical Finds in Sagar District

***505. Shri Bishwanath Roy:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state whether any material of historical importance has been discovered recently in Sagar District (Madhya Pradesh) as a result of excavation?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): Yes, Sir. The materials excavated include microliths, Black and red and thick grey, Black-on-red and thin grey wares, painted sherds, terra-cotta figurines, coins etc. A striking find, according to the excavator, is a Copper celt with a sharp edge. The excavations are still in progress and results can be studied only later on.

Shri Bishwanath Roy: May I know whether the period to which the materials discovered belong has been ascertained; if so, the age of the same?

Dr. M. M. Das: The historical period to which the materials belong is about 4000 years—from 2000 B.C. to 1800 A.D.

Shri Bishwanath Roy: May I know whether proper financial arrangements have been made for the completion of the excavation work and, if so, when that work is expected to be completed?

Dr. M. M. Das: The Saugar University is conducting the excavation work. Up till now the Central Government has given them financial assistance to the tune of about Rs. 16,000.

Dr. M. S. Aney: May I know in which museum the discoveries of the excavation will be exhibited?

Dr. M. M. Das: I have not the exact information at my disposal. As the excavation work is still in progress, I think they are lying with the excavators, i.e., the Sagar University.

Wives of Chinese Internees

*506. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that wives of Chinese internees in Kalimpong have refused to accompany their husbands to China; and

(b) what are the reasons given by them?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) Yes.

(b) No reason have been given by them.

Dr. L. M. Singhvi: Are all the wives of the Chinese internees Indian nationals? If not, what are their numbers nationality-wise?

Shri Hajarnavis: Most of them are Indians. It appears that they prefer to remain in the land of their birth rather than go to China with their husbands.

Dr. L. M. Singhvi: Do Government propose to insist on their going to China or would they permit them to stay in India

Shri Hajarnavis: We do not propose to use any compulsion. If they do not want to leave the land of their birth, they would be permitted to remain here.

Dr. L. M. Singhvi: I am not asking about the wives of Chinese internees who are Indian nationals. I am asking about those wives of Chinese internees who are foreign nationals.

Shri Hajarnavis: There will be no compulsion on anyone to leave India.

Shri Hem Barua: In view of the fact that Peking has described the Chinese internees in our camps as

oppressed Chinese nationals, may I know whether it has been ascertained from the India wives of the Chinese nationals in this country whether they feel oppressed or not?

Shri Hajarnavis: I have not understood the question.

Mr. Speaker: He wants to know whether an inquiry has been made by the Minister, of those Indian wives of Chinese nationals whether they have been oppressed.

Shri Hem Barua: I want to know whether they feel oppressed.

Shri Hajarnavis: If any suggestion is made anywhere about oppression, nothing is farther from the truth.

Mr. Speaker: I hope the hon. Member is prepared to undertake that journey and find it out.

Shri P. C. Borooah: May I know whether the question of release would be considered in the case of those Chinese internees who were devoted to their Indian wives and who do not want to go back to China?

Mr. Speaker: Their devotion to their husbands might be the personal knowledge of the hon. Member. Why should he import it here? Next question.

Delhi Engineering College

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507. { **Shri Yashpal Singh:**
 { **Shri Bishanchander Seth:**
 { **Shri Sidheshwar Prasad:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that Government are considering to give a new status to the Delhi Engineering College;

(b) if so, the reasons therefor;

(c) how far this new decision will help the College; and

(d) how many such Institutions are functioning in India?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir, Government propose to introduce legislation in Parliament to declare the College as an institution of national importance and to raise its status to that of an Institute of Technology.

(b) and (c). This will enable the institution to frame its own academic policies and to confer degrees.

(d) Four such institutions are already functioning in the country.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि इस स्कूल का ताल्लुक दिल्ली यूनिवर्सिटी से रहेगा या सैप्रेट इंस्टीट्यूट आफ इंडियन टैक्नोलॉजी कायम होगा ?

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री (श्री हुमायून कबीर) : इसका जवाब मैं दे चुका हूँ। अगर पार्लियामेंट बिल पास करेगी तो वह नेशनल इम्पोर्टेंस का इंस्टीच्यूट होगा। इंडियन इंस्टीच्यूट आफ टैक्नोलॉजी की तरह से होगा और उस हालत में उसका दिल्ली यूनिवर्सिटी से ताल्लुक नहीं रहेगा।

श्री यशपाल सिंह : क्या यह डिजायरेक्टर नहीं होगा जबकि यह ऐडमिटेड फैक्ट है कि रूड़की की इंजीनियरिंग यूनिवर्सिटी एंजिनियर भर में बैस्ट मानी जाती है, उस की डिस्प्लिन और उसकी एजुकेशन दुनिया भर में फस्ट मानी जाती है तो क्या यह एडवाइजरेक्टर नहीं होगा कि रूड़की के साथ उसका ताल्लुक किया जाय ?

Mr. Speaker: It is a suggestion.

श्री हुमायून कबीर : रूड़की एक अच्छी यूनिवर्सिटी है लेकिन हिन्दुस्तान में और भी बहुत सी

Mr. Speaker: Order, order. It is a suggestion. Shri Ranga.

Shri Ranga: May I know whether Government would be good enough

to place on the Table of the House the rules that they have framed for the selection of students on an all-India basis in view of the fact that last time when they made admissions there was reference to the court and there were a lot of complaints as to the manner in which the seats were distributed?

Shri Humayun Kabir: This college has already joined the four other institutions, and all admissions will be through a selective examination.

Shri Ranga: Whatever may be the basis, they would have framed the rules. Would those rules be laid on the Table of the House?

Shri Humayun Kabir: They have been advertised in all the papers but, Sir, if you so desire, I shall have them placed here also.

श्री सिद्धेश्वर प्रसाद : यह जो नया इंस्टीच्यूट बनाया जा रहा है उस की कैपेंसिटी क्या होगी ?

Shri Humayun Kabir: Then capacity will be about 25 admissions per year. There will be 1,250 under-graduates and 300 post-graduates.

Mr. Speaker: Next question. Shri Surendra Pal Singh.

Shri Ranga: It is a very important question, because it is an all-India college. I have put one question. The other question that I would like is . . .

Mr. Speaker: I am sorry, I have passed on to the next question. At this moment, I cannot give him an opportunity.

Shri Ranga: Why are you in such a hurry?

Mr. Speaker: Because very few questions have been covered.

Shri Ranga: This is a very important question.

Mr. Speaker: Shri Surendra Pal Singh. Next question.

Sale of Land in Delhi

***508. Shri Surendra Pal Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an unauthorised sale of building land is going on in the Capital on a large scale; and

(b) if so, the steps being taken by Government to put an end to this racket, and to protect innocent people from being cheated by the unscrupulous colonizers?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) and (b). The Government have notified under Section 4 of the Land Acquisition Act, 1894, 54,808 acres of land which are likely to be utilised for the development contemplated under the Master Plan for Delhi. Of these, 8,500 acres of land have been acquired so far. The issue of a notification under Section 4 of the Land Acquisition Act, 1894, does not in terms prohibit sale of any land or part thereof by the owners of such land.

It is, however, an offence to sell land for building purposes without obtaining the sanction of the lay-out plan of the area from the Standing Committee of the Municipal Corporation vide Sections 312 and 313 of the Delhi Municipal Corporation Act, 1957. It is for the Municipal Corporation of Delhi to take action against infringement of these provisions of the Delhi Municipal Corporation Act and it is understood that they are taking such action.

Shri Surendra Pal Singh: Is it a fact that some time back a resolution was moved in the Delhi Corporation by a large number of members, asking the Corporation to regularise all unauthorised constructions which had been put to the 31st December 1962 and that move directly encouraged people to indulge in illegal sale of land and in putting up unauthorised constructions?

Shri Hajarnavis: I am not aware of any such resolution, but it is a matter within the exclusive jurisdiction of the municipal corporation. If they resolve it in one way, Government can take no responsibility for whatever is being done by the Corporation.

Shri Surendra Pal Singh: Has the Corporation taken action against any unauthorised colonisers and, if so, against how many and to what effect?

Shri Hajarnavis: Though it does not form part of this question, I believe they have taken action against some persons recently.

Shrimati Savitri Nigam: May I know if the hon. Minister is aware that a sort of impetus is given to this racket of illegal sale because the government machinery which has frozen the land has been very slow in redistributing it to the people who want to build houses?

Some hon. Members: A very good question.

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I only wish that I could sometimes get this compliment from the hon. Members for my answer.

Mr. Speaker: They are reserved for ladies and not for gents.

Shri Lal Bahadur Shastri: It is true that there has been some delay in the allotment of lands etc. in distribution. But if the hon. lady Member will now see what has been actually done, I hope she will feel satisfied that there is satisfactory progress. Once this thing has got the necessary momentum, it will be further implemented more speedily. As regards the other question, it is true that some people are trying to misuse and the Delhi Corporation is anxious as to what action should be taken. As my hon. colleague has stated, it is entirely for the Corporation to take the necessary action. I have recently discussed this with the Chief Commissioner of Delhi. The

Corporation wants his help. As far as I know, the Chief Commissioner is thinking as to what he can do in order to help the Corporation to prevent this kind of racket.

श्री प्रकाशवीर शास्त्री : गैर-कानूनी ढंग से जिन जमीनों की विक्री हो चुकी थी, उन पर कुछ गरीब आदमियों ने अपने मकान बना लिये थे। माननीय मंत्री जी की जानकारी में यह प्रसमाचार आया होगा कि पीछे नीमड़ी गांव में लगभग आठ लाख रुपये की कीमत के मकान कार्पोरेशन ने गिरा दिए। मैं यह जानना चाहता हूँ कि क्या सरकार इस बारे में कोई निर्णय ले रही है कि भविष्य में उन गरीबों को इस प्रकार की हानि न उठानी पड़े।

श्री लाल बहादुर शास्त्री : इसी लिये हम चाहते हैं कि कुछ इस तरह की कार्यवाही की जाए। मेरा ख्याल है कि सदन शायद इस बात को मंजूर करेगा कि अगर हमारे पास कोई दूसरा रास्ता न हो, तो हम डिफेन्स आफ इंडिया रूल्ज के मातहत इसको रोकें और खास तौर से इस वजह से जैसा कि माननीय सदस्य ने कहा है, बहुत भाई, जो कि गरीब होते हैं, शालती से मकान बर्गरह बना लेते हैं और उनको तकलीफ उठानी पड़ती है। उसको रोकने के लिए अगर चलूरत होगी, तो हम समझते हैं कि शायद हम डिफेन्स आफ इंडिया रूल्ज का भी इस्तेमाल करें।

श्री प्रकाशवीर शास्त्री : उन के मकान न गिराए जायें इस के लिए सरकार क्या कार्यवाही कर रही है?

श्री लाल बहादुर शास्त्री : उन को तो गिराना पड़ेगा। उसका चारा क्या है?

Shri A. P. Jain: When was this land frozen, how much of it has been acquired and how much of it has been put to use?

Shri Laj Bahadur Shastri: My hon. colleague has already replied that un-

der the Land Acquisition Act Government have taken over 54,808 acres of land. Of this 8,500 acres have actually been acquired. 54,808 acres have been notified.

Shri A. P. Jain: When was it frozen? How many years ago was that?

Shri Lal Bahadur Shastri: It was acquired some time back; I cannot exactly give the date. It was frozen a few years ago. Now action is being taken to distribute the land.

श्री शिव नारायण : क्या सरकार को पता है कि दिल्ली कार्पोरेशन के कुछ मेम्बरों ने लोगों को उत्साहित कर के, उनको एनकरेज कर के, इस प्रकार मकान बर्गरह बनवाने में सहायता की है?

श्री लाल बहादुर शास्त्री: कार्पोरेशन के सदस्य काफी जिम्मेदार व्यक्ति हैं। इस लिए कार्पोरेशन के कोई सदस्य ऐसा काम नहीं कर सकते।

श्री कछवाय : मैं यह जानना चाहता हूँ कि अवैध ढंग से जो जमीन बेची गई है, उसके बारे में दिल्ली के दो वर्तमान पार्लियामेंट के मेम्बरों के खिलाफ कोई कड़ी कार्यवाही करने के सम्बन्ध में सरकार ने कोई विचार किया है क्या?

श्री लाल बहादुर शास्त्री : मुझे तो इस की जानकारी नहीं है। अगर माननीय सदस्य को पता हो, तो वह लिखें।

WRITTEN ANSWERS TO QUESTIONS

प्रतिकारात्मक भत्ते का बन्द किया जाना

*५०६. **श्री भक्त दर्शन :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिमाचल प्रदेश प्रशासन के लगभग पांच हजार कर्मचारियों को शिमला प्रतिकारात्मक भत्ता देना बन्द कर दिया है, जो उन्हें काफी समय से दिया जा रहा था; और

(ख) यदि हां, तो इस के क्या कारण हैं?

गृह-कार्यं पंचालय में राज्य मंत्री (श्री हजरनबीस): (क) शिमला प्रतिकारात्मक भर्ते का कुछ भाग १-१-१६६३ से तथा १-४-१६६३ से वह पूर्णतः बन्द कर दिया गया है।

(ख) सचिवालय-भिन्न कर्मचारियों के हिमाचल प्रदेश वेतन दर तथा भर्ते पड़ीस के पंजाब राज्य में समान कार्यभार और उत्तरदायित्व के पदों के वेतन दरों के अनुसार होते हैं। क्योंकि पंजाब सरकार ने अपने कर्मचारियों को मिलने वाले प्रतिकारात्मक भर्ते के सम्बन्ध में कुछ निर्णय किये, अतः वह निर्णय, प्रशासन के सचिवालय-भिन्न कर्मचारियों पर भी लागू किये गये हैं।

School Atlases

*510. Shri Indrajit Gupta: Will the Minister of Education be pleased to state:

(a) whether it is a fact that there is a chronic dearth of accurate school atlases at present; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir. Some complaints about the shortage of accurate school atlases were received.

(b) The Government of India has brought out an authentic School Atlas and the Survey of India helps publishers by undertaking to verify the boundaries in maps appearing in atlases.

Modification of Educational System

*511. { Shri P. C. Borooh:
Shri Sidheshwar Prasad:
Shri Vishram Prasad:

Will the Minister of Education be pleased to state:

(a) whether there is an extensive scheme to modify the educational

system at all levels including vocational education;

(b) if so, what major changes are envisaged under the scheme; and

(c) the steps taken to implement the scheme?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

Elementary and Basic Education:

Attempts are being made to modify elementary education in the country to the basic pattern. In the basic schools creative, productive and socially useful work in which all boys and girls may participate is sought to be placed at the very centre of school work, the knowledge being correlated to three main centres of correlation, namely craft work, natural environment and social environment.

To this end:—

(i) Central and Centrally sponsored schemes have been taken up in the first two Plans for expansion of basic education through conversion of existing schools and teacher training institutions to the basic pattern and starting new ones.

(ii) A scheme for orienting all elementary schools towards the basic pattern was initiated in the Second Plan and is being continued in the Third Plan.

(iii) Advisory bodies have been set up from time to time to assess progress and recommend further development, and

(iv) Necessary literature has been brought out.

Secondary Education:

The scheme visualises conversion of high schools to higher secondary pattern, reorganization of school curri-

culum, introduction of diversified courses at higher secondary stage, improvement of teaching methods and examination technique and provision of educational and vocational guidance to the pupils.

Schemes for each of the above purposes have been formulated and are under implementation.

मिट्टी के तेल के मूल्यों में वृद्धि

*५१२. { श्री राम सेवक यादव :
श्री बागड़ो :
श्री बेरवा कोटा :
श्री महेश्वर नायक :

क्या स्थान और इंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मिट्टी के तेल के दाम बढ़ने के कारण बहुत से स्थानों पर मिट्टी का तेल आम जनता को मिलना ही बद्द हो गया है ; और

(ख) सरकार ने कौन से ऐसे कदम उठाये हैं जिन से सर्वांसाधारण के उपयोग की चीज मिट्टी का तेल उन को उचित दामों पर मिल सके ?

स्थान और इंधन मंत्री (श्री केंद्र मालवीय) : (क) जी नहीं । ऐसी कोई शिकायतें प्राप्त नहीं हुई हैं ।

(ख) प्रश्न ही नहीं उठता ।

उत्तर प्रदेश बिहार-सीमा विवाद

*५१३. { श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धांती :
श्री द्वारा० नार० तिवारी :
श्री कोया :
श्री प्र० रं० चक्रवर्ती :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश-बिहार सीमा विवाद को सुलझाने में और क्या प्रगति हुई है ; और

(ख) इस पर कब तक अन्तिम निर्णय किये जाने की संभावना है ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : (क) और (ख). प्रधान मंत्री ने श्री सी० एम० त्रिवेदी से अनुरोध किया है कि वह इस मामले की जांच करे । श्री त्रिवेदी इस विषय पर उत्तर प्रदेश और बिहार सासानों से पत्र-व्यवहार कर रहे हैं । अंतिम निर्णय के लिए कोई तिथी निर्धारित नहीं की जा सकती ।

Coal Preparation and Coal Carbonisation

*५१४. { Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is any proposal to prepare a scheme for providing training facilities on the latest and modern techniques of coal preparation and coal carbonisation; and

(b) whether Central Fuel Research Institute at Dhanbad is making any efforts in this regard?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Yes, Sir.

अलीगढ़ मुस्लिम विश्वविद्यालय जांच समिति का प्रतिवेदन

*५१५. { श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धांती :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) अलीगढ़ मुस्लिम विश्वविद्यालय जांच समिति के निश्चयों को कहां तक कार्यान्वित कर दिया गया है ;

(ख) क्या यह भी सच है कि कुछ दोषी व्यक्तियों को पहले से भी अधिकार अच्छे पदों पर नियुक्त कर दिया गया है: और

(ग) जिन अनियमितताओं का जोच समिति में संकेत है, उन्हें रोकने के लिए क्या विश्वविद्यालय ने नीति सम्बन्धी कुछ विशेष निर्णय किये हैं?

शिक्षा मंत्री (डा० का० ला० श्रीमाली):
(क) और (ग). विवरण सभा पट्ट पर रख दिया गया है। [पुस्तकालय में रखा गया, वेलिये संस्था एल०-टी-५१५/६३]

(ख) जी नहीं।

Poisoning Cases in Delhi

969. Shri Maraadi: Will the Minister of Home Affairs be pleased to state:

(a) the number of the poisoning cases in Delhi from 1st November, 1962 to 20th February, 1963;

(b) the causes thereof;

(c) the number of persons prosecuted in this crime; and

(d) cases still pending?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):
(a) Five.

(b) to (d). All five cases are still under investigation and no one has yet been prosecuted. The apparent causes of these cases are

| | cases |
|-------------------------|-------|
| (i) For theft | 2 |
| (ii) Business rivalry | 1 |
| (iii) Financial trouble | 1 |
| (iv) Attempted suicide | 1 |

ग्राम उच्च शिक्षा श्रीनिकेतन के विद्यार्थियों की हड्डताल

६७०. { श्री सिद्धेश्वर प्रसाद :
श्री सुबोध हंसदा :
श्री प्र० चं० बड़ग्रा :
डा० शरददा राय :
श्री अ० ब० राधवन :
श्री दिनेन भट्टाचार्य :
डा० रानेन सेन :
श्री ह० प० चटर्जी :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि श्रीनिकेतन (विश्वभारती) के ग्राम उच्च शिक्षा संस्था के छात्रों ने हड्डताल कर दी है; और

(ख) हड्डताल का कारण क्या या और उसे दूर करने के लिए क्या कदम उठाये गये हैं?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) जी हाँ।

(ख) हड्डताल का मुख्य कारण यह यह था कि चार छात्र अपनी लगातार अनु-शासनहीनता के फलस्वरूप संस्था से निकाल दिये गये थे। अधिकारियों को विवश हो कर १८ फरवरी, १९६३ से अनिश्चित काल के लिये संस्था को बन्द कर देना पड़ा।

Welfare of S.C. and S.T.

971. Shri Ramchandra Mallick: Will the Minister of Home Affairs be pleased to state:

(a) the amount provided in the Third Five Year Plan period for the welfare of the Scheduled Castes and Scheduled Tribes people in the country;

(b) the amount spent out of it so far; and

(c) the amount sanctioned out of it so far for the State of Orissa?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Rs. 101.88 crores.

(b) Rs. 29.76 crores.

(c) The Third Five Year Plan provision for Orissa is Rs. 8.32 crores out of which Rs. 2.12 crores have so far been spent.

(The amounts shown against (b) & (c) are provisional as actual expenditure figures relating to the year 1962-63 will be available after the close of the current financial year.)

स्वयंसेवी शिक्षा संगठनों को सहायता

६७२. श्री सिद्धेश्वर प्रसाद: क्या शिक्षा मंत्री यह बताने की वृप्ता करेगे कि :

(क) क्या यह सच है कि प्राथमिक, भाष्यमिक और बुनियाई शिक्षा के क्षेत्र में स्वेच्छा से काम करने वाले संगठनों को केन्द्रीय सरकार अनुदान देती है;

(ख) यदि हां, तो ऐसे संगठनों का चुनाव किस आधार पर किया जाता है;

(ग) वर्ष १९६२-६३ में किन संगठनों को कितना अनुदान मिला; और

(घ) जिन संगठनों को अनुदान दिया जाता है, उनकी प्रगति की जांच का क्या तरीका है?

शिक्षा मंत्री (डा० का० सा० श्रीमली): (क) जी है।

(ख) राज्य सरकारे सामान्यतया प्राथमिकता के आधार पर आवेदन-पत्रों की सिफारिश करती है। परन्तु वित्तीय सहायता पाने के लिए निवारित शर्तों को पूरा करने वाली अद्वितीय स्तर की

संस्थाओं और संगठनों के आवेदन-पत्रों पर केन्द्रीय सरकार सीधे भी विचार करती है। समस्त आवेदन-पत्रों की भली भाँति जांच करने के बाद ही योग्यता के आधार पर पात्र संस्थाओं को अनुदान दिए जाते हैं।

(ग) विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया, वेलिये संस्था, [एल० टी० १००७/६३]

(घ) संस्थाओं और संगठनों को प्रायोजनाओं के संबंध में बैमालिक रिपोर्ट भेजनी होती है। भारत सरकार की दृष्टि से जब तक प्रायोजना संपेजनक रूप से पूरी नहीं हो जाती, तब तक ऐसी रिपोर्ट बराबर देनी पड़ती है। वित्त वर्ष समाप्त हो जाने के बाद संस्था को, जांच द्वारा और लेखा परीक्षक की रिपोर्ट तथा इस आशय का एक प्रमाण-पत्र, कि राशि जिस प्रयोजन के लिए स्वीकृत की गई थी उसी प्रयोजन के लिए खर्च की गई है, भेजना पड़ता है।

Foreigners Detained under DIR

973. Shri P. C. Deo Bhanj: Will the Minister of Home Affairs be pleased to state:

(a) whether any foreign nationals have been detained under the Defence of India Rules for anti-Indian activities;

(b) if so, the total number of foreign nationals so detained; and

(c) their nationalities?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) to (c). Yes; 3 Chinese and 1 British. Of these, the three Chinese nationals have since been released and re-arrested under the Foreigners (Internment) Order, 1962.

Indian Ocean Expedition

974. **Shri E. Madhusudan Rao:**
 Shri Ramshekhar Prasad
 Singh:
 Shri Sidheshwar Prasad:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the joint research programme of India, U.S.A., U.K. and U.S.S.R. of Indian Ocean has been started;

(b) if so, the progress made in the matter upto date; and

(c) the expenditure incurred by the Government of India so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) The research programme is for the period 1962-66. Till now, 3 U.S.A. ships, 2 U.K. ships, 1 U.S.S.R. ship, 1 Australian ship and 3 Indian ships have made several cruises in the Indian Ocean and Arabian Sea. The International Meteorological Centre at Bombay and the Indian Ocean Biological Centre at Ernakulam have also been started. Material and data have been collected by the scientists but it will take some time before they are analysed and conclusions drawn.

(c) The expenditure is borne by a number of organisations as a part of their normal budget. Most of them are not keeping separate accounts for this expedition.

Technical Institutes and Engineering Colleges for Border Areas

975. **Shri E. Madhusudan Rao:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is any proposal to start some Technical Institutions or Engineering Colleges in the Northern borders of Jammu and Kashmir,

Uttar Pradesh and Assam in view of the emergency; and

(b) if so, the details thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). No technical institution is proposed to be established in the border areas specifically because of the present emergency, but according to the provision made in the State plans, three polytechnics will be set up in Gonda, Basti and Lakhimpur, which are border districts in Uttar Pradesh and Assam. These three institutions are expected to start by the end of the plan period.

केन्द्रीय विश्वविद्यालयों में नौकरी करने वाले विदेशी

६७६. श्री सिद्धेश्वर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय विश्वविद्यालयों में कुछ विदेशी नौकरी कर रहे हैं;

(ख) यदि हां, तो उन की संख्या क्या है;

(ग) क्या उन्हें कोई अतिरिक्त सुविधाएँ भी दी गई हैं और वे किस प्रकार की हैं; और

(घ) कितने विदेशी ऐसे हैं जिन्होंने भारत की नागरिकता स्वीकार करने के लिए आवेदन दिये हैं और उन के आवेदन-पत्रों पर क्या नियंत्रण किया गया?

शिक्षा मंत्री (डा० का० सा० श्रीमाली):
 (क) से (घ). सूचना एकत्र की जा रही है और यथा समय समा-पटल पर रख दी जाएगी।

Grants to U.P. Colleges

977. **Shri Krishna Deo Tripathi:** Will the Minister of Education be pleased to state:

(a) the amount of different non-recurring grants together with the schemes for which these grants have

been sanctioned by the University Grants Commission to the affiliated colleges of U.P. (college-wise); and

(b) the revision, if any, in the scheme and total outlay of non-recurring grants to be awarded by the University Grants Commission during the remaining period of the Third Five Year Plan in view of national emergency?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1008/63].

Post-Matric Scholarships to Backward Class Students in Yeotmal

978. Shri D. S. Patil: Will the Minister of Education be pleased to state:

(a) the number of scholarships given by the Central Government to the poor and the Backward Class students of Scheduled Tribes of Yeotmal, District of Maharashtra State since 1st July, 1962 for Post-Matric education; and

(b) the amount thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b) The information is being collected from the State Government and will be laid on the Table of the Lok Sabha as soon as received.

STATEMENT

| S. No. | Name of the institution | Aggregate grant approved for the project | Amount paid during 1961-62 | Amount paid during 1962-63 |
|--------|--|--|-------------------------------|----------------------------|
| 1 | Gopabandhu High School, Begunia | Rs. 24,906 | Rs. 6,000 (1st instalment) | Nil |
| 2 | University College of Engineering, Burla | Rs. 25,000 | Rs. 6,000 (1st instalment) | Nil |

NOTE.—These institutions have not been able to utilise the grants paid during 1961-62 so far and therefore, no further grant could be released in their favour during 1962-63.

National Scholarships Scheme

979. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) the amount of assistance given to the Orissa Government for the grant of merit scholarships to poor students to continue their university education during 1961-62 and 1962-63 so far under the National Scholarships Scheme; and

(b) the amount spent out of this by the State Government?

The Minister of Education (Dr. K. L. Shrimali): (a) 1961-62: Rs. 20,100, 1962-63: Rs. 42,568.

(b) 1961-62: Rs. 17,105, 1962-63: An expenditure of Rs. 41,540 is likely to be incurred by the end of March, 1963.

Auditoriums in Schools and Colleges of Orissa

980. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) the amount sanctioned for construction of auditoriums in various schools and colleges in Orissa during 1961-62 and 1962-63 so far; and

(b) the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House.

Post-Matric Scholarships

981. **Shri Ulaka:** Will the Minister of Education be pleased to state:

(a) the total amount granted to Orissa for award of Post-Matric Scholarships to Backward Class students during 1962-63; and

(b) the total amount spent during the same period so far?

The Minister of Education (Dr. K. L. Shrimali): (a) Rs. 6,70,200.

(b) The entire amount is likely to be utilised but the exact position will be known after the financial year is over.

Archaeological Projects during Emergency

983. **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri B. K. Das:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that work on many projects of archaeology has been totally suspended due to emergency; and

(b) how many such projects have been suspended and for how long?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) 17 projects, most of which are of building, have been suspended and will remain suspended until funds can be provided for completing them.

बुनियादी शिक्षा

६६४. **श्री अ० ला० हिंदेवी :**
श्रीमती० साहित्री० निगम :
श्री स० च० सामन्त :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि ।

(क) जिन प्रदेशों में बुनियादी शिक्षा के लिये केन्द्रीय सरकार की ओर से आर्थिक सहायता दी जाती है, उन में बुनियादी शिक्षा के विस्तार और प्रचलन की दिशा में क्या प्रगति हुई है;

(ख) जहां-जहां बुनियादी शिक्षा की पाठ्यालयें खुली हैं वहां क्या केन्द्रीय सरकार की ओर से यह पता लगाने का यत्न किया जाता है कि वहां बुनियादी शिक्षा वास्तविक रूप में प्रचलित हो रही है; और

(ग) यदि हां, तो राज्यों में खोले गये विभिन्न बेसिक स्कूलों की क्या स्थिति है और उन पर पिछले पांच वर्षों में आवर्तक तथा अनावर्तक कुल कितना बन व्यय किया गया और वित्तीय वर्ष १९६३-६४ के लिए बुनियादी शिक्षा का क्या कार्यक्रम निर्धारित किया गया है?

शिक्षा मंत्री (डा० का० ला० श्रीमाली):

(क) से (ग) विवरण सभा पटल पर रख दिया गया है। [पुस्तकालय में रखा गया, देखिये संस्था एल० टी०-१००६/६३]

Education of Tribal Children

985. **Shri Yashpal Singh:**
Shri Bishanchander Seth:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1011 on the 23rd January 1963 and state:

(a) whether a scheme for scientific study of the problem facing the Tribal children has been drawn up;

(b) if so, when it is likely to be implemented; and

(c) what are the details of the scheme?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) From 1963-64.

(c) The object of the scheme is to set up a special unit for the study of

problems of the education of tribal children in the National Council of Educational Research and Training. This unit will undertake research and experiments in the problem on its own initiative and give assistance to other agencies for undertaking some research or experiments. It will also coordinate the work done in this field by other agencies which are already working in the field such as universities or anthropological institutions. It will emphasise research in such fields as curriculum, methods of teaching, and preparation of suitable text-books.

इलाहाबाद उच्च न्यायालय में अतिरिक्त न्यायाधीशों की नियुक्ति

६८६. { श्री भक्त दर्शन :
श्री भागवत ज्ञा आजाद :
श्री प्रकाशवीर शास्त्री :

क्या गृह-कार्य मन्त्री १३ अगस्त, १९६२ के अतारांकित प्रश्न संख्या ६०५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) इलाहाबाद हाई कोर्ट के बाकाया मामलों को निवटाने के लिये हाल में और कितने अतिरिक्त जज नियुक्त किये गये हैं ; और

(ख) अन्य कितने मामले निवटाये जाने के लिये बाकी हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनवीस) : (क) इलाहाबाद उच्च न्यायालय में बाकाया मामलों को निवटाने के लिये एक अतिरिक्त जज और नियुक्त किया गया है, तथा अतिरिक्त जजों के छः और पदों की स्वीकृति दी गई है।

(ख) ३१-१२-१९६२ को दो वर्ष से अधिक पुराने २४,२०७ मामले शेष थे।

Central Social Welfare Board

987. **Shri Yashpal Singh:** Will the Minister of Education be pleased to state:

(a) the amount spent by the Central Social Welfare Board on its Socio-Economic programme during 1962-63 so far;

(b) the number of voluntary organisations which received assistance under the programme; and

(c) the number of training-cum-production centres opened by the organisation during the above period?

The Minister of Education (Dr. K. L. Shrimali): (a) Rs. 8.71 lakhs have been sanctioned by the Board upto the end of February 1963.

(b) 17 voluntary institutions.

(c) 18 production-cum-training units.

Wastage in Technical Education

988. **Shri P. R. Chakraverti:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the steps that have been taken to stop 'alarming' wastage in technical Education;

(b) whether it is a fact that the growing demand indicated that the requirements in the Third Plan would reach the figure of 1 lakh diploma-holders and half degree holders;

(c) whether Government have accepted the Expert Committee's recommendations for a two year diploma course to be imparted in selected polytechnics; and

(d) how far the job analysis undertaken by the technical man-power Committee revealed the necessity of accelerated training programmes at various levels?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Universities and other authorities have been requested to

hold supplementary examinations for the final year students. In addition to improving the pay scales of teachers, State Governments have been requested to enquire into the precise reasons for large failures of students in their institutions.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The necessity for accelerated training has arisen because of the large demand for engineers and technicians during the next two years, for defence and other purposes.

Car Thefts in Delhi

989. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the number of cars stolen in Delhi during the last six months and the number of people arrested who were involved in car theft cases?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): During the period between 1st September 1962 and 28th February 1963, 46 cars were stolen of which 41 have been recovered by the police. 31 persons have been arrested in this connection.

Copper Deposits at Dariba (Rajasthan)

990. Shri Karni Singhji: Will the Minister of Mines and Fuel be pleased to state the results achieved so far as a result of investigations carried out regarding copper deposits at Dariba (Rajasthan) by the Geological Survey of India and the Indian Bureau of Mines?

The Minister of Mines and Fuel (Shri K. D. Malaviya): As a result of investigations carried out in the area by the Geological Survey of India and subsequently by the Indian Bureau of Mines, reserves of the order of 500,000 tonnes of an average grade of 2.5 per cent copper have been tentatively estimated.

बिहार में तेल की स्थिति

९९१. श्री विभूति मिश्र : क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार में चम्पारन, रसौल और पूर्णिया जिले में तेल के कुएं पाये गये हैं;

(ख) यदि हाँ, तो सरकारी जांच से क्या पता चला है;

(ग) किस मात्रा में तेल मिलने का अन्दाजा है; और

(घ) सरकार इन कुओं से कबतक तेल निकालने लगेगी?

खान और ईंधन मंत्री (श्री के० दे० मालवीय) : (क) जी नहीं। स्तर सूचना को प्राप्त करने के लिए उत्तर-बिहार के रसौल और पूर्णिया जिले में एक एक गहरे कुएं के व्यधन के लिए आगामी श्रीष्ठि काल में व्यधन-कार्य के शुरू होने की आशा है।

(ख), (ग) तथा (घ) प्रश्न ही नहीं उठता।

Recruitment Rules in Union Territories

992. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have framed any Recruitment Rules for Class I and II posts (including the post of the Chief Secretary) in the Union Territories; and

(b) if not, reasons therefor and how these posts are filled up?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Recruitment Rules for Class I and II posts (including the post of Chief Secretary where it exists) in the Union territories under the administrative control of the Ministry of Home Affairs have been framed in respect of most of the posts. Re-

ruitment rules in respect of the remaining posts are under preparation.

(b) Does not arise in respect of the posts for which rules exist; in regard to the remaining posts recruitment is mostly made as provided for in draft rules.

Fertilizer Factory at Neyveli

993. Shri Dharmalingam: Will the Minister of Mines and Fuel be pleased to state:

(a) the progress made in the construction of a fertiliser factory at Neyveli in Madras State;

(b) whether there is any delay in the construction; and

(c) if so, the reasons therefor?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) There are about 15 major items of civil works in the fertilizer plant which have to be completed before the erection of plant and machinery can start. In the overall, about 75 per cent of this work has been completed. In some of the groups, even 100 per cent work will be completed by the end of March, 1963. In these cases the erection work will start in March/April.

(b) and (c). There has been a delay in the setting up of the plant due to unavoidable factors. These factors mainly relate to difficulties in obtaining the requisite quality of steel for fabricating certain items of the plant and shortage of building materials and an initial delay in getting the drawings and final designs.

Schools with U.N. Ideals

994. Shri Rameshwar Tantia: Will the Minister of Education be pleased to state:

(a) whether schools to propagate the ideals of the U.N. are to be set up in different parts of the country;

(b) if so, how such schools will be financed and managed; and

(c) what are the places that have been selected for setting up of the schools?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir. It is, however, planned to select, in consultation with State Governments, about thirty existing secondary schools and teacher training institutions in each State to participate in a programme for experimental activities in education for international undertaking, which would include teaching about the United Nations.

(b) and (c). Do not arise.

Fellowships for African University Personnel in India

995. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether it has been decided to raise the number of fellowships for the training of African University personnel in India; and

(b) if so, the number by which it is to be raised and the expenses to be incurred?

The Minister of Education (Dr. K. L. Shrimali): (a) It has been decided to raise the number of fellowships offered to UNESCO for the training of African University personnel in India.

(b) Twenty-eight at a cost of Rs. 4,20,000.

All India Sports Congress

996. Shri Karni Singhji: Will the Minister of Education be pleased to state:

(a) whether all the proposals made during the All India Sports Congress have been implemented; and

(b) if not, whether Government will place a copy of the phased programme on the Table?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b) A statement indicating the proposals made during the All India Sports Congress and the action taken thereon is laid

on the Table of the House. [Placed in Library, see No. LT-1010/63].

Schools in Manipur

997. Shri Rishang Keishing: Will the Minister of Education be pleased to state:

(a) the number of Government-recognised private lower-primary, upper primary and middle English Schools in Manipur at present;

(b) whether education in these schools is free;

(c) if the reply to (b) above be in the negative, whether the introduction of free education upto Class VIII in the valley and upto university stage in the tribal areas have not covered the recognised schools; and

(d) the action to be taken by Government to make education in these schools free?

The Minister of Education (Dr. K. L. Shrimali): (a) (i) Lower Primary—144.

(ii) Upper Primary—19.

(iii) Middle English—57.

(b) Yes, Sir.

(c) and (d) Do not arise.

Sale of Nicobari Copra and Betelnuts

998. Shri A. S. Salgal: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1579 on the 18th May, 1962 and No. 2077 on the 28th May, 1962 and State:

(a) why under the powers vested in the Chief Commissioner to regulate trade in the Nicobar Islands the licensed traders are not required to sell Nicobari copra and betelnuts in Calcutta either by inviting tenders or by open auction; and

(b) why the minimum purchase prices for copra and betelnuts are not fixed on the basis of Calcutta market prices instead of basing them on pro-

fits shown by Car Nicobar Trading Co. and/or Nancowrie Trading Company?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) The Chief Commissioner has no powers to require or compel the licensed companies to sell the produce outside the reserved areas by inviting tenders or by open auction.

(b) The Andaman Administration fixes the prices of these commodities taking into regard the average prices prevailing in Calcutta market as also the previous working result of the licensed companies.

Singrauli Coal Mines in Madhya Pradesh

999. Shri D. C. Sharma: Will the Minister of Mines and Fuel be pleased to state:

(a) the steps taken or proposed to be taken to exploit the vast Singrauli coal mines in Sidhi District in North-east Madhya Pradesh; and

(b) the details thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). The National Coal Development Corporation has already undertaken a coal mining project at Singrauli with an estimated annual output of 2·54 million tonnes by the end of Third Plan period, to be raised to 3·05 million tonnes during the Fourth Plan. The project report has been prepared and sanctioned. Production is expected to commence in a small way in 1963-64. The National Coal Development Corporation is also undertaking the construction of a road to connect this colliery with Pipri railway station, about 30 miles away, on the Robertsganj-Garhwa Road line to transport the coal produced till such time as the Railway line is completed in 1965.

Car-parking in Connaught Place, New Delhi

1000. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether parking plan for improving parking conditions in the Connaught Place area has been pending for the last four years;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) No. However, several suggestions have been considered by the Land Utilisation Committee of the Works, Housing and Rehabilitation Ministry, whose final recommendations are now being examined by Government.

(b) and (c). Do not arise.

Corruption Cases

1001. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of corruption cases involving the personnel of the Home Ministry and its subordinate Offices in Delhi detected by the Vigilance Department during 1962; and

(b) how many have been dealt with?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) and (b). There were two cases involving wrong claims of travelling allowance. The officials concerned were administered written warnings of which copies have been placed in their character rolls.

Scheduled Castes and Scheduled Tribes Agriculturists

1002. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the actual amount spent on Scheduled Castes and Scheduled Tribes

agriculturists in Punjab State during 1962-63; and

(b) the number of agriculturists benefited thereby?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The required information has been called for from the State Government. A statement will be laid on the Table of the House as soon as the information is received.

India International Centre, New Delhi

1003. Shri Rajaram:

Shri Sezhiyan:

Shri Ramabadrani:

Will the Minister of Education be pleased to state:

(a) the total cost of the materials imported for construction of the India International Centre in New Delhi;

(b) the amount and the cost of the imported materials actually utilised in its construction; and

(c) how Government propose to utilise the remaining materials in hand?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). According to the information received from the India International Centre, the total cost of the materials imported for construction of the Centre was Rs. 4,53,441.13 nP. The exact amount and the cost of the imported material actually utilised in the construction of the Centre is yet to be worked out. However, the goods lying unused are estimated to be of the value of about Rs. 1,50,000.

(c) The matter is under scrutiny.

Atomic Minerals found in Golbarga

1004. Shri Surendra Pay Singh:

Shri Raghunath Singh:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that a fine variety of Fuller's Earth, used in generating atomic energy, has been found

in Golbarga district of Andhra Pradesh; and

(b) if so, the estimated quantity of the deposits there and when Government propose to start mining operations there?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Geological Survey of India investigated the deposits of Fuller's earth in Gulbarga District, Mysore State, in 1955. It is not known whether the variety of Fuller's earth investigated by them is suitable for generating atomic energy.

(b) The reserves of all the deposits of Fuller's Earth in Gulbarga district have been estimated by the Geological Survey of India at 1,66,700 tonnes. Government has no plans to start mining operations in the area.

Neyveli Thermal Power Station

1005 { Shri Basumatari:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri D. C. Sharma:
Shri P. C. Borooah:
Shri Berwa Kotah:
Shri R. S. Pandey:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that recently an agreement was signed between India and the Soviet Union for the expansion of the thermal power Station at Neyveli in Madras State; and

(b) if so, the details thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). The Neyveli Lignite Corporation have concluded two contracts with Messra Technopromexport, Moscow, one on the 16th February, 1963, for the supply of steel and steel structural for the sixth 50 MW unit of the thermal expansion scheme at a cost of about Rs. 7.10 lakhs, and the other, on the 27th February, 1963, for the preparation of a project report and working drawings for that scheme (consisting of one 50 MW and one 100 MW unit) at a total cost of Rs. 29 lakhs.

National Book Trust

1006. Shri Hari Vishnu Kamath: Will the Minister of Education be pleased to state:

(a) whether the National Book Trust has published a book entitled 'The Culture of South-East Asia';

(b) whether the said book contains a map of NEFA area;

(c) whether NEFA area, whole or in part, is shown in that map as a part of China; and

(d) if so, the action taken thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) No, Sir.

(c) and (d). The map does not show the NEFA area as such. It is in fact intended to show only the relations and sea routes between India and Indo-Chinese Peninsula. All the same, the Publications Division, through whom the book has been published, have decided to withdraw copies of this book and to remove the map in question.

Fluorite and Lignite Deposits in Gujarat

1007. Shri D. J. Naik: Will the Minister of Mines and Fuel be pleased to state the measures taken to investigate the quantity of deposits of fluorite and Lignite minerals in the Districts of Baroda and Broach of Gujarat State?

The Minister of Mines and Fuel (Shri K. D. Malaviya): The Geological Survey of India carried out detailed large scale mapping of the fluorite deposits in Baroda District occurring in an area of 1.20 square kilo metres and delineated 26 pockets of flourspar rock. For determining the depth persistence of these zones, drilling was started on 1st April, 1962 and is in progress.

In the Broach district, an 8 metres thick seam of lignite was intersected in some of the boreholes drilled by

the Oil & Natural Gas Commission. Indications are that there are other layers at greater depth. Further steps to investigate the potentialities of this area will depend upon the availability of additional drills.

श्रीलंका को तेल का दिया जाना

१००८. { श्री सिद्धेश्वर प्रसाद :
श्री रामेश्वर प्रसाद सिंह :

क्या लान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंडियन आयल कम्पनी ने श्रीलंका सरकार को तेल देने का प्रस्ताव किया है; और

(ब) यदि हां, तो इस सम्बन्ध में श्रीलंका सरकार की क्या प्रतिक्रिया है?

लान और ईंधन मंत्री (श्री के० दे० मालवीय) : (क) और (ब) अभी एसा कोई प्रस्ताव नहीं है। लेकिन १९६१ के अन्त में ईंडियन आयल कम्पनी के प्रबन्ध निदेशक द्वारा लंका पेट्रोलियम निगम (Ceylon Petroleum Corporation) के प्रबान मैनेजर को एक अनौपचारिक (informal) प्रस्ताव प्रस्तुत किया गया था और उस समय लंका पेट्रोलियम निगम ने उस प्रस्ताव को स्वीकार नहीं किया था।

Fertiliser Plant Building of the Neyveli Lignite Scheme

1009. **Shri Nambiar:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether there was an accident in the Fertiliser Plant building of the Integrated Neyveli Lignite Scheme, early in February, 1963;

(b) if so, the nature of the same and the extent of damage; and

(c) whether there has been any loss of life?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Yes; the cement concrete roof of the

"Urea drying and cooling building" of the fertiliser plant caved in on the evening of the 27th January, 1963. The estimated cost of the entire building is Rs. 1.95 lakhs.

(c) There was no loss of life nor any injury to any workman.

National Chemical Laboratory, Poona

1010. **Shri N. R. Laskar:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the Agricultural Department of U.S.A. has awarded contracts to the National Chemical Laboratory at Poona for undertaking research for finding new uses of cotton seed oil; and

(b) if so, the amount that has been sanctioned so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Yes, Sir, Rs. 4,41,800 out of the 'PL 480' Funds.

Engineering College, Delhi

1011. { Shri R. S. Pandey:
Shri N. R. Laskar:
Shri Sidheshwar Prasad:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the U.K. Government have offered to give more aid for the College of Engineering and Technology in Delhi;

(b) if so, the amount of the aid; and

(c) when it will be made available?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Yes, Sir; and an additional £ 400,000 for equipment and service of five more professors.

(c) Over the years 1963-67, after the College is raised to the status of an Institute of Technology by suitable legislation that will give it the power to frame its own academic policies and to confer degrees.

Aromatics Production in India

1012. *Shri Basumatari:*
Shrimati Renuka Barkataki:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact a Rumanian proposal for producing aromatics in India is still under the active consideration of Government;

(b) if so, the details thereof; and

(c) the decision taken thereon?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No, Sir.

(b) and (c). Do not arise.

केन्द्रीय सरकार के कार्बालयों का समय

१०१३. श्री बेरवा कोटा : क्या गृह-कार्य मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने यातायात की समस्या को हल करने के लिये दिल्ली और नई दिल्ली के केन्द्रीय सरकार के कुछ कार्बालयों के समय में परिवर्तन कर दिया है ; और

(ख) यदि हाँ, तो उनके नाम क्या हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हजरनबीस): (क) और (ख): जी, हाँ। इस सम्बन्ध में जारी किये गये आदेशों की एक प्रतिलिपि सभा पटल पर रखी गई है [पुस्तकालय में रखा गया, देखिय संख्या एल०टी० १०११६३].

Coal Deposits in Chingleput District, Madras State

1014. *Shri Muthiah:* Will the Minister of Mines and Fuel be pleased to state:

(a) whether large deposits of coal have been discovered in Walajabad

area in Chingleput district in Madras State; and

(b) if so, the details thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). No, Sir. The possibility of the occurrence of coal has however arisen from a study of the borehole cuttings while drilling for water at Kattavakkam and Vilagam in Walajabad area, Chingleput district, Madras. It is still premature to say whether any commercially exploitable coal deposits exist in the area.

Raniganj Coal Fields

1015. *Shri Indrajit Gupta:* Will the Minister of Mines and Fuel be pleased to state:

(a) whether the South Kenda Colliery in Raniganj coalfields is lying idle since 5th October, 1962;

(b) if so, the reasons for the prolonged closure;

(c) the amount of coal lost due to stoppage of production; and

(d) the steps taken by Government to put the mine back into operation?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Yes. This colliery has been lying closed since October 5, 1962. The reason for the closure is stated to be the financial difficulty into which the owner has run.

(c) This is a small colliery producing about 1500 tons per month and this is the order of production that has been lost due to the closure of the mine.

(d) Efforts are being made to persuade the mine owner to reopen the mine if he can manage to resolve his financial difficulties, or, in the alternative, to sell the property to some operator who will be in a position to run it.

Industrial Demand for Coal

1016. Shrimati Vimla Devi:
Shri Indrajit Gupta:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the industrial demand for coal has shown a sharp decline recently;

(b) if so, extent of the fall in consumption and reasons thereof; and

(c) the steps Government propose to take in the matter?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). The despatches of coal, which are based on consumer demand, have increased to about 5 million tonnes per month towards January, 1963, as compared to about 3.15 million tonnes in January, 1962. It is thus not a fact that the overall industrial demand for coal has shown a sharp decline. What may have happened is that, due to the increase in production and the improvement in rail transport, all important industrial consumers are well-stocked with coal and complaints about shortages which were so frequent about 6 months ago have practically ceased. In any case, an assessment of the trend in the consumer demand is being made.

Degree in Petroleum Technology

1017. Shri Bade:
Shri Kachhavalya:
Shri Berwa Kotah:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of institutions in the country where a degree course in petroleum technology is offered;

(b) the number of students who have taken degree in this subject so far during the past five years;

(c) how many of them have been absorbed in service in the public sector industries; and

(d) the steps being taken by Government to ensure employment for those who are still unemployed?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Only Indian School of Mines, Dhanbad, is offering degree course in Petroleum Technology.

(b) The four-year degree course was started in 1957. So far two batches of students totalling 45 have come out during 1961 and 1962.

(c) 37.

(d) Question does not arise because of the remaining 8, 6 have gone abroad for training and 2 are otherwise employed.

बम्बई में अनुसंधान केन्द्र
१०१८. श्री बेरवा कोटा : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है बम्बई में जीव विज्ञान और अनु जीव विज्ञान का एक अनुसंधान केन्द्र खोला जा रहा है;

(ख) यदि हाँ, तो यह कितनी लागत का होगा और कब तक पूरा हो जायगा;

(ग) क्या इस में विदेशी मुद्रा लगाई जायेगी, और यदि हाँ, तो कितनी;

(घ) क्या यह किसी विदेशी सहायता से बनाया जा रहा है, और यदि हाँ, तो किस देश की सहायता से ?

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री (श्री हुमायून कबीर) : (क) जी, नहीं।

(ख) से (घ) तक सवाल पैदा नहीं होता।

Rifle Shortage

1019. **Shri A. N. Vidyalankar:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received numerous complaints that the

rifle training to the Home Guards and other civil defence units is being seriously handicapped because sufficient number of rifles for training are not available; and

(b) the action Government are taking to provide sufficient number of rifles to these Civil Defence Units?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The States have reported some shortage of rifles and steps are being taken to remedy it as soon as possible.

—
12.02 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE COMPTROLLER AND AUDITOR GENERAL ON THE ACCOUNTS OF THE COAL BOARD FOR 1960-61

The Minister of Mines and Fuel (Shri K. D. Malaviya): Sir, I beg to lay on the Table a copy of Report of the Comptroller and Auditor General of India on the Accounts of the Coal Board for the year 1960-61, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library. See No. LT-1000/63].

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951.

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Sir, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Police Service (Probation) Amendment Rules, 1963 published in Notification No. G.S.R. 164 dated the 2nd February, 1963.
- (ii) The Indian Administrative Service (Probation) Amendment Rules, 1963 published in Notification No. G.S.R. 165 dated the 2nd February, 1963.

[Placed in Library. See No. LT-976/63.]

MESSAGE FROM RAJYA SABHA APPROPRIATION (RAILWAYS) NO. 2 BILL

Secretary: Sir, I have to report the following Message received from the Secretary of Rajya Sabha:—

‘In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 13th March, 1963, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.’

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTEENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Sixteenth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE NINTH REPORT

Shri Tyagi (Dehra Dun): Sir, I beg to present the Ninth Report of Public Accounts Committee on the Finance Accounts of the Government of India—Chapter I of Audit Report (Civil), 1962.

STATEMENT RE. MOB VIOLENCE AT KIRIBURU PROJECT SITE

The Minister of Mines & Fuel (Shri Keshav Dev Malaviya): On the evening of March 11, 1963, one of the khalasis employed by a firm of building contractors, working for the Kiri-buru Project in Orissa allegedly molested an Adivasi woman at the

[Shri Keshav Dev Malaviya]

loading bunker site. The matter was thereupon referred to the gang leader of the non-Adivasi labour living in the labour hutments, at a distance of half a furlong from the scene of occurrence. But between the hours of six and seven that evening, some of the Adivasis angered by the incident are alleged to have attacked the non-Adivasi labourers in the hutment near the Bunker site. In the scuffle that ensued, four non-Adivasi labourers and one Adivasi labourer was hurt. The injured persons after giving first-aid, were removed to the district hospital at Chaibasa (in Bihar) by the contractor. The contractor also caused a report to be lodged in the nearest police station in the Bihar territory at Gua, at about 11:00 P.M., the same night.

On the following day, i.e. March 12, 1963, some Adivasi labourers and other locals of the adjoining area, armed with bows and arrows and other crude weapons of offence, started indiscriminately attacking individual non-Adivasi labourers residing in the camp at the loading bunker site. The miscreants had cut off the internal telephone communication from the place of occurrence and also placed road blocks in an attempt to prevent easy access to the area. Some of the non-Adivasi labourers tried to run away from the scene into the neighbouring jungle but were pursued by small groups of the violent mob and attacked. The mob thereafter moved to the fabrication shops of the contractor near the Project Workshop and indulged in free violence against the non-Adivasi labourers working in or living near the fabrication shops. The mob then moved to the Corporation's general offices located near the fabrication shops and made an abortive attempt to ransack the same. They were, however, prevented from doing so by the Project staff who reasoned with them and tried to quieten them. After sometime, the mob started moving towards the Kiriburu township with the ostensible intention of per-

petuating violence there. They were however, intercepted by one of the electrical contractors working in the project who knew the Ho language. He was successful in quietening the mob and detaining them until the armed police from the nearby town of Barbil (Orissa) arrived at the scene at about 1:30 P.M. The mob thereafter quietly dispersed without offering any resistance.

As a result of mob action, 21 non-Adivasi labourers of the contractor and one Adivasi labourer is reported to have been injured. Three non-Adivasi labourers of the contractor lost their lives. A large number of non-adivasi labourers of the contractor are still reported missing. Armed police detachments from the States of Orissa and Bihar are now patrolling the project area. The situation is fast returning to normal. The project works were partially resumed from 16th March and have since been fully resumed as from 18th March, 1963.

During this mob violence, the trunk line between the project and the Barbil exchange was cut. The fact of putting road blocks and cutting off telephone communications point to the fact that it was perhaps not all the doings of the Adivasi labourers. The Bihar State police with the assistance of the Orissa State police are investigating into the matter.

No project installation and property has been damaged nor any employee of the project suffered any injury or was otherwise involved. The security arrangement for safeguarding the installations and project property has been tightened. The Corporation's Security Adviser has been rushed to the project to look into this aspect further.

बी ह० च० सोय (सिहमूम) : अध्यक्ष महोदय, क्या मैं जान सकता हूँ कि क्या इस रिपोर्ट के बारे में माननीय मं० के पास कोई कदंब इन्फर्मेशन है या नहीं कि आदिवासी

लोगों ने यह जो हमला किया, वह एक आगं-
नाइज़ ढंग से किया गया और इसको दूसरे
लोगों ने, नान-आदिवासीज़ ने, कराया ?
वह सरकार को यह सूचना भी मिली है या
नहीं कि इस से पहले भाले स्टेशन की घटनाओं
के बारे में वहां के जेनरल मेनेजर को कम्पलेंट्स
की गई थी, लेकिन उन कम्पलेंट्स की सुनवाई
नहीं हुई ?

श्री के० दे० मालवीय : मैंने कलकत्ता
में जेनरल मैनेजर को दुला कर इस विषय
पर बात को और जो कुछ मालूम हुआ, वह
मैंने इस बयान में हाउस के सामने रख दिया
है। इस बारे में तहकीकात भी की जा रही है
और मैं समझता हूँ कि पूरे तौर से
तहकीकात की जायगी। अगर कोई नई
बात या नये बाकायात मालम होंगे, तो मैं
उनकी सदन के सामने रख दूँगा।

श्री त्यागी (देहरादून) : जब किसी
की लड़की को छेड़ा जायेगा, तो ऐसे ही बाक-
यात होंगे।

श्री ह० च० सोय : माननीय मंौ ने
अपने स्टेटमेंट में कहा है कि यहां पर लौकोन
फम्यूनिकेशन को काट दिया था। क्या
इस पर भी वह विश्वास करते हैं कि यह
काम आदिवासी लेवर्ज ने किया है ?

अध्यक्ष महोदय : मेर्वर साहब जानते
हैं कि जब तहकीकात हो रही है, तो इस बात
की भी जांच की जायेगी। अगर आज
मिनिस्टर साहब कह रहे कि उन्होंने किया
है, या नहीं किया है, तो इससे तहकीकात
म फ़र्क पड़ेगा।

श्री ह० च० सोय : अध्यक्ष महोदय,
हम इसलिये पट्टडं हैं कि इस रिपोर्ट से ऐसा
जाहिर होता है कि इट इज औनली आदिवासीज़
हूँ हैव डन इट। इट इज औनली ए बन-
साइडिंग व्यू।

श्री त्यागी : जिस बदमाश ने लड़की
को छेड़ा था, उसका भी कुछ पता चला है
या नहीं, क्योंकि यह सब किस्सा उसकी वजह
से ही शुरू हुआ। जब कि इस किस्म के
बाकायात होंगे, तो उनका नतीजा बायलेस
ही होगा।

श्री क० दे० मालवीय : जो बात थी,
वह मैंने कह दी है। जब उसकी तहकीकात
हो रही है, तो यह कहना कि किसने मालेस्ट
किया है, बहुत मुश्किल है। सम्भव है जिसने
मालेस्ट किया हो वह मारा गया हो, उस में।

श्री त्यागी : यह तीसरा मौका है।

Shri Daji: Has it come to your notice that the main cause of the disturbance and the widespread nature of it was that the person complained against was not immediately apprehended?

Shri K. D. Malaviya: I cannot say what the main cause is.

Mr. Speaker: Let us await the report of the investigation.

Shri Daji (Indore): If the man is not arrested, then there will be other disturbances there. That is the danger.

Shri K. D. Malaviya: I have attempted to make an objective statement of whatever I have found out after discussion. I have also mentioned that it seems that the matters are more than what have apparently come to the surface. The whole matter is under investigation and as soon as I get ample information I shall place it before the House.

—
12.11 hrs.

GENERAL BUDGET—DEMANDS
FOR GRANTS
MINISTRY OF FOOD AND AGRICULTURE—
contd.

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants Nos. 41 to 48 and 127 to 129 under the

[Mr. Speaker]

control of the Ministry of Food and Agriculture.

Shri Yashpal Singh may now continue his speech.

श्री यशपाल सिंह (कराना) : अध्यक्ष महोदय, मैं कल यह कह रहा था कि मंगा के पानी का हमने फायदा नहीं उठाया। अगर हमने वहां बांबू बना कर बिजली पैदा की होती और किसान की जरूरत जो पानी की है, उसको पूरा किया होता तो आज संकट हमारे सामने पदा न हुआ होता। खेती के लिए सबसे ज्यादा जरूरत जिस बीज की होती है वह पानी होता है और पानी का इन्तजाम हम नहीं कर सके हैं। श्री जयप्रकाश नारायण ने कहा है कि अगर यहके हुए पानी से भी इन्तजाम हो जाए, जो पानी हमारे तालाबों में और झीलों में इका हुआ है, उसके लिए लिफट इरिगेशन का हम इन्तजाम कर दें तो खेती की पैदावार को हम बढ़ा सकते हैं। १९६० और १९६१ में हमने ८१ मिलियन टन गल्ला पैदा किया था। १९६१ और १९६२ में हम ने ७६.८ मिलियन टन यानी ७ करोड़ ८८ लाख टन दा किया। जो इस थी वह हमारे घरों में कम रही, किसान के घर में कम रही, जब तक उसके पास अनाज रहा उसकी प्राइस कम रही और जैसे ही अनाज हमारे घरों से निकल कर बाजार में चला गया, गेहूं की कीमत बढ़ गई। यह देश मतवातर बाहर से गल्ला मंगाता रहा है। १९६० में हमने ५१ लाख ३७ हजार टन इम्पोर्ट किया। १९६१ में ३४ लाख ६५ हजार टन भंगाया गया। इसके लिए हमने १३० करोड़ रुपया दिया। १९६२ में ३६ लाख ४० हजार टन यानी १४१ करोड़ रुपये का भंगाया गया। यह कहा जाता है कि पैदावार तो बढ़ रही है लेकिन जनसंख्या में जो दिन हो रही है, उसकी वज्र से गल्ला हमें बाहर से भंगाना

पड़ा है। अध्यक्ष महोदय, छोटे छोटे बच्चे जो होते हैं तीन सालों तक सिवाय दूध पीने के गल्ला नहीं खाते हैं। तो फिर गल्ले की कमी क्यों बाकी रहती है, इस पर भी रोशनी ढाली जानी चाहिये। मैं समझता हूँ कि पैदावार करने वाली मशीनरी फेल हो गई है और हमारी पैदावार आगे बढ़ नहीं सकती है। १९६०-६१ में जो हमारी पैदावार थी, उसके जो एवारेशुमार थे, उससे आगे हमारी पैदावार नहीं है। 'सी हालत' में क्या मैं आपकी आज्ञा से यह कह सकता हूँ कि माननीय बाबू अनित प्रसाद जैन ने सन् १९५६ में जब इस्तीफा दिया था उसके बाद से १९६० और १९६१ में जो पैदावार हुई वह टाप पैदावार थी, उससे ज्यादा पैदावार उसके बाद एक मन की भी नहीं हुई, उससे हम कभी भी आगे नहीं बढ़े, बत्कि भी दूर हटते चले गये हैं। जो देश २६ अरब रुपये का गल्ला विलायत से लेकर खा चुका है, विदेशों से लेकर खा चुका है, वह देश कब तक जिन्दा रहेगा कब तक वह देश अपनी ऐलिट्कल एजिस्टेंस को कायम रख सकेगा, इसको आप जान सकते हैं। गांधी जी कहा करते थे कि विलायती कपड़ा मत पहनो, विदेशी कपड़ा मत पहनों, विदेशी चीज़ मत लो। उन्हीं गांधी जी के उत्तराधिकारी विदेशी गल्ला भी हमें नहीं खिला रहे हैं, विदेशी आठा खिला रहे हैं। और भी कई मामलों में हम को विदेशों पर निर्भर आज भी रखे हुए हैं। जो कुछ गांधी जी कहा करते थे, उसका एक उल्टा आप कर रहे। हैं

सब से बड़ी दिक्कत जो हुई वह यह हुई कि कोओप्रेटिव का नारा लगा कर किसानों के सैल्फ कान्फिडेंस को मार दिया गया, सैल्फ-कान्फिडेंस को उन से छीन लिया गया। अगर यह नारा न लगाया जाता तो किसान पैदावार को छड़ाता। मेरे ही

जिले में मुजफ्फरनगर में एक बघेर गांव है। वहां पर आप के सैकेटी गए थे, आप के डायरेक्टर गए थे। उस गांव के अन्दर चार लाख रुपया कोओप्रेटिव बेसिस पर खर्च किया गया। यह चार लाख रुपया मिट्टी में मिल गया। उस में से दस हजार भी वापस नहीं आया। कोओप्रेटिव फार्मिंग फेल हो गया। आज जो हालत है, उस को देखते हुए क्या आप यह ख्याल कर सकते हैं कोओप्रेटिव चलेगा, अनपढ़ किसान कोओप्रेटिव चला सकेगा? जब से यह कोओप्रेटिव का नारा लगाया गया है और जब से बाबू अजित प्रसाद जैन ने इस्तीफा दिया है, एक मन भी हम अधिक नहीं पैदा कर सके हैं, किसानों में कान्फिंडेंस ही नहीं रहा, उन में उत्साह ही नहीं रहा और यही कारण है कि वे अधिक पैदावार नहीं कर सके हैं। किसान को इस बात का भरोसा ही नहीं रहा कि जिस जमीन में वह खेती करता है, उस के ऊपर उस का हक रहेगा।

यहां पर तो पढ़े लिखे लोग बैठे हुए हैं, सभी एन्जुकेटिड हैं, सभी बैल-ट्रेंड हैं, अच्छे से अच्छे दिमागों वाले बैठे हुए हैं। स्वतंत्र पार्टी के लोग गैर सही। हम को छोड़ कर बाकी ज्यादा तर पार्टियों के लोग समाजवाद का नारा लगाते हैं। सोशलिस्ट पार्टी के लोग समाजवाद में विश्वास करते हैं, पी० एस० पी० के लोग समाजवाद में विश्वास करते हैं और कम्यूनिस्ट भी समाजवाद के नाम पर मरे जा रहे हैं और कांग्रेसी खुद समाजवादी हैं। जब ये चारों पार्टियां मिल कर हुक्मत नहीं चला सकती हैं, मिल कर के कैबिनेट नहीं बना सकती हैं, तो अनपढ़ किसान किस तरह से मिल कर के कोओप्रेटिव चला सकता है। यह ना-मुम्किन है। ये सोसाइटीज चल नहीं सकती हैं। यह चीज़ हो नहीं सकती है। आप को चाहिये था कि आप समाजवादियों को बुलाते और यहां पर इस संकट की घड़ी में कैबिनेट उन की बनाते और काम को चला कर दिखाते।

लेकिन ऐसा नहीं किया गया है। समाजवादी सभी मिल कर काम नहीं कर सकते हैं। जब वे काम नहीं कर सकते हैं तो ये अनपढ़ लोग मिल कर काम कैसे कर सकेंगे, यह आप सोचें। यह ना-मुम्किन बात है। मैं चाहता हूं कि किसानों की भलाई के लिए कोई ठोस कदम उठाये जायें।

आज भी हम पर टैक्स लाद दिये गये हैं। एक एक पैसा हम से टैक्सों का बसूल किया जाता है। हमें छोड़ा नहीं जाता है। जब ऐसी बात है तो कोई न कोई ऐसी योजना आप को अवश्य बनानी चाहिये जिस से किसान लोग इन टैक्सों के नीचे न दब जायें। मैं आप का हितेपी हूं। मुखालिफ लफज, विरोधी लफज, अपोजीशन लफक, इंग्लैंड का दिया हुआ है, पश्चिम का दिया हुआ है। हम लोग मुखालिफत को नहीं मानते हैं। हम लोग मानते हैं प्रेम को, हित को। हम आप के सच्चे हितेपी हैं। मैं अपने कृषि मंत्री जी से कहना चाहता हूं कि धर्म-शास्त्र में, नीति शास्त्र में कहा गया है:—

“स कि सखा साधु न शास्ति योधिपम् ?
हितान्न यः संश्रिणुते स कि प्रभुः ?”

जो प्रेम की बात कहता है, उस की बात को मान लेना चाहिये: हां ऐसा जरूर होता है।

हितं मनोहारि च दुर्लभंवतः:

सच्ची बात, प्रेम की बात कड़वी लगती है। लेकिन प्रेम की बात मान ली जाय तो उस से फायदा होता है। मैं आप का हितेपी हूं, मैं आप का खैरखाह हूं, मुझे आप से प्रेम है। मैं जो कुछ कह रहा हूं उस से आप को फायदा होगा। शहर में रहने वालों को और साथ ही साथ गांव में रहने वालों को भी इस से फायदा होगा। चार लाख साल का घटादे कर हम शहर के रहने वालों को दिल्ली मिल्क स्कीम का दूध पिलाते हैं। लेकिन देहात के निये हम क्या करते हैं, इस को भी

[श्री यशपाल सिंह]

आप देखें। साढ़े सात करोड़ रुपया हम को फॉटिलाइज़र से बचा है हम ने खाद तैयार किया है, उस से साढ़े सात करोड़ हमें बचा है। लेकिन इस में से हम को चार करोड़ रुपया भी सवसिंडी के तीर पर नहीं दिया गया है। किसान यहां को बढ़ूत मेहनती है। अगर उस को इंवैटिव दिया गया होता, अगर उस का उत्साहवर्द्धन किया गया होता तो वह आप के सामने हिमालय पहाड़ की तरह गेहूं के डेर लगा सकता था। लेकिन किसान की हालत नहीं सुधारी गई है। अमरीका के सामने हाथ पसारा गया है, दूसरे देशों से गेहूं का आयात किया गया है, भगवर किसान की मदद नहीं की गई है। आप का खैरख्वाह होने के नाते मैं आज फिर आप से कहता हूं कि यह शूगर का जो मामला है इस को आप देखें। इस के मामले में किसान को आप सिर्फ़ एक रुपया सात आने, एक रुपया छः आने या एक रुपया पांच आने और हृद से हृद एक रुपया दस आने दे कर के छोड़ देते हैं, वह बाकी दिनों में बेकार पड़ा रहता है, लेकिन उसी गंभीर से इन पिछले तीन महीनों में मिल मालिकों ने जो नफा कमाया है, एक करोड़ रुपया जो नफा कमाया है, उस में से एक पैसा भी किसान के पास नहीं गया है। सान को इस में से हिस्सा दिलाया जाना हिए था। उस को इस का हिस्सा नहीं मिला है। वही शूगर डायरेक्टोरेट जिस ने पहले धांवली मचाई थी और आप से पहले मंत्री उस में फंस गये थे आज फिर चाहता है कि हमारे माननीय वृषि मंत्री जी को उसी हालत में छोड़ और उसी स्टेज पर ला कर छोड़ जिस रेज के ऊपर पहले मिनिस्टर साहब को छोड़ दिया गया था। लेकिन यहां हम बैठे हुए हैं। हम उन के खैरख्वाह हैं। हम ऐसी हालत पैदा नहीं होने देंगे। अगर मैं उस बक्त यहां होता, पिछले पांच सालों में यहां रहा होता तो आज से पहले जो एथिकल्चर मिनिस्टर थे, उन को भी यहां से न जाने देता, उन को भी सही रास्ता दिखाता, उन को भी सही

मार्ग दिखाता और उन की भी खैरख्वाही करता। चूंकि मेरा काम है नेक रास्ता दिखाना, मेरा काम यह है कि जो आप के येसमेन आप को गुमराह करते हैं उन से भी आप को बचाऊं।

अध्यक्ष महोदय : यह आप को एलेक्शन लड़ने के बाद इलम हुआ है।

श्री यशपाल सिंह : वह तो एक अलग बात थी। यह तो बढ़ूत अच्छी बात हुई कि हम दोनों ही आ गये। वह वहां से आ गये और मैं यहां से आ गया। यह दोनों के हित में रहा, यह कोई खराब बात नहीं है। वह मैसूर से आ गये और मैं उत्तर प्रदेश से आ गया।

सन् १९५१-५२ में हम ने १० लाख टन चीनी बनाई और सन् १९५३-५४ में हमें इम्पोर्ट करनी पड़ी ५८ लाख टन चीनी। उस के बाद चीनी पर कंट्रोल करना पड़ा। आज यह हालत है हमारी पैदावार की कि सन् १९६०-६१ में हम ने २६।।। लाख टन चीनी का उत्पादन किया। सन् १९६१-६२ में पालियामेट में कानून बनाया गया कि इस से ज्यादा पैदावार न की जाय और १० फी सदी उस में कमी की जाय। १० फी सदी का मतलब यह हुआ कि हमें विलायत के आगे चीनी के लिये हाथ पसारना पड़ा। चार सालों में २० लाख टन से २६ लाख टन चीनी का हम को कंज्पशन करना पड़ा और उस कंज्पशन का मतलब यह हुआ कि हमारी जलरियात बढ़ी और चीनी की डिमान्ड बढ़ी। लेकिन सप्लाई उतनी नहीं हो सकी। हम उसी स्टेज पर हैं। मैं आज फिर कहता हूं कि मैं आप का खैरख्वाह हूं। जो शूगर डाइ-रेक्टोरेट है, जो ब्यूरोक्रेसी है उस के हाथ में हम अपनी एथिकल्चर मिनिस्ट्री को नहीं खेलने देंगे और उन को नेक रास्ता बतलायेंगे। हम कहेंगे कि शूगर के अन्दर जो धांवलेबाजी हो रही है उस धांवलेबाजी को दूर किया

जाय । मैं आप से पूछना चाहता हूं कि जो चीरी की दिक्कत है आज, वह किस लिये है । वह इसलिये है कि किसान को कांफिंडेंस नहीं था । पहले टाइम से दो महीने पहले चीरी की मिर्चें बन्द हो गईं । अगर दो महीने पहले चीरी की मिर्चें बन्द न होतीं तो आज शुगर की दिक्कत हमारे सामने न होती । किसान को कम से कम २२० मर गने का भाव दिया जाय, किसान खुद गने की पैदावार बढ़ावेगा । चूंकि किसान को गने की पैदावार की पूरी कीमत नहीं दी जाती इसलिए हमारे सामने दिक्कत होती है और चीरी का मसला ज्यों का त्यों खड़ा रहता है ।

इस के साथ ही साथ हम ने जो चावल में तूज किया है वह भी आप के सामने है, लेकिन इस बक्त जो हालत है उस में सब से ज्यादा जरूरी यह चीज है कि शुगर डाइरेक्टरेट को सम्भाला जाय । १ करोड़ ३० जो मिल मालिकों ने कमाया है उस का हिस्सा किसान को दिया जाय । किसान की मिनिमम प्राइस कायम की जाय । अगर मिनिमम प्राइस कायम नहीं की गई तो किसान आगे नहीं बढ़ सकेगा और देश की पैदावार भी आगे नहीं बढ़ सकेगी । आप के जो पैकेज प्रोग्राम और एक्स्टेंशन प्रोग्राम चल रहे हैं उन दोनों के एकीकरण की जरूरत है । किसान को जो दस महकमों को जाना पड़ता है, जैसा मैं ने शुरू में अर्ज किया था, उस को दस महकमों में नहीं जाना पड़ना चाहिये । बैल लेने के लिये वह ऐनिमल हस्बैन्डरी में जाता है, कर्ज लेने के लिये किसान को प्रोपरेटिव सोसायटी में जाता है, तकावी लेने के लिये किसान तहसीलदार के दफ्तर में जाता है । यू० पी० के एक माननीय मिनिस्टर साहब हैं, मैं उन का नाम नहीं लेना चाहता, लेकिन वहां की प्रोसीडर्स को निकाल कर आप देख लें, उन्होंने खुद यू० पी० में माना है, सब के सामने, कि एक किसान के लिये ५०० रु० तकावी का मंजूर हूआ । आठ

महीने बाद जब उस को रकम मिली तो कुल ५० रु० मिला । बीच में लोगों ने रख लिया, रिश्वत में रख लिया । जब उस के पास ५० रु० पहुंचा तो वह उन रुपयों को ले कर डिस्ट्रिक्ट मैजिस्ट्रेट के इजलास में गया और कलेक्टर साहब से कहा कि हुजूर तहसीलदार, स्थानवीस, पटवारी, लेख-पाल सब ने अपनी अपनी फीस ले ली है, यह ५० रु० हुजूर की फीस होती है, यह आप ले लें, मैं तकावी से बाज आया । मैं कहना चाहता हूं कि किसान को रुपया न दिया जाय, किसान के लिये कुआं बनाया जाय, खेत के ऊपर किसान के लिए कुआं बनाया जाय, और कुआं बना कर उस को इस लायक किया जाय कि किसान उस से अपनी पैदावार कर सके । जब तक किसान को यह अनुभव नहीं होगा कि वह खुद अपनी जमीन का मालिक है, वह को प्राप्तिव के चांगुल से छूट गया है, तब तक वह आगे नहीं बढ़ सकेगा ।

इस के बाद मैं यह कहना चाहता हूं कि जो हमारी खेती की एजुकेशन पा ट्रेनिंग है उस में खेती करने वाले लोग नहीं हैं । वहां पर ज्यादातर ऐसे आई० सी० एस० हैं जिन को सिर्फ़ डॉन्ट्स पढ़ाये गये हैं । उन को पढ़ाया गया है कि काले आदमियों से नहीं मिलना चाहिये हिन्दुस्तानी आदमी से मिलना बड़ी भारी हिमाकत होती है । मैं कहना चाहता हूं कि यह काम किसान के बेटे को सौंपा जाय । जिनने ऐग्लिकल्चर के कालेज और स्कूल हैं उन में किसान के बेटे हों जोकि ट्रेनिंग दें । अगर वे ही, प्रिसिपल और प्रोफेसर हों तो वे किसानों की दिक्कत को कुछ समझ सकेंगे । जो गैर आदमी हैं वे किसान की दिक्कत को नहीं समझ सकते हैं । आज हमारे सामने जो मसला है वह यह है कि खेती का काम सिखाने की जिम्मेदारी उन को सौंपी जाती है जिन के घर का काम खेती नहीं है जो विलायत में पढ़े हैं और वहां से ऊंची

[श्री यशपाल सिंह]

अंची डिगरियां लाये हैं। जिन का खेती से कोई ताल्लुक नहीं है वे इस चीज को नहीं कर सकते। किसान के बेटे को यह काम सौंपा जाय।

आज सब से ज्यादा जरूरत इस बात की है कि यहां पर एक टार्गेट कायम किया जाय कि इस साल इतने लाख टन कम गल्ला हम को बाहर से मंगवाना है। इस साल उस से भी इतने लाख टन कम गल्ला बाहर से मंगाना है। जब तक यह टार्गेट कायम नहीं होगा तब तक हम लोग आगे नहीं बढ़ सकेंगे। किसान के जो अपने मसले हैं उन के ऊपर हम लोग गौर करें। किसान को जो दस जगह जाना पड़ता है वह न हो एप्रीकल्चर और इरिगेशन का काम एक मंत्रालय के नीचे आना चाहिये।

आज किसान कुछ और ही सोचता है। जब चकबन्दी हुई तो चकबन्दी वालों को यह पता नहीं था कि इरिगेशन में कितनी दिक्कतें होंगी। पहले तो इरिगेशन की दिक्कतों को समझा नहीं अब किसानों में सिर फुटोवल होती है। मेरी कांस्टिट्युएन्सी यहां पर ५० मील दूर है। कैराना में चकबन्दी हुई। चकबन्दी करने वालों को पता नहीं था कि किसान के सामने इरिगेशन की कितनी दिक्कतें आयेंगी। नतीजा यह हुआ कि किसान को उस इरिगेशन के लिये सिर फुटोवल करनी पड़ी और मुकदमों में लाखों रुपया खर्च हुआ। इसलिए जरूरी है कि किसान की दिक्कत को समझा जाय और इरिगेशन और एप्रीकल्चर मंत्रालयों को एक ही मंत्रालय के मातहत रखा जाय। जब तक ऐसा नहीं होगा तब तक यह दिक्कत हल नहीं होगी।

आज किसान की सब से बड़ी दिक्कत यह है कि एक एकड़ में अगर वह गजा

बोता है तो ६० रु० जुताई पर खर्च होता है ६० रु० बीज पर खर्च होता है और ५० रु० बैठ जाता है खुदाई और इरिगेशन का। अगर ५० रु० उस को और खर्च करना हो तो वह जा कर मिल मालिक के दरवाजे पर उस गन्ने को ले जा सकता है। इस तरह एक एकड़ पर कुल खर्च करने के बाद उसे मुश्किल से १२५ रु० बचते हैं। उसी पर उस का दारोमदार है। मैं कहना चाहूँगा कि उस को गन्ने की कीमत पूरी २ रु० मन दी जाय। किदर्वै साहब ने हमारे सामने एक फार्मूला रखा था कि अगर चीनी की कीमत ३२ रु० मन हो तो १ आना फी रुपया के हिसाब से उस के गन्ने की कीमत २ रु० होनी चाहिये। अगर चीनी बिकती है ४८ रु० मन में तो गन्ने की कीमत ३ रु० फी मन होनी चाहिये लेकिन चीनी ५० रु० मन तक बिकी फिर भी हम को १ रु० ४ आ० १ रु० ६ आ० या १ रु० ७ आ० तक दिया गया। आज जरूरत है कि गन्ने की कीमत बढ़ाई जाय। अगर आप रिकवरी के साथ गन्ने की कीमत को जोड़ते हैं तो उस से किसान को बड़ा नुकसान होता है। आज किसान करोड़ों रुपयों का नुकसान उठा कर खड़े होने लायक नहीं रह गया है। चूंकि मिलों की मशीनें खराब थीं और उन से पूरी रिकवरी नहीं हो सकती थी उस की रिकवरी का घाटा किसानों से लिया गया। मेरी आप से दर्खास्त है कि जल्दी से जल्दी यह इन्तजाम किया जाय कि एप्रीकल्चर और इरिगेशन दोनों ही एक मंत्रालय के अधीन हों किसान को रुपया देते बक्त जो कर्ज़ दिया जाता है उस को देते बक्त उस की जरूरत को देख कर दिया जाय न कि जायदाद को देख कर। उसे बीसों महकमों में न जाना पड़े। यह सब महकमे एक जगह हों। उस के लिये पानी का इन्तजाम हो और उस के लिये सब से बड़ी जरूरत यह है कि वह स्वेच्छा से खकबन्दी

करवा सके, उस के ऊपर कम्पल्सरी कंसोलि-
डेशन न लादा जाय ।

इन शब्दों के साथ मैं अपने मिनिस्टर साहब को इस बात के लिये मुबारकबाद देता हूँ कि उन्होंने कड़े वक्त में इस देश के लिये काफी गल्ला दूसरे देशों से मंगा कर यहां पर उस की कमी नहीं होने दी । लेकिन सच्चा काम उस दिन पूरा होगा जिस दिन हमारे खेत हमारे लिये पूरी तरह पैदा करने लगेंगे और हम सेल्फ सिफिशिएंट हो जायेंगे ।

धी ज० ब० सिंह (धोसी) : भ्रष्टाचार महोदय, आज हमारे सामने जो विषय है वह बहुत गंभीर है । मैं इस को इस लिये गंभीर कहता हूँ कि हिन्दुस्तान का सब से बड़ा उद्योग खेती का उद्योग है और इस सम्बन्ध में हिन्दुस्तान के अन्दर ही नहीं बल्कि बाहर से भी हमारे काफी रिसेप्टेवर हैं, और खास तौर से हिन्दुस्तान की जनता की जिन्दगी उस पर मुनहसर है क्यों कि अभी हमारे देश में और उद्योग धंके इन्हें विकसित नहीं हुये हैं जिस से लोग अपना जीवन निर्वाह कर सके । इस लिये हिन्दुस्तान की जनता की अवसरियत इसी खेती बाड़ी से अपना जीवन निर्वाह करती है ।

मेरा यह कहना नहीं है कि सरकार ने खेती बाड़ी पर रुपया खर्च नहीं किया । पहली पंचवर्षीय योजना में सरकार ने इस पर करीब करीब ८०० करोड़ रुपये खर्च किया । दूसरी पंच वर्षीय योजना में करीब १२०० करोड़ रुपया खर्च किया और अब तीसरी पंचवर्षीय योजना में करीब २ हजार करोड़ रुपया खर्च करने जा रही है । तो हमने रुपया तो खर्च किया लेकिन इसका निर्धारित लक्ष्य से क्या सम्बन्ध है ? क्या जो लक्ष्य हमने निर्धारित किये थे उनको पहली पंच वर्षीय योजना के जरिये, या दूसरी पंच वर्षीय योजना के जरिये पूरा कर सके और क्या उन लक्ष्यों को हम तीसरी पंचवर्षीय

योजना के जरिये पूरा कर सकेंगे । मेरा यह कहना है कि आप ने पहली पंचवर्षीय योजना के बाद ही कहा था कि हम देश को इतना विकसित कर लेंगे कि हमें बाहर से गल्ला मंगाने की जरूरत न रहेगी । यह लक्ष्य आपने पहली पंचवर्षीय योजना में दुहराया दूसरी पंचवर्षीय योजना में दुहराया और तीसरी पंचवर्षीय योजना में भी शायद यही आपका लक्ष्य है कि कम से कम हम अपने देश को ऐसा बना ले कि हमें बाहर से, चाहे वह २५ अरब का हो या ३० अरब का हो, गल्ला न मंगाना पड़े । यह आपका लक्ष्य रहा और इस लक्ष्य को पूरा करने के लिये आपने बहुत से कदम उठाये । आपने इस लक्ष्य को पूरा करने के लिये जमीन के बारे में सुधार किया, जमींदारी खत्म की, बहुत से कानून बनाये और आपने किसानों को जमीन का मालिक बनाने की कोशिश की और इसके आगे भी आप बहुत से रिफार्म बर्गरह करते चले जा रहे हैं ।

एक बात मैं आप के जरिये मिनिस्टर महोदय से कहूँगा कि आखिर इस पर आप क्यों नहीं सोचते हैं कि १५ वर्ष के बाद अब तीसरी पंच वर्षीय योजना चल रही है और उनकी गम्भीरता को अपना महसूस करते हैं और हम भी महसूल करते हैं आप अपना वह लक्ष्य क्यों नहीं पूरा कर सके कि हम देश के अन्दर इतना गल्ला पैदा करें कि हमें बाहर से गल्ला न मंगाना पड़े । इस लक्ष्य को आप अभी तक पूरा नहीं कर पाये हैं ।

धी विभूति मिश्र (भोतीहारी) : हमारा लक्ष्य १०० मिनिलियन टन का है ।

धी ज० ब० सिंह : वह तो है लेकिन आप उसे पूरा तो नहीं कर पाये । आप इसको गम्भीरता से क्यों नहीं सोचते । मैं यह नहीं कहता कि आपने यह नहीं किया और वह नहीं किया, यहां करक्षण है और वहां करक्षण है । मैं आपके जरिये मिनिस्टर साहब से

[श्री ज० ब० सिंह]

निवेदन करूंगा कि वह अपनी नीतियों पर सोचें कि उन नीतियों में तो कोई गड़बड़ी नहीं है जिसकी बजह से आप तमाम कोशिश करते हैं, तमाम आंकड़े आप देते हैं और वह लक्ष्य पूरे नहीं हो पाते हैं।

मैं एक नीति के बारे में कहूंगा। आपने ऐलान किया कि हम किसानों को जमीन देंगे, आपने कहा कि जिनके पास अधिक जमीन है उन से लेकर हम गरीबों में बढ़ेंगे। दो पंचवर्षीय योजनायें समाप्त हो चुकी हैं और तीसरी चल रही है। मैं तो कहूंगा कि आप इस बात की जांच कीजिये कि इस जमीन को बांटने के लक्ष्य को पूरा कर पाये या नहीं। हमारा तो अनुभव है कि जो भी जमीन सूबे के अन्दर या जिलों के अन्दर पंचायत के जरिये या किसी और तरीके से, जो भी क्सर, बंजर या दूसरी जमीन निकली थोड़ी बढ़त, वह उनके हाथों में नहीं गयी जिनके लिये आप ऐलान करते थे, यानी खोटे किसानों के पास या भूमिहीनों के पास। वह आप नहीं कर पाये। नतीजा यह हुआ कि ज्यादा से ज्यादा जमीन अब भी कुछ फीसदी लोगों के हाथ में है। आपकी पालिसी का नतीजा यह हुआ कि लेंड का कांसट्रेशन नहीं ढूटा। इन योजना के काल में आपने सोचा था कि बड़े बड़े फार्म बनेंगे और मुक्क की पैदावार बड़े जायेगी और इस तरह हमारी खाद्य समस्या हल हो जायेगी। मैं आपसे निवेदन करूंगा कि यह नीति आपकी फेल हुई। आप तो कहेंगे कि हमने भी बांट दी और कांसलीडेशन भी कर दिया और सब कुछ कर दिया और इसलिये पैदावार बड़ी है और बढ़ती चली जा रही है।

अध्यक्ष महोदय : अब हमें तकरीबन एक साल हो गया नई पर्लियामेंट को आये हुए। अब मैं मेम्बरों से खास तौर पर बिन्दु कहूंगा कि वह जब अपनी तकरीर करें तो वह चेयर को मुखातिब हो कर क

और गवर्नरमेंट को जो कहना हो तो सरे परसन में कहें।

श्री ज० ब० सिंह : तो मैं कह रहा था कि जो सरकार की नीति थी वह यह थी कि बड़े फार्मों द्वारा पैदावार बढ़ायी जाय जिससे बाहर से गल्ला न मंगाना पड़े। मैं आपके जरिये सरकार से कहना चारता हूं कि वह इस नीति के बारे में सोचे कि यह नीति सही निकली या नहीं। तो पहली बात में सरकार से यह कहना चाहता हूं कि आपकी जो बिग पीजेंट फार्मिंग की नीति थी जिसके जरिये से आप गल्ला बढ़ाना चाहते थे वह नाकामयाब हुई और अब आप इस तरफ सोचें कि जमीन का बटवारा हो गया। मैं सरकार से कहूंगा कि वह इकट्ठा करे कि किन किन लोगों के हाथ में कितनी जमीन है। अगर आप ऐसा करेंगे तो पता चलेगा कि एक माइनारिटी के हाथ में ज्यादा जमीन है। जो बड़े जमीदार ये उनके पास खुदकाश्त बड़ी बड़ी मौजूद है और उनके बड़े बड़े फार्म हैं। उनके पास जमीनें मौजूद हैं। और जिन लोगों के पास जमीनें थीं उनके पास अभी भी नहीं हैं। मैं आपने यहां का हाल जानता हूं। नैनीताल में बड़े बड़े लोगों के पास सौ सौ, दो दो सौ चार चार सौ और हजार हजार और दो दो हजार एकड़ जमीनें हैं, इस तरह से आप पैदावार बढ़ाने की कोशिश करते हैं। तो मेरा कहना है कि आप इस नीति पर सोचिये, यह नीति नाकामयाब रही है। आपको इस नीति पर गम्भीरता पूर्वक सोच कर आगे कदम उठाना चाहिये।

एक बात और आपके जरिये कहना चाहता हूं। आपने खुद आपने दस्तावेज में अपना क्रिटिसिज्म किया है। यह खुशी की बात है। सरकार जब स्वयं अपनी आलोचना करती है तो मैं यह सोचता हूं कि सरकार अपनी

नीति में कुछ सुधार करेगा। आपने अपने दस्तावेज में खुद लिखा है :

अध्यक्ष महोदय : मैंने कुछ नहीं लिखा।

श्री ज० ब० सिंह : मैं आपके जरिये मंत्री महोदय से कहना चाहता हूं।

अध्यक्ष महोदय : मैं चाहता हूं कि मेम्बर साहिबान इस तरफ ज्यादा तवज्ज्ञ हो दे।

श्री ज० ब० सिंह : मैं कोशिश कर रहा हूं, पर आदत पड़ने में थोड़ा समय लगेगा। तो उस दस्तावेज में सरकार ने लिखा है :

The first and second Plans show that agricultural production has advanced over the period between 1949-50 and 1960-61 at the rate of 3.84 per cent per annum, foodgrains 3.3 per cent, the annual rate of increase of area being 2.08 per cent and that of productivity 1.54 per cent.

आप जो कहते हैं कि पहली योजना के अन्दर और दूसरी योजना के अन्दर

एक माननीय सदस्य : अध्यक्ष महोदय तो कुछ नहीं कहते।

श्री ज० ब० सिंह : मैं उनके जरिये निवेदन कर रहा हूं, आप तो अध्यक्ष नहीं हैं।

अध्यक्ष महोदय : वह आपको याद करवाते हैं कि आप इस तरफ चल रहे हैं।

श्री ज० ब० सिंह : वह खुद भी ऐसा करते हैं।

अध्यक्ष महोदय : मैं अब से कोशिश करूंगा कि सब लोग इस पर चलें।

श्री ज० ब० सिंह : मैं इस को कोशिश कर रहा हूं।

अध्यक्ष महोदय, मैं निवेदन करना चाहता हूं कि इस दस्तावेज में सरकार ने खुब माना है कि पैदावार बढ़ी है और मैं भी इसको

मानता हूं कि पैदावार बढ़ी है मैं उन लोगों में से नहीं हूं कि यह कहूं कि "पैदावार बढ़ी ही नहीं है। पैदावार बढ़ी अवश्य है लेकिन वह कैसे बढ़ी है? इस के लिये सरकार ने खुब बताया है कि जितनी नई जमीनें उसने तोड़ी हैं, उतनी पैदावार वह नहीं बढ़ा सकी है। ऐसा नहीं है कि यह पैदावार कोई कीआपरेटिव के जरिये, इटेंसिव खेती के जरिये या खेतों को टैकिनिकली म्प्रूव करने के कारण बढ़ी हो। जो सरकार ने नई जमीनें लीं और उनको जोता है उससे पैदावार में तरक्की हुई है। सरकारी आंकड़ों से यह चीज़ स्पष्ट हो जाती है और खुद अहमदाबाद में जो इस बारे में बहस मुबाहिसा हुआ था उसकी रिपोर्ट और जो सरकार की दूसरी रिपोर्ट्स हैं वे सब यही जाहिर करती हैं कि मेनर्ल, पहरी, पंचवर्षीय योजना के अन्दर और दूसरी पंचवर्षीय योजना के अन्दर जी नई जमीनें सरकार ने तोड़ी और जोर्ता, उन से पैदावार बढ़ी है।

इस तृतीय पंचवर्षीय योजना में क्या हो रहा है? सरकार ८० मिलियन पर रुकी हुई है और वह मैं नहीं बल्कि खुद सरकार इसे एडमिट करती है कि वह इस पर रुकी हुई है। मैं सरकार से पूछना चाहता हूं कि सरकार ने लक्ष्य क्या रखा था और उसको देखते हुये पैदावार में कितना इजाफा हो पाया है? सरकार ने कृषि उत्पादन का जो लक्ष्य निर्धारित किया था वह लक्ष्य न तो स तीसरी पंचवर्षीय योजना के पहले साल में पूरा हुआ और न ही उस के दूसरे साल में पूरा होने वाला है। खेती की पैदावार में १.६ परसेंट का इजाफा किया है जब कि सरकार का लक्ष्य था कि वह इन दो सालों में कम से कम ६ परसेंट बढ़ा देगी लेकिन उतना सरकार नहीं बढ़ा पाई है। सरकार को इस पर गम्भीरतावांक सोचना चाहिये। इससे साफ जाहिर होता है कि पैदावार, मेनर्ल, नई जमीनें जो कि सरकार ने तुड़वारी और जूटदाई,

[श्री ज० ब० सिंह]

इन दो कारण उसमें इजा दुश्मा है न कि किसी और कारण से । सरकार को कोआपरेटिव से या इम्प्रूब्ड मैथड आफ फार्मिंग का बजह से पैदावार में इजाफा नहीं हुआ है । सरकार भी इस बात का दावा नहीं करती है और न ही ऐसा हम लोग मानते हैं । ऐसो हालत में सरकार को देखना चाहिए कि वह किन चं जों में केन हो रही है । अभी अहमदाबाद में सभी एक से एक विद्वान लोग जु़े हुये ये और उन्होंने कहा था :--

"Steady increase in production in all parts, and adoption of improved technique so that the cost of production should come down."

एक बात यह सरकार और यह पूरा डिपार्टमेंट जानता है कि हमको खारों तरफ पैदावार को बढ़ाना चाहिए । सरकार की पैदावार करने की जो टैक्नीक है उसको इम्प्रूब करना चाहिए और मौडन लाइंस पर उसको डेवलप करना चाहिए ताकि बैटर रिजल्ट निकल सके । पैदावार करने में पर एकड़ जो खर्च पड़ता है वह खर्च कम पड़े । किसी देश के अंदर जितना ही कम खर्च पड़ता है पर एकड़ या पर दो एकड़ पैदावार करने में जितनी कम लागत आती है, उतना ही वह देश उन्नतिशील कहा जाता है । किसी देश के विकसन होने की यही क्षमता आज कल मानी जाती है । उसके लिए कहा जायगा कि अमुक देश ज्यादा से ज्यादा कुप्ति उत्पादन के मामले में टैक्निकली इम्प्रूब्ड है । अपने देश में एकड़ भूमि पर पैदावार उगाने में जितना खर्च पड़ता है उसका अगर मूल्यांकन किया जाय तो वह और देशों से ज्यादा पड़ता है । इस चीज को अहमदाबाद में खुद सरकार ने स्वीकार किया है । इस देश का खर्च और देशों से ज्यादा इसलिए पड़ता है क्योंकि इस देश में उतने इम्प्रूब्ड मैथड्स आफ फार्मिंग नहीं हैं जितने कि अन्य देशों में होते हैं । यहां लेवर

का काफी खर्च जुड़ता की है जब कि वह नहीं जोड़ेंगे । अब इन यारी चीजों को न तो किसान ही देखते हैं और न सरकार ही उसके लिए कुछ करती है । वैसे सरकार और किसान दोनों इस चीज को स्वीकार करते हैं कि खेती की टैक्नीक में इम्प्रूबमेंट होना चाहिए ताकि पैदावार भी बढ़े और खर्च कम आये । सारे मुल्क के अंदर इस तरह की स्कीमें बनाई जायें, इस तरह के प्रोग्राम्स बनाये जायें ताकि हर जगह पैदावार बराबर मात्रा में बढ़े । खेत का विषय है कि इन दोनों बातों में सरकार नाकामयाब रही है । लेकिन मैं खालों यही कह कर संतुष्ट नहीं हो जाता कि सरकार बड़ी नाकामयाब रही है, मैं चाहूंगा कि सरकार अपनी स्कीमों के बारे में पुनर्विचार करे और उनमें आवश्यक सुधार करे ।

सरकार की जो खेती के उत्पादन में बढ़िया करने की स्कीम हैं जैसे कि कोआपरेटिव फार्मिंग की, या इम्प्रूब्ड मैथड्स आफ फार्मिंग की, मैं मानता हूँ कि वे ज़रूरी और सही स्कीम हैं । इतने छोटे छोटे लैंड्स को कोआपरेटिव फार्मिंग के जरिए जब तक कंसोलिटेड नहीं किया जायेगा, जाहिर है कि पैदावार को नहीं बढ़ाया जा सकता है । कोआपरेटिव फार्मिंग को मैं सही चीज मानता हूँ ।

Shri P. R. Patel (Patan): Small farms will produce more per acre than bigger farms.

Shri J. B. Singh: That is a controversial claim.

बड़े फार्मसं तो हमेशा यही चाहते हैं । लेकिन उस कोआपरेटिव की स्कीम को अगर देखा जाय तो मालूम होगा कि उसमें कितनी गड़बड़ चलती है । मैं अभी आ रहा था तो मेरे पास देवरिया से एक लैटर आया जो कि इस प्रकार है :—

"A month has passed since I wrote a letter and sent the papers in connection with the

consideration of Dehri Cooperative Farming Society."

डेहरी का नमूना मैं पेश करना चाहता हूँ। डेहरी में एक कोआपरेटिव सोसाइटी है। मैं खुद वहां देख आया हूँ। वह लोग पिछले ६ महीने या साल भर से यह चाह रहे हैं कि लैंड को कंसोलिडेट कर दिया जाय तभी कोआपरेटिव फार्मिंग का कुछ मतलब होना है। नहीं तो एक जमीन यहां और एक जमीन वहां, कैसे वह पैदावार की रक्षा और अन्य सारी चीजें कर सकते हैं। लेकिन आज तक उसको नहीं किया गया है। रैवेल्यू डिपार्टमेंट ६ महीने से उन्हें दीड़ा रहा है। अभी तक कुछ नहीं हुआ है। *he has written a letter me to.* मैं कहता हूँ कि कोआपरेटिव फार्मिंग करके ही पैदावार को बढ़ाया जा सकता है और खर्च भी कम किया जा सकता है। दूसरा कोई तरीका नहीं है। लेकिन जिस तरीके से कोआपरेटिव की सरकार की स्कीमें चल रही हैं उस तरीके से देश में खेती का विकास नहीं हो पायेगा। लेकिन जैसा कि अभी एक भाई ने कोट कर के बतलाया कि कोआपरेटिव्स में करप्शन चलता है और इस तरह सरकार खुद उनको भौका देती है कि वह इस बिना पर कोआपरेटिव फार्मिंग को मुख्यालक्षण करें और यह कहें कि कोआपरेटिव्स के जरिए देश का कृषि उत्पादन के क्षेत्र में विकास नहीं होगा। लेकिन मैं यह स्पष्ट कर दूँ कि मैं उन माननीय सदस्य से इसमें सहमत नहीं हो सकता और मैं समझता हूँ कि कोआपरेटिव फार्मिंग के जरिए ही इस देश में खेती का उत्पादन बढ़ाया जा सकता है। लेकिन चूंकि हम जानते हैं कि सरकार को कोआपरेटिव्स कैसे चलती है, उनमें हम जाते हैं और ऐलेक्षंस में उनके हिस्सा भी लेते हैं.....

डा० राम सुभग सिंह: चीन में कम्यून्स में क्या हुआ?

श्री ज० ब० सिंह: अब वह फेल हो रहे हैं तो क्या आप अपनी कोआपरेटिव्स को भी

फेल करेंगे? मैं तो यह चाहता हूँ कि सरकार की कोआपरेटिव्स फेल फूलें और देश का कृषि उत्पादन दिनों दिन बढ़े लेकिन मैं यह ज़रूर चाहूँगा कि कोआपरेटिव्स के मामले में सरकार गौर से देखें उनकी वकिंग में आवश्यक सुधार करे। मैं इस अवसर पर डिटेल्ज में नहीं जाता कि कैसे सरकार के काम हो रहे हैं। और कैसे उसके फेलर्यां हो रहे हैं। सरकार ने विलेज लैबल वकंज़ की एक फौज सी बना रखी है, जो कि हिन्दुस्तान में ४०, ४५ हज़ार या लाख है। मेरी शिकायत यह नहीं है कि इतने वकंज़ नहीं होने चाहिए। मेरी शिकायत यह है कि ये विलेज लैबल वकंज़ कुछ नहीं करते हैं। बल्कि वे देहातों में धूम कर पालिटिक्स, राजनीति, करते हैं। मंत्री महोदय जा कर पसंनीली देखें। वह तो बिहार के रहने वाले हैं। वह तो जानते हैं। वह खेतिहार भी है। पटिल साहब तो खेती के बारे में नहीं जानते, लेकिन वह तो जानते हैं। वह इस बात को देखें कि चालीस हज़ार या चालीस लाख की यह फौज क्यों बेकार रखी रही है।

सरकार का प्लार्निंग का जो तरीका है, वह इतना गड़बड़ है कि वह पैदावार को बढ़ाने नहीं देता है। देहातों में हम लोगों का अनुभव है—ग्रीर यह बात सारे हिन्दुस्तान पर लागू होती है—कि सड़क बनाने वाले सड़क बना देते हैं। सड़क कहां बनेगी, इस से कोई मतलब नहीं है। कुंए खोदने वाले कुंए खोद देंगे। वह कहां खोदा जायेगा, इस से उन को कोई मतलब नहीं है। इसी तरह बांध बांधने वाले बांध बना देते हैं, लेकिन उस की उपयोगिता आदि के बारे में वे कोई व्यापार नहीं देते। अलग अलग डिपार्टमेंट हैं, लेकिन उन में कोई कोआर्डिनेशन नहीं है। जब ये सब काम कर देंगे, तो उस के बाद यह होगा कि बरसात के बक्त बांध ट जायेंगे और पहले जितना भी पानी गांवों से बाहर निकल जाता था, वह अब गांवों में ही जमा हो जाता है।

आज तरह तरह के विभाग बना दिए हैं। कम्यूनिटी डेवेलपमेंट डिपार्टमेंट, कोआपरेटिव

[श्री ज० ब० सिंह विष्ट]

मत्त्य विभाग—मछली विभाग, सिंधाडा विभाग आदि । उन सब विभागों की अलग अलग कार्यवाही होती है । सरकार का कोई को-आर्डिनेटेड एक्शन नहीं है । इस लिए मैं सरकार से अनुरोध करूंगा कि वह को-आर्डिनेशन करे । उस के बगार वह काम को नहीं चला सकती और उस की सारी स्कीमें रखी रह जायेगी । इस प्रकार स्वतंत्र पार्टी को उस की निन्दा करने और को-आपरेटिव मूवमेंट को फ़ेल करने का बराबर सौका मिलेगा ।

प्राइसिज का मसला बड़ा टेढ़ा है । अभी अमीर बंगाल के बारे में मैं ने अखबार में पढ़ा है कि वहां पर चावल २२ रुपए मन था और वहां के चीफ मिनिस्टर कहते हैं कि २५, २६, ३० रुपए मन हो गया है । आज गल्ले की प्राइसिज में इतना फ्लक्टुएशन हो रहा है कि जब किसान का गल्ला कटता है, तो वह सारे का सारा ८, १०, १२ रुपए मन के हिसाब से बिक जाता है और जब किसान ख़रीदने जायगा, तो वही गल्ला उस को १५, १६, २४ रुपए मन ख़रीदना पड़ेगा । वह स्कीम सही है कि सरकार साल भर पहले मूल्यांकन करे और जब किसान बोने जाता है, उस बक्त वह रेट फ़िक्स करे । तब तो किसान को इन्सेन्टिव होगा और उस को अधिक उत्पादन करने की प्रेरणा और प्रोत्साहन मिलेगा । सरकार को मिल-मालिकों को ज्यादा इन्सेन्टिव देने की कोशिश नहीं करनी चाहिए, जैसा कि हमारे दोस्त ने शूगरकेन के बारे में कहा । सरकार मिल मालिकों को ज्यादा इन्सेन्टिव और ज्यादा रुपया देने की कोशिश करती है और इस प्रकार गल्ले और दूसरी चीजों की पैदावार बढ़ाना चाहती है । इस तरह का इन्सेन्टिव देने की कोशिश सरकर को नहीं करनी चाहिए ।

मैं निवेदन करूंगा कि मुख्य रूप से उन चीजों को इन्सेन्टिव क्यों नहीं दिया जाता है, जिन से सरकार को फ़ारेन एक्सचेंज मिलता है ।

आन्ध्र में तम्बाकू के लिए अभी टेक्स बढ़ाया गया, हालांकि तम्बाकू से सरकार को फ़ारेन एक्सचेंज मिलता है । इस से वहां क्राइसिस पैदा हो गया । य० पी० में भी क्राइसिस “दा हो गया । जिन चीजों के जरिये से इस देश को फ़ारेन एक्सचेंज मिलता है, उन को सरकार इन्सेन्टिव क्यों नहीं देती है? उन की मजबूती से मदद करनी चाहिए ।

पतलून पहन कर किसानों को आर्गनाइज करने का जो ब्यूरोक्रेटिक तरीका है, उस को बन्द किया जाये । पतलून पहनने वाले देहात के नहीं होंगे । जो लोग वास्तव में किसान हैं, जो सही मानों में किसानी के बारे में जानते हैं, उन को गांवों में भेजा जाए । तब जा कर यह काम होगा । पतलून वाले यह काम नहीं कर पायेंगे ।

Mr. Speaker: According to intimation received from Members, the following cut motions are desired to be moved to Demands for Grants relating to the Ministry of Food and Agriculture. The Members may now move them subject to their otherwise being admissible. Cut Motions Nos. 1 to 11 and 13 to 19 as shown in List Nos. 1 and 2.

Shri H. C. Soy (Singhabhumi): Sir, I beg to move:

“That the Demand under the head ‘Ministry of Food and Agriculture’ be reduced by Rs. 100.”

[Failure to strike a proper balance between the needs of afforestation and agriculture specially in the industrial zone of Bihar-West Bengal and Orissa and Madhya Pradesh. (1).]

Shri Ram Sewak Yadav (Bara Banki): Sir, I beg to move:

“That the Demand under the head ‘Ministry of Food and Agriculture’ be reduced by Rs. 100.”

[Failure to check wasteful expenditure in the Ministry. (2).]

"That the Demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to (i) attain self-sufficiency in food, (ii) raise a food army, (iii) provide irrigation facilities, (iv) enable farmers to get fair prices for their produce of foodgrains and other raw materials, (v) provide land to rehabilitate the Harijans, Tribals and people of backward classes. (3)].

Shri Berwa Kotah (Kotah): Sir, I beg to move:

"That the Demand under the head 'Agricultural Research' be reduced by Rs. 100."

[Unsatisfactory working of the scheme of improved seed farms (4)]

"That the Demand under the head 'Forest' be reduced by Rs. 100."

[Problem of landless adivasis living in forest area and unauthorised cultivation by them of forest land. (5)].

Shri Sezhiyan (Perambalur): Sir, I beg to move:

"That the Demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1."

[Policy regarding price of Paddy. (6)].

Shri Dinen Bhattacharya (Serampore): Sir, I beg to move:

"That the Demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1."

[Policy regarding food prices. (7)].

Shri Koya (Kozhikode): Sir, I beg to move:

"That the Demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100."

[(i) Need for establishment of

an agricultural College in Manjeri, a Forestry College in Nilambur and one more Veterinary College in Kerala State, (ii) need for starting a fisheries scheme like the Indo-Norwegian scheme in Tanur area of Kerala State, (iii) need to start a fishing harbour in Ponnani and Tanur in Kerala, and (iv) need to take steps for the development of fisheries in Malabar area of Kerala State. (8)]

Shri Dinen Bhattacharya: Sir, I beg to move:

"That the Demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100."

[(i) Failure to check wasteful expenditure in the Food and Agriculture Department, (ii) delay in revalidation of the Agrarian Relations Act of Kerala with retrospective effect, and (iii) failure to check the abnormal rise in prices of rice in West Bengal. (9)]

Shri Sezhiyan: Sir, I beg to move:

"That the Demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100."

[(i) Failure to fix reasonable prices of agricultural commodities on the basis of cost of production, (ii) need to set up Price Committee to advise the Government to fix the prices of agricultural products, (iii) need to establish an Agricultural University in the South, (iv) need to establish agricultural schools in every district, and (v) need to increase the milk supply and the per capita consumption of milk by the people. (10)]

Shri Yogendra Jha (Madhubani): Sir, I beg to move:

[Shri Yogendra Jha]

"That the Demand under the head 'Agriculture' be reduced to Re. 1."

[Failure to (i) attain self-sufficiency in food, (ii) fix a minimum remunerative price of the agricultural products, (iii) raise the land army, (iv) provide irrigational facilities and utilise full irrigation potentials and (v) attract farmers to co-operative farming. (11)].

Shri Koya: Sir, I beg to move:

"That the Demand under the head 'Agriculture' be reduced by Rs. 100."

[Need to (i) provide schemes for helping and developing betel cultivation; and (ii) control pests and diseases damaging orange orchards in Wyanad in Kerala State. (13)]

Shri Dinen Bhattacharya: Sir, I beg to move:

"That the Demand under the head 'Agriculture' be reduced by Rs. 100."

[(i) Failure to check the food adulteration in the country, (ii) failure to open more Farm Information Bureau in the country; (ii) failure to attain self-sufficiency in food, (iv) failure to provide irrigational facilities, (v) failure to enable farmers to get fair prices for their produce of foodgrains and other raw materials, (vi) failure to provide land to rehabilitate Harijans, (vii) need to render adequate help and assistance to the potato growers of West Bengal, (viii) failure to guarantee reasonable price to jute growers, and (ix) need to arrange for more loans for the agriculturists of West Bengal. (14)].

Shri Sezhiyan: Sir, I beg to move:

"That the Demand under the head 'Agriculture' be reduced by Rs. 100."

[(i) Failure to give land to landless peasants, (ii) need for timely credit facilities to cultivators, (iii) need for adequate timely and cheaper supply of fertilisers and agricultural implements to the cultivators, (iv) need to popularise scientific farming methods. (15)].

Shri J. B. Singh: Sir, I beg to move:

"That the Demand under the head Agricultural Research be reduced by Rs. 100."

[(i) Failure to improve the fisheries in the country, (ii) failure to open more Agricultural Universities and Agricultural Institutions, and (iii) unsatisfactory working of the scheme of improved seed forms. (16)].

"That the Demand under the head Animal Husbandry be reduced by Rs. 100."

[Failure to improve the breed of cows in the country. (17)].

Shri Sezhiyan: Sir, I beg to move:

"That the Demand under the head Animal Husbandry be reduced by Rs. 100".

[(i) Failure to improve the quality of cattle stock, (ii) need to encourage poultry farming in rural areas, and (iii) need to develop modern fishing harbours and deep-sea fishing in the South. (18)].

Shri J. B. Singh: Sir, I beg to move:

"That the Demand under the head Forest be reduced by Rs. 100."

[Failure to maintain and increase the forest area. (19)].

श्री विभूति भिष्म (मोतिहारी) : अध्यक्ष महोदय, मैं बरसों से इस समस्या का अध्ययन करता आ रहा हूँ कि खेती की पैदावार कैसे बढ़ाई जाए। उस के लिए बाद, बीज और पानी तो जरूरी चीज़ हैं, लेकिन सबसे जरूरी यह है कि एक प्राइस सपोर्ट पालिसी अपनाई जाए, जिसको बड़े फाइव-यीवर प्लान में सरकार ने मान दिया है। लेकिन सरकार जिस तरह से उसको काम में ला रही है, उससे मुझे संतोष नहीं है।

अध्यक्ष महोदय : माननीय सदस्य इस बात का ख्याल रखें कि डिमांड्स में टाइम बिमिट पंद्रह मिनट हुआ करती है।

श्री विभूति भिष्म : मैं आपके सामने एक उदाहरण रखना चाहता हूँ। सरकार ने मेरे हूँ का दाम १३ रुपए मन निश्चित किया है, लेकिन मैं देखता हूँ कि यहाँ पर दिल्ली के बाजार में पंजाब की मेहं, बीस, बाइस रुपए मन बिक रही है, और इस तरह किसानों ६ रुपए का चाटा होता है। सरकार सब चीजों का दाम तो निश्चित नहीं कर सकती, लेकिन किसान के द्वारा पैदा की हुई जो जरूरी चीज़ हैं, जैसे गेहूँ, चावल, ज्वार, बाजरा, आदि, सरकार उनकी कास्ट आफ प्राइवेशन निकाल कर उनके दाम निश्चित करे।

मैं चाहता हूँ कि सरकार इसके लिए एक बोर्ड बनाए, जिसमें किसानों और कन्यूमर्जं के एंप्रेजेन्टेटिव रहें। सरकार इस बारे में फैसला आहे अपने हाथ में रखें, लेकिन वह उन लोगों की बात सुने कि उनका खर्च क्या होता है। जब तक सरकार ऐसा नहीं करती है, तब तक कुछ नहीं होने वाला है। मैंने देखा है कि प्लानिंग कमीशन भी राजी है और हमारे कृषि मंत्री भी इसके लिए

प्रेरणान हैं। जब सब इस राय के हैं, तो हमारी समझ में नहीं आता कि इसके लिए कोई बोर्ड क्यों नहीं बनाया जाता है। जब तक यह बोर्ड नहीं बनाया जायेगा, तब तक खेती की पैदावार में वृद्धि होना मुश्किल है।

इसके साथ साथ जब सरकार कीमत निश्चित करे, तो वह यह भी देखे कि किसान को वह कीमत मिलती है या नहीं। काटन की कीमत निश्चित की गई। काटन की पैदावार ज्यादा हो गई। काटन एरिया के भाई आनते हैं कि किसानों को किस तरह से तकलीफ हुई।

श्री देवराज शिंग पाटिल (यवतमाळ) : वह कीमत किसानों को नहीं, व्यापारियों को मिल रही है।

श्री विभूति भिष्म : यही तो हम चाहते हैं कि किसानों को मिले।

जूट का दाम ३० रुपए मन निश्चित किया गया, लेकिन विहार, आसाम, बंगाल और उडीसा में, इन चार जूट-बोइंग सूबों में, जूट १२, १५, १६ रुपए मन बेचना पड़ा। कभी बता दिया जाता है कि रेल-ट्रास्पोर्ट की सहायते नहीं है और कभी कुछ और बता दिया जाता है। हमारे कृषि मंत्री बहुत जबरदस्त आदमी है। मैं उनको काब्रेस में भी देखता हूँ और बाहर भी देखता हूँ। मैं चाहता हूँ कि वह जो कीमत निश्चित करे, उसे किसानों को दिलायें। जब उन्होंने कीमतें निश्चित कर दी और फिर भी वे किसानों को न मिलें, इससे बढ़ कर दुख की कोई बात नहीं है। खेती की पैदावार बढ़ाने के सम्बन्ध में जो आपका एडमिनिस्ट्रेटिव सेटअप है, वह सैट अप उतना कारगर साबित नहीं हो सका है, जितना उसको होना चाहिये था। हर एक ब्रिटे में डिस्ट्रिक्ट एप्रिकल बरल आफिसर है, हर एक ब्लाक में एक्सटेंशन

[श्री विभूति मिश्र]

सुपरवाइजर होता है। भगव यह जो अरेजमेंट है यह कारगर साबित नहीं हुआ है और अगर कारगर साबित हुआ होता तो खेती की पैदावार बढ़ सकती थी। सरकार ने पहले यो मोर फूड डिपार्टमेंट खोला। उसके बाद अब ब्लाक डिपार्टमेंट खोला और पैकेज प्रोग्राम को शुरू किया। अब इंटर्सिव प्रोग्राम चलाया जा रहा है। साड़े तीन सौ मिलियन एकड़ हिन्दुस्तान में जमीन है और पांच पांच या चार चार डिस्ट्रिक्टों में आप पैकेज प्रोग्राम अगर शुरू करते हैं, तो उससे क्या हो सकता है। अगर आप चाहते हैं कि खेती की पैदावार बढ़े तो आपको चाहिये कि जो आपका आदमी है, उसको आप जो कृषि करता है जो खेती करता है, उसके साथ लगादें और वह उनको बताये कि क्या करना चाहिये, उसको प्राप्त गाइडेंस दे, राय दे और चला जाये। किसान खुद पैदा करेगा। हमारे डा० राम सुभग तिह जी के बिले मैं पैकेज प्रोग्राम हो रहा है। वहां पर जिस तरह से फौज में काम होता है, उस तरह से काम हो रहा है। उसका आप खंड तो जोड़ें कि कितना पड़ता है। मैं मानता हूं कि लैबोरेटरी से आप काम लें, उसका एक महकमा खोलें और किसानी के बारे में अनुसंधान करें और उस अनुसंधान का लाभ किसान को पहुंचायें और किसान उस को अपने काम में लाये। यह ठीक है और ऐसा होना भी चाहिये। हमारे डा० राम सुभग तिह जी ने कहा था कि डिस्ट्रिक्ट एग्रिकलचर अफिसर की जो पोस्ट है, यह सेंट्रल गवर्नरमेंट के तहत होनी चाहिये, जिस तरह से डी० एम० की पोस्ट होती है उस तरह से होनी चाहिये। यह ठीक है।

13 hrs.

अब आप देखें कि शहरों की कितनी आबादी है और देहातों की कितनी है, शहरों से नेशनल इनकम में आपको क्या

मिलता है और देहातों से क्या मिलता है और शहरों पर आप किसना खंड करते हैं और देहातों पर कितना करते हैं। द२ परसेंट लोग गांवों में रहते हैं और नेशनल इनकम का ४५ फीसदी आपको खेती से मिलता है और ५५ फीसदी दूसरी जीजों से मिलता है। ४५ परसेंट नेशनल इनकम में द२ फीसदी आदमी देते हैं और ५५ फीसदी जो १८ फीसदी शहरों में रहते हैं, वे देते हैं। यह कहा जा सकता है कि शहरों और गांवों का जगड़ा क्यों खड़ा किया जा रहा है। यह कोई जगड़ा नहीं है जो मैं खड़ा कर रहा हूं। यारेलाल जी ने जो गांधी जी के विचार ये अपनी प्रस्तक में लिखा है उनको अगर पढ़ा जाए तो आपको पता चलेगा कि गांधी जी कहते थे कि शहर वाले चाहते हैं कि गांव वालों को लूट लें और गांव वाले लूटे जाते हैं। हम मैं से बहुत से माननीय सदस्य, अधिकार माननीय सदस्य इन द२ फीसदी लोगों के बोटों से ही चुनकर यहां आए हैं। लेकिन यहां आने के बाद हममें से बहुत से लोग खेतीहर भूल जाते हैं, किसान को भूल जाते हैं, देहात में रहने वालों को भूल जाते हैं। जो कुछ किसान पैदा करता है, उसकी कीमत उसको कम मिलती है और जो कुछ शहर वाला तैयार करता है, उसकी कीमत जांव वाले को अधिक देनी पड़ती है। हम शहर वालों को खिलाने वाले हैं। हमारी चीज के दाम तो हमको कम मिलते हैं और हमारी चीज से ही जो वस्तु बनाई जाती है, उसके दाम हमको बहुत ज्यादा देने पड़ते हैं आप हर्इ को ले जें। उससे कपड़ा बनता है। कपड़े के दाम तो अधिक होते हैं, बहुत ज्यादा होते हैं लेकिन हर्इ के दाम किसान को कम मिलते हैं। मैं चाहता हूं कि खेती से पैदा की हुई चीज के दाम और उसके द्वारा फैट्री से तैयार किए हुए सामान की जो कीमत है, इन दोनों कीमतों में आप लिंक लगायें। अगर लिंक नहीं

लगता है तो किसान को बहुत चाटा रहेगा । मैं चाहता हूँ कि इस ओर आपका ध्यान जाए ।

किसान को आप भूल नहीं सकते हैं । मार्क्स ने कहा है कि लेबर चाहे तो कान्ति कर सकती है । मार्क्स के बाद गांधी जी ने लिखा है कि किसान चाहे तो कान्ति पैदा कर सकता है । हमारे जिले में गांधी जी साउथ अफ्रीका से वापिस आने के बाद आए । चम्पारन में वह आए । उन्होंने देखा कि चम्पारन के किसान किस तरह से कान्ति करने के लिए तैयार हो गए । चीन आज हमारा दुश्मन है । हमारा उसके साथ जगड़ा है । चीन में जो शहर का रहने वाला आदमी है वह माझे त्से तुंग की कान्ति के बाद खुद कहता है कि मैं किसान हूँ, पेंजेंट हूँ । उसने साबित किया है कि किसान कान्ति कर सकता है । हमारे पाटिल साहब बड़ी जबरदस्त किसान की वकालत करते हैं । मैं उनसे कहना चाहता हूँ हूँ कि वह जितनी वकालत करते हैं किसान की, उतना ही यह कान्ति करने के लिए भी तैयार हों ताकि किसान का जो उचित हक है, यह उसको मिले ।

अब जो टैक्स आपने लगाये हैं, उनको भी आप खो दें । इन "क्सों से किसान पर जो बोझा है, वह बढ़ा है । किसान का जो समन है, उसको लाने और ले जाने पर जो खर्चा पड़ता है, ट्रास्पोर्ट पर जो खर्चा पड़ता है, उसमें अब बढ़ि हो जाएगा लोहे पर जो टैक्स लगा है, उसकी वजह से किसान जो खेती के बीजार खो देता है उनके दाम उसे अधिक देने पड़ेंगे । सिमेंट पर टैक्स बढ़ा है इसकी बजह से माइनर इरिंशन चाहे कुएँ का हो या कोई इस तरह का द्लूसरा काम हो, उसका खर्चा भी बढ़ जायेगा । देश सरकारों ने सेलज टैक्स भी लगा दिये हैं । इस का असर भी हम किसानों पर पड़ेगा । सब मिला कर मेरा अपना अंदाजा है कि किसान की चीज के दाम एक दो रूपया मन

बढ़ने चाहिये क्योंकि इन "क्सों का असर किसान पर पड़ेगा । जब किसान द्वारा उत्पादित माल के दाम बढ़ेंगे तो हमारे जो अखबार वाले हैं, जो खबर देने वाले हैं, ये शोर करेंगे कि दाम बढ़ गये हैं । तब ये इस बात का रुपाल नहीं करेंगे कि किसान पर इन टैक्सों का क्या असर पड़ा है । इन बातों का भी मैं चाहता हूँ कि ये रुपाल कर लें । गरीब किसान का भी आप रुपाल रखो और उनकी चीज के दाम भी उनको अधिक दो । फटिलाइजर के दाम बरोबर बढ़ गए हैं । कैरोसीन आयल जो किसान इस्तेमाल करता है, उसके दाम भी किसान को सात नवे पैसे या दस नवे पैसे एक बोतल के पीछे अधिक देने पड़ेंगे । इन सब का किसान के जीवन पर असर पड़ेगा । ऐतुकेशन सैस उन पर लग रहा है । हमारे यहाँ कार्ट टैक्स भी है । बैलगाड़ी पर छक पाया और टायर गाड़ी पर बारह रुपया हम को देना पड़ता है । ये सब चीजें हैं, जिन का रुपाल माननीय मंत्री जी को करना चाहिये ।

अब गन्ने की बात मैं आप से कहना चाहता हूँ । हमारे जिले में नौ शूगर फैक्ट्रीज हैं । पारसाल पांच करोड़ मन गन्ना हमारे जिले में हुआ है । इन फैक्ट्रीज के खुनने से फैले आप दस मील में यून आते आप को एक भी सफेद मकान नहीं मिल सकता था । आज इस गन्ने की बजह से हमारे जिले में पांच दस सफेद मकान आप को देखने को मिल जायेंगे । लास्ट यीवर गन्ने की काली पर हमारे मंत्री जी ने मिल वालों से पूछा, हमारे चौक मिनिस्टर साहब से पूछा । नौंसे से वे इन्होंने पूछ लिया । लेकिन जिन्होंने इन्हें देश का मंत्री बनाया, उन से उन्होंने नहीं पूछा । पालिमेट के मैम्बर सेंट्रल गवर्नरेंट को बनाने वाले हैं, सेंट्रल मिनिस्टर्ज को बनाने वाले हैं । हम से नुच्छ भी नहीं पूछा गया । आप पूछते हैं चीक मिनिस्टर से, आप पूछते हैं मिल मालिकों से, हम से आप नहीं पूछते हैं ।

[श्री विमूर्ती मिश्र]

हम जो किसानों के बोटों से यहां चुन कर आये हैं, उन से क्यों नहीं पूछा जाता है, यह मेरी समझ में नहीं आया। आप को हम से भी पूछना चाहिये था कि गन्ने के बारे में, जीनी के बारे में क्या इंतजाम किया जाये। आगे कोई बात हो तो हम से भी आप पूछ लिया करें, यह मेरा आप से निवेदन है।

१६६०-६१ में जो जीनी की पैदावार हुई वह २६ लाख टन थी। १६६१-६२ में वह घट गई और २७.१४ लाख टन के करीब थी। १६६२-६३ में मेरा अंदाजा है कि २०-२१ लाख टन से अधिक नहीं होगी। दस लाख टन हमारे पास पहले का बचा हुआ है। इस तरह से कुल जीनी हमारे पास ३१ लाख टन होगी। २६ लाख टन पिछले साल हम खा गये थे। इस साल हम और भी अधिक खा गें, एक तो आवादी के बढ़ जाने की वजह से और दूसरे जीनी कुछ अधिक खाने की हम में प्रृति भी पैदा हो गई है। मेरा अंदाजा है कि हम २७ लाख टन खायेंगे। चार लाख टन से कुछ ज्यादा हम एक्सपोर्ट करने वाले हैं। इम तरह से पिछले साल की बची हुई जीनी और इस साल की पैदावार सब बराबर हो जायेगी और हमारे पास कुछ नहीं बचेगा। अगले साल गन्ने की फसल अच्छी नहीं होने वाली है। माननीय मंत्री जी कहते हैं कि ३२ लाख टन जीनी पैदा होगी। मैं कहना चाहता हूँ कि अगर ३२ लाख टन जीनी "दा हो जायेगी तो मैं सत्यनारायण जी की कवा करूंगा। ३२ लाख टन जीनी "दा नहीं होने वाली है। जहां तक शूगर पालिसी का सम्बन्ध है, मैं माननीय मंत्री जी से निवेदन करना चाहता हूँ कि वह हमारे जिले में जायें और शूगर केन पालिसी के बारे में कोई निश्चित नीति अपनायें। पंजाब, उत्तर प्रदेश और बिहार में विशेषतः जीनी का जो रोजगार है, वह खतरे में है। जिस समय हमारे जिले में शूगर फैक्ट्री लगी थी तो हां लाके दस परसेंट और ग्यारह परसेंट

रिकवरी होती थी। आज रिकवरी वहां पौने दस परसेंट और साढ़े नौ परसेंट ही रह गई है। इसका क्या कारण है? इसका एक कारण यह भी है कि हमारे यहां कोई अच्छा सीड़ा फार्म नहीं है। सेंट्रल गवर्नरेंट की हालत को देखें कि एक सीड़ा फार्म उसने कोइंस्ट्रूर में खोल रखा है। मुझे कोई प्रतारब नहीं है कि वहां क्यों खोल रखा है। लेकिन नार्दन इंडिया म भी आप का कोई सेंट्रल सीड़ा फार्म होना चाहिये। इधर एक भी नहीं है। स्टेट गवर्नरेंट का है। लेकिन उसके पास इतना "सा नहीं होता है। हमारे यहां एक पूसा फार्म था जिस को हटा कर आप दिल्ली ले आये। अगर दूसरे सूबे में वह होता तो हम देखते कि किस तरह से उस को आप हटाते। कलकत्ता की लाइब्रेरी आप दिल्ली नहीं ला सकते हैं। बिहार गरीब मूला है। वहां से उसको हटा कर आप ने दिल्ली में ला कर रख दिया है।

उत्तर प्रदेश, बिहार में जो शूगर इंडस्ट्री पर खतरा है, शूगर इंडस्ट्री, ग्रोअरी सरकार और स्टेट गवर्नरेंट को बैठ करके इसकी जांच पड़ताल करनी चाहिये और कोई निश्चित कदम उठाना चाहिये ताकि गन्ने की "दावार बढ़े और शूगर की जो रिकवरी है, वह अधिक हो।

13:10 hrs.

[MR. DEPUTY SPEAKER in the Chair.]

मैं एक आध मिनट में यह कहना चाहता हूँ कि जो किसान है उस के लेंड रिफर्म की बात चल रही है। हमारे बिहार में सरकार ने जमीदारी को हटा दिया, उसने लेंड की सीरिलिंग लगाई, लेकिन आज तक उस के मम्बन्ध में कोई निश्चित फैला नहीं हो सका। नतीजा यह हुआ है कि बहुत सी जमीन जगहे में पड़ी हुई है। न किमान उन के पास जाता है और न जो पहले जमीदार था वही जाता है। फल यह हो रहा है कि आप की पैदावार काफी कम हो रही है। इसलिये मैं

चाहता हूँ कि लैंड रिकार्म के सम्बन्ध में आप कोई उचित कदम उठाय ताकि वह जल्दी से जल्दी हो जायें। अगर आप लैंड रिकार्म को जल्दी से नहीं करेंगे तो किसानों का बहुत चाटा होगा और आप की पैदावार घटती जायेगी।

मध्य प्रदेश में एक अन्न होता है जिस को खेसारी कहते हैं। उसे गरीब लोग खाते हैं और मवेशियां को खिलाने के काम में भी वह आता है। सुनते हैं कि वह मध्य प्रदेश से केरल को जाता है। पता नहीं उस के बारे में लोगों ने क्या क्या बतला दिया है। जिस तरह से कभी कहा जाता है कि तम्बाकू खाने से टी० बी० हो जाता है कभी कहा जाता है कि नहीं होता है, उसी तरह से खेसारी के सम्बन्ध में केरल में कहा जाता है कि उस के खाने से गठिया हो जायेगा जिस को अंग्रेजी में गाउट या रयमेडिज्म कहते हैं। मैं चाहता हूँ कि जो पैदावार हमारे किसान लोग करते हैं उस का पूरी तौर से ध्यान रखका जाये, खास तौर से मध्य प्रदेश के किसानों की पैदावार का। मब जगह के किसान मेरे लिये एक जैसे हैं। मद्रास में तंजोर का चावल अच्छा समझा जाता है। लेकिन तंजोर का चावल बम्बई, मद्रास, कलकत्ता के सेठ साहूकार खाते हैं। उस को खाने के लिये उन को जयदा पैसा देना चाहिये। इसलिये उम चावल का कुछ ज्यादा पैसा निश्चित किया जाय ताकि वे जो पैसा दें वह किसानों के काम आ सके। अगर उस की कम कीमत लगाई जाती है तो किसान मारा जाता है। यह कौन ठीक नहीं है क्योंकि इस से एक कट्टैडिक्षण पैदा हो जायेगा और कट्टैडिक्षण का नतीजा यह होगा कि देश को उम की जिम्मेदारी उन्हीं पड़ जायेगी।

अन्त में मैं यह कहना चाहता हूँ कि आज देश में जलावन का बहुत बड़ा सबाल पैदा हो गया है। कूकि जंगल कटते चले जाते हैं इसलिये गांवों में जलावन का कोई जरिया नहीं है। नतीजा यह होता है कि जो लोग

मवेशी पालते हैं वे केवल जलावन के लिये उनको पालते हैं। मवेशियों के गोबर को खेती के काम में लाने के बजाय लोग उस को जलावन के काम में लाते हैं। इस की जिम्मेदारी सरकार को लेनी चाहिये और सरकार हर एक गांव में से ले कर पांच तक जिम्मेदार अधिकारी रखें जिस में कि जलावन के दा करने का इन्तजाम हो सके। जो बड़े बड़े बहनी लोग हैं जिन के पास ज्यादा जमीन है वे तो अपना इन्तजाम कर लेते हैं, लेकिन एक एकड़, दो एक डॉ जमीन बाले जो खेतिहार मजबूर हैं उन को जलावन नहीं मिलता है। वे एक बक्त खाना बनाते हैं और या तीन बक्त उसी को खाते हैं। मैं आप को सही बतलाता हूँ। हमारे यहां यह होता है कि किसान सत्त नामक पदार्थ को खाता है। वे एक बक्त उस को बना लेते हैं और दो या तीन बक्त खाते हैं जलावन की कुमी की बजह से। मैं चाहता हूँ कि सरकार कोई ऐसा इन्तजाम करे कि गांवों के जलावन का जो प्रश्न है वह हल हो। मैं अपील करूँगा कि इस प्रश्न को सरकार जल्दी से जल्दी अपने हाथ में ले।

Shri S. S. More (Poona): Mr. Deputy-Speaker, I want to make a few observations about some essential aspects of the sugar industry. I shall undoubtedly be critical of the administration, but this does not mean that I am entirely dissatisfied with what the department has been doing. I am proud that Maharashtra has supplied a Minister for the Centre with abundant dash and drive and a capacity to organise. He has achieved wonderful success where many men failed. My first submission regarding the sugar industry will be that the sugar industry is fast reaching a crisis of under-production. My friend Shri Bibhuti Mishra gave certain figures about the shortfalls that are expected. I will also give some figures.

The production of the current season, according to me, will be not more than 23 lakh tons. Of course,

[Shri S. S. More]

it is Government's very optimistic estimate that they will produce 32 lakh tons.

The Minister of Food and Agriculture (Shri S. K. Patil): That is next year after that.

Shri S. S. More: The carried over stocks of the last year are to the tune of 10 lakh tons. So, the total sugar available will be 33 lakh tons. We require sugar for two purposes: for internal consumption, for export. As far as internal consumption is concerned, the Tariff Board has already stated that the consumption of sugar in the country is rising very fast. Taking that basis for our consumption, I believe that the requirement will be more than 25 lakh tons. In 1950, we consumed 10 lakh tons. In 1960, we consumed 20 lakh tons. The Tariff Commission has given the figure that for 1958-59, the total consumption of sugar, according to the Tariff Commission, was 2.10 million tons. On a very modest estimate the consumption in 1962 is bound to be more than 25 lakh tons. In addition of sugar required for consumption, the sugar that we required for export is to the tune of about 5 lakh tons. With 25 lakh tons for consumption and 5 lakh tons for export, the figure comes to 30 lakh tons. Production plus carried over stocks will be 33 lakh tons. So, there will be a margin of 3 lakh tons. In a country where the population is something like 45 crores, such a margin is hardly sufficient. If for some reason or other marriages or some other reason, consumption of sugar goes up, we shall be facing undoubtedly a crisis of under-production and prices of sugar are bound to shoot up.

My further submission will be that there has been absence of proper planning as far as production of sugar is concerned. We are taking about planning every day in season and out of season. But, as far as the sugar industry is concerned, it has suffered from non-planning by the Government. Take, for instance, last year. Government came down with

controlling rigour that 10 per cent of the production of sugar ought to be reduced. Instead of anticipating a crisis of under-production, they anticipated a crisis of surplus production and in their own panic, they placed a ban that 10 per cent of sugar production should be reduced. This order was issued so late that it caused the greatest inconvenience and even monetary loss to many agriculturists. Therefore, I submit that the department has not fared well as far as sugar is concerned.

I may be stating almost an elementary truth when I say that if sugarcane production is to go up and all the factories that are multiplying in the country are to receive the raw material, the sugarcane grower must be assured a remunerative price. But, this is hardly done and that is why the peasants who grow sugarcane in the North, in the U.P. and other States are always perpetually in fight against the factory owners. As far as Maharashtra is concerned, I am very proud to state that we have 20 factories and out of these 20, seven have already gone into production. The relationship between the factory owners or managers of the factories and the peasants who grow the sugarcane are the happiest. If we have to see economic democracy working in perfect sympathy and perfect order, we have to watch the working of the co-operative factories in Maharashtra. Not only are they trying to see that the agriculturist is benefited or the peasant is benefited, but the management is efficient, and the actual cultivators of sugarcane are working in co-operation with the managers of the factories, with the result that the labour employed, the sugarcane growers and the factory managers are a happy family. Therefore, the yield of sugar is the highest in Maharashtra. Therefore, the percentage of extraction from a ton of sugarcane is also the highest in Maharashtra.

Now, Government are trying to lump together the sugarcane-growers of Maharashtra and other southern

parts where decidedly the sugarcane industry and the production of sugar are in a very healthy and vigorous condition with the sugarcane growers and the sugarcane industry in the north. The result will be that the efficient units will have to drag on or carry the non-efficient units, and both will suffer.

As far as the administration of the Agriculture Department is concerned, it has been highly unsatisfactory. The export of sugar—leave aside consumption for the moment—is entrusted not to the STC, as we should ordinarily expect, but it has been entrusted to the Indian Sugar Mills Association. It is a private association or a private institution; though some representation is given to the sugarcane growers or factory managers on this institution, none-the-less it does not cease to be a private association. I wonder why when the STC is there this export business should not be entrusted to the STC. We have provided something like Rs. 13½ crores to finance the loss which this association may incur in exporting. The amount was practically handed over to them, and it was not submitted to the PAC, nor was it placed before the House. This unscrutinised business without any proper scrutiny is likely to create all sorts of troubles. Therefore, my submission is this. Why not form an association of the co-operative units who have been doing all this business in a very efficient manner and entrust this export to them?

Then, there is one more thing about which I have to lodge a strong protest. Even in this export business, inefficiently producing units and the efficiently producing units are again lumped together. In Poona, there are so many factories. If we have to export sugar, the practical realities of efficient business would dictate that factories nearest to the port should be asked to send their products for export. But, no, they take some sugar from UP and other distant places and carry it over to the Bombay port or the Calcutta port without minding the freight charges. And it is natural

that they do not mind the freight charges because all freight charges are lumped together. If sugar from Poona is to be taken to Bombay, if the freight charge for that is one rupee, then the freight charge for taking sugar from some of the towns of UP to Bombay, may be five rupees. They lump together one rupee and five rupees and distribute it over the whole export. My submission is that this is penalising the more efficient units which have been producing sugar at a lesser cost.

The Tariff Commission have also stated:

"Our examination of manufacturing costs has revealed that costs vary from region to region according to the duration and recovery. Duration and recovery may also vary from year to year in the same region. As a result, it is not possible to fix a uniform fair price payable to the industry applicable to all regions for any length of time."

The Ministers in charge of agriculture are contemplating to evolve certain uniform standards. They are trying to fix a uniform price for all the sugar that is produced in the country. My plea is that if Maharashtra sugar is produced at a lesser cost, that fact should be taken into consideration, and the sugarcane growers or the sugar producers in Maharashtra should get better prices. If the efforts to produce at lesser cost are to be encouraged..

Shri K. N. Tiwary (Bagaha): At what price is the Maharashtra sugar sold in the market?

Shri S. S. More: Unfortunately, I do not know all these things. My submission is that I am relying on the Tariff Commission's report. If my hon. friend looks into the Tariff Commission's report, he will get all those facts there.

Shri K. N. Tiwary: I think that the price of Maharashtra sugar is the same as that of Bihar, UP and Punjab.

Shri S. S. More: This is not the question hour, I am being heckled

[Shri S. S. More]

with questions and supplementary questions. My submission is that I speak on the authority of the Tariff Commission's report. They themselves have stated that there are different regions, regions of efficient production and regions of non-efficient production. If the non-efficient regions are tried to be measured by the same yard-stick by which the efficient units are to be measured, then it will be undoubtedly unfair to the efficient regions.

Government have decided, I am told, to appoint a sugar board. Why should they appoint a sugar board? I think that they propose to appoint the sugar board for the purpose of developing a certain uniform price and other standards. I dislike that sort of uniformity, because it is prejudicial to the more efficient producers, and it should not be undertaken by Government.

For all these reasons, I say that Government should take notice of all the points that I have made. I want to tell them that the sugar industry in Maharashtra is a very tender plant and very sensitive too and has to be handled very carefully. If we are to be self-sufficient in sugar, not only for the purpose of internal consumption but even for export, then it is highly necessary that those who are efficient and who are producing at a lesser cost should be encouraged to produce more and thus supply the needs of the country.

Shri P. R. Patel: Is it because of the climatic condition of Maharashtra?

Shri S. S. More: Whatever may be the reason, this is a factor which should be taken into account. My hon. friend Shri P. R. Patel can find that out from the Tariff Commission's report or other relevant reports.

Shri Sonavane (Pandharpur): We invite Shri P. R. Patel to Maharashtra.

Shri S. S. More: I may say, Sir, that I am not speaking for Maharashtra only; all the southern regions are

in the same category, Maharashtra, Mysore, Andhra Pradesh and Madras are more efficient producers of sugar and they produce it at lesser cost. But we have to carry this north Indian load on our shoulders.

Shri Inder J. Malhotra (Jammu and Kashmir): At the very beginning, for once, I would like to congratulate the Ministry of Food and Agriculture for at least maintaining the balance of their mind during the emergency period. It is very true that the hon. Minister has confidently said that especially during the emergency there would be no food problem in the country. I quite visualise that when he makes that statement, he depends not only more but at least bases his observation on the food imports, the guaranteed food imports from the U.S.A. How far and for how long can we live under such conditions of food imports?

No doubt, the Ministry has made a good beginning as far as increasing the cultivation of cash crops, especially vegetable crops, is concerned. I was very happy to know that in the border areas of NEFA and also in Ladakh, extensive and intensive cultivation of vegetables has been taken up. I would very strongly plead with the more and other border areas also should be brought under this scheme.

From time to time, the question always comes up whether India can ever become self-sufficient in agricultural production. Looking to the past and taking into consideration present conditions, I do not see any hope in the near future of India becoming self-sufficient in our food requirements. If it is so, I would appeal to the hon. Minister to be bold enough and let the country know the exact position prevailing in the agricultural sector.

From time to time, we have criticised all kinds of agricultural schemes and agricultural development programmes undertaken either by the Central Ministry or by State Governments. I would refer to a very con-

troversial point regarding the implementation of agricultural schemes. There are quite a large number of schemes initiated by the Central Ministry of Food and Agriculture. But ultimately the implementation is the responsibility of State Governments. Whenever questions are asked in this House as to what progress has been made in a particular scheme initiated by the Ministry here, and asked why a certain scheme is not working properly or not being properly implemented,—the responsibility is shifted to the State Governments. The answer is always given that the responsibility of implementation is with State Governments. I would ask only one question here: if agriculture has to remain the main responsibility of States, what is the use of having such a large paraphernalia at the Centre? Under these circumstances, I would suggest that the Central Ministry of Food and Agriculture may look mainly to the co-ordination of research programmes and let State Governments be made more independent so that ultimately they may be taken to task if they fail to implement the schemes and there is less increase in agricultural production as a whole when the potential is there.

Another work which mainly the Central Ministry can do is the co-ordination of all kinds of resources, sources of supply, of materials and scientific knowledge, being made available to the farmer. It is my experience that at the lower levels especially, in spite of the fact that so many times the central Ministers say that there is complete co-ordination, there is absolute lack of co-ordination between the different agencies working in the field of agriculture. I would draw the attention to the agencies or BDO and district agriculture officers. The poor farmer is made to run from one office to another for one kind of permit to get fertilisers, for another kind of permit to get improved seeds and so on. And he gets so fed up with this confusion prevailing at the lower levels that ultimately he gives up his efforts to procure fertilisers and

improved seeds at the block offices. Thus the programme suffers.

Regarding the past performance of the Ministry, apart from other things, I would refer to the report of the Public Accounts Committee laid on the Table only a few days back, specially the item referring to the World Agriculture Fair held in New Delhi. This Fair was organised under an organisation named Bharat Krishak Samaj. From the report, I find that this is absolutely a private organisation. Certain charges and very serious allegations have been made against the financial transactions undertaken for the organisation of this World Agriculture Fair. I would only read a small paragraph, concluding paragraph, from the report of the Committee. It says:

"The Committee desire that the entire question of the financial transactions with the World Agriculture Fair should be looked into by Government as it involves important principles which are of vital interest to the proper working of the Government. It would be advisable for the Government to lay down certain broad and healthy conventions and formalities to be observed by persons holding high official positions when they are either participants or patrons of non-official organisations which have any financial dealings with the Government. The Committee would also like to be informed about the recovery of government dues from the Bharat Krishak Samaj".

It is a well-known fact that the President of the Bharat Krishak Samaj was also a few years ago the Minister of Agriculture. In fact, at the World Agriculture Fair was held, the official and non-official authority for the organisation of the Fair vested in the same person. Whatever irregularities have been committed, specially the financial ones, I would very strongly plead in the name of farmers that when such organisations come up and when public funds are involved,

[Shri Inder J. Malhotra]

it is the responsibility of Government to see that these organisations function properly. Government should see that the farmers instead of losing confidence in such organisations should have enhanced confidence in these organisations of farmers.

At the same time, the President of the Bharat Krishak Samaj has denied all the allegations and observations brought out in the PAC report. He has also said that on the other hand, Government owe something to the Samaj. I would appeal to the hon. Minister to clarify the matter and give us all the facts. (An Hon. Member: Appoint a committee.) We should know what is the real position and where the real irregularities lie. All the profits made from the Fair are now the financial assets of the Samaj. Apart from this, there are subscriptions also given by farmers from all over the country. Rather it is the only organisation of this nature in the country. So it is important that effective steps must be taken and efforts made to see that if there is something wrong in the working of this organisation, it is set right.

We often plead with the Ministry that whatever good things have been evolved at the various research stations in the country should not be shelved but made available to the farmers. In that process, the Agricultural Extension Service has to play a very important role. Again, my difficulty is that on the one hand, the Central Ministry has got a Directorate of Agricultural Extension Service. In practice, we see that the main work of community development, especially of the BDO, is the work of agricultural extension. What is the real relationship existing between the Directorate of Extension and the extension agencies of the Community Development Ministry which I mentioned?

One way of disseminating scientific knowledge to the farmers is the personal touch or the personal relationship between the extension worker

and the farmer; another is producing simple, clear and informative agricultural literature for distribution among the farmers. Some of the bulletins brought out by the Ministry's Extension Service are quite good, but my complaint is that most of the time they are in English. I would say that the production of agricultural literature should be more in Hindi and the regional languages, so that the farmer can very easily understand how to improve his production.

For the last three or four years I have been emphasizing in this House the need for appointing an Agricultural Commission to find out why during the last 15 years we have not been able to achieve the targets set before us, where the real difficulty or bottleneck lies in this programme. The hon. Minister always replies that such a commission would take years to complete its surveys and observations, and so it is not proper to have such a commission, but good recommendations can only come after a thorough enquiry is made into all aspects of agriculture.

But there is one aspect which is absolutely clear to us, that the agricultural administration needs to be reorganised at all levels, at the District, State and Central levels. It is not very difficult to think about the lines on which we can reorganise our whole agricultural administration based on the reports submitted by the committees or other Government agencies which have gone into this question of the reorganisation of the agricultural administration. Unless and until complete co-ordination is built up, especially at the lower levels which I mentioned a few minutes ago, it will be very difficult for the farmer to derive the benefit that we intend from whatever money, material or scientific knowledge that we put out.

In the end, I would like to make a brief reference to Jammu and Kashmir State. In that State fruit cultiva-

tion is the main cash crop from which the majority of the population derives its income. Last year about Rs. 8 crores worth of fruit was exported from the State, and quite a good deal of foreign exchange was also earned. Keeping in view the fact that all kinds of fruits are grown in the State, I would appeal to the Central Ministry to launch more research schemes to improve this activity in the State.

श्री यु० सिं० चौधरी (महेन्द्रगढ़) : आदरणीय उपाध्यक्ष महोदय, इस डीबेट के बारे में सब से बुशी की बात यह है कि इस मिनिस्ट्री की डिमांडज पर सवेरे से जितने भी माननीय सदस्य बोले हैं, चाहे वे इस तरफ के हों और चाहे उस तरफ के, उन सब के विचार प्रायः बहुत सारी बातों के बारे में एक है।

एक माननीय सदस्य : सिवाय को-आपरेटिव फ़ार्मिंग के।

श्री यु० सिं० चौधरी : चाहे कम्यूनिस्ट पार्टी के रादस्य हों और चाहे स्वतंत्र पार्टी और कांग्रेस पार्टी के, उन सब ने जो बातें बही हैं, उन में कोई लम्बा-बोड़ा मतभेद नहीं दिखाई देता है।

इस में कोई शक नहीं है कि हमारे देश की अर्थ-व्यवस्था कृषि पर निर्भर करती है। कम से कम ऐसे देश में, जहां की अस्सी प्रतिशत जनता खेती के १० अपना जीवन-निर्वाह करती हो, कृषि का उत्पादन बढ़ना, उस देश की सारी की सारी अर्थ-व्यवस्था का एक उत्तम आधार है। पिछले पंद्रह सोलह सालों से खेती के उत्पादन को बढ़ाने के लिए हम ने एक नहीं, अनेक नीतियों का प्रयोग किया है। वे नीतियां हर साल, या एक दो साल के बाद, अनेक रूपों में बदलीं, लेकिन इन सारी बातों के बावजूद आज भी प्रत्येक मेम्बर इस बात को कह रहा है कि कूड़ प्राइवेशन के बारे में हमारा जो निश्चित टारंगेट था, जो निश्चित सीमा थी, वहां तक हम नहीं पहुंच सके हैं, खेती के उत्पादन के बारे में हमारी जितनी आवश्यकता थी, उस को हम पूरा

नहीं कर सके हैं, विदेशों से जितना अनाज पहले मंगाया जाता है, अब भी उतना ही अनाज आ रहा है और इस प्रकार पंद्रह सोलह सालों के बाद भी यह समस्या बैसी की 'सी है। जब कि और क्षेत्रों में उत्पादन बढ़ा है और स्थिति पहले से अधिक उत्तम है, लेकिन खेती और अनोतादन के मामले में, जिस पर कि इस देश की अर्थ-व्यवस्था निर्भर है, स्थिति म कोई परिवर्तन नहीं हुआ है। देश की अर्थ-व्यवस्था में इस के क्या घातक और भयावह परिणाम हो रहे हैं, जब हम इस की कल्पना करते हैं, तो सारी स्थिति स्पष्ट हो जाती है।

इस के कई कारण हैं। अलग अलग माननीय सदस्यों ने अगल अलग कारण बताए हैं। मेरी समझ में इस का सब से बड़ा कारण यह है कि इस सम्बन्ध में सरकार ने जो भी नितियां निर्वाचित कीं, वे व्यवहारिक होने की अपेक्षा अधिक थोरेटिकल और अव्यावहारिक हैं। उदाहरण के तौर पर हमारे सामने यह प्रश्न पैदा होता है कि पुराने ढंग की खेती को हटाने और उस के स्थान पर नये ढंग की खेती करने के लिए मशीनरी इन्ट्रोड्यूस करनी पड़ेगी, किसानों को अच्छे बीज देने पड़ेंगे, ताकि किसान हजारों सालों से अपनाये गये तरीकों को बदल कर नये तरीकों को अपनायें और नये तरीकों के प्रति उनमें उत्साह हो। इस स्कीम के अलग पहलू और विभाग हमारे सामने हैं। एप्री-कल्चरल कालेज, वेट्रिनरी कालेज, ब्लाक डेवेलपमेंट का महकमा और इरिंगेशन का महकमा, इन सब विभागों ने इस सम्बन्ध में काम करना है। नहरों का पानी खेतों में जाए। एप्रीकल्चर डिपार्टमेंट का आफिसर नये तरीके बताए। ब्लाक डेवेलपमेंट के महकमे से ग्राम सेवक किसानों को बाद दे, ताकि नये तरीके काम में लाने से किसान के खेत की पैदावार पहले से कहीं अधिक हो सके।

इस बारे में अगर मैं यह कहूं कि

[श्री यू० सिं० चौधरी]

हमें सरकार की नीतियत पर शक है, तो शायद यह अच्छा न लगे। हम देखते हैं कि इस सम्बन्ध में बहुत से आफिसर्जं और आदमी नियुक्त किये गए हैं, लेकिन पंद्रह सोलह साल पहले जो स्थिति थी, वह और भी ख़राब हो गई है और हम एक कदम भी आगे नहीं बढ़ रहे हैं। इस का कारण यह है कि जिन आफिसर्जं वर्गेरह को हम ने रखा है, उन की एजूकेशन, उन की शिक्षा, घ्योरेटिकल और किताबी ढंग की है और वह पुस्तकों पर आधारित हैं। इस लिए वे लोग गांवों को प्रैक्टिकल, व्यावहारिक, बातों को, जिन का सीधा सम्बन्ध खेत और मिट्टी से है, नहीं समझ पाते हैं। एक आदमी एजूकलचर में बी० एस० सी० करना चाहता है या बी० बी० सी० करना चाहता है तो उसको पांच छः साल लगाने पड़ते हैं, उसके बाद जा कर उसको डिग्री मिलती है। जब वह डिग्री ले कर आता है, गांव में पहुंचता है उस वक्त जो कालेज का वातावरण होता है, जो लैबोरेटरी का वातावरण होता है, जो पुस्तकीय ज्ञान होता है, वही उसके दिमाग के सामने रहता है, इन के अलावा जो प्रैक्टिकल बातें हैं, उनका उसको ज्ञान नहीं होता है। मैं मानता हूँ कि पुस्तकों का ज्ञान भी आवश्यक है। लेकिन प्रैक्टिकल ज्ञान उस से भी ज्यादा आवश्यक होता है। जब वह गांव में आता है तो वहां की जो हालत होती है, वहां का जो वातावरण होता है, उसको देख कर वह घबरा उठता है। मैं आपके सामने एक उदाहरण रखना चाहता हूँ। हमारे यहां एक हिसार जिला है। वहां पर बहुत अच्छी नस्ल की गांए होती हैं। वहां पर पंजाब का बेटरनिरी कालेज है। काफी प्रसिद्ध वह कालेज है। सेंट्रल गवर्नेंमेंट ने उस के लिए पचास साठ लाख रुपये की सहायता भी प्रदान की है। कुछ दिन पहले शिकायत आई थी कि पास के गांव में जो राजस्थान में है, ऊंटों के अन्दर कोई बीमारी फैल गई है। वहां पर उस कालेज में एक्सपर्ट ब्रोकेसर हैं।

उब लोगों ने एक टीम वहां उस गांव में भेजी जो जा कर ऊंटों की उस बीमारी को दूर कर सके। उस टीम ने वहां जा कर जिन ऊंटों को इंजैक्शन किया वे सारे के सारे मर गए। इस सब का कारण क्या है? इसका कारण यह है कि उनको घ्योरेटिकल नालेज तो होता है लेकिन प्रैक्टिकल नालेज नहीं होता है। जिस वातावरण में वे कालेजों में रह रहे होते हैं, वह वातावरण गांवों की जो पुरानी बातें होती हैं, उससे इतना परे होता है कि वे इन पुरानी बातों को समझ ही नहीं सकते हैं। अमेरिका में भी जो एक हूँवर कमिशन बना था, उसने आज से तीस चालीस साल पहले एक रिपोर्ट दी और उस में उसने कहा था कि जो आदमी एजिकल-चर कालेज के अन्दर एडमिशन लेने के लिये आते हैं या बैटरनिरी कालेज में एडमिशन लेने आते हैं या ऐसे कालेजों में लेने के लिये आते हैं जिन का सीधा संबंध खेती बाड़ी के साथ हो, उनको कम से कम पचास परसेट हिस्सा सारी की सारी ट्रेनिंग का, प्रैक्टिकल ट्रेनिंग में गुजारना चाहिये। उनको यह हिस्सा देहातों के अन्दर विताना चाहिये ताकि उनको देहातों की सभी बातों का ज्ञान हो सके, सही हालत की जानकारी वे अच्छी तरह से प्राप्त कर सकें। इस तरह की ट्रेनिंग घ्योरेटिकल ट्रेनिंग के साथ जब मिल जाएगी तो कितने अच्छे युवक कालेजों में से निकल सकते हैं, इसका अनुमान आप भी आसानी से लगा सकते हैं।

जब इस तरह की बात होती हैं तो इनके घातक परिणाम निकलते हैं। कितने ही महकमे आपने खोल रखे हैं। ब्लाक डिवेमेंट का एक महकमा है, एजूकलचर इंस्पेक्टर भी आप ने रख दिए हैं, जब खाद की उनको ज़रूरत होती है तो उनको किसी दूसरे ही डिपार्टमेंट के पास जाना पड़ता है और वे सारे जो क्षम्भट हैं, इनके प्रति उनके दिलों में एक नफरत सी पैदा हो गई है।

हमारे कम्प्यूनिस्ट भाई ने खेती में जो कठिनाइयां होती हैं, समस्यायें उत्पन्न होती हैं, उनका जिक्र किया है। जहां तक बंजाब का संबंध है हमारे यहां मध्यम वर्षीय किसान हैं, खेती की हालत शेष भारत से अच्छी है नहरें हैं, जमीन अच्छी है और लोग कुछ अधिक ही पैदा करते हैं, बाकी देश के मुकाबले में, वहां आप किसी गांव में जायें, किसी भी गांव बाले रो पूँछें कि यह जो डिवेलपमेंट का महकमा है या बहुत सी बातें जो नई चली हैं, इनके बारे में तुम्हारा क्या ख्याल है, तो प्रत्येक देहांती बड़े ज़ारदार शब्दों में कहेगा कि ये जितने महकमे हैं, ये भव के सब प्रपञ्च हैं, कोई काम करने के लिये तैयार नहीं है, खाद लेने हैं तो वह इतनी बुरी हाँनी है कि कांड लाभ ही नहीं होता है, खाद इस्तेमाल करने का नीरीका हमें मानून ही नहीं है। जो नोग गांवों में आते हैं वे काम में इंस्टिर्मेंट नहीं लेते हैं और न ही गांव में टिकते हैं। पन्नुन पहनकर मुद्दह आते हैं और नाम को पाल वजे की बस से तहसील या डिस्ट्रिक्ट हैडक्वार्टर में चल जाते हैं, या ब्लाक हैडक्वार्टर में चले जाते हैं। वहीं से सारी की सारी इंस्ट्रुक्शन ग्राम सेवक को दे दी जाती है। कागजों का पुलंदा बना करके जो चीजें हैं, वे जिने के डिवेलपमेंट आफिसर के पास पहुँच जाती हैं और कागजी कारंवाई के सिवा और कोई काम नहीं होता है। कागजी कारंवाई का पुलंदा तो बहुत ऊँचा ही जाता है और धूम फिर कर राजघानी में पहुँच जाता है, लेकिन असल में कुछ भी काम नहीं होता है और जो समस्या है वह ज्यों की त्वयों बनी रहती है। अनाज का उत्पादन नहीं बढ़ता है। पंद्रह बीस माल पहले जहां हम थे, वही आज भी विद्यमान है। मैं चाहता हूँ कि इस तमस्या पर आप गहराई से विचार करें।

जितने भी माननीय सदस्यों के इस मिनिस्ट्री की डिमांड्ज पर भावण हुए हैं उन सभी ने सामान्य रूप से एक बात कही है। उन्होंने कोअर्डिनेशन का जिक्र किया है।

यहां पर दो तीन मिनिस्टरीज हैं। एक तो एपिकल्चर मिनिस्ट्री है, दूसरी डिवेलपमेंट एंड पंचायत राज मिनिस्ट्री है और तीसरी इरियोशन मिनिस्ट्री है। यह मंत्रालयों का जो जाल है, मंत्रियों का जो जाल है, इसने इतना कनफ्रूजन पैदा कर दिया है कि जिस का कोई ठिकाना ही नहीं। किसान के सामने तो इन सब को एक ही रूप में उपस्थित होना चाहिये। लेकिन ऐसा नहीं होता है। खाद के लिये उसको एक के पास जाना पड़ता है, बीज के लिए दूसरे के पास जाना पड़ता है, नहर का पानी चाहिये तो उसके लिये उसको तीसरे आदमी के पास जाना पड़ता है और यद्यपि किसी और चीज़ की उनको आदेशकरता हो तो उसको चांगे प्रादम्पी के पास जाना पड़ता है। यह जो अपने प्रादम्पीयों को खपाने की प्रवृत्ति है, वो तीन मंत्रालय है, तीन चार मंत्री बना दिए हैं। उसमें किसानों का कोई हित नहीं हो रहा है, उल्टे नुकनान जरूर हो रहा है। कोई बात अच्छी होने के बायजूद भी किसान के लिये लाभप्रद मिल नहीं हो रही है। इसका कारण यह है कि अलग अलग मिनिस्ट्रीयों का बचकर है। किसान चाहता है कि वह इस मूर्मीबद से परे रहे, इस बला से परे रहे और वह किसी के पास न जा कर अपने पुराने तरीके पर ही, अपने पुराने डरे पर ही अमल करता है। हर एक बात में आप उसी को शावार मान कर चलते हैं, लेकिन उसका भला नहीं होता है। यह उसके बस की बात नहीं है कि तीन चार रूपया खर्च करके वह एपिकल्चर आफिसर के पास जाए। एक आदमी अगर डिस्ट्रिक्ट हैडक्वार्टर में है तो दूसरा तहसील हैडक्वार्टर में है। अब वह बचकर लगाता नहीं फिर सकता है। इसका नतीजा यह होता है कि वह समझने लग जाता है कि जिम हालत में वह है उसी हालत में अच्छा है और उसको किसी ब्रंबट में नहीं पड़ना चाहिये। क्या सरकार कोई ऐसा हल नहीं निकाल सकती है कि ये जो इतने मंत्रालय हैं इन में कम से कम कोअर्डिनेशन तो हो, तालमेल तो हो और किसान

[श्री यू० सि० चौधरी]

को अगर किसी चीज की जरूरत हो तो उसकी पूर्ति के लिए उसे एक ही अदनी के पास जाना पड़े । जब उसको पानी की जरूरत होती है तो उसको एक आदमी दिखाई पड़ता है और जब चीज की जरूरत होती है तो दूसरा दिखाई पड़ता है और तीसरी चीज की जरूरत होती है तो तीसरा ही दिखाई पड़ता है और उसका कोई अन्त ही नहीं है । अगर उसको शिकायत होती है तो अलग अलग शिकायतों के लिए उसको अलग अलग मिनिस्ट्रीयों को लिखना पड़ता है । जब तक किसान के सामने एक आदमी इन सब चीजों की पूर्ति के लिए नहीं होता है और जब तक यह सारा ध्रम, यह सारा जाल यह सारा कनफूयूजन जारी रहता है तब तक चाहे जितनी रकीमें आप बना बदली में बैठ कर कुछ भी सोच लें, कितनी ही बात कर लें, कोई लाभ नहीं होने वाला है । जब तक जो अफसर हैं, जो मशीनरी हैं, जो एजेंसियाँ हैं, उनका यह ठीक रूप में प्रयोग नहीं करता है, तब तक कुछ नहीं हो सकता है ।

ग्राम सेवकों के बारे में अनेक वारें कही गई हैं । जहां तक ग्राम सेवक रखने का उद्देश्य है वह प्रसंशनीय है । उनके द्वारा बहुत अच्छा कान भी हो सकता है और अच्छी वारें हुई भी हैं, भलाई के काम हुए भी हैं । जहां जहां अच्छे अच्छे ग्राम सेवक गए वहां वहां अच्छी चीजें दरअसल में हुई हैं । लेकिन उनकी तादाद एक दो प्रतिशत से अधिक नहीं है । ये कार्य कई प्रकार के चबकरों में रहते हैं, कभी बी० डी० आ० इन से एक्सप्लेनेशन मांग लेता है कि कितना उन्होंने बालक के खेतों में काम किया, भीटिंग में कहता है, कितना सीड तक्सीम किया है, कितने इंजेक्शन जानवरों के लगाये हैं, कितनी गलियाँ साफ करवाई हैं । इसका नतीजा यह होता है कि वे झूठा सच्चा चिट्ठा तैयार कर देते हैं और उसको उठा कर पंचायत में सुना देते हैं । इस तरह से आप देखें तो गांव में कुछ काम नहीं हो रहा है । वही कच्चा

चिट्ठा राजधानी में पढ़ुच जाता है श्री पुस्तक की शक्ल में छप कर सामने आ जाता है । दरअसल में कुछ नहीं हो रहा होता है । इन सब कामों को प्रेसटीकल शेष देने के लिए यह जरूरी है कि हम व्यावहारिक दृष्टिकोण अपनायें और गम्भीरतापूर्वक सोचें कि ऐसे व्यक्तियों को लगाने की अपेक्षा जो केवल किताबी नालेज के आधार पर सारी की सारी समस्या को सुलझाना चाहते हैं, ऐसे व्यक्तियों को रखें जिन को प्रेसटीकल नालेज भी हो । किताबी ज्ञान जरूरी है इसको मैं मानता हूँ । लेकिन उसी के आधार पर जो समस्याएं हैं, वे सुलझ नहीं सकती हैं ।

आप देखें कि आभी पिछले दिनों पंजाब में बड़े भारी फ्लूड आये थे । उनका क्या कारण है ? उन से सड़कें टूट गयीं, नहरें टूट गईं और मजेदार बात यह है कि पंजाब में इस बार अकाल की स्थिति है, बरसात नहीं हुई है, सर्दियों में भी बारिश नहीं हुई है । फिर भी वहां फ्लूड आ गये ? वहां से यह पानी आ गया ? पी० डब्लू० डी० के महकमे ने सड़कें बना दीं, नहर बालों ने नहरें खोद दीं, दूसरे महकमे बालों ने दूसरे बाम कर दिये, कंसालिडेशन बालों ने कंसालिडेशन कर दिया । सब ने अलग अलग डंग से बिना किरी कोओडिनेशन के काम कर दिया । जब पानी शिवालक की पहाड़ियों से चलने लगा तो सब से पहले वह आ कर किसी सड़क से टकराया और सड़क को उसने तोड़ा । पी० डब्लू० डी० को पता नहीं था कि पानी भी ऊपर से आ सकता है । अब पानी का काम इस्टिंगेशन डिपार्टमेंट के जिम्मे है । सड़क टूटने के बाद पानी फिर बढ़ा आगे और भाखड़ा की कोई नहर उसको मिल गई, उसने उसके भी तटों को तोड़ दिया और प्रब्र वह दुगुना हो गया । यह पानी आगे चला और इस प्रकार उसने रोहतक, सोनीपत्त इत्यादि में बाढ़ की स्थिति ला खड़ी कर दी और बगैर बारिश के बाढ़ आ गई । किसी आदमी ने यह सोचा ही नहीं कि नीचे कोई

नालियां बनाई जाये, कोई चैनलज बनाई जाय जिससे पानी आगे निकल सके और यह समस्या न उठ सके । इस बास्ते मैं कहना चाहता हूं कि कोओडिनेशन बहुत आवश्यक है । इस तरफ आपका सब से पहले ध्यान जाना चाहिये ।

अब मैं टैविसस के बारे में कुछ कहना चाहता हूं । इस बार बहुत ज्यादा टैविस लगाये गये हैं । इसका मैंने जिक्र उस बबत भी किया था जिस बबत बजट पर बहस चल रही थी । मैं देहातों में गया हूं और तीन चार दिन वहां रह कर आया हूं । वहां के हालात को मैंने देखा है । मैं अपनी पहरी की बात को ही दोहराना चाहता हूं । इतने अधिक टैक्स लगाने का जो आपने एक्सेरीमेंट किया है मैं चैलेंज के साथ कह सकता हूं कि प्रगर अगली बार, अगले अप्रैल में भी इतने ही टैक्स और लगा दिये जायें तो आपके सेकेंटिंग्ट के जो सेकेटरीज हैं, वे तो जर्मीन जीत सकते हैं, लेकिन जो किसान हैं, जो जर्मींदार है, वह खेरी नहीं कर सकेगा । वे बहुत बोझे के नीचे दब गये हैं । आपका इतना बड़ा सेकेंटिंग्ट है, उन लोगों को आप बेशक वहां भेज दें वे बेशक खेरी पर लग जायें, किसान और जर्मींदार नहीं करेगा । वे ही वहां जा कर पैदावार करके अपनी किसान की समस्या हल कर सकते हैं, किसान नहीं कर सकेगा । उन के जो हजारों खेंहें उन को आप ने दिमाग में न रख बर बेबल अपनी कल्पना के द्वारा जिस चंगुल के अन्दर उन को कसा है वह उन के बस की बात नहीं है कि वह उस अनाज की मांग की पूर्ति कर सके ।

14 hrs.

धीमती लक्ष्मी बाई (विकारावाद) : उपाध्यक्ष महोदय, मैं कृषि मंत्री को उन के बहादुरी के काम के बास्ते बहुत बधाई देती हूं, परसों वे हमें पूसा इन्स्टिट्यूट में ले गये थे और वहां हमें बतलाया गया कि वहां कितनी अच्छी फसल हो गई । मैं उस को देख कर बहुत खुश हुई । मैं ने मिनिस्टर महोदय को बतलाया कि

उन्होंने हमारी धरती को शस्य द्यामला बना दिया । मगर मैं यह सोचती हूं कि अन्धा आखिर क्या चाहता है ? दो आंखें । हम सारे देश को ऐसा ही बनाना चाहते हैं । मैं ने वहां पर पूछा कि इस उपज को करने के लिये एक एकड़ पर खर्च कितना आया । लेकिन कोई अफसर उस को बतलाने के लिये तैयार नहीं था । मतलब यह है कि कोई भी सच नहीं बोलना चाहता । यह तो बतलाया कि एक एकड़ में जितनी उपज होती है उस से पांच गुनी उपज हो गयी, लेकिन उस पर खर्च बितना आया यह नहीं बतलाया ।

अभी हमारे माननीय सदस्य श्री युद्धवीर सिंह चौधरी बोल रहे थे । उन्होंने जो कुछ कहा वह बिल्कुल सही था । उन्होंने कोई एजेंजरेशन नहीं किया । सब के दिल में वही बात है । मैं मंत्रियों की नहीं, जो कि यहां पर बैठे हैं और जिन की संख्या तीन है, बल्कि अफसरों की जिन की संख्या अधिक है, बतलाना चाहती हूं कि हमारे दिल में क्या दर्द है । वे लोग समझदार हैं, तजुर्बेकार हैं, बेल एजुकेटेड हैं । उन को बाहर देशों का भी तजुर्बा है और वे लोग जल्दी मान लेंगे क्योंकि हमारी तकदीर को दबलने का काम उन के हाथ में है, ऐसा मैं महसूस करती हूं । मैं भी एक किसान हूं । मैं चाहती हूं कि जो कुछ मैं कहती हूं उस को हमारे मिनिस्टर साहब सुन लें । मैं अपने तजुर्बे से कहती हूं और उस में किसी को शक नहीं होना चाहिये । मेरे अन्दर कोई शक नहीं है कि मेरी बातों के ऊपर यहां पर शक किया जायेगा ।

मैं इस विभाग को बधाई देना चाहती हूं कि उन को इस साल ८१ करोड़ से ज्यादा के फंड मिल गये हैं । यह अफसरों की बात है कि पिछले साल से इस साल हमें ज्यादा अनाज मंगाना पड़ रहा है । जितना ही यहां का बजट बढ़ रहा है उस हिसाब से आप को ५१ करोड़ ८० का अनाज बाहर से मंगाना पड़ेगा, इस से ज्यादा अफसोस की बात और क्या हो सकती है । सोलह साल गुजर गये, लेकिन यहां पर मिल्क पाउडर भी बाहर से

[श्रीमती लक्ष्मी भाई]

आता है, नमक भी बाहर से आता है। क्या हम को सोचना नहीं चाहिये कि यह कब तक चलेगा। हमारे अफसरों को यहां पर बैठ कर इस प्रकार से आपस में सोचना चाहिये कि हम यहां कितनी उग्रता कर रहे हैं ऐप्रिकल्चर से। जहां तक हाथ से काम करने की बात है, उन को हाथ में ज्योदा काम नहीं करना होता है। लेकिन अगर इस संकट के समय पर भी हम आगे नहीं आयेंगे तो हम चाइदा का मुकाबला कैसे करेंगे? चाइदा का मुकाबला भी कर सकेंगे या नहीं, यह भी दूसरी बात है, पहले हमारे यहां जो गरीबी है, जो करप्शन है, जो ब्राह्म ब्राह्म भी हुई है, उस को खत्म करने के लिये आप को आगे आन, चाहिये। हमारे इस विभाग में दो सेकेटरी हैं, एक स्टेशन सेकेटरी है, वह बहुत अच्छे लोग हैं, मैं उन के काम को भी जानता हूं, फिर हमारे इस विभाग में दो ज्वारेट मेंटरी हैं, बायर डिप्टी मेंेटरीज हैं, ने रीम अन्डर भेंटरी हैं और ७५ संक्षेप आफियर्स हैं। कुल मिला कर १२६ आदमी होते हैं। इनमें वडी कीज हमारे पास है तब मैं यह महसूस करते हूं कि उन को काफी लिखता पड़ता हो गा है, बोलता होता है, यह सब ठीक है। उन लोगों की तल्लवाह भी तीन हजार से ४ हजार ५० महीना तक है। यह इस तरह के आदमी हैं जिन को कोम कहा जा सकता है, जिस को मलाई कहते हैं। इनमें वडी इन की मेना है, फिर उन के साथ भी बहुत से लोग काम करते हैं, सेकेटरी के सेकेटरी फिर उन के सेकेटरी, इस तरह के कई लोग होते हैं। लेकिन परमों में सेकेटरीयट में गुजर रही थी तो वहां पर चपरासी ताश चंचन रहे थे। उम्में देख कर मेरे दिल में दर्द हुआ। बहुत लोगों को मोते का टाइम नहीं मिलता, खाने का टाइम नहीं मिलता, और इतने लोग इस संकट के समय में इस गरीब मुल्क में काम नहीं करते हैं। जब इस तरह लोग यहां पर ताश खेंगे तो फिर काम कैसे होगा? मैं यह बातें ऐसे ही नहीं कह रही हूं। मैं पर घर, गांव गांव गई हूं और दान में

जमीन ला कर मैं ने उस की बिकी की है। मैं खुद एक अफसर मेनटेन कर सकती हूं। मैं अपनी जमीन से इतना उगाती हूं कि १०० गरीब लोगों को खिला सकती हूं। मैं अपने तजुँबे से बोल रही हूं। टाइम आया था जब कि हिन्दुस्तान में इडिपेन्डेंस के लिये स्ट्रगल हुई। उन समय गांधी जी बड़े बन गये। किसी समय में रामबन्द भी बड़े बन गये थे। उस समय रामबन्द ने बड़ा काम किया। उन के साथ हनुमान भी बड़े बने। आज जब हमारे देश पर संकट होतो एक एक सेकेटरी को मार्शल बन कर चलना चाहिये। पन्द्रह स्टेट्स हैं यहां पर। उन में सेकेटरीज को अपनी फोज ले कर चलना चाहिये ताकि इस काम के लिये तजुँबार लोग मिल सकें। जो बच्चे मैट्रिक्युलेशन कर के एक या दो साल की दैरेंग ले कर आयेंगे वे हम को क्या बतलायेंगे कि आप के डिपार्टमेंट के अन्दर कितने करोड़ रुपये खर्च होते हैं। यह आप को मालूम है। हम लोग तो जल्दी में चांच जाते हैं। कितने करोड़ रुपये खर्च करते हैं आप लोगों को यह मालूम है। मेरा नजुरा यह है कि मेरे पास आने हुए लोग डरते हैं। याम मेंकावाये डरती हैं। अगर हन से कहा जाय काम करने के लिये तो वे कहती हैं कि मेरा काम नहीं है। मैं उन की बेलविश्वार हूं। मैं आप सब की बेलविश्वार हूं। मैं किसी को निकालने की बात यहां पर नहीं कहता हूं। मैं नहीं कहती कि आप सारी गलती करते हैं। आप के पास मोका नहीं था काम का और आप आराम से बैठे थे इस लिये सारी बातें आप के दिमाग में नहीं आती थीं। मैं एक हफ्ते से तीन साल की रिपोर्टों को पढ़ने की कोशिश कर रही हूं। मैं दस दिन से रात दिन, कोशिश कर रही हूं कि कई मालों की रिपोर्ट की कम्पीरिटिव स्टेंडी कलं। लेकिन मेरा दिमाग खाली ही जाता है। मैं नहीं कहती हूं कि आप इस तरह की बातों से डरिये। आप के मिनिस्टर बहुत होशियार हैं, आप को बड़े एकिटव मिनिस्टर मिल गये हैं। उन का

महवरा आप को मिलना चाहिये लेकिन फिर भी मैं कहूंगी कि एक एक सेकेटरी को मार्शल बन कर, जनरल बन कर एक स्टेट में जाना चाहिये । यहां पर पन्द्रह स्टेट्स हैं । सिर्फ पन्द्रह आफिसर्स यहां रह कर काम करने वाली बाहर जाकर स्टेट्स में काम कर सकते हैं । हमारे यहां भी ऐसे आफिसर्स हैं जो कि फेफतर में बैठ कर काम नहीं करना चाहते हैं । यहां बैठने से उन को तकलीफ होती है । मेरे पास एक अफसर आया जो कि हैदरगाबाद से आनन्द प्रदेश आया है । उस ने कहा कि मेरे पास प्रैक्टिकल काम नहीं है । टेबल वाले मुझे प्रश्न नहीं हैं । मैं तो हमेशा बाहर काम करने वाला था । मैं कुर्सी पर बैठना नहीं चाहता डेकोरेशन की तरह से । अगर मुझे तीन चार हजार रुपया दे कर भी कुर्सी पर बिठाना कोई चाहे तो मैं उसे ठुकरा दूंगा क्योंकि वह मेरी जान खा जायेगा । मैं गांव में जा कर काम करूँगा । आप में भी यही स्फूर्ति होती चाहिये । लेकिन आप को काम करने का मौका नहीं मिलता । आप स्टेट्स में जायें, मैं आप को तिलक लगाऊंगी, मंगल तिलक, कि सब लोग आप जायें । आप सेना बना कर मार्च कर दें यहां से तो सब लोग आप के पास आ जायेंगे ।

हम लोग यहां पर ऐप्रिकल्चर महकमे को बढ़ाना चाहते हैं । ऐप्रिकल्चर का महकमा खेती के काम को देखता है, लेनिंग का महकमा प्लैन बनाने का काम करता है, इरिंगेशन का मुहकमा इरिंगेशन का काम करता है । लेकिन यह इरिंगेशन का महकमा रात में पानी देना चाहता है किसान रात में पानी देना कहां बदृश्ट करेगा ? वह अपने खेत में पानी देगा या सोने जायेगा । मैं भी इरिंगेशन के लिये पानी लेती हूँ । मेरा नौकर मिचार्ड करने के लिये पानी लेने बैठता है । मेरे पास १६० रु का बिल आया । अगर मैं नौकर से कुछ कहूँ तो वह बोलेगा कि मैं कहां देखता हूँ । इस बास्ते सब बातें आप के सामने रहती चाहियें । आप का तरीका ठीक होना चाहिये । प्लैनिंग वाले प्लैन बनायें, इरिंगेशन वाले इरिंगेशन

ठीक से करें, डेवेलपमेंट वाले डेवेलपमेंट करें और कोश्चापरेशन वाले कोश्चापरेशन करें, इस तरह से अलग अलग महकमों का काम होना चाहिये । जब तक आप एकित्व नहीं होंगे तब तक तरकी नहीं हो सकती ।

अब मैं आपको प्राइसेज के बारे में बताऊँ । जो खाने वाले हैं वे कहते हैं कि हम को किसान नूट कर खाएं जा रहा है । लेकिन हांता यह है कि बीच वाले नूट कर खाते हैं, किसान को तो अकरी फनल का पूरा दाम नक नहीं मिलता । मैं आपको अपना अनुभव बताती हूँ । पिछ्के ८ मार्च को मैं ने अपने खेत में ४० किलोग्राम बैंगन दो ग्रौप्टों को दम दस आने देकर तुड़वाएँ और दस आने पैसे रिक्शों के बेकर एक मजदूर के हाथों उनको मंडी में बिकने के लिए भेजा, और उस मजदूर को एक रुपया दिया । मेरा बैंगन १२ किलो एक रुपए का बिका और कुल तीन रुपए और साढ़े ६ आने मिले । उसमें से भी दो आना रुपया तोलने वाले ने कमीशन ले लिया । तो इस प्रकार मुझे कुछ नहीं बचा । और मेरी सुपरवीजन की मेहनत अर्थ गयी । आप नहीं जानते बैंगन के लिए तीन महीने तक सुपरवीजन करना होता है और खाद और पानी तपाम लगाना होता है । लेकिन जब उसको बाजार में बेचा गया तो कोई आमदानी नहीं मिली । जो कुछ लाप्त होता है बीच वाले को होता है । मेरा तो बैंगन १२ किलो एक रुपए का बिका भगव खाने वाले को रुपए का चार किलो मिलता है । पर इसको कौन सोचता है । आप लोग यहां बैठे हैं, इधर से उधर पत्र भेजते हैं, रिपोर्टें बनाते हैं, टाइप करवाते हैं, एवं सलेनेशन मांगते हैं, यह काम करते हैं । मैं तो कहती हूँ कि इस संकट के भय में आनंदोलन होना चाहिए कि सब मुहकमों को मिल कर एक साथ काम करना चाहिए ।

हमारी बाल की कफल होती है, उसको मुसलमासन पानी मिलना चाहिए लेकिन पानी नहीं मिलता और फसल जल जाती है । मेरे प्रदंग में इरिंगेशन की कमी है । जब

[श्रीमती लक्ष्मी बाई]

फसल के लिए पानी चाहिए उस समय नहीं मिलता सिससे फसल नष्ट हो जाती है और किसानों को नुकसान होता है।

आप मिले बनाते हैं, उनका सबसिडी देते हैं, उनको करोड़ों रुपए देकर उनका चलाने की काशिश करते, रहते हैं सबसिडी के पैर लगा कर यह सबसिडी आपका गांवों में किसानों का देनी चाहिए। आपको गांवों की दशा सुधारना चाहिए। गांवों का दूध शहरों में चला आता है, गांवों के बच्चों को दूध नहीं मिल पाता क्योंकि आप सबसिडी देकर उसको शहर वालों के लिए मंगा लेते हैं। शहर वालों को सारी सुविधाएं हैं, सड़कें हैं, डाकखाने हैं, टलीफोन हैं, लेकिन गांवों में क्या है। गांव वालों के मुँह नहीं हैं, वे अपनी बात नहीं कह सकते इसलिए उनके लिए कुछ नहीं किया जाता।

उपाध्यक्ष महोदय: अब आपको अपना भाषण समाप्त करना चाहिए।

श्रीमती लक्ष्मी बाई : आपके पास बड़े बड़े डिपार्टमेंट हैं। इन डिपार्टमेंट के लोगों को मब को बाहर चलना चाहिए। मेरा यह मुझाव है।

मैं हैदराबाद सिटी में रहती हूं। वहां पर प्राइसेज़ दिल्ली से कम नहीं हैं, ज्यादा हैं। वहां बहुत महंगाई है। उस तरफ आपको ध्यान देनाचाहिए। गांवों में लेबर नहीं मिलती वे लोग शहरों को चले जाते हैं क्योंकि शहरों में सबसिडी मिलती है, घर मिलता है। पानी मिलता है, और उनको भीख मांगने का भी मौका होता है। अगर शहरों में कोई स्ट्राइक होता है तो वह अखबारों में निकल जाता है और उसका फैसला हो जाता है। इसलिए लेबर शहरों को चलो जाती है।

उपाध्यक्ष महोदय : अब आप समाप्त हों।

श्रीमती लक्ष्मी बाई मैं बहुत कम बोलती हूं। मुझे बजट पर भी बोलने का सब यह नहीं मिला। मैं दो मिनट और बोलना चाहती हूं। मेरे दो सुझाव हैं। आपको पता नहीं कि गांवों में क्या हालत है। मेरा सुझाव है कि आपको सारे मुहकमों को एक साथ मिला कर गांवों का काम करना चाहिए और यह देखना चाहिए कि गांव वालों का इरीगेशन मुहकमे से कितनी प्रतिशत बिजली मिलती है, और दूसरे विभागों से क्या प्रतिशत मिलता है। गांवों में हाउर्सिंग की भी समस्या है। आप ने शहरों की हाउर्सिंग समस्या को सुलझाने के लिए १०० करोड़ रुपया खच किया है लेकिन गांवों को क्या देते हैं। मैं कहती हूं कि हर एक मुहकमे से ज्यादा से ज्यादा परसेंटेज में लाभ किसानों का मिलना चाहिए और आपको दिलाने की काशिश करनी चाहिए।

Shri Liladhar Kotoki (Nowgong): Sir, I rise to support the demands of the Ministry of Food and Agriculture. A very heavy task has fallen on this Ministry, more especially after the emergency has come to our country. It has been declared that in modern world defence and development have to go together. Development has two facets; one is industry and the other is agriculture. In fact, agriculture is more basic because that has to support the industry also.

But what is the position of agriculture today? Certain targets were laid down in the third Five Year Plan. If we take some of the items, it is very doubtful whether we will be able to achieve the targets by the end of

the third Plan, leave alone increasing the targets under the emergent needs that have arisen. In the third Plan, the target of foodgrains is 100 million tons. But the performance has been on the down-grade. In 1960-61, the total production of foodgrains was 79.7 million tons. Last year, in 1961-62, it has gone down by 1.4 million tons. Therefore, it is a very serious matter to which this House and the Ministry particularly should give attention.

I am glad the National Development Council recently laid high priority on agricultural programmes and the Ministry has stated in the report that they have formulated some programmes and circulated them to the States. The difficulty lies there. You will remember that it was stated that so far as the agricultural base is concerned, it should be fulfilled in the first Five Year Plan. That was not done. It was reemphasised in the second Plan and in the third Plan also the same thing has happened. What are the reasons? There are many reasons, but the main reason is, as many hon. Members have stated already, there is absolute lack of coordination between the various agencies that contribute to the production of agricultural commodities. This is a serious thing which should be looked into immediately and set right. There are several agencies like irrigation, cooperation, supply of necessary implements, marketing, credit, etc. Many hon. Members have already referred to it and I will not take much time of the House in repeating it. I will insist that it is no good shifting the burden to this or that agency. It is the Agriculture Ministry which must own responsibility and gear up the other agencies which contribute to the production of agricultural commodities. Somebody must take the responsibility.

It is stated in the third Plan—it was mentioned in the previous Plans also—that there should be village production plans. So far as my experience goes, there are very few villages which have formulated these plans,

leave alone implementing them. Here again, I would request the Ministry to insist—whatever agencies they are at the village level; in this case I think it is the village panchayats—that the village panchayats and the service co-operatives together must draw up their village production plans. In that, the Ministry, through their advisers and expert officers, should advise them and guide them. Unless you prepare the plans at the village level field-wise, how can you know what are the drawbacks there and what the difficulties are of the farmers at a particular field? Without knowing that, how can you give them the necessary help and fillip?

Then, a very important question has been raised, and that is about the guarantee of a fair minimum price to the farmers in respect of every major crop. I am glad, in the case of wheat and cotton that has been done. In the case of rice also this minimum price has been linked with the procurement price. Here also it has to be seen whether the farmer actually gets the minimum price. My experience, here again, is not very encouraging. Sometimes the prices are announced a little too late. Take the instance of jute. The minimum price at Calcutta was fixed at Rs. 30 per maund for Assam bottom. But, as many hon. Members have already referred to it, the price was fixed at such a time when all the jute had gone out of the hands of the farmers in most of the cases. Therefore, care should be taken to see that this does not happen. In this connection, my suggestion would be that the prices should be announced for a period of two or three years. So far as the Third Plan is concerned, we have three years more. I do not know what is the difficulty in announcing the minimum prices in respect of major crops for the coming three years. Again, in the matter of fixation of prices, one thing has to be looked into and that is the incidence of the various taxes imposed by the Centre, the States and the panchayats, which affect the farmers and ultimately the

[Shri Liladhar Kotoki]

cost of production. While fixing the prices this aspect should also be borne in mind.

Having said this, I will draw the attention of the Ministry to some special problems pertaining to the north-east zone of India, particularly Assam, because most of the agricultural crops are produced in the plain districts of that zone. Also, as it is known to the House, that zone is the immediate war zone, and the greatest difficulty of that zone is the transport bottle-neck. Last time, it happened, we suffered from transport difficulties and the price of jute went down very abnormally. Therefore, when we are developing for defence, we have to keep this in mind. In that case, it is inevitable that more and more steps should be taken to make that zone as self-sufficient as possible. Today, except rice, most of the commodities have to be brought from outside the State, and that consumes a good part of the meagre transport that we have. It is possible to grow all these things in the State. I wonder why the steps which are feasible are not taken to develop agriculture there.

Here, I will try to suggest a few things for the consideration of the Ministry. We have plenty of rain, and it is so abundant at times that it brings misery to the people. In the last ten years the annual average loss of crops and other properties works out to Rs. 4.5 crores, whereas the annual average of the increase in agriculture is only Rs. 1.5 crores. Therefore, it is in the reverse order and that has adversely affected the economy of the State. Where there is in the last ten years 36 per cent increase from the agricultural sector for the country as a whole, the corresponding increase in Assam is only 13.5 per cent. Then again, it has told upon the per capita income of the State. Whereas there is a gradual increase of the all-India average, there is a downward trend in the per capita income of the State. From all these

considerations, it is highly important that adequate steps should be taken so that the agriculture of the State can be rescued from the onslaught of floods, draught and other drawbacks.

Here my suggestion is that flood control and irrigation should be taken together and brought under the Ministry. There is no major irrigation project here. Leaving aside that, even the very few medium and minor irrigation projects so far executed here are dependent upon monsoons. What I would suggest is that attention should be given to see whether irrigation facilities could not be extended to the farmers for raising crops during the winter and spring months. If that is done, then the losses caused to crops during floods could be compensated to a large extent. Therefore, it should be seen whether the farmers could be helped with irrigation to cultivate Boro and Ahu varieties of paddy which are cultivated in winter and spring respectively.

Then, another very distressing factor of our agriculture is the poor quality of livestock. They are diminutive in form. So far as draught cattle are concerned, they cannot pull the improved ploughs or heavy carts. So far as milk cows are concerned, their yield is very poor. There are various reasons, the main being malnutrition. It is possible to improve the breed if steps are taken. Some steps have no doubt been taken, but they are not enough.

Then I take the question of fisheries. We have plenty of fisheries, both rivers and beels. But most of the beels have deteriorated to such an extent that they no longer produce any fish. If these beels are reclaimed we will be able to produce a large quantity of fish not only for the State but also for our defence personnel and, may be, we may be able to export also.

Then there is the question of fruits. We grow plenty of pineapples and

oranges and in the hills we have large quantities of mangoes. But, for lack of facilities for preservation of these fruits most of them go waste; they cannot be marketed outside and therefore there is a colossal loss. I would suggest, therefore, that measures for preservation of fruits should be accelerated. There are one or two factories already established for the purpose, but I think more and more of such factories should be established there.

The last point that I would like to refer to is about the production of poultry and also goats and sheep. Some steps have been taken, but it is possible to further increase the production of these things. If we do that, then we will be able to supply to the Defence personnel. Instead of taking them from outside, again taking a large part of our transport, it will be very useful for them, and it will also give added income to our farmers.

That applies in the case of vegetables also. In the case of vegetables, last time it so happened that the people produced them in such large quantities that they did not have any market and the Ministry had to come to the rescue of the farmers. But here again, if steps are taken for preservation of vegetables by preparing pickles etc., they can be well preserved and the waste may be avoided.

With this submission I support the Demands of the Ministry.

श्री योगेन्द्र ज्ञा : उपाध्यक्ष महोदय, भारत सरकार के खाद्य तथा कृषि मन्त्री अमरीकी भ्रम्म के आयात के आधार पर अपनी पीठ अपने हाथ से अपनी पसन्द से जी भर कर थपथपा लैं, किन्तु यह एक कटु सत्य है, वर्तमान वास्तविकता है कि आज भी भारत भूखा है। हजारों लाखों नहीं, करोड़ों भारतीय आज, भी, स्वतन्त्रता-प्राप्ति के पन्द्रह वर्ष बाद, दो पंचवर्षीय योजनाओं के पश्चात् तृतीय पंचवर्षीय योजना के प्रथम दो वर्षों की समाप्ति के बाद सी, भूखे हैं। मुझसे,

नियोजित एवं उत्तरोत्तर विकास की दृष्टि से यह गम्भीर स्थिति अत्यन्त खतरनाक है, भीषण सम्भावनाओं से पूर्ण है। चीनी आक्रमण के संदर्भ में यह स्थिति सचमुच भयावह है, अशुभ परिणामों की ओर स्पष्ट संकेत है। यह एक निर्विवाद तथ्य है कि चीनी आक्रमण का लक्ष्य सिर्फ़ सैनिक नहीं। चीनी शासकों की दृष्टि भारतीय समाज-व्यवस्था के पूर्ण परवतन पर है। लाल भारत उसका निशाना है : आज सैनिक तैयारी पर उचित ही पूरा जोर है। परन्तु खाद्य मोर्चा अगर कमज़ार रहे, तो पूर्ण सैनिक विकित के रहते हुए भी साम्यवाद के मुकाबले में प्रजातन्त्र की पराजय होगी। इसका कारण यह है कि साम्यवाद में रोटी का आकर्षण है। राष्ट्रपिता के शब्दों में गरीबों के लिए रोटी ही भगवान् है। परन्तु दुब तथा दुर्बाग्य की बात है कि भूख की इस विकट समस्या का हम चीनी आक्रमण से कम भयानक और विनाशकारी क्यों समझते हैं।

अभी कुछ दिन पहले योजना आयोग किस निष्कर्ष पर पहुंचा ? वर्तमान प्रगति की गति से बीसवीं शताब्दी के अन्त तक यानी ३८ साल बाद भी भारत की जनसंख्या का एक तिहाई भाग भरपेट भोजन पाने से वंचित रहेगा। अभी तो दो-तिहाई भाग, यानी २६, ३० करोड़ नर-नारी भरपेट भाजन पाने से वंचित हैं। क्या यह स्थिति सन्तोष करने से योग्य है, पीठ थपथपाने लायक है ?

कहा जाता है कि पाटिल साहब साम्यवाद-विरोधी हैं। किन्तु क्या यह शर्मनाक तथा दर्दनाक स्थिति साम्यवाद को खुला आमन्त्रण नहीं है ? राष्ट्र के अन्दर अशान्ति और बगावत की पृष्ठभूमि

[श्री योगेन्द्र ज्ञा]

नहीं है ? इसके उत्तर की आवश्यकता भले नहीं है, इस पर शीघ्रता से गम्भीरतापूर्वक विचार किये जाने की ज़रूरत है।

यह कहते हुए वास्तव में बहुत दुख होता है कि उत्पादन-वृद्धि की सारी चेष्टा पूर्णतया असफल सिद्ध हुई है। सरकार को अपनी असफलता स्पष्ट शब्दों में निःसंकोचपूर्वक स्वीकार करनी चाहिए। १९६२-६३ की आर्थिक समीक्षा के “कृषि उत्पादन” लींगंक के अन्तर्गत कहा गया है कि “पहली दो पंचवर्षीय योजनाओं के दस वर्षों में कृषि उत्पादन में ३.५ प्रतिशत की वृद्धि हुई है। तीसरी योजना के पहले वर्ष में कृषि-उत्पादन उतना ही अधिक रहा, जितना कि पहले वर्ष में था। १९६१-६२ में अन्न का उत्पादन ७८६ लाख टन हुआ, जबकि १९६०-६१ में वह ७६७ लाख टन था।” क्या इससे बहुत ही कम शब्दों में यह स्वीकार नहीं किया जा सकता था। कि १९६१-६२ में १९६०-६१ की तुलना में कृषि उत्पादन में वृद्धि नहीं हुई ? हाँ, अन्न का उत्पादन ११ लाख टन कम हो गया। अच्छी फसल का सरकारी प्रयास का फल तथा बुरी फसल का प्रकृति के प्रकार का कुकल कहने की इस बुरी परम्परा का कब अन्त होगा ? शायद १९५२ के आम चुनाव को दृष्टि में रख कर प्रधान मन्त्री ने घोषणा की थी कि १९५१ से अन्न का आयात बन्द कर दिया जायगा। मैं यह जानना चाहता हूँ कि क्या वह दिन कभी आने वाला भी है।

फोड़ संस्थान के एक विशेषज्ञ दल के अनुसार भारत की बढ़ती हुई जनसंख्या का भोजन जुटाने के लिए तृतीय योजना तक ११०

मिलियन टन अन्न का उत्पादन चाहिए। हमारा लक्ष्य १०० मिलियन टन का है। अन्न प्रतिशत की गति से कृषि उत्पादन बढ़ा कर ही हम अपनी ज़रूरत की पूर्ति कर सकते हैं, अन्न की समस्या का समावान कर सकते हैं, देश को अन्न के मामले में आत्म-निर्भर बना सकते हैं। किन्तु सरकारी दावे के अनुसार भी ३.५ प्रतिशत की गति से दस वर्षों तक उत्पादन बढ़ कर अब गति अवश्य हो गई है, बन्द हो गई है। पिछले दस वर्षों में अधिक खेत जोत में लाने की वजह से २.०८ प्रतिशत तथा प्रति एकड़ १.५४ प्रतिशत की दर से वार्षिक उत्पादन वृद्धि हुई है। उत्पादन-वृद्धि के लिए हमारा अधिक प्रयास प्रति एकड़ उपज में वृद्धि की दिशा में होना चाहिए। इसका कारण यह है कि नई जमीन जोत में लाने का क्षेत्र अति सीमित है। अपने देश में प्रति एकड़ दो-तीन गुना अधिक उपज में वृद्धि सम्भव है। पिछले दस वर्षों में हुई वृद्धि का सरकारी दावा नितान्त नगण्य तथा धोर निराशाजनक है। मैं तो एसा मानता हूँ कि प्रति एकड़ उपज वृद्धि का सरकारी दावा सर्वेत्या मिथ्या है। कुछ विशेषज्ञों का समर्वन भी इस के पक्ष में है।

योजना के प्रारम्भ काल में इकट्ठे किये गये आंकड़ों के संबंध में राष्ट्रीय-नमूना सर्वेक्षण के प्रबंध दौर का एक मूल्य निष्कर्ष इस प्रकार है :

“Official statistics seem to be under-estimates by something between roughly 20-25 per cent.”

इस तरह आंकड़ों के आवार को ही चुनौती दी गई है। सरकारी आंकड़ों की सत्यता के विरुद्ध अगर इम आरोप को सत्य माना जाये—न मानने का कोई कारण नहीं—तो उत्पादन-वृद्धि के सारे सरकारी दावे सरकारी फाइल के नीचे दब जाते हैं। प्रवान मंत्री की घोषणा तो इतिहास का एक अच्छा मजाक हो गई। इस का कारण यह है कि १६५० में जहां २१२५ हजार लांग टन खाद्यान्न का आयात हुआ, वहां १६६० में ५०५६ हजार लांग टन अर्थात् लगभग ढाई गुना अधिक। अधिक मात्रा में भोजन मिलने का प्रश्न भी बड़ा असन्तोषजनक है। १६५४ में १३.४ अर्थात् प्रति व्यक्ति प्रतिदिन खाद्यान्न उपलब्ध था, किन्तु १६५८ में यह घट कर १२.१ अर्थात् हो गया, जबकि १६५४ के मुकाबले में १६५८ में लगभग चार गना अधिक अन्न का आयात हुआ। यह शोक और शर्म की बात है।

उचित कीमत का प्रश्न बड़ा महत्वपूर्ण है। सूदखोर, महाजन, मुनाफाओं और व्यापारी तथा मिल-मालिकों की लूट से छटकारा दिला कर किसानों को अधिक उत्पादन के लिये अच्छी प्रेरणा दी जा सकती है। इस तरफ सरकार की प्रवृत्ति आश्चर्यजनक ढंग से द्विविवाहूर्ण रही है। किसान-विरोधी पूंजी-परस्त नीति होने के कारण किसानों की लूट होती रही है। पाटिल साहब की प्रतिक्रिया-वादी मूल्य-नीति के कारण सम्पूर्ण भारत के गन्ना उत्पादक तबाह हैं। चीनी उद्योग संकट में है। नैशनल हैरल्ड, जो कि कांग्रेस समर्थक पत्र है, के अनुसार सिर्फ उत्तर प्रदेश में इस वर्ष किसानों को पिछले वर्ष की तुलना में एक करोड़ रुपया गवाना पड़ा है, जबकि उत्तर प्रदेश के चीनी कारखानेदार १५ करोड़ रुपये का अतिरिक्त मुनाफा चीनी की कीमत बढ़ा कर लूट रहे हैं। अभी बिहार विवान सभा में एक मंत्री ने कहा है कि केन्द्रीय सरकार की गवत नीति के कारण और गन्ने की कीमतें बढ़त पर न मिलने के कारण बिहार

में पहले साल के दन करोड़ मन की तुलना में इस वर्ष पांच करोड़ मन गन्ने का उत्पादन हुआ है, अर्थात् उपज आशी घट गई है।

जूट उत्पादकों की लूट निर्देशापूर्वक हो रही है। जब कभी जूट की कीमत का सवाल उठाइये, तो यह कहा जाता है कि आसाम बाटम की कीमत तीस रुपये मन कलकत्ता के लिये तय कर दी गई है। मान-नीय मंत्री जी से मैंने एक पत्र लिख कर पूछा कि बिहार राज्य के अधिकतर स्थानों में १८, १६ रुपये प्रति मन की दर से जूट खरीदा जा रहा है, क्या यह उचित कीमत है। जवाबी पत्र में इस प्रश्न का उत्तर नहीं था। मैंने यह भी कहा कि बफर स्टाक एजेंसी की खरीद में बड़ा अप्पाचार है। पच्चीस रुपये में खरीदते हैं, तो तीस रुपये की खरीद दिखाते हैं। इसका कोई जवाब नहीं दिया गया। फिर मैंने यह मुझाव दिया था कि जो भी उचित कीमत तय हो, वह उत्पादकों को मिले, इसलिये सरकार जूट की खरीद में हिस्सा ले। इस मुजाव को पाटिल साहब ने बड़ा खतरनाक बताया। समाजवादी मंत्रीमंडल के एक मंत्री से ऐसे उत्तर की आशा नहीं थी। किन्तु सभी जानते हैं—कांग्रेसजन तथा स्वयं पाटिल साहब भी—कि वह किस तरह के समाजवादी हैं। अब सुना है कि कई राज्यों की लाखों रुपये पटसन खरीदने के लिये अव्यवहार उसके भाव को उचित स्तर से नीचे नहीं घिरने देने के उद्देश्य से दिये गये हैं। लेकिन उत्पादकों के घर में अब पटसन नहीं है। इसलिये सरकार की इस सहायता का लाभ व्यापारी वर्ग को ही मिलेगा। अभी कुछ दिन पहले कपास-उत्पादकों की समस्या देश के सामने आई। मैं सरकार से निवेदन करूंगा कि वह अपनी मूल्य नीति के द्वारा किसानों का शोषण बन्द करे। सरकार की द्विविवाहूर्ण नीति का विश्लेषण प्र० ३० रुपये गाड़िगिल ने इन शब्दों में किया है:

"It is possible to interpret this amazing behaviour only on the basis that stabilisation of prices

[श्री योगेन्द्र शर्मा]

of agricultural products is side-tracked because of certain consequences flowing from it which are not liked. A programme of stabilisation could be undertaken through either the entry of government in substantial way in trading in agricultural products or a rapid co-operativisation of the field combined with certain overall operation by government. Either of these courses will affect seriously the strong entrenched position of the money-lender-trader elements whose combination of the two occupation have given them a stronghold on the Indian rural economy. Historically, the present capitalistic community in India has grown primarily on the rural money lender-trader base. Any undermining of the position of this base would inevitably spell disaster to the trading super-structure in the urban areas and may damage even urban financial capitalism, i.e., affect vitally those interests which are today politically and economically the most powerful in the country."

क्या इस रहस्यमय काल्पनिक समाजवादी सरकार के अन्दर इतनी हिम्मत है कि पूँजीवाद के गढ़ को एक घड़का दे सके।

"Recent government policy in the co-operative field also supports this hypothesis. All recent experiments which have been successful to any significant extent in transferring rural finance marketings and processing out of private hands to those of co-operative organisations are obviously suspected, and a programme which has set this trend in motion and made its progress possible is being challenged and sabotaged."

उद्धरण नम्बा हो जाने के बावजूद भी मैं एक वाक्य और उद्धर करना चाहता हूँ।

"co-ordination simplification or decentralisation of official agencies are not likely to receive support in high official circles which are again, of recent years, developing close connections with organised business."

जूट की कीमत के प्रसंग में बातचीत करते समय एक भूतपूर्व उपमंत्री ने भी यह कहा था कि उच्चतम पदों पर आर्सान सरकारी अधिकारी जूट उद्योगपतियों के पद्धति की बकालत करते हैं। इस तरह मुनाफा अंप छंजीपति, सत्ता-अन्ध शासक दल तथा अधिकारी अंप अधिकारी वर्ग के संयुक्त अंवांश शोषण का शिकाय कृषक बना है।

आबंद दिल से प्रारम्भ किये गये लगड़े तथा अर्थात् भूमि मुधार उत्पादन वृद्धि के मार्ग में बाधक है। साहसपुर्वक, पूरे दिल और पूरी ताकत के साथ भूमि संबंधों में कांतिकारी परिवर्तन करना है। उचित कीमत तथा कांतिकारी भूमि मुधार हृषकों को उत्पादन वृद्धि के लिये प्रेरणा देने के साथ ही सामाजिक न्याय की दृष्टि से अनिवार्य है। उत्पादन वृद्धि के लिये फिर भी ये ही कदम काफी नहीं हैं। सिचाई, चाद, पूँजी, उम्रत बीज तथा उम्रत श्रीजार का उचित परिमाण में उचित समय पर प्रबन्ध करना है। आश्चर्य की बात है कि ४० लाख एकड़ जमीन को भींचने लायक पानी बेकार जा रहा है। कहा जाता है कि नहरें तो सरकार ने बना दी, पर फील्ड चैनल किसान बनायें। आज जब खाद्यान्न की इतनी अधिक आवश्यकता है, जहरत इस बात की है कि युद्ध स्तर पर शीघ्र सारे फील्ड चैनल तैयार किये जायें। पटवन की दर कम करके सिचाई की तरफ किसानों को आर्कियत किया जाये। अगर संभव हो तो नई नहरों से दो तीन साल तक पानी घप्त देकर सिचाई लेत्र को व्यापक बनाया जाये जिससे तत्काल उत्पादन बढ़ेगा। लघु सिचाई

के लिये कोई प्रभावशाली कदम उठाया जाये। अवतक का अनुभव कम से कम विहार राज्य का बड़ा दुखदायी रहा है।

रासायनिक खाद का प्रचार बड़ा है किन्तु घरेलू खाद का व्यवहार घटा है। कम्पोस्ट के गडे बड़े हैं किन्तु कम्पोस्ट नहीं। मोबार जलाने के विरुद्ध एक मनोवैज्ञानिक तथा व्यवहारिक आंदोलन चलाया जाये। इसके लिये यह आवश्यक है शीघ्र लकड़ी देने वाले वृक्षों का प्रचार हो। बन महोत्सव को उत्सव की परम्परा से निकाल कर वास्तविक बनाया जाये।

कृषि उत्पादन की वृद्धि के मार्ग में भारतीय कृषकों की जगत प्रसिद्ध दर्दिता भी बड़ी बाधा है। देहान में रहने वाले परिवारों में ७०-७५ प्रतिशत परिवार भूमिहीन हैं, २५ प्रतिशत परिवारों के पास एक एकड़ से कम जमीन है। मिर्क एक प्रतिशत परिवार हैं जिनके पास ५० एकड़ से अधिक जमीन है।

निमन्देह महोयोगी खंडी हमारी कई समस्याओं का समाधान कर सकती है। दूसरा कोई विकल्प नहीं है। सहयोग के प्राप्तार पर ही छोटे किसानों की छृण समस्या मुलझ सकती है और उन्नत बीज, बीजार, खाद तथा नघू तथा मध्यम मिचाई की व्यवस्था की जा सकती है। निकिन सरकार इन समस्याओं का समाधान केवल पोषणाओं के प्राप्तार पर कर नेना चाहती है। मेरा मुझाव है कि उद्भाटनम, भावणम, भोजनम से काम बतने वाला नहीं है। इससे समस्याओं के समावान होने वाला नहीं है।

द्वितीय विश्व युद्ध के समय कई परिचमी गढ़ों ने अपनी खाद्य समस्या का तुरन्त समावान भूमि सेना संगठित करके किया था। अपने यहां भी इसकी आवश्यकता है। बजर भूमि तोड़ने, तालाब खोदने पैन नहर बनाने तथा कई अन्य कामों के लिये एक बड़ी भूमि सेना संगठित की जाये।

किसानों को अधिक पूँजी खगाकर बेती करने को प्रत्यसाहित करने के लिये फ़सल बीमा की अनिवार्य योजना चालू की जाये।

अन्त में मैं यह कहना चाहता हूँ कि साधारणतायां के अनुसार

बूखे अनुष्य रुद्र के अवतार है। अगर असंघ भूखे प्राणियों ने रुद्र के समान प्रलय नृत्य किया तो संवनाश निश्चित है। इसलिये मैं प्राथंना करूँगा कि कृषि उत्पादन की वृद्धि तथा कृषकों के साथ मामाजिक न्याय किया जाये तथा उचित भूमि मुशावर करने का ठीक फैसला किया जाये।

Shri B. K. Das (Contai): Mr. Deputy Speaker, Sir, for the last few years we have been watching with interest the schemes and programmes that we have taken up for the improvement of our agricultural production. When we look at the figures of our production for the last three years, it appears that we have reached almost a static condition. We find that there has been some shortfall in some directions also. Even though there has been some increase in acreage, the yield has not increased and the total production has gone down. Last year's production also does not give a better prospect. We find that the production of rice will go down. We find that there is an attempt made of making a closer study of the reasons for this state of affairs.

The present emergency enjoins on us the duty of increasing our production and taking it to a stage where we are free from anxiety. For the last few years we have been importing foodgrains to the tune of Rs. 150 crores, including the huge amount of freight charges that we have been paying. In the present condition, when we are so much in need of foreign exchange, this state of affairs is very alarming. We have

[Shri B. K. Das]

been trying to take measures that we may be self-sufficient in food, but all the measures that we have been taking have not produced results to the extent that they should. The Package Programme, which is the latest scheme for intensive agriculture, is a costly measure although it is giving us results, I have a doubt in my mind whether we shall be able to take up such a costly experiment in all our districts within a very short period of time.

In my own province of West Bengal I find a farmer wants as much as a credit of Rs. 2,294/- out of his total expenditure of Rs. 2,712/-. If for the cultivation of six acres of land a farmer requires so much money and credit also, I think, it will not be possible to give so much aid to every farmer who wants to go in for intensive cultivation. Of course, in areas where there is provision for irrigation and where we can use fertilisers and better seeds to advantage and without any fear of any loss, we may go in for such an elaborate programme of intensive cultivation, but in areas where a farmer will think many times before he can go in for such a large investment and he does not also have the money for such investment, it is not possible to increase production.

Outside the package programme areas our programme for improving our agriculture is being implemented through the block development programme that we have got in hand. It was started more than ten years ago. For all these years we have been trying to take intensive agriculture and all the advanced methods to our farmers through our block development programme, but the snag is that the individual farmer has not been taken care of to the extent that he should have been. Here is a remark in this connection from the Project Leader of IADP who says:—

"The IADP is based upon the fundamental fact that only the individual cultivator can increase food production."

I have a doubt in my mind that we have not given proper or adequate attention to our individual farmers. There are schemes. There are methods also, but whether the individual farmer is able to take advantage of those methods or schemes we have not taken so much care to see.

In our blocks with which we have been associated as Members of Parliament we find that we have to prepare a village production plan; we have to prepare plans for small irrigation. There is also an overseer to help the villagers with the preparation of those plans. But in my experience of the last several years I do not find that those officers go to the farmers and help them; rather, if there be any person to help those farmers prepare the details of the plans and submit to the BDO and other officers, they are often neglected. Then, many faults are found and often those schemes are rejected. In that way the individual farmer does not get proper attention and encouragement. The individual cultivator is to be taken care of more than anybody else. What we find is that that is not done in a proper way.

We find that there is a scheme for giving fertilisers, good seeds and other implements, but during these ten years very few places in the block development programme have been there where all these have been adequately provided for and where the individual cultivator can easily, without much difficulty, take advantage of those things. If we are able to endeavour in the proper way and the individual cultivator is taken care of, I think, the result that we are trying to achieve will be achieved in a much easier way than has hitherto been done.

In some matters we have not taken proper care, like, compost making. Some years ago there was a prize for compost making and for other things also which the villager might very easily have done. We are not taking

care of the green manure; rather, we are trying to give fertilisers to the farmer. Fertiliser has its own use and its own utility in its proper place, but it is inconceivable that with our indigenous production and import of nearly Rs. 50 crores worth of fertilisers, we shall be able to provide fertilisers to every individual cultivator.

* We have got only 24 stations throughout the country where soil can be examined. If, without proper examination of the soil, we go on using fertiliser, ammonium nitrate, to the extent that the Japanese method of cultivation requires, there is apprehension—and from practical experience we find—that soil deteriorates and without cowdung and other kinds of manures the result becomes quite the contrary. So, we should give more attention, as much as possible, to compost and green manure in our village areas. If, over and above that, use of fertiliser is possible and irrigation water is also assured, we can go in for fertilisers and other things.

Along with that we are not taking care of the cattle. Our agriculture is inextricably connected with the cattle population. The cultivator has not proper kind of bullocks, nor has he proper kind of cattle to give him milk and adequate quantity of manure. If we take proper care of our individual cultivators and provide them with all things that are possible under the present conditions, we shall be able to have better results.

There is not much time at my disposal and so I shall touch only one other point and finish my speech. We are talking so much of training—training in agriculture, training in use of better implements and training in better agricultural methods and processes. We have been arranging for some training, no doubt, for our village level workers, Gram Sahayaks and other people. But there are so many youth clubs and so many young farmers and other people who can be

made progressive in their outlook towards agriculture. We are not giving proper training to them; we are not arranging for proper education for them. Even in the higher sphere where we require higher education for our agricultural students, we are not having proper arrangements.

In my own State of West Bengal, there is only one agricultural college for a graduate course. In such a province where 70 per cent of people depend on agriculture, we have only this arrangement. There was another agricultural college also which has been closed. Of course, the State Government has to take care about that. But I would say, if it is also the duty of the Central Government to arrange for proper agricultural education, they should also see why we are lacking in such arrangements.

15 hrs.

There is another thing in the matter of food production. I have already made some mention about milk. In the matter of fisheries also, we are not taking proper care. Recently, we find, the production of fish has been transferred to the Food Department. That also is in a very bad way. We are having vast lakes and reservoirs in big river projects. I can say this much that the fish production in those reservoirs is negligible and the hon. Minister should see why the condition is so miserable there.

श्री सिहासन सिंह (गोरखपुर) : उपाध्यक्ष महोदय, बजट के सन्दर्भ में अमीर पत्रों में निकला था कि गृह मंत्रालय अपने सचिवालय में करीब ४ करोड़ रुपय की बचत कर रहा है। उन में यह कहा गया था कि दो डिग्रुटी सेक्टरी, चार अंडर सेक्टरी और कितने ही अससिस्टेंट उस मंत्रालय से ट्रांसफर कर के और मंत्रालयों में भेज जा रहे हैं। जहां तक इस मंत्रालय का सम्बन्ध है, सेकेटरिएट के खर्च में १६६२-६३ की अपेक्षा १६६३-६४ में कमी के बजाय बढ़ोतरी हो रही है। पहले जवाइंट सेकेटरी

[श्री सिंहासन सिंह]

पांच रहे, लेकिन अब वे छः किये जा रहे हैं। डिपुटी संकेटरी नी रहे, किन्तु अब बारह किये जा रहे हैं। अंडर संकेटरी ३१ रहे, लेकिन अब ३३ किए जा रहे हैं। सेक्शन आफिसर्ज, ७१ रहे, लेकिन अब ७५ किये जा रहे हैं। इस को इंक्रीज इन प्रोडक्शन कहा जा रहा है। ठीक है, आदमियों को वृद्धि हुई है, अन्न की वृद्धि तो नहीं हुई है। इस प्रकार इस मंत्रालय के सचिवालय पर लगभग २० लाख रुपये का खर्च बढ़ गया है, जब कि इंगलैंड में इस मंत्रालय पर जो खर्च होता है, वह १६६-६२ में सुकावले में ६,६८ हजार रुपये बढ़ा है। मंत्री महोदय से मेरा अनुरोध है कि वह कृषि विभाग के मंत्री हैं। वह देश के इन आपत्तिकाल में अपना आदर्श पेश करें और जहां तक हो सके, अपने आफिसर्वर्ग की मस्तिष्कों न बढ़ायें। इस प्रकार जो रुपया बने, वह कृषि की तरफ है ले जायें, ताकि उस से देश की तरकी हो, और अब की पैदावार अधिक हो।

अब मैं आप का ध्यान इस तरफ दिलाना चाहता हूँ कि इस मंत्रालय की रिपोर्ट से मालूम होया कि इस बरस भी हम लोग २,५७,३१,३६,००० रुपये का अन्न बाहर से मंगायेंगे। इस मंत्रालय की मांग ३,६६,३०,००,००० रुपये की है, जिस में से २,५७,३१,३६,००० रुपये की भारी रकम केवल अमरीका आदि देशों से अन्न लाने के लिये रखी गई है। इस के साथ ही लगभग ५२ करोड़ रुपये की मांग फंटलाइजर के लिये है। जहां तक फंटलाइजर का सम्बन्ध है, उस के आंकड़ों से यह मालूम होता है कि देश की जहरत ३४ लाख टन की है, जब कि हमारे देश में कुल ८,३४ लाख टन पैदा होता है और ६,५४ लाख टन बाहर से मंगाया जाता है। इस तरह १७,८८ लाख टन पूरा किया जाता है। चूंकि हमारे देश की आवश्यकता ३२,४२ लाख टन की है, इस लिए अभी १६ लाख टन फंटलाइजर की कमी

है। इस सम्बन्ध में मेरा नम्य सुझाव यह है— और यह मेहता कमेटी रिपोर्ट का भी सुझाव है—कि बाहर से अन्न मंगाने के बजाय अच्छा होता कि हम फंटलाइजर मंगाते और काश्टकारों को देते। जब हम लगभग २,५७,३१,३६,००० रुपये बाहर से अन्न मंगाने पर खर्च करते हैं, तो यह उचित नहीं होगा कि काश्टकारों को अधिक खाद्य मुहैया करने के लिए हम ५२ करोड़ रुपये के बजाय ५७ करोड़ रुपये खाद्य मंगाने पर खर्च करें और फिर देखें कि यह रकम खर्च करने के बाद इस देश में कितना ज्यादा अन्न पैदा किया गया और बाहर से आने वाले अन्न में कितनी कमी हुई। मेहता कमेटी रिपोर्ट के जिस सुझाव का मैं ने अभी ज़िक्र किया है, अभी उस पर अमन नहीं हुआ है। उस सुझाव के आवार पर मैं कहना चाहता हूँ कि सरकार के अपने कहने के मुताबिक १६ लाख टन फंटलाइजर की कमी है। सरकार ५२ करोड़ रुपये खर्च कर के लगभग ६ लाख टन फंटलाइजर बाहर से मंगा रही है। इसलिए अगर ५७ करोड़ रुपये इस के लिए खर्च किये जायें, तो लगभग १० लाख टन फंटलाइजर आ सकता है। उस फंटलाइजर को काश्टकारों में वितरण किया जाय और फिर देखा जाय कि पैदावार कितनी बढ़ती है।

श्री क० ना० तिवारी (बगहा): अगर खाद्य डालने की कैपिसिटी हो और पानी का इन्तजाम हो, तभी यह खाद्य काम करेंगी।

श्री सिंहासन सिंह: उस की चिन्ता माननीय सदस्य न करें। पानी का इन्तजाम काश्टकार कर कर नेता है। हम तो यह देखते हैं कि पानी के लिये जो रुपया दिया जाता है, वह अध्य नहीं होता है। ये सब आवश्यक काम तो किये नहीं जाते हैं, केवल बाहर से अन्न मंगा कर देश को जिलाते रहना कोई अकलमन्दी की बात नहीं है। हम अपने देश में वह अन्न पैदा कर सकते हैं।

हमारे यहाँ दो क्षेत्र हैं, शहरी और काश्तकार। काश्तकारों को हम खाद देते हैं, जिस के लिये एक योजना बनाई गई है। उस योजना के अन्तर्गत बाहर से जो खाद मंगाया जाता है, उस को अपने यहाँ के खाद से मिला कर कीमत में समन्वय किया जाता है। इस प्रकार काश्तकारों को खाद बेच कर साढ़े सात करोड़ रुपये का मुनाफा कमाया जाता है। लेकिन इस के मुकाबले में शहर में दूध बेच कर सरकार धाटा सहती है। हमारी सरकार पांच लाख रुपये का धाटा सह कर शहर में, दिल्ली में छोटे और बड़े आदमियों को दूध पिलाती है, जब कि वह देहात में काश्तकारों को खाद बेच कर साढ़े सात करोड़ रुपये का मुनाफा कमाती है। हम भी वह दूध पीते हैं, लेकिन प्रश्न तो यह है कि सरकार जनता के सेंपेसे शहर के लोगों को सस्ता दूध दी है मुहैया करती है, लेकिन जहाँ उत्पादन किया जाता है, जहाँ प्रब्र पैदा होता है, वहाँ कुछ नहीं दिया जाता है यह समन्वय ठीक नहीं है।

मैं निवेदन करना चाहता हूँ कि खाद बेच कर साढ़े सात करोड़ रुपये का जब मुनाफा सरकार काश्तकारों से कमाती है उस को वह न के और खाद को सस्ता कर दे ताकि अधिक अन्न पदा हो। आज बहुत से काश्तकार मंहाई के कारण खाद नहीं इस्तेमाल करते हैं और सल्फेट आफ एमोनिया नहीं ले पाते हैं क्योंकि सरकार उन के साथ व्यवसाय करती है। अगर सरकार इस मुनाफे को कम करे और बाहर से ज्यादा खाद मंगा कर काश्तकारों को दे तो इस से बहुत लाभ होगा और काश्तकारों में बहुत उत्साह पैदा होगा।

जब से पाठिल साहब आए हैं, उन्होंने कई बार कहा है कि हम ने गल्ले की कीमत निर्धारित करनी है और निर्धारित होनी चाहिए, ताकि काश्तकार अपनी फसल का समन्वय कर सके, यह निश्चय कर सके कि वह कितना ऊब बोए, कितना गहूँ और कितना धान बोए। किसी समय ऊब की कीमत है, यह समझ कर

वह ऊब बोता है। पार साल सरकार के एक एकट के मुताबिक काश्तकारों ने गत्रा नहीं बोया। लेकिन आज धान की कीमत नहीं है। माननीय मंत्री ने इसी सदन में यह एताउन्समेट की थीं कि जब धान की कीमत दस रुपये से कम हो तो हम उस को खरीदेंगे। गोरखपुर और वस्ती में जिले में ७ रुपये से भी कम कीमत हुई, लेकिन फिर भी सरकार ने नहीं खरीदा। आज करीब आठ और नौ रुपये का भाव है। मैं जानता चाहता हूँ कि सरकार कितना धान खरीद रही है। बहुत से लोगों के घरों में धान पड़ा हुआ है। और सर्स्टे के मारे वे बेच नहीं पा रहे हैं। अमरीका से अन्न मंगाने पर आप जो रुपया खर्च करते हैं, वह रुपया आप हमें दें, हमारा जो उत्पादित माल है, उस को ठीक भावों पर खरीदें, तम आप देखें कि किस तरह से उत्पादन में वृद्धि होती है। आप की स्कीम है कि अगर भाव नीचे जाते हैं, तो गवर्नमेंट उस को खरीद ले। पता नहीं स्टेट गवर्नमेंट क्यों नहीं खरीदती है। आप वहाँ को स्टेट गवर्नमेंटली की प्रोसीडिंग्स मंगा कर देंस्ट ले, आप को पता चलेगा कि सात रुपये धान का भाव है, और खरीद नहीं की जा रही है अगर आप ज्यादा से ज्यादा गल्ला अधिक से अधिक दाम दे कर खरीदें तो उत्पादन कैसे बढ़ता है, यह आप को पता चल जाएगा। मूल्य निर्धारण की बात भी है, कमेटीयां बनाने की अगर बात है, तो वे तो बनती ही रही हैं और कभी नियंत्रण नहीं हो पाता है। कब कमेटी बनेगी और कब नियंत्रण होगा।

आप ने कहा है कि गेहूँ हम तेरह रुपये मन के हिसाब से खरीदेंगे और इस से भाव नीचे नहीं जाने दिये जायेंगे। बड़ी मेहरबानी आप ने की जो यह शाइवासन दे दिया। इस की कम्बिनेट ने भी मंजूरी दी। हम काश्तकारों को तो आप बारह और ग्यारह रुपये देते हैं, लेकिन अमरीका से जो आप मंगाते हैं, वह बीस रुपये के हिसाब से मंगाते हैं, बीस रुपये के हिसाब से इन्पोर्ट करते हैं। हमें आप

[श्री सिंहासन सिंह]

सोलह भी देने के लिये तेपार नहीं हैं । सोलह रुपये कोई ज्यादा नहीं है । आप हिताब लगा कर देख सकते हैं । आप ने राजस्थान में तीस हजार एकड़ वा कामं बनाया हुआ है, वहां पर जो आपका खर्च पड़ता है, उसको आप देख लें, और उसी के हिसाब से हमें भी दाम दें । उस से आप को पता चल जाएगा क्या कास्ट पैदा करने की पड़ती है ।

पार साल एक विधेयक आया था, शूगर के लिए कि दस परसेंट शूगर की खेती की बरीदने की जिम्मेदारी सरकार लेती है, दस परसेंट चीनी पैदा की जाए, इस की जिम्मेदारी भी आप ने ली । अन्त तक मिलें चली । मगर काश्तकार की खातिर जो जिम्मेदारी सरकार ने ली थी उस को उस ने निभाया नहीं । इस का नतीजा यह हुआ कि काश्तकार में बदआमनी कली । सरकार ने कहना शुरू कर दिया गुड़पेटो, गुड़पेटो, गुड़ बनाओ, गुड़ बनाओ और गुड़ पर कुछ देने की बात भी होने लगी । इस से और भी झंझट खड़ा हुआ । दस परसेंट आप ने कम किया और २५ परसेंट काश्तकार ने कम किया । आप में उत्साह नहीं रहा, भगवान का उत्साह भी कम हुआ और पैदावार भी २५ परसेंट कम हुई । मैं आप को बताना चाहता हूँ कि बड़े बड़े काश्तकार गोरखपुर में जो इस इख पर मुनहसिर रहते थे, आज चबराये हुए हैं । आज बड़े बड़े खतों में २०० और १५० मन से अधिक रुसल नहीं हुई है । हमारे पास के एक काश्तकार ने हमें बताया कि तीन बीचा उस ने बीज के लिये फसल को खड़े रखा है और जो बाकी चार बीघे में कुल चार छनलप गाड़ी ही इख हुई है । एक तरफ आप ने मारा और दूसरी तरफ उस को भगवान ने मारा । आज उस की दुर्गत हो रही है । मैं चाहता हूँ कि आप दूरदर्शता की नीति बनायें । कभी आप ने कहना शुरू किया कि चीनी कम पैदा करो और कभी कहना शुरू कर देते हैं कि चीनी अधिक पैदा करो । किसी

सिस्टमैटिक पालिसी पर तो आप चलें ।

आप ने चीनी के भाव रिकवरी पर मुनहसर कर दिए हैं । आप के पास इस के आंकड़ होंगे मेरे पास नहीं हैं । उन को आप देख सकते हैं । आप उन से जान सकते हैं कि कितना काश्तकार की जेब में पैसा इस के फलस्वरूप गया है और कितना मिल मालिक की जेब में गया है । मिल मालिक को अगर इस से फायदा हुआ तो यह उस की अनन्दित इनका है, इस को प्राफिट नहीं कहा जा सकता है । वह हमारा पैसा है । एक रुपया दस आने काश्तकार को देने की बात थी । उतना पैसा उन को अगर नहीं मिला है और इस से दो या तीन पैसे कम मिले हैं तो यह मिलवालों का मुनाफा है जो कि अनन्दित है, बिला मेहनत के है । अगर काश्तकार को एक दो पैसे अधिक मिले हैं तो उस ने उस पैसे को बार फंड में दे दिया है । वहां पर सोसाइटी ने यह पास किया था कि एक रुपया दस आने से अधिक मिलें तो उन को बार फंड में दे दिया जाए । उन्होंने ने तो वह सारा पैसा बार फंड में दे दिया है, एक पैसा भी अपने पास नहीं रखा है, लेकिन मिल मालिकों की यह जो अनन्दित इनकम है, इसका कितना हिस्सा उन्होंने ने बार फंड में दिया है, इस को भी आप देख लें । उन्होंने न नहीं दिया है । इस लडाई के जमाने में वे इस तरह से अनन्दित इनकम करें और इस को फंड में न दें, या होने वें यह कहां तक मुनासिब है । मैं चाहता हूँ कि आप इस को रिकवरी पर मुनहसर न करें, बल्कि भाव मुकर्रकर दें । बिहार और उत्तर प्रदेश सरकार, दोनों ने आप से बार बार अनुरोध किया है, कि आप ने जो भाव भी तय करना है, एक रुपया दस आना या बारह आना, उस को तय कर दें । रिकवरी पर करने से मामला गड़बड़ा जाता है । पार साल भी कहा गया था कि एक रुपया दस आना देंगे । मैं आप को बतलाना चाहता हूँ कि हमारे गोरखपुर में जो मिले हैं, वे काकी अच्छी हालत में हैं, और वे चलने वाली हैं ।

रिवरी के बारे में आप ने पैकेज स्कीम बनाए हैं। पता नहीं आप किन एरियाज में इन स्कीम्ज को चलाते हैं? क्या जहां ज्यादा से ज्यादा मिलें हैं, उन में चलाते हैं या दूसरों में चलते हैं? अरती केन और पिछली केन का भी जिक्र आता है। अरती केन के बारे में भी कोई खास पालसी नहीं है। कुछ दिन पहले भिल वाले अरती केन के बारे में कहते थे कि दो आने या एक आना अविक दगे। वह भी अब बन्द हो गया है। भिल वाले अब नहीं देते हैं। कोई भी प्रोत्साहन किसी किस्म का नहीं मिलता है।

उपाध्यक्ष महोदय : अब आप खत्म करें।

श्री सिंहासन सिंह : जब आप कह रहे हैं तो मैं खत्म किए देता हूँ।

श्री काशी राम गुप्त (अल्वर) : उपाध्यक्ष महोदय, हमारे कृषि मंत्री जी किसान वर्ग से आते हैं और हमारे राज्य-मंत्री महोदय किसान के डाक्टर हैं। हम आशा करते थे कि ये दोनों महानुभाव भिल कर के इस अन्न की समस्या को, इस खेती की समस्या को, बहुत तेजी से सुलझा देंगे। किन्तु पता नहीं गाड़ी यों थीरे थीरे चल रही है। पता नहीं क्यों समस्या ज्यों की त्यों बनी हुई है। रोग का निदान ही नहीं हो पाता है। पता नहीं उपचार के रास्ते में कौन सी इकावटें आ रही हैं। यह भी कहा गया है कि रोग बढ़ता जा रहा है। लेकिन मैं कहना चाहता हूँ कि इलाज जो करने वाले हैं उनकी चादाद भी तो बढ़ी है। उनकी कार्यकुशलता की परीक्षा होने जा रही है।

इस मंत्रालय में १०६ करोड़ रुपये के सगभग रुपया विभिन्न विभागों पर खर्च होता है। २७ करोड़ के लगभग रुपया सहायता के रूप में प्रदेश सरकारों को मिलता है और २५७ करोड़ रुपया अन्न भंडार कायम करने के लिए इन्द्र इकट्ठा करने के लिए इस वर्ष के लिए रखा जाता है। इन अन्न भंडारों की

समस्या कब समाप्त होगी, अमरीका से गेहूं का आयात कब बन्द होगा, कुछ पता नहीं। यह बहुत ही चिन्ता का विषय है बना हुआ है। हमारे कृषि मंत्री जी कहते हैं कि अन्न भंडारों की योजना इसलिए चलाई जा रही है ताकि अन्न को सुरक्षित रखा जा सके और दाम अधिक न बढ़े। किन्तु जो आंकड़े हैं, गतवर्ष की जो पैदावार है, उस में उससे पिछले वर्ष की अपेक्षा पैदावार कम हुई है। आप कह सकते हैं कि बहुत से कारण इसके हो सकते हैं। मानसून फेल हो गया और बाढ़ें आ गईं, किन्तु यह तो खेती के मामले में होता ही रहता है। क्या योजना के अन्तर्गत इन बातों का समावेश नहीं होता है। यदि होता है तो यह दलील देने से कोई लाभ नहीं हो सकता है।

जो हमारी स्कीम होती है, उस में कितना ही धोटाला होता है। इसी रिपोर्ट में १६६२-६३ की रिपोर्ट में पृष्ठ १८ पर लिखा है कि ६६०० टन अनाज डेमेज हो गया है और १२,३०० टन सबस्टैंडिंग था। अब सबस्टैंडिंग का क्या अर्थ है यह मैं समझ नहीं पाया हूँ। इसको बाजार में बचा गया, ऐसा कहा गया है। लेकिन यह नहीं बताया गया है कि इस से कितनी हानि हुई है, इसको क्यों बेचना पड़ा है और अगर यह खाने के लायक नहीं था, तो जिन्होंने इसको खोरोदा है, उन्होंने इसका क्या किया है। यदि यह खाने लायक था तो फिर नुकसान उठाने का प्रस्तुत था और अगर यह खाने के लायक नहीं था, तो फिर नुकसान उठाने का प्रस्तुत था। मैं निवेदन करूँगा कि इस तरह की सारी जानकारी इस रिपोर्ट से मिल जानी चाहिये थी। लेकिन ऐसा नहीं हो सका है। इस तरह की अचूरी रिपोर्ट देने से कोई लाभ नहीं होता है। वस्तु स्थिति का ज्ञान प्राप्त करने के लिये यह जरूरी है कि पूरी डिटेल्ज दी जाएं।

कृषि फार्म भी बनाये गए हैं। सूरतगढ़ फार्म इसी तरह का एक फार्म है। करोड़ों रुपया उस पर लगा है। उसका अभिप्राय यह है कि लोगों को बीज दिया जाए और जो

[श्री काशी राम गुप्त]

फालतू अनाज हो, उसको बेचा जाए। मैं निवेदन करना चाहता हूँ कि इत काम्स से सावारण किसानों को क्या लाभ होने वाले हैं, इस पर रोशनी डाली जानी चाहिये। अभी तक किसान इन के बारे में कुछ भी नहीं समझ पाया है। अगर उसको वहाँ का बीज हमेशा के लिए लेने का आदि बनाना है, तो मैं समझता हूँ कि उसका कोई उपयोग नहीं होगा। प्रायः देखा जाता है कि जो बीज उनको मिलता है वह समय पर नहीं मिलता है। राज्य के अन्दर ही बीज होते हुए भी अगर उसको समय पर न मिले तो उसका क्या लाभ हो सकता है। राजस्थान में फार्म होते हुए भी राजस्थान के लोगों को समय पर बीज न मिले तो फिर बीज देने का क्या लाभ है। ग्राम में बीज भंडार बनाने की बात है। किन्तु उन में सफलता न के बराबर ही मिली है।

यहाँ पर बहुत चर्चा हो रही है दिल्ली की दूध योजना की। २०६ लाख रुपया इस योजना में अभी तक लगाया जा चुका है और प्रति वर्ष इस में ५ लाख ६० का घाटा होता है। इतनी बड़ी योजना बनी, उस में घाटा ही रहा, फिर भी वह पूरा दूध नहीं दे सकी। इस वर्ष यह लिखा गया है कि ४५०० मन दूध मिल सकेगा, लेकिन जो इस में ७००० मन के आंकड़े के बारे में लिखा है कि उस को प्राप्त करना, है, वह अभी बहुत दूर है, और १२,००० टन वाली बात तो स्वप्न जैसी है ही। फिर भी देखने में आता है कि दूध पूरा नहीं बिकता। जो भी बिकने से रह जाता है उसी से यह धी बनता है और जो कि लोगों को और इस सदन के सदस्यों को मिलता है। यदि अभी वह दूध पूरा नहीं बिकता तो जो इस में ७,००० मन करने की योजना है उस का क्या असर होगा। वह आखिर पूरा क्यों नहीं बिकता? क्या कारण है उस के न बिकने का जब कि गांव से ज्यादा से ज्यादा सप्लाई आ गई है? यह एक ऐसी बात है कि जो रोजमर्रा के जीवन

में आ गई है। इस दुग्ध योजना में वया क्या कमियां हैं, किस प्रकार से लोग दूध में खड़े होकर परेशान होते हैं और जो दूध देने के जिम्मेदार होते हैं किस प्रकार समय से नहीं आते हैं, यह सब तो लम्बी चौड़ी चर्चा हो जाती है। हमारे सभी तो कहते हैं कि शहर वालों के लिये दूध का प्रबन्ध करने के लिये यह सब हो रहा है। लेकिन मैं यह नहीं मानता क्योंकि वह दूध तो गांवों से ही आता है। भगर गांव वाले जो हैं उन को उस का पैसा कंसे मिलता है, इस को देखने का प्रश्न है। अभी तक कहा जाता है कि दिल्ली के नजदीक के क्षेत्रों से यहाँ दूध लायेंगे, किन्तु पिछले बार जब इस सदन में प्रश्न आया तो बतलाया गया कि बीहानेर के इलाके से भी दूध आने लगा है। इतनी दूर से दूध क्यों आने लगा इस के लिये कहा गया कि चूंकि वहाँ सस्ता मिलता है। यदि इस प्रकार से व्यापारिक विभाग के आधार पर दूध लिया जाता है तो उस दूध का पैसा तो कम से कम किसानों को पूरा मिलना चाहिये जिस से कि वह इस दूध को दे कर अपना आमदानी बढ़ा सके। मैं समझता हूँ कि इस बक्त जो दूध लिया जा रहा है वह इस दृष्टि से लिया जा रहा है कि यहाँ पर जो लोग दूध सप्लाई करते हैं उन से यह कुछ सस्ता हो जाय और गांव वालों को उसका उचित पैसा मिले या नहीं, उन के दूध का यह आधार इस योजना का नहीं है। इस लिये इस योजना का आधार भी बदलना ही चाहिये।

इस के अतिरिक्त देश में जो बड़ी बड़ी सिंचाई योजनायें हैं उन में भी यह प्रश्न हो रहा है कि उन का जो पानी है वह फालतू पड़ा हुआ है और उसका उपयोग नहीं हो रहा है। यह दशाचर रहा है। किन्तु जो दो टो सिंचाई योजनायें हैं; खातांर से मैं उन क्षेत्रों के लिये निवेदन करना चाहता हूँ जहा के लिये कहा जाता है कि कुछ या ट्रिप्ल वेल कंपनी आवश्यकता है, जो दो दो बांध हैं उन क्षेत्रों के योजनायें जो

है उन का कोई आधार ऐसा बना हुआ नहीं है जिस से सब को सुविधा मिल सके। आभी अभी बहुत से सज्जन कह रहे थे कि सिंचाई विभाग अलग है और कृषि विभाग अलग है। आश्चर्य यह है कि कुएं तो इस मंत्रालय के अधीन हैं और बांध दूसरे मंत्रालय के अधीन हैं। मैं निवेदन करूँ कि मैं ने एक ऐसा गांव देखा है जहां पहले से कुएं बने हुए थे। उस मंत्रालय से रुपया ले लिया गया और एक छोटा सा बांध उस गांव में बांध दिया। उस बांध के अन्तर्गत गांव के जो कुएं थे वह भूमि आ गये और सिंचाई के साथन के रूप में समाप्त हो कर वे विजली के साथन बने। उसके बाद कुएं के विभाग वालों को कुएं के लिये रुपये मिले तो उहोंने ले लिये और गांव के दूसरे हस्ते में कुएं बनाने शुरू कर दिये। एक तरफ इस तरह से रुपया बरबाद कर दिया गया और दूसरी तरफ पहले बाले कुंग्रों को बरबाद कर दिया गया और दूसरे कुएं बनाने की बात बही गई। यह कौन सा योजना का तरंगा है? मैं कहंगा कि योजना में जिन बातों का सम्बन्ध होता है यदि उन सब का समावेश नहीं किया जाता है तो उस से बहुत बरबादी होती है।

मैं एक गांव में गया। वहां कुएं बने हुए हैं। पांच कुएं तो बिल्कुल खाली। पढ़े हुए हैं, उन पर काम नहीं हो रहा है। जानकारी को तो मालूम हुआ कि उनके जो मालिक हैं वह एक एक आदम हैं। उन से सिंचाई नहीं कर सकते क्योंकि विजली नहीं है उसके पास। उनको डर हो गया है कि जो हमारे नये कुएं बने हैं उन में आगर किसी को साथी बना लियातो जबोन जाने का खतरा है। उन को किसी कदर स्थिति ऐसी बन गई है। यद्यपि कोई विदेश डरकों बात उस में नहीं थी, लेकिन उन का डर नहीं निकलता है। नवंजा यह दुआ कि वहां पर बाराना अवर्ति बिना सिंचाई की फलत हुई। मैं ने हिराव जगाया कि यदि बाकी पांच कुंग्रों से भी पूरी खेड़ी होती तो हमें एक हजार मन ज्यादा बनाज मिलता। जब एक गांव की स्थिति यह

हो जाती है तो हमारी योजना की स्थिति कैसी स्थिति है?

इस के बाद आप किसानों को रुपये देने का ढंग देखिये। किसान रुपया लेता है, उस को पूरी तरह से कृष्ण के रूप में दिया जाता है और उसे बापस लिया जाता है, चाहे कितना ही उसका घाटा हो जाय। बहुत से गांव ऐसे होते हैं जहां का पानी ऐसा निकलता है जो खेतों के लायक नहीं होता। बहुत से कुएं ऐसे होते हैं जिनका पानी ऐसा होता है जिन से सिंचाई नहीं हो सकती। यदि यह स्थिति होती कि किसान को कुछ राहत मिलने चाहिये। गांवों के बारे में आधार दूसरा होना चाहिये। जो सिंचाई योजनायें हैं उन के दो भाग होने चाहियें। जो नहर योजनायें हैं वह अलग होनी चाहिये और जो दृश्यवेल अवयव कुंग्रों की योजनायें हैं वह अलग होनी चाहिये और इस के आधार पर आम योजना होनी चाहिये। खास तोर से देखना चाहिये कि विशेष क्षेत्र में जो कॉप पैटन है वह किस तरह का है। जहां सरसों पैदा होती है वहां यह हालत हो गई है कि लोग कुंग्रों पर सरसों की खेती करने लगे क्योंकि वह सर्ती पड़ती है। यदि आप को पैदावार तेजों से बढ़ानी है और थोड़े खेत में बढ़ानी है साथ ही उस के जल्दी नतीजे निकालने हैं तो कुंग्रों को गांवों को आपको बढ़ावा देना होगा और साथ ही साथ उन क्षेत्रों में विजली भी लानी होगी। जब तक विजली उन क्षेत्रों में नहीं जायेगी तब तक उनके पैदावार नहीं बढ़ रखते हैं। आज स्थिति यह है कि मेरे जिले के बराबर में जहां विजली पहुंच गई है वहां नतीजा यह हुआ है कि उस इलाके के लोग जहां विजली नहीं पहुंचते हैं कुंग्रों को छोड़ चुके हैं क्योंकि वह उनके लिये सस्ता नहीं पड़ता।

आज विजली दूसरे विभाग के हाथ में है और इरिंगेशन दूसरे विभाग के हाथ में है। कुएं आप के हाथ में हैं या कम्युनिटी प्रोजेक्ट्स के हाथ में हैं। मैं निवेदन करता

[श्री काशी राम गुप्त]

हूँ कि जन संख्या का जो प्रश्न है यह बहुत देढ़ा प्रश्न है और इस का संबंध हमारे उत्पादन की योजनाओं से । मगर आज यह विषय हेल्थ मिनिस्टर के हाथ में है । मैं नहीं समझ पाता कि यह क्यों है । वैसे तो विभिन्न मंत्रालयों में कोई भेदभाव ज्यादा नहीं है, मगर चाहिये यह कि यह मंत्रालय इस बात को देखे कि यहां पर जन संख्या को कितना बढ़ाउटी हो रही है और उस के हिसाब से पैशावाल उस क्षेत्र में हो रही है या नहीं । जब तक जिले को इकाई नहीं बनाया जायेगा, जब तक हर जिले के आधार पर योजना नहीं बनेंगी और यह योजनाप्राप्ती आधार पर नहीं चलेगी, जब तक यह नहीं देखा जायेगा कि कहां बिजली पहुँचती है, कहां पर कुर्यां बनते हैं, तब तक यह कार्य सफल नहीं हो सकेगा । और हम दिन प्रति दिन समस्याओं को उलझाते चले जायेंगे ।

एक बात में और निवेदन करूँगा । डिमार्केटिक डिसेंट्रलाइजेशन के बारे में सरकार कहती है कि हम विकास करने के लिये यह पंचायती राज लाये हैं । परन्तु अनुभव यह कहता है कि यह पंचायती राज विकास कार्य के लिये नहीं लाया गया है बल्कि विकास कार्य को रोकने के लिये लाया गया है । जितवे चुनाव होते हैं वे राजनीतिक दलों के आधार पर होने शुरू हो गये हैं । विकास के कार्यों में कहीं राजनीति आती नहीं है, वहां पर कुछों को बात होगी, बीज की बात होगी, पानी की बात होगी, या फसल की बात होगी । उस में न कांग्रेस की बात होगी न स्वतंत्र पार्टी की, न कम्युनिस्ट पार्टी की और न जनसंघ की । किन्तु हालत ऐसी हो रही है कि जहां कहीं चुनाव आयेंगे, सब लोग दहां देखेंगे कि राजनीति आ जारेंगे । अभी गुजरात में चुनाव हो रहे हैं और यहां पर गुजरात के सदस्य कह रहे हैं कि हमें समय नहीं है बर्गोंकि हमारे यहां चुनाव हो रहे हैं ।

एक मानवीय सदस्य : हम यहां बैठे हैं ।

श्री काशी राम गुप्त : वहां पर आप के दूसरे एंजेन्टेटिव चले जायेंगे । आप ने वहां पर आपने एंजेन्टेटिव बना रखवे हैं, मुझे मालूम है । इसे लिये आप यहां पर बेफिकी से बैठे हैं । यदि यह स्थिति रही, तो हमारे सारे विकास के कार्य के जारेंगे, उत्पादन घट जायेगा क्योंकि जो लोग चुनाव में आते हैं उन का सुवह से शाम तक यह सोचने का काम होता है कि वे कैसे बने रहे और दूसरों का काम होता है कि वे यह सोचें कि वे उन को कैसे हटावे । इस घुड़दोड़ में वे लगे रहते हैं । यह बहुत ही खतरनाक चीज़ है । इसे आज हमारे राजनीतिक दल वे सदस्य भर्मूल नहीं करते हैं कि यह कितना दुःखायी कार्य है । वे इस के राजनीतिक रूप को जितनी जल्दी समाप्त कर देंगे उतना ही अच्छा होगा । एक साहब कहते हैं कि यह चुनाव प्रथा के अन्दर कैसे सम्भव है । बहुत आसानी से सम्भव है । इस सदन के अध्यक्ष और उपाध्यक्ष चाहे किसी भी पार्टी के हों वे चुनाव के बाद किसी पार्टी के नहीं रहते तब प्रधान, उपप्रधान और जो जिला प्रभु हैं उन्हें पार्टी से संबंधित न होने को घोषणा करने में क्या मुश्किल बात है ? किन्तु मेरा तजुब़ यह है कि यह सब जो कुछ है वह पावर पालिटिव्स के बारण है, अपने लिये शक्ति को बढ़ाना है, इसलिये सारी खराबी हो रही है ।

यहां सहकारी खेती के बारे में भी कहा गया । इस सहकारी खेती से सिद्धान्ततः मुझे कोई विरोध नहीं, किन्तु जब इस को अमल में देखा तो मझे बहुत अच्छी नहीं लगी । कुछ महीने पहले हमारी एक टीम भर्मूल राज्य में गई थी । वहां जा कर हम ने जो कुछ देखा उस से मुझे बड़ी निराशा हुई । हमारे सहकार मंत्री कहते हैं कि बहुत जगहों पर इस की बड़ी तरकी हो रही है । मैंने उन से निवेदन कि ।

हमें वह जगह दिखानाई होती जहां पर तरक्की हो रही है। हमें ऐसी जगह क्यों भेज दिया जहां कोई तरक्की नहीं हो रही थी। तो मेरा निवेदन है कि सहकारी विभाग अलग सहकारी खेती की बात करता है, कुछ विभाग अलग उसकी बात करता है पर दोनों में सामंजस्य नहीं है। इस में क्या कठिनाइयां हैं जब तक उनको मिल कर नहीं देखा जाएगा तब तक सहकारी खेती कभी सफल नहीं हो सकती। आज जो हो रहा है उसका तो न होना अच्छा है। इससे तो किसान के दिमाग पर बुरा असर पड़ता है, वह सोचता है कि किस जाल में उसको फँसाया जा रहा है। वास्तविकता तो उसके सामने नहीं आती। इसलिये मेरा निवेदन है कि सहकारी खेती के प्रश्न में बड़ी गहराई में जाना चाहिये। कुछ चुनी हुई जगहों पर इसका प्रयोग करना चाहिये और इसमें जो समस्याएं आती हैं उनका निराकरण करके उसका तजुर्बा करना चाहिये। इस प्रकार से काम नहीं चल सकता कि आपने कह दिया कि इन्हाँ रुपया हम दे रहे हैं, एक सोसाइटी बना लो। सोसाइटी करजी बन जाती है और लोग अपने कुटम्ब वालों के नाम उसमें लिखा देते हैं और इस प्रकार रुपया ले लेते हैं पर काम कुछ नहीं होता। इसी कारण देश में इसका विरोध होता है। अगर यही नीति चली तो सहकारी खेती निकम्मी साबित होने वाली है।

अन्त में यह निवेदन करूँ कि यह जो रिसर्च के लिए अफसरों की फौज है इसका किसान से कोई सम्बन्ध नहीं है। किसान का सम्बन्ध प्रदेश सरकार से है और प्रदेश सरकार के काम की जबाबदारी आप लेते नहीं। प्रदेश सरकार अगर किसानों को खाद देती है, तो उसमें राजनीति चलाती है, वे देखते हैं कि यह आदमी हमारी पार्टी का नहीं है इसको खाद नहीं देंगे या और चीज नहीं देंगे। वहां गुटबन्दी चलती

है। अगर आप इस चीज पर नियंत्रण नहीं करेंगे तो तरक्की नहीं हो सकती। अब कहा जाता है कि एक टीम यहां से जाएगी और देखेगी कि उत्पादन क्यों नहीं बढ़ रहा है। प्लार्निंग कंसलटेटिव कमेटी में यह प्रश्न आया और उस पर गहराई से विचार किया गया कि किस प्रकार उत्पादन बढ़े। यह तो स्पष्ट है कि हमारा अन्न का उत्पादन नहीं बढ़ रहा है और उसमें हम असफल हैं। इसमें कैसे जल्दी सफलता मिले यह प्रश्न विचाराधीन है। इसलिये मेरा निवेदन है कि इस प्रश्न पर पूर्णतया विचार करके तेजी से ऐसे कदम उठाने चाहिये ताकि हमको इसमें सफलता मिले।

अन्त में मैं आपको धन्यवाद देता हूँ कि आपने मुझे बोलने का भोका दिया।

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): Mr. Deputy-Speaker, it has been my happy lot when I intervened in the debate on this Ministry in the last three years to report to this hon. House a comfortable food situation. It is my good fortune again in the fourth year in succession to report that the food situation in this country is very comfortable.

Shri Kashi Ram Gupta: Production is going down. Still comfortable?

Shri A. M. Thomas: I am coming to production also.

I am grateful to my hon. friend, Shri Inder J. Malhotra, for paying a compliment to the Food Ministry on the excellent situation we find in the food front. We have passed through anxious times but in the last three or four years as far as the food situation in the country is concerned, we have not been having very many troublesome periods. When I intervened in the debate in 1959-60, I said there is no tension now on the food front. The next year I stated that the Food Ministry has been able to inspire confidence in the public

[Shri A. M. Thomas]

with regard to the food situation. The third year I said that the Ministry has been able to sustain that confidence.

As far as the food situation is concerned, as the hon. House is aware the most testing time came in the wake of the emergency, with the proclamation of emergency because of the Chinese invasion, on the 26th October 1962, and we have been able to maintain adequate foodgrain supplies and relative stability in foodgrain prices. Maintenance of adequate foodgrain supplies and relative stability in foodgrain prices is important even in normal times especially in the context of our planned development; it assumes added significance in the context of the present emergency. As everybody knows, the food front is next in importance only to the defence front. I do not want the Food Ministry to take all the credit. But it can legitimately claim credit. Whenever any emergency of this type occurs, when wars break out, the tendency has always been for foodgrain prices to rise. Even when there were wars, not in this country but outside, even when there was the Korean war, our foodgrain prices shot up. We should pay our tribute to the trade and the public at large who have responded so magnificently to this emergency, and there has been an absence of any significant upsurge in speculative tendencies, and there has been consequent reduction in the pressure on prices.

With regard to the various activities of both the Departments of Food as well as of Agriculture, we have this year tried in our administration reports to be as informative as possible. I think hon. Members are satisfied, by and large, with the information given of our various activities in the reports.

The main contributory factor to stability in prices is, of course, the size

of internal production. Many Members referred to the question of our imports. I was surprised to find Shri B. K. Das, coming from West Bengal, also referring to it, saying that it is not at all desirable to have imports of this size. I wonder what would have been the situation in West Bengal had we not had these imports and had we not distributed liberally through their 11,000 fair price shops wheat and rice according to the requirements of West Bengal.

Shri B. K. Das: He has wrongly understood me.

Shri A. M. Thomas: The revised target of food production—which would of course, be dealt with in more detail by my hon. colleagues—has been reached in 1960-61 with a production of 79.7 million—roughly 80 million—tons. It has been 5 million tons more production than in the previous year. I mention this fact because several hon. Members have referred to our agricultural production having remained rather stationary in recent years. Of course, in 1961-62, this progress has not been kept up. All the same, in spite of natural calamities, we have been able to maintain more or less figure that we attained in 1960-61. For 1962-63, final estimates are not available. On the basis of preliminary estimates, the production of rice in MP, UP, Orissa and West Bengal this year will be lower than that of last year. Prospects of other kharif grains are good. Rabi sowings have been under favourable conditions and a good crop is expected.

Hon. Members would have noted from the figures given in the administration report that we are making considerable progress in wheat production. The rice crop in the southern States has been better. The overall position, in spite of natural calamities again in 1962-63, is kept up. According to preliminary estimates, we would be keeping up the production level we attained in the last two years per-

haps because of better performance with regard to coarse grains, that is, khariff cereals other than rice. We may perhaps be in a better position with regard to the overall agricultural production in the matter of foodgrains. But it is too early to give any firm figure with regard to the size of our production for 1962-63 because final estimates have yet to be made.

Complaints have been raised by one or two Members with regard to the fall in the prices of wheat. Yes, wheat prices in this country have recorded a significant fall since November, 1962. During the period November 1962 to January 1963, the index number of wholesale prices of wheat went below last year's level by a considerable margin. In February, 1963 the index number was 89 as compared to 100 during the corresponding period of last year. It is significant that the wheat prices have been showing a downward trend even during the off season, perhaps in anticipation of a very good wheat production performance. But I read in today's papers that there is a little, firming tendency in wheat prices. If that is so, it is certainly a welcome trend.

As far as the rice position is concerned, prices were higher in 1962 than in 1961 mainly in the eastern States of West Bengal, Orissa, Bihar and Assam, but in other States like Maharashtra, U.P., and Madhya Pradesh, the prices were lower than or at about the same level as in the previous year. The comfortable rice position in the latter group of States and other States in the South has been due to an increase in production in 1961-62 compared to 1960-61, accompanied by larger market arrivals. The all-India index for rice prices in 1962 remained somewhat higher than in 1961. In February, 1963, the index number for rice was 108 compared to 102 during the same period in 1962.

This rise is mainly due to the fact of higher prices mainly in the States of Orissa and West Bengal and we realise that a little more attention

would perhaps be necessary in the coming year as far as these States in the eastern zone are concerned, so that we would be in a position to meet all their legitimate requirements. As far as the South is concerned, prices are at a very reasonable level. In fact, the agriculturists complain that the present price level is not even remunerative. So, since in the rest of the country prices are at a reasonable level, we would be in a position to concentrate more attention on the eastern States of Orissa, West Bengal and Assam. So, hon. Members coming from those States need not have any apprehension that the price level in those areas would be unduly disturbed in the coming year.

As far as foodgrains production is concerned, we must bear in mind the fact that coarse grains form a substantial portion of the cereals consumed in this country. They come to about 33 per cent of the total production of cereals in this country.

So, if the cereals position is satisfactory, if the availability of coarse grains is adequate, it will have a necessary impact on the price of both wheat and rice. For example, in the State of Mysore, if the production of ragi is satisfactory, the common people would not mind if the prices of wheat or rice rise to a certain extent. Similarly, in Central India if the production of jowar is satisfactory, the common people would be quite satisfied. (Interruption). My hon. friend must know better how to pronounce jowar because he comes from a jowar-eating area, while I come from a rice-eating area.

Although no firm production figure of jowar is available yet, it is expected that production this year will be about 9 million tons against 7.7 million tons last year. This increase in production has helped us in bringing down not only the price of jowar to a reasonable level, but also indirectly exercising a salutary effect on the price of wheat which, even during the present off-season, is showing an easy tendency.

[**Shri A. M. Thomas**]

Criticism has been levelled against the volume of our imports. If we calculate the per capita availability in this country of foodgrains out of indigenous production and out of imports, I find the figures are 15 oz. from indigenous production and only 0.8 oz. from imports for the year 1962, so that as far as availability is concerned, the imported grain forms only a very small percentage of the total requirements of this country. Even so, it plays a key role in the matter of maintenance of stability in the foodgrains market.

15.46 hrs.

[**DR. SAROJINI MAHISHI in the Chair.**]

We should also bear in mind that these imports are mainly under P.L. 480 from the USA under the agreement signed by my senior colleague with the President of the USA in July, 1960. Under that we can import 16 million tons of wheat and one million tons of rice. Although it was signed in July, 1960, we have up till now imported only about 6 million tons of wheat and purchased about 6 lakh tons of rice, so that a substantial quantity still remains to be imported. Entering into this agreement and importing this quantity was not for current consumption alone. We have, as you know, a target to build up a buffer stock of 5 million tons. We have not been able to build up a buffer stock of that size, but there has been general support from the House for that object, having regard to the vastness of this country and the fickle nature of the monsoon. It is very well known that in spite of the great progress made in agriculture in India, it is still a gamble on the monsoon. So, to provide for all eventualities, we want to build up such a stock.

As far as imports under P.L. 480 are concerned, the hon. House knows that there is no question of incurring

foreign exchange. Not only that. We will get crores of rupees for our development plans also. We have to incur foreign exchange only for 50 per cent of the freight payable for import non-U.S. flag vessels.

When this agreement was entered into, we had also a liability to import by way of commercial purchase 4 lakh tons of wheat, but that has now been reduced to 2 lakh tons. So, we spend our foreign exchange only for the purpose of importing this small quantity of 2 lakh tons of wheat, and for importing some 1½ lakh tons of rice from Burma and some small quantity from UAR or some other country from which we may perhaps be in a position to import. So, foreign exchange on imports is not going to be a large figure. It has to be realised that the price level has been kept because of the impact of these imports also and our storage is now distributed throughout the length and breadth of the country so that we will be in a position to rush aid to any distressed area quickly.

I will now come to another subject relating to the Department of Food viz., the sugar situation which has been referred to by many hon. Members. It is easy to be wise after the event. Shri More devoted all his time to this subject and said that we were going to have a crisis of under-production. My hon. friend does not realise that about a year ago, hon. Members voiced their concern about facing the crisis of over production. We have also to realise why this ten per cent cut was resorted to. Our sugar production was 19.51 lakhs tons in 1958-59. Apart from the question of exports which we were not thinking about at that time, even to meet internal requirements, production had to be increased and some incentives were given. My senior colleague mentioned at that time that the idea was also to have at least 2.5 lakh tons more by way of reserve stocks by way of carry-over, which would meet inter-

nal requirements. Those incentives were very well received by this hon. House as we were then facing a shortage of sugar. The next year, production rose up to 24.82 lakh tons, an increase of about five lakh tons. The year after that it rose to 30.29 lakh tons and in 1961-62 we had necessarily had to do something in the matter of large production of sugar. With a carry-over of 1.2 million tons and production of 30 lakh tons in 1961-62, our internal consumption was estimated at 23 lakh tons. After estimating the production for that year, it was believed that there would be a carry over of 1.6 million tons from that year. There was a gap of Rs. 30 crores in the matter of finance, so much so, the Ministry had to use its good offices with the State Bank and other banks to advance more and more to the sugar industry, not only for the protection of the industry as would be the interpretation put by certain hon. Members. But without the necessary finances and without disposing of sugar, how would the cane-grower be paid? A very serious situation arose and the cane price arrears worked out to more than Rs. 10 crores in July 1961. Storage facility also fell short. There was almost a certainty of deterioration of stocks to the tune of 4.5 lakh tons, involving substantial loss. So that, unless the production was restricted—the prospects of exports were very dim at that time and the international prices were very low—there would have been further stagnation. It was then a question of incurring very heavy losses to the extent of even more than Rs. 5 crores. As I said before, Madam, it is always possible to be wise after the event. Then, we could never anticipate that the international prices would shoot up like anything; as disclosed from the London market, they have practically doubled in the last one year. We could not have expected such a contingency at that time when there was the regulation of production. Our idea was to restrict production to the extent of 28.87 lakh tons as against 30 lakh tons in the previous year. Because of poor yield and several other

circumstances, the actual production came only to 27.14 lakh tons. But I may assure the House that this reduced production has not been because of this regulation at all, of this ten per cent reduction. Because in each and every case where any permission to crush additional cane was sought for, it was liberally given. When that Bill was discussed here, an assurance was given that not a single cane would be allowed to go dry in the fields and that promise was kept up. I admit that for the next year it might have had some effect—I mean the regulation. But I may say that it was not because of that alone that we are going to face the shortage of production this year. I do not know how the assessment made by Shri More would be helping the general public. It is still not possible to give any firm estimate of production. According to my information, the sugar industry itself has changed its estimates as many as five times in the course of the year. The production up to date exceeds 18 lakh tons. Half the number of factories are still working and the supplementary season is still to come. The season's production may certainly be higher than the estimate of the ultra-pessimists of the industry. As I said, I am not in a position to give any firm figure of production but at the same time I would say that we should not go by the figures of production-estimate that is now being given by the industry. Whatever it be, having regard to the carry-over of the stocks and the year's estimated production, we will certainly be in a position to meet our internal requirements as also fulfil our export commitments.

Shri Bibhuti Mishra said that he would be celebrating the day when in 1963-64 we produce 33 lakh tons, as has been stated by my senior colleague in this morning's informal consultative committee. He must be prepared to celebrate that day even now because when we bargained for 2.5 lakh tons of increase in the first year, we got more than 5 lakh tons and in the next year we got another six lakh tons.

[Shri A. M. Thomas]

more. Shri Bibhuti Mishra need not be apprehensive about this....(Interruptions).

Shri Bibhuti Mishra: I know it is not going to be a fact.....

Shri A. M. Thomas: Shri More has stated that as far as sugar export was concerned, it was an unscrutinised business. I think he is not adequately informed of the position. In fact, it is certainly a 'scrutinised' business, because we have to pay the hard cash of the tax-payer to subsidise exports; the Government would certainly have to be satisfied about the prices and that no agency takes any undue advantage of these exports. The Indian Sugar Mills Association is an organisation of the sugar industry. Exports are canalised through this organisation under the Sugar (Export Promotion) Act of 1958. The export quotas are given to the factories pro-rata to the production. The Indian Sugar Mills Association collects the sugar and exports it. The factories all over the country receive a pool price which includes export realisations plus the subsidy given by the Government minus the expenses incurred on export such as railway freights, portage, expenses of stevedoring, etc.

16 hrs.

It may also be realised that exports of sugar have begun to expand from last year. The State Trading Corporation of India is being progressively associated with export work. We have even made commitments; we have entered into long-term agreements with regard to the export, and the price that we would be realising is linked with the London daily price. So, there is no possibility of any avoidable loss as far as the exchequer is concerned, or any scope for any undue advantage as far as the industry is concerned.

When I said that as far as the production targets in the year 1963-64 is

concerned we could legitimately hope to reach the target, I had also in mind the schemes which the Ministry has now in view for implementation as far as the development of sugarcane is concerned. The target, fixed in the third Plan, of sugarcane production is 100 million tons out of an acreage of five million acres. The production in the year 1961-62 was 960 lakh tons so that there need not be any anxiety at all that the targets would not be reached, that is, about 100 million tons. We really want to exceed the target to achieve higher production per acre. Sugarcane development schemes are to be adopted throughout the country. But our strategy now, as far as increased agricultural production is concerned, is to single out or take certain areas in which there is scope for intensive development. The example of Maharashtra was mentioned by Shri S. S. More and others. Of course, Maharashtra has achieved a very proud record, perhaps as far as some farms are concerned, and that is a record which would compare favourably with the world records of production. From a farm which is being managed by our Parliamentary Secretary, Shri Shinde, I got the report when I visited that farm that there is a production of 80 to 85 tons per acre of sugarcane and that is a 12-month crop. That is a record about which any cultivator or any agriculturist can feel proud. The average in Maharashtra is 40 to 45 tons, while the all-India average is only 16 tons now.

Shri Kashi Ram Gupta: There is one crop only in two years.

Shri A. M. Thomas: I said it is a one-year crop. It is not possible to compare the conditions in Maharashtra with the conditions in Uttar Pradesh. So, we want to adopt developmental measures in areas, especially in the States of Uttar Pradesh, Bihar and Punjab which are in a way a drag on the sugar industry. But, at the same time, we cannot afford to ignore that, because, still, 50 to 55 per cent

of the entire production is from the State of Uttar Pradesh. So, these States, as far as the sugar industry is concerned, occupy a prominent place and we have necessarily to increase the yields; and what are the steps that we have in view? Although it is desirable to undertake developmental measures in all the sugarcane areas, we want to achieve impressive results by selecting certain areas in North India where cane-yields have been very low. It is proposed that a co-ordinated pilot project on the model of the package programmes should be launched in certain selected districts of Uttar Pradesh, Bihar and Punjab to show to the farmers how the per-acre yield of sugarcane could be stepped up. We propose to have six pilot projects in these three States. In addition to the existing sugarcane development schemes in various States, and the proposed pilot projects in these three States on the lines of the package programmes, another scheme of intensive cultivation of sugarcane around the factory areas of Uttar Pradesh has been drawn up by the State Government. In this scheme it is proposed to concentrate intensive cane development activities in a block of 4,000 acres of cane on an average around each sugar factory. This scheme would cost about Rs. 1 crore annually and would be eligible for central subsidy of 33 1/3 per cent, the balance being met by the State Government and the beneficiaries equally. The hon. House would agree that this is a step in the right direction. The State Governments of Bihar, and Punjab have also been asked to formulate schemes on the lines of the Uttar Pradesh scheme and they have also been asked to set up seed nurseries and ensure adequate improved seeds to be supplied.

We are quite alive to the situation and we are taking all steps that are necessary for increasing the production of sugarcane and thereby the production of sugar also.

With regard to sugar prices about which some hon. Members have made

observations, we have to realise that that entire cost structure was gone into by the Tariff Commission more than once: twice or thrice. 70 per cent of the cost is the price that we will have to pay on account of the sugarcane. You will have to take into account these factors when you look at the present level of prices, and the present level of price has also to be judged from the fact that this time the season is going to be short and the cost of production would therefore be higher, and also the fact that because of the additional burden on account of the award of the Wage Board, the sugar industry has to pay much more towards labour.

From the figures of sugar prices, I find that the present level, in Delhi, is for example, Rs. 42.34 nP. per maund. In Jullundur, it is Rs. 42.00. In Kanpur—it is an all-India market—it is Rs. 41.25. You will have to realise that the ex-factory price that has been fixed for Uttar Pradesh during the period of control was Rs. 38.75. If you take into account all these burdens that have been mentioned and the additional cost of production because of the shorter season, we cannot say that the present level of prices is unreasonable and so high as to cause much anxiety.

Shri Kashi Ram Gupta: What about the retail prices?

Shri A. M. Thomas: In Delhi, the retail price is Re. 1.10.

Shri Kashi Ram Gupta: No. It is Re. 1.40 or Rs. 1.50.

Shri A. M. Thomas: My hon. friend himself is not sure whether it is the one or the other. But I say from the reports that I have received that per seer the cost would be Rs. 1.10, and in some other markets, for example, in Kanpur, it would be less.

I shall take two or three minutes more, because it should not be said that I did not refer to some other

[Shri A. M. Thomas]

important points. We realise this, and the Agriculture Ministry is quite conscious of the fact that our efforts should be in the direction of additional agricultural production. With that end in view, as far as several schemes are concerned, we have revised our targets and fixed additional targets for each item. Shri Yashpal Singh who initiated the discussion referred to the question of providing irrigation facilities. I do not think there is any other subject, as far as agricultural production is concerned, which has been given so much importance as the scheme of minor irrigation. That has caught the imagination of the peasants also and there is a great deal of demand from all parts of the country for increased minor irrigation facilities, because they yield quick results. There is no question of time-lag as far as the utilisation of the water potential that has been created is concerned and there are various advantages like smaller outlay. So, considerable importance has been given by the Agriculture Ministry to minor irrigation and the target has been increased by 50 per cent.

With regard to the implementation also, in some States the implementation is not very satisfactory, but by and large the implementation has been satisfactory as would be seen from these facts. As far as the first two Plans are concerned, the programme of minor irrigation has resulted in bringing benefits by way of irrigation, drainage, embankment, etc. to about 18.5 million acres at a cost of Rs. 210 crores. The target for the third Plan is, 12.8 million acres to be brought under irrigation, 9.5 million acres under the schemes drawn by the Agriculture Ministry and 3.3 million acres under the Community Development Ministry. The total outlay utilised by minor irrigation works during the second Plan was about Rs. 140 crores and the amount provided in the third Plan before the target was increased by 50 per cent was Rs. 174.46 crores.

The tempo of minor irrigation has been steadily built up over the years in the second Plan and in the beginning of the third Plan, with the result that there are adequate number of schemes. In 1956-57 we spent on minor irrigation about Rs. 14.6 crores, but in 1962-63 we will be spending about Rs. 40 crores. So, the tempo that has been achieved is something remarkable about which I think the Ministry can take legitimate pride. After the revision of the target, we have been able to sanction in addition about Rs. 10 crores to the various States for works connected with minor irrigation in the current year.

Shri Kashi Ram Gupta: In page 18 of the report, it is said that 6600 tons of damaged foodstuffs and 12300 tons of substandard foodstuffs have been sold. What do you mean by damaged and sub-standard foodstuffs?

Shri A. M. Thomas: With regard to damaged foodstuff, which is not fit for human consumption, but which is fit for cattle and poultry food only, we give it to those persons on whom we can rely and there is supervision also. But there may be grain which may be still fit for human consumption, but which has deteriorated, which we auction.

Shri Kashi Ram Gupta: What about the loss?

Shri A. M. Thomas: The loss is negligible.

Many hon. Members have referred to the Delhi Milk Scheme and I would say a few words about it, although I do not have time to refer to some other matters like animal husbandry, and fisheries. With regard to the Delhi Milk Scheme, we are now handling about 4600 maunds of milk. It is true that a loss of about Rs. 4 lakhs was incurred. Even though the scheme originally envisaged was to run it on a no-profit-no-loss basis, we feel that we would be running the

scheme even on a small profit. Compared with the losses that have been incurred by other big dairies in Bombay, a loss of Rs. 4 lakhs is not much.

Shri Kashi Ram Gupta: With an investment of Rs. 208 lakhs!

Shri A. M. Thomas: Towards the end of the third Plan, i.e. in 1965, our idea is to handle about 7000 maunds per day. When we are in a position to reach that full capacity, we will certainly run it on a no-profit-no loss basis. The hon. Member does not realise that the milk is sold by us at 62 nP. which is perhaps the lowest price levied by any dairy anywhere in the country. We sell at that rate because it is an urban population we cater. We have to maintain the price level, we have to cater to Government servants drawing low salaries and low income groups. The requirements of persons in this income-group have to be met. So, we have thought that it should be a reasonable price and we have fixed 62 nP. If it is found necessary, of course we can revise the consumer's price and I think I will have the support of the hon. Member and others when the day comes when I may have to raise the price.

The hon. Member referred to the question of getting milk from Bikaner. It is as a result of the deliberate policy that has been adopted by the Agriculture Ministry in the matter of dairy development that these dairies should be utilised as a basis for intensive cattle development schemes. in what are called milk shed areas. As far as the supply of cow's milk is concerned, the Bikaner area is a very good pocket. Before we entered there, almost the entire milk was used for the manufacture of ghee. Now they are getting a better price. Their production is increasing and their economic condition is also improving. I do not know why my hon. friend grudges it when it is found that area is developing because of the efforts of the Delhi Milk Scheme.

As I have said, it is the policy of this department in other dairy shed areas also to resort to intensive cattle development schemes and adopt dairy expression schemes, by giving loans for the purchase of cattle, by taking steps in the matter of availability of feed and fodder and in other ways. In pursuance of that scheme, in a concern that is run by the Central Government, we thought it is only fit and proper that we show to the rest of the country how cattle development schemes can be carried out. So, my hon. friend should welcome it, rather than grudge it.

I have taken more time than I intended to take. With these words, I commend the various demands to the acceptance of the House.

Shri K. N. Pande (Hata): Mr. Chairman, the Food and Agriculture Ministry has got so many subjects under it, but I would only refer to the subject of sugar industry and cane. First of all, before proceeding any further, I want to say one thing about the speech made by Mr. More.

Although I have got great respect for him, I must say that one unfortunate part of his speech can create a feeling of difference between the regions. He said that Maharashtra is carrying the burden of Uttar Pradesh and Bihar.

An Hon. Member: Quite true.

Shri K. N. Pandey: It may be true. But, anyway, let me say something, and let the hon. Member have the courage to hear me also. I want to ask, in what respect the burden is being borne by Maharashtra. I can understand that there is a greater yield per acre of land of cane. But in what respect, may I ask, the consumers of that very State are getting any relief because of this higher yield? Is the sugar selling at a cheaper rate in Maharashtra? What is happening? Up to this time Maharashtra was not self-sufficient so far as production of sugar is concerned. Sugar used to come into Maharashtra and elsewhere

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from Northern India. Although, their cost of production was very low but because sugar was coming from the North Sugar Mills, there had been given freight advantage. Therefore, sugar which was selling at Rs. 105 per bag in the north was selling at Rs. 112 and sometimes still higher in the south and elsewhere.

I want to ask whether you do justice to the consumers of your Pradesh. Why do you say there is a great duty of carrying the burden of so many people. So far as the price policy of the Food Ministry is concerned, what effect has it created in the country? In 1956, when the implementation of plan was in operation, there was an idea before the Planning Commission that *per capita* national income will become double at the end of third plan. I think while fixing that target the Planning Commission must have in mind the production of sugar and the earning of the workers employed in the sugar industry. But what is the position? I can just give you one example. Is this the way to see that the *per capita* income is going to be increased? Take, for example, Uttar Pradesh. In 1959-60 the cane crushed by factories was 126 lakh tons. In 1960-61 it was 149 lakh tons. In 1961-62 it was 129 lakh tons. In the last season it was 90.74 lakh tons. Thereby, we can expect how the *per capita* income in the country also will increase.

What happened? In the beginning, when the new policy of fixing cane price was announced, I expressed my views before the Food Minister pointing out as to what damage it would cause.

15.23 hrs.

[MR. SPEAKER in the Chair]

You will see, Sir, how justified we are in placing our arguments in this connection, that the formula of linking the cane price with the recovery of sugar cannot function well. For

example, there is the Shamli Sugar Factory. That factory is still running because it increased the price by four annas per maund. Most of the factories have been closed. Factories which used to run for six months have stopped working in three months. What is its effect on the employment position? People who used to be employed in sugar factories and got their salaries for six months have been deprived of their full earning. This is the way the *per capita* income is sought to be increased. Either there is something wrong with the planning or with the implementation of the Plan. I can only say that this is not the way. The figures given by Shri Bibhuti Mishra were challenged to some extent by our Deputy Minister. He prophesied as if we were going to have a higher production of sugar in the country this year. I can tell him that time will show the fact. Time will let you know that we are going to have production of 21 lakh tons to 22 lakh tons of sugar only.

Shri S. K. Patil: He was making prophecies for the next year; that is, a year after.

Shri K. N. Pande: The production of this year will go up to the next year.

Shri S. K. Patil: The "Satya Narayana" was for the other thing, not for this.

Shri K. N. Pande: I am not concerned with the "Satya Narayana". This is the figure of production that you have given.

Shri Sonavane: He is performing another "Satya Narayana".

Shri K. N. Pande: It is said here that as the sugarcane crop has turned out to be poor and production of sugar in 1961-62 came to only 27.24 lakh tons as against 30.29 lakh tons in 1960-61—that is, a fall of 3.15 lakh tons. It is also said that with the carry over of 12.02 lakh tons the total availability of sugar during 1961-62 was of the order of 39.1 lakh tons. Now we are going to have only

22 lakh tons this year. Therefore, see what is going to be carried over to next year. We are going to export about 4.3 lakh tons of sugar outside. Our need is increasing. Our own consumption in the country is increasing and it may come up to 26 lakh tons. If these 30 lakh tons are thus consumed, there is no carry over for the next year and we have to depend on the production of the next season which is going to be had in the next year. How can you get extra sugar in order to fulfil your commitments to other countries and also to meet the requirements of your own country?

So far what has happened? Sir, I was a member of the Sugar Control Board which used to regulate the sugar price and cane price from 1947 onwards in U.P. and Bihar. So far, until recently the matter was taken up by the Central Government, the price was determined at the Sugar Control Board level. They fixed the target of sugar production and also the sugar prices. Now this matter has been taken up by the Central Government. The State Governments are saying that unless we increase the price of cane they will not be able to increase the production of cane, whereas the Central Government is adamant that its policy will remain. I was very eager to know what reasoning was there behind it, what reasoning was there for introducing this formula of linking of the price of cane with the recovery of sugar. By this way you thought the individual cultivators would be induced to produce a better type of cane. But how is it being worked. It is being worked on the collective result of the factories of the last season. The cultivators are being paid on the basis of the recovery that the factories had in the last season. That recovery figure is arrived at as a result of the cane crushed and supplied by bad and good cultivator. Therefore, there is no inducement to individual cultivator. My suggestion is, instead of being firm on this policy you may kindly consider the question of revising it, because it is not going to work and it will cause a great damage

and give a severe hit to the cultivators as well as to the workers in Uttar Pradesh and Bihar and Punjab.

You can say that they should have more yield of cane. That is good. If they can have more yield of cane per acre they are going to get more prices. But the point is, whether they should be given proper prices for what they have at the moment. Even if you are going to develop cane, as announced by you just now, in Uttar Pradesh and elsewhere, what is going to happen. 5000 acres are going to be developed in the area of each sugar factory, but there will be no strict watch over supply. What happened this year. Because in one factory the rate of cane was Rs. 1.75 and in another factory by its side it was Rs. 1.50, all the cane went to the second factory and thereby the first factory was forced to close down. How are you going to regulate to see that the cane so developed is going to be supplied to that very factory? You have no machinery at all. Therefore, kindly find out a solution. The solution is to fix better and an ad hoc price till the cane is fully developed. Because, unless you have a better type of cane, you cannot have that result. Let the cane be developed first. Uttar Pradesh is going to extend the programme of its development within two or three years in the total area. Then you can have that type of cane which is required by the factory, giving more sugar and also better price to the kisans.

Now let us see what is going to happen. I very much apprehend that this year the sowing has not been satisfactory because the kisans feel that they are not going to get a better price for their cane which they produce with hard labour. Therefore, they have been discouraged. You say that the cane has been converted into *gur* and *khandsari*. They are always there but why the price of sugar is increasing. There is a crisis for crystal white sugar. We should understand it. If the cane has been converted into *gur* and *khandsari*, why should there be a shortage of sugar and why is the price of sugar increasing? You have

[Shri K. N. Pande]

deprived the kisan of two annas. Had they been given two annas more as before, sugar would have been available at Rs. 37.85 per maund—the rate prevalent before the control. But after introducing the cane price the price of sugar has gone up to Rs. 42 per maund. What is the gain? How are the consumers going to be benefited by your scheme?

My suggestion is that you should kindly fix one price till the cane is developed, so that the kisans are assured that they are going to get a better price, a better return for their hard labour.

I apprehend that the season next year is going to be shorter than this year. That will mean another crisis of white sugar and shortening the period of employment of the workers. You have to keep this fact in mind. For example, when there was a crisis in the supply of sugarcane to the factories, the Secretary of the Food and Agriculture Ministry went to the western districts and went round the factories. The factory owners came before him and requested that they may kindly be permitted to increase the cane price. He said that he cannot take that risk, because if he agreed to the factories increasing the cane price, then he had to allow to increase the sugar price also. So, he left this matter undecided. This is what is happening. If the owners have given more price for the cane, naturally, they will charge a higher price. Can you stop it? You cannot stop it. The natural force is so strong that we have no machinery to control it. So, they are also justifying higher charge. The price of sugar is going higher.

After all, the sugar factories cannot afford to close down the factories. The workers cannot allow them to be closed, because they have also to exist. They will press that the factory should be run. Therefore, in order to maintain the employment level and also to save themselves from loss, the facto-

ries have to run. So, they are bound to increase the cane price. Present condition has not resulted into shortening the period of employment of workers but it has caused a great loss to the factories. It is such a condition which requires your serious consideration. This is not an easy matter. A time may come after four or five months when you will be forced by nature to consider this matter very seriously.

थी ह० च० सौभय : अध्यक्ष महोदय, कृषि के सम्बन्ध में मैं एक खास पहलू की ओर सरकार का ध्यान दिलाना चाहता हूं और वह यह है कि हमारे देश के उस इलाके में जहां बिहार, उड़ीसा, मध्य प्रदेश और बंगाल का हिस्सा पड़ता है उसमें हमारे नये उद्योगों और नई खदानों के बढ़ जाने की वजह से जो कि पिछली दो पंच वर्षीय योजनाओं में बहुत बड़े पैमाने पर स्थापित हुए हैं और आगे भी होने वाले हैं, उस से कृषि योग्य जो जमीन है उस पर एक गहरा असर पड़ा है। हमारे कृषि मंत्री डा० राम सुभग सिंह जानते हैं कि उस इलाके में एक और तो अपनी योजना से मुताबिक जंगल के लिए अधिक से अधिक जमीन हम चाहते हैं जब कि वैसे ही अपनी प्राकृतिक अवस्था में जमीन खेती के लायक जो है वह एक चौथाई से भी कम है। फिर जैसा मैंने कहा नये उद्योगों के कारण, डी० बी० सी० दुर्गापुर, राउरकेला, और भिलाई और हटिया के लिये काफ़ी बड़े पैमाने पर जमीन का अधिग्रहण हो रहा है और इन नये उद्योगों और खदानों की वजह से परिणाम यह हो रहा है कि खेती लायक जमीन कम होती जा रही है। वैसे खेती लायक जमीन पहले से भी कम है लेकिन इस वजह से वह और भी कम होती जा रही है।

नये खदानों और कारखानों के कारण वहां जनसंख्या बढ़ती जा रही है और उसक

नतीजा यह हो रहा है कि उस इलाके में जहां खाद्य उत्पादन पहले से ही कम है, खाद्य स्थिति बहुत संभीन होती जा रही है। मेरा अपना ख्याल ऐसा है कि कृषि विभाग को इस सम्बन्ध में प्लार्निंग कमिशन से बातचीत करनी चाहिये और इस बारे में दुबारा विचार किया जाय ताकि यह जो एक इनवेलेस तैयार हो गया है, कृषि योग्य जमीन जो कम होती जा रही है उसको कैसे पूरा किया जाय, उस पर कितनी दूर हम बढ़े, इन सब बातों पर कृषि मंत्रालय और प्लार्निंग कमिशन द्वारा दुबारा भोष विचार किया जाना चाहिये।

मेरा अपना ख्याल है और जैसा कि विहार जैसी जगह पर हम लोगों ने हिसाब लगा कर देखा कि यह छोटे नागपुर के इलाके में पंचवर्षीय योजना के मुताबिक सारे राज्य में वल्क्स हमारे सारे देश में ३५ प्रतिशत जमीन पर हम जंगल लगाना चाहते हैं, मगर हम लोगों ने देखा कि उस इलाके में पहले से ही ५८ प्रतिशत से ले कर ६० प्रतिशत तक जंगल लगा दुआ है। लेकिन इसके विपरीत राज्य के दूसरे इलाके में जैसे कि नार्थ विहार में जहां कि जलाने के लिये लकड़ी की ज़रूरत है और सारी चीजों की ज़रूरत है वहां एक प्रतिशत में भी कम जंगल है। इसलिये मेरा निवेदन है कि क्यों न सरकार इस चीज पर विचार करे कि जहां योजना के मुताबिक ३५ प्रतिशत से काफ़ी ज्यादा इलाके में जंगल है, उस प्रतिशत को टीक करने के लिये राज्य के दूसरे इलाके में जहां लकड़ी की बहुत ज़रूरत है वहां क्यों न उस प्रतिशत को पूरा किया जाय। मैं सरकार से विनय करूँगा कि वे इस पर विचार करें।

दूसरी चीज जैसे कि मैंने अभी कहा कि यह अधिकाधिक जंगल लगाने की योजना के कारण और नये उद्योगों और कारखानों के कारण खेती लायक जमीन जो कम होती जा रही है और जिसका कि असर वहां के

कृषि उत्पादन पर पड़ता है, उस पर भी हमें भोजना चाहिये कि कितनी कितनी दूर हम जंगल और कृषि के सबन्ध में जमीन को लगायेंगे।

मैं एक ही चीज और कह कर अपना भाषण समाप्त करूँगा। पिछले साल माननीय मंत्री डा० गम सुभग सिंह हमारे इलाके में गये थे। अभी मैंने कृषि तथा खाद्य मंत्रालय की इस साल की रिपोर्ट में भी देखा कि इस चीज पर संतोष प्रकट किया गया है कि खाद्य उत्पादन संतोषप्रद है। हम लोग डा० राम सुभग सिंह से भी मिले थे। मुझे अफसोस के साथ कहना पड़ता है कि हमारे दो, तीन जिलों में मलसन् सिंहभूम और रांची आदि में इस साल ग्रनाज की फसल काफ़ी मारी गई है। उनके आश्वासन के बावजूद अन्न का मालूल इंतजाम वहां के लोगों के लिये नहीं हो पाया है। इस सम्बन्ध में हम लोग जिले के अधिकारियों से मिले और अन्य सभी सम्बन्धित लोगों से भी मिले थे। लेकिन अभी भी वहां चावल, जौ कि वहां के लोगों का मुख्य खाद्य है, अभी भी वहां पर २७-२८ रुपये मन बिक रहा है। हम ने मिनिस्टर साहब से दरखास्त की थी कि वहां रिलीफ का काम किया जाय लेकिन इस तरह का रिलीफ का काम होने के बाजाय सरकार इस एमरजेंसी के नाम पर उलटे जो लगान और कर्जे आदि की वसूली है उसको वसूल करने में लगी हुई है। वे बेचारे जिनकी कि सारी फसल मारी गई हो वे यह कर्जे कहां से देंगे? जब हम इसके लिये उन से मिलते हैं तो सरकार अफसरान कहते हैं कि हम लोग तो यूँ ही फारमली मांगने जाते हैं और जो उसको देना चाहते हैं वे देंगे। लेकिन मेरा निवेदन है कि जब सरकारी अफसर लगान कर्जे और आदि की वसूली के लिये रैम्पतों के पास जाते हैं तो वह बड़े अफसरान की हैसियत और उन बेचारे काश्तकारों की मजबूरी हालत

[श्री ह० च० सौय]

अपने अपने खेतों मवेशियों और अन्य चीजों को बेच कर वह कर्जा चुकाना पड़ता है। आज हालत यह बन रही है कि बजाय उन मुसीबतज्जदा लोगों की सरकार की ओर से रिलीफ दी जाती, इमरजेंसी के नाम पर उलटे उनसे लगान और कर्जे की वसूली हो रही है। अध्यक्ष महोदय, मैं आप के जरिये माननीय मंत्री से दरखास्त कर्त्तव्य कि हमारे सिंहभूम और रांची आदि इलाकों में जहां कि काफी फसल मारी गई है, उनको रिलीफ देने का इंतजाम करें। इसके लिये हमने बिहार सरकार से भी दरखास्त की है कि यह इंतजाम नहीं हो रहा है। मैं चाहूंगा कि उनसे अपना हिसाब किताब करें और रिलीफ का इंतजाम करें ताकि वहां लोगों को अन्न मिले।

Shri Muthu Gounder (Tiruppattur):
 Mr. Speaker, Sir, the hon. Deputy Minister of Agriculture has tried his best to give us a bright picture of the future, specially about foodgrains but I find by studying the report given by the Department that the future, as far as paddy is concerned, is gloomy. We were trying for the past ten years and more to grow more food. No doubt, with the hard work of farmers and with the encouragement given by the Government then and there, we were able to succeed to some extent. But till 1961 the production of foodgrains, specially of paddy about which I want to say something, was on the ascendancy. After 1961 and in 1962 the production of paddy has come down. In 1960 it was 34.2 million tons; in 1962 it was 34.1 million tons, that is, the production has come down from 34.2 million tons in 1960 to 34.1 million tons in 1962. So, we are now coming down as far as rice or paddy production is concerned.

Last year we, in Tamilnad and Andhra, had a bumper crop. No doubt, in other places like Bihar,

Assam or Uttar Pradesh, there might be calamities, but in spite of a bumper crop in Madras and Andhra we see that production is going down. Why? We have to study this. We have to analyse it. We see in the report that about eight lakh acres in West Bengal and Bihar have been diverted to jute crop cultivation. Why should they go to jute crop instead of paddy crop? It is because by raising a paddy crop a farmer is incurring a loss. That is why he has gone to the commercial crops. That tendency has now come to the ryots of Tamilnad and Andhra also, in fact everywhere. By producing paddy a farmer is incurring loss and he cannot continue bearing this loss for ever.

The very low price that was offered to Madras ryots specially those who were doing farming in the Tanjore Delta area, has discouraged them to a very large extent. I have, for instance, seen some accounts kept by paddy growers who also happen to be hon. Members of Parliament and I was astonished to see that they have incurred a loss. As far as the farms in our area are concerned, we are not incurring losses. But in the Delta areas, in the Tanjore and Trichinopoly areas, the paddy growers are making a loss. Those farmers who are growing cotton and sugarcane are getting some remuneration.

Now, the wages of agricultural labourers have gone high. They are going higher and higher every day. We have to give it. The labourers now go to the mills or to railway contracts. They want to go and work on some departmental works, for instance, PWD and other contract works, because they are getting higher wages there. A ryot who is producing only paddy cannot afford to pay so much wages. Therefore, he has got no other alternative but to shift from paddy crop to any other commercial crop. We are coming to it. If the Government does not interfere and give a reasonable rate and reasonable price struc-

ture, the paddy cultivation will come down and it will affect the entire community.

No doubt, even now, even at the present market rate, some low-income group people and low-paid Government servants are not able to purchase rice at market rates. We have to find some solution. There is no other alternative but to supply them rice at a subsidised rate. The Government is already incurring expenses, under subsidy, of nearly about more than Rs. 40 crores. Therefore, there is no harm in providing a subsidy of some more crores of rupees at least to give foodgrains, especially rice, at a reasonable rate to the poor consumers. That also we have to take into account.

Hereafter, unless we increase the yield per acre, there is no way of improving or increasing the production of foodgrains, especially increase in paddy production. In the past, for ten years, we were having virgin lands to bring under plough. Also, we are having many irrigation schemes. They have almost exhausted all those sources. We cannot bring lands more and more under plough because we have to keep in reserve at least a portion of lands without cultivation or, otherwise, the entire soil conservation scheme will go futile. So, there is no scope. We have to see that we get more yield per acre. It is not an impossibility. The all-India average, as far as paddy yield is concerned, is less than a thousand pounds per acre, whereas in Madras and also in Andhra Pradesh we are able to get more than 1400 pounds of paddy per acre. Especially in our farms--I do not think it is out of place to mention it here--we are getting more than 4000 pounds of paddy per acre, not for the last one or two years but consecutively for the last ten years. We are not adopting any new techniques. We are not importing any new techniques from Japan or America or Burma. We are only adopting the techniques which were adopted by our fathers and fore-fathers. That is all. Now-

a-days, it has become more the fashion to call anything the Japanese method or Chinese method or some other method than to introduce our own method. That has become a fashion these days. However, we were successful in producing more from our fields by using our own methods. By using our methods, I hope, India will get as much rice as it is needed. Take, for instance, these figures. We have produced 341 lakh tons of rice this year. We have imported only 3·9 lakh tons from Burma and USA. It is just above one per cent or, more or less, one per cent of the total production of rice which we are producing in our own country. Can we not achieve this one per cent? I think, in 1959, we were producing only 31 million tons. But in 1961, we were able to get a production of 34 million tons, that is, ten per cent increase. When you were able to get an increased production of ten per cent in one year, would it not be possible for us to get an increase of two or three per cent year by year? We can. Why are we not getting it? The agriculturist is not given the incentive. I produced 500 bags of paddy this main season. I sold it two months back. I have not started incurring a loss. But, I got a very meagre profit. This season, I used to get a yield of 200 bags or 300 bags of kar paddy as we call it. You may call it short term crop or rabi, I do not know. I have completely stopped paddy cultivation, because I cannot be incurring a loss continuously or recurringly. If at all we succeeded in having more production in rice, that was not due to any preaching or any other propaganda or any other thing that was given to the ryots, but because of price attraction. Only the price was the incentive for him. If you cut it there, paddy cultivation will go once for all down. We have already begun to feel it. In West Bengal, they have switched on to jute crop in about 8 lakh acres. This year, in my opinion, more lakhs would have gone to jute crop. In my area,

[Shri Muthu Gounder]

we have once for all decided to go to cotton crop. In other areas, I see intelligent farmers have gone to sugarcane cultivation and other commercial crops, groundnut, this and that. Can we see a bright future or a bright picture as far as rice is concerned?

Also, unless we give a remunerative price to the farmers, how can we give more wages to labour. Instead of giving crores of rupees to foreign countries, instead of getting foodgrains from them, let us spend that money as subsidy or to keep the price structure at a level. Then, we will be having our money in the hands of the farmers and they will give to labourers and their income will go up. We always say that our *per capita* income is very low. How to increase the *per capita* income? By starting a few industries here and there, we will be raising the income of a few industrialists, some hundreds or thousands and also we will be raising the income of 5 lakhs or 10 lakhs of labourers. But, still we should remember that the huge bulk of our population is in the villages, and that too, in the form of landless labourers and small land owners. I am not arguing for big landlords. I am saying for land owners of my type, who are owning 20 to 30 acres. There are hundreds and thousands of farmers of our type. By our hard work, we were earning a good amount so far. Also, we are thankful to the Government. The Government were giving us attractive prices for our things. Now, they have stopped. I cannot say anything; we have to pity. That is all. We have gone in for other crops. One day or the other, next year or the coming year, we will feel the stringency, a very gloomy position as far as rice is concerned.

Mr. Speaker: In conclusion,....

Shri Muthu Gounder: Two minutes, Mr. As far as manure is concerned, I would say, we are applying oil cake

manure. Always the green manure and compost, we cannot prepare to a large extent. Oil cake is an easy manure which can be applied to a field the first day and we can transplant our paddy the next day. So, it is easy, and also it is an organic manure: not chemical manure. We are exporting, I think, 6.8 lakh tons of oil cakes this year. By using these 6.8 lakh tons of oil cakes, we can very well manure 16 lakh acres of paddy lands. We are exporting oil cakes and in its place, we are getting chemical manure. By applying chemical manures in the same field consecutively for 2 or 3 years, the field will become quite useless for any cultivation. I think that this is the impression which has been formed in the minds of the farmers today. We have to use organic manure. Using chemical manures is advisable only along with organic manure, or chemical manures should be used with compost and other things. But the exporting of oil-cake on such a large scale has created a situation whereby we are unable to get oil-cake at reasonable rates. That is why we are finding cultivation more costly, because oil-cake forms a major portion of our expenses, as far as our cultivation is concerned. A farmer who has to pay a high price for all commodities which he has to purchase cannot afford to get a low price for his paddy, and he cannot pull on with the cultivation of paddy unless he gets a fair price for his paddy.

As regards the district Agricultural Commissioners, we find that they are only in the fourth or the fifth rank. Their status should be enhanced. Among the district officers, his rank is very low. Besides, in the block development offices the extension officers of agriculture have to work under a commissioner who does not know anything about agriculture. We should make it a principle that only a man who has got some experience and who is an expert in agriculture should be made a district commissioner or a commissioner attached to the panchayat

union. Then only he can give some idea to the people in regard to agriculture.

Further, I would suggest that in every State, the agriculture portfolio should be handled by the Chief Minister himself. Then, only agriculture will have some importance, and the officers will have some merit and they will promote agricultural development properly.

Shrimati Yashoda Reddy (Kurnool): I would like first of all to touch on one of the major things, which is agitating the minds of so many people, namely the question of prices. The current concern of Government on the issue of price inflation followed by the public disquiet is a welcome thing, but I feel that it will be welcomed only if it produces an effective and realistic policy. It is gratifying to note that the Planning Commission has given a thought to this subject where there had been a sort of unjustified complacency for some time.

But there is one thing that I would like to say in this connection, and that is that it has become an integral part of our thinking that prices mean immediately foodgrains prices, and if there is a rise in the cost of living we immediately think of controlling only the foodgrain prices. Though to a large extent it holds good and it does result in the controlling of the price index, I should say that it is high time that Government realise that the consumption pattern of people, because of the extra monthly income has also changed. Today, even among the lowest income group, their demands are not only for some rice and paddy but they are for other articles like milk, soap, oil etc. It is these consumer articles which make the price index go up. So, what I would like to say is that these things have also to be taken into account, and we should not merely think as we have done so far of trying to control the prices of foodgrains and thereby hitting the agriculturist and the farmer.

This assumption that the price index depends mainly on the foodgrains prices has been belied due to two reasons. Firstly, though we have wheat and other foodgrains, still we have found that the price index or the cost of living has been rising. Secondly,—and this is the most important thing—as I have said, the consumption pattern has also changed. Unless the Planning Commission and the Ministry of Food and Agriculture take proper notice of these things, it is not possible for them to do proper justice.

It is argued that regulatory measures could not and need not cover the consumer goods. I would submit that this view betrays a lop-sided perspective and a lamentably inadequate appreciation of the situation. The Planning Commission has to change its thinking and so also the Ministry of Food and Agriculture of the Government of India.

Whenever we want to tax, we tax the agriculturists, because the agriculturists constitute nearly 80 per cent of population, and very rightly so; I am not criticising it; Shri Morarji Desai is here, and I may tell him that I am not criticising it. But I would submit that we should see to it that the agriculturists should not be the only pivot or target for all our policies.

In this connection, I would like to congratulate Shri S. K. Patil on what he has stated recently. On the 26th February, while speaking before the FAO Technical Committee meeting, he has stated that hereafter the price policy would become producer-oriented and not so much consumer-oriented. I hope hereafter he will keep up to it.

17 hrs.

Shri Ranga: What can he do? Poor man.

Shrimati Yashoda Reddy: I hope he meant it. I want him to follow it up.

Shri Ranga (Chittoor): He means it. But it is the Government which has to do it.

Shrimati Yashoda Reddy: I would like a clarification on that. In this country we are having a socialist pattern. The small farmer, for whom there is often no alternative to distress selling, should be the principal beneficiary of any of the policies we follow. Farmers are unable to hold back the produce till profitable prices are given to them. The Government does not always allow them to get the benefit of the law of supply and demand. This attitude constitutes the root cause of their poverty and fall in production also. In the Indian Union, on the whole, factory wages are three times the wages that agricultural labourers get.

An Hon. Member: More than that,

Shrimati Yashoda Reddy: Agriculture has often been last in the list of government 'priorities'. The farmers' services should be appreciated as much as those of the other brothers in other fields. The benefits of loans, grants, irrigation facilities, fertiliser facilities and so on should be well distributed. Sufficient flow of capital should be ensured and profits should be strongly encouraged. I say so because this is the chief measure by which resources can be put back at the disposal of the farmers. Unless there is a little bit of profit, there will certainly not be an incentive for them to produce more. That is why our production is going down.

The hon. Member who preceded me said that people are turning from food crops to cash crops. We want to fill up the gap in foodgrain requirements by importing foodgrains. The more you import foodgrains, the less incentive there will be for production here. So why not give them more incentives?

Of course, I do appreciate our Minister's policy to keep a buffer stock to rush it to areas where it is necessary in an emergency. But certainly we have got to think about the question of giving more incentives to the farmers.

One of the Members said, very correctly, that there is no co-ordination between the Ministries of Community Development, Planning and Agriculture. That is so not only down below but at the top level. We have an integrated body called the Planning Commission which seems to have an overall status, a sort of super Cabinet, which can only come in the way of things being done. Whatever the Minister says, the Planning Commission comes in the way. As far as agriculture is concerned, at least in the case of my State I know of instances where we have asked the Ministry to do certain things. But what happens? The Planning Commission comes and says 'no'. I do not, for one moment, question the capacity or honesty of these people in the Planning Commission. But they are not experts on every subject. I should say they know nothing of many things. I am not criticising them. It is impossible for any group of people to know everything. The only silver lining in the Planning Commission is the Prime Minister. We have to go to him for getting things done. But he cannot always deal with these matters. He is so committed to the policy of 'non-alignment' and non-intervention that he does not want to interfere with matters at the State level.

We have a great genius in India. For every trouble, a commission or committee is appointed. This commission or committee has got the genius of prolonging a problem, delaying matters and not coming to any conclusions and confusing things. Even this morning the hon. Speaker was saying that hurdles should not be there. We find more hurdles and bottlenecks.

Take, for instance, the irrigation problem. We asked the Planning

Commission through the Ministry for minor irrigation works. But the Planning Commission cuts it.

Shri A. M. Thomas: There is no cut.

Shrimati Yashoda Reddy: I am told this is with regard to minor irrigation works in Rayalaseema. I know of major irrigation projects sanctioned by the Planning Commission. The Planning Commission says: 'You are an agricultural State. You are already forward in agriculture. Why do you want more water?'. Does it mean that an agricultural State should not be developed? When we ask for industries, we are told that we are an agricultural State, why do we want industries. What is this policy of the Planning Commission? It says it operates on national policies and asks us not to be parochial. If you want to be national, help the State which is supplying food for the whole nation. Nagarjunasagar has been given to us as a national project, for producing food for the nation. We did not want it for the benefit of Andhra Pradesh. Out of the State's development expenditure we have to do it. When we ask for more money, we are called parochial.

The Minister of Finance (Shri Morarji Desai): After getting it, you do not want it.

Shrimati Yashoda Reddy: We are thankful to you, but I am pointing out that the Centre is not giving us much aid at all. You look at a problem as national if it suits your convenience, otherwise not. Sometimes the philosophy, personal whim and prejudices of those in the Planning Commission come in the way.

The Ministry is rightly giving thought to popularisation of subsidiary foods and the promotion of applied nutrition. I am glad it has been transferred from the Ministry of Agriculture to Food, not that there is much difference, I have the same regard for both the hon. Ministers.

Shri A. M. Thomas: It is not transferred.

Shrimati Yashoda Reddy: I read in the Report that the Ministry of Food has taken it over from 8th March.

Shri S. K. Patil: That is fisheries.

Shrimati Yashoda Reddy: Thank you for the correction.

After all, when there is deficit in foodgrains, certainly subsidiary foods should be encouraged, especially from the nutritive point of view. The Government of India has taken great interest in fishing. In exploratory and experimental fishing they are going ahead at Bombay, Cochin, Tuticorin and Vizag. Here, I have to make a request which is absolutely regional, namely about setting up a Fishing Corporation at Vizag.

The marine and inland fisheries potential of Andhra Pradesh has been very poorly developed. There is a 600 mile long coast line, and the State is called a land of rivers. There is a large abundance of quality fish both for export and internal consumption, but the fishermen being very poor with inadequate facilities, we are not able to do much.

Vizag should be considered because of its peculiar specialities. Already, a portion of its harbour is being developed as a fisheries harbour. A jetty has been already constructed for berthing vessels. The State Fisheries Department has already constructed a 20-ton ice plant as also a deep-freezing plant with a capacity of 50 tons of ice and 350 tons of cold storage. There is a workshop at the Hindustan shipyard and also at the naval shipyard. There are many foreign firms setting up fishing companies in Vizag. I therefore request the hon. Minister to give very serious thought to it. I hope he will look into the question of establishing the Fishing Corporation at Vizag.

[Shrimati Yashoda Reddy]

The other day the hon. Minister, in answer to a question, assured me that there will not be much difficulty about the setting up of an agricultural university in the South, but my information is that the Planning Commission, as usual, is coming in between. I hope the Ministry will be strong enough to override the hurdles and grant us the university.

Mr. Speaker: I have the experience that calling a lady to speak on food raises controversies.

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): I am very happy to watch the trend of this debate, and I am glad most of the hon. Members have expressed concern about agricultural production. They want that the production tempo should increase. I promise here that nothing in our power will be spared in seeing to it that agricultural production is kept to the mark. There is one thing to which I would like to draw their attention. My able colleague Shri Thomas has already pointed out some of the difficulties due to which production fell down last year. But this year there is likely to be an increase. It was not only in India that there was this fall in production; this trend was noticeable throughout the South-east Asian region and from the figures you will see that this has been the trend in some of the advanced countries of the world. For instance, the figures of grains production for the United States, Canada and Japan for 1950-51 are: 140.7 million tons, 23.5 million tons and 15.7 million tons respectively. The highest figure reached in 1958-59 in the USA, Japan and Canada was 182.6 million tons, 22.6 million tons and 18.8 million tons respectively. During the past three years there has been a fall in production in all these three countries. In America from 178.7 million tons in 1959-60 it went up to 191.8 million tons in 1960-61 but came down to 167.8 million tons in 1961-62. Similarly during the last

two years it fell down from 25.8 million tons to 16 million tons in Canada and from 20 million tons to 19.6 million tons in Japan. Whatever little fall there was in production of paddy and maize, it was more than compensated by increase in our cash crop production. As hon. Members know our target for the Third Plan in regard to jute production was reached last year. Even this year there is no complaint about production, the complaint is about price. In that regard also, the Ministry of Food and Agriculture has seen that the farmers are provided all possible facilities. But if due to emergency and certain other reasons this succour could not reach them in time, the entire blame need not be put on this Ministry because we never felt that we should spare any efforts to see that the farmers are given all facilities. This has also been the case in regard to cotton.

The PSP Member was making certain complaints about the Minister of Food and Agriculture. I say without contradiction from any hon. Member of the PSP that the Minister of Food and Agriculture is more progressive than any PSP leader or Member. Had he not handled this Ministry of Food and Agriculture carefully, there would have been starvation in the constituency of the hon. Member who belongs to the PSP and he would have been busy there in his constituency.

17.19 hrs.

[**MR. DEPUTY-SPEAKER in the Chair.**]

It is our cash crops which earn quite a substantial amount of foreign exchange earnings. The hon. Finance Minister is here and he can correct me if I am wrong. The export value of all these three commodities—jute, cotton and tobacco, and also sugar in respect of last year, and if we include tea also—would go to Rs. 360 crores, but if we exclude tea, it comes to about 238 crores. This is increasing each year and this is due to the labour that the farmers put in their fields.

Some hon. Members were saying that the per acre yield has gone down, but I do not think that they are correct, because, the per acre yield of paddy has increased from 1,253 lb. in 1958-59 to 1,364 lb. in 1960-61. The accurate figure for this year is not available at present; it will be available by June and I will give that figure at that time. The yield of wheat has also increased from 704 lb. to 756 lb. The production of sugar-cane per acre has also gone up from 33,595 lb. to 39,654 lb. So also in the case of cotton; it has gone up from 93 lb. per acre to 112 lb. per acre. Of course I am not satisfied; I do feel that it should go up much higher, but still, it is not a figure of which we should feel sorry.

I am very happy that some hon. Members have mentioned about the prices. There has been a constant effort on the part of the Ministry of Food and Agriculture to see that a balance is struck between the consumers' price and the producers' price. It is in pursuance of that policy that the other day the Minister of Food and Agriculture announced that if the price of wheat goes down below Rs. 13 per maund anywhere, then the Government will enter the market. So is the case with jute and cotton. The moment we noticed a trend of decrease in cotton prices, despite the opposition of some sections, we did see that the producers got enough price, though that was none of the responsibility of this Ministry. The production figure might also have been calculated on the basis of certain other ingredients, such as irrigation, fertiliser, and so on and so forth. I am very happy that our esteemed Minister of Irrigation and Power is also here. One hon. Member remarked that there was unjustified complacency in the Ministry and that the Planning Commission should look into it. I have nothing to say about anybody. But during this emergency time, or even before that, there has not been any factor which we have taken from anywhere. Whatever was

suggested was our original suggestion and that was accepted by everybody. This figure might have been calculated on the basis that the irrigation potential will be fully available, and efforts are being made by the Ministry of Irrigation and Power to see that more and more irrigation potential that has been created is utilised more and more, because, now, the utilisation is up to 71.1 per cent. But still an irrigation potential of about 4 million acres is unutilised. Similarly about other things. Shri Sinhasan Singh referred to the fertiliser pool. I admit that there was some profit from 1958 onwards. In 1961-62 it was to the tune of Rs. 9.47 crores. But now due to the measures that have been taken, the profit has gone down to Rs. 2.90 crores, because last year also, we reduced the price of fertilisers. This larger quantum of profit has been due to the fact that in foreign countries, the purchase price was less, whereas our production cost is what it is and so due to these two factors, there was some profit. But it has gone down considerably and we will see that with is properly modified in the interests of the farmers.

The House knows that according to the target laid down by the Plan and by the Government, we should have about 1 million tons of fertilisers in terms of nitrogen by 1965-66. But I am doubtful about this, because as I said yesterday in reply to a question, the entire indigenous capacity according to our present basis will be only 650,000 tons by 1965-66. So we will be short of the target by about 350,000 tons. So, these aspects about the fertilisers and irrigation should also be taken into consideration when the point regarding production is made out by hon. Members.

About agricultural implements, many hon. Members, particularly the hon. Member coming from Mahendragarh, said that there had been some difficulty. It was with a view to relieving some of the difficulties of the farmers that the excise duty that was supposed to be deposited by the farmer with the firm was wiped out.

[Dr. Ram Subhag Singh]

Of course, I have heard one or two complaints that even now some of the firms take that type of deposit, but on tractors up to 50 HP and less, nobody should make any excise deposit with any firm.

Shri Sinhasan Singh: Is it a fact that the excise duty levied on tractors is not paid by the growers?

Dr. Ram Subhag Singh: The exised duty was deposited by the growers and it was refunded to them when they produced a certificate. Now they will produce a certificate from their State Government or from the Director of Agriculture that they are going to use that tractor for agricultural purposes and then they would not be required to deposit anything.

Our programme is that we should make 9,000 more tractors available in 1963. According to the present plan, we will have 4,250 tractors produced in this country this year and the rest will have to be imported from USSR and some other countries. The main thing that I would like to emphasise and drive home to all the fabricators, factories and tractor concerns is that they should make available all spare parts which the farmers require and that there should be standard agricultural implements. Whoever may be the fabricators, they should fabricate the standard type of agricultural implements. For that purpose we have set up research, testing and training centres in 16 places. It is here at the IARI and in our intensive agricultural districts also. We are going to set up agricultural implements workshop in each district. Therefore, on this point there need not be much concern. Of course, due to non-availability of iron and steel due to the emergency, there might be some difficulty. But I would like hon. Members also to see that the steel quota that is allotted for agricultural purposes in their area is distributed among the agriculturists.

Many hon. Members pointed out about the credit made available to agriculturists. Of course, that is also

not our direct responsibility. But I am happy that over Rs. 224 crores were advanced last year as short term loans on behalf of the co-operative societies. But there is one thing which I would like to emphasise—now that the hon. Minister for Finance is also present—and that is this. The Life Insurance Corporation is one of the biggest credit institutions in the country. I do not know whether it will be possible to advance some of its credits for agricultural purposes, because in my opinion it will do immense good to the cause of agriculture if we float more capital and go on increasing the investment capacity of the agriculturists every day.

About soil testing laboratories, Shri B. K. Das said that there are only 24 laboratories. We do want that we should establish more and more laboratories. We will do that and in each State there will be a laboratory covering all the districts where our intensive agricultural programme has been launched. He also made a reference about the agricultural college in West Bengal. I do admit that it is the State of West Bengal which is in a way very much lagging behind in agricultural education. In this constituency of Midnapur, perhaps, there was an agricultural college. But that has been taken over by the State Government. I would like that some of the hon. Members take a lead in this matter and induce the people there to set up a college or induce the State Government to do that. Whatever facilities can possibly be given from our side will surely be made available if the college comes up to the required standard.

Shrimati Yashoda Reddy also said about agricultural universities. I am very happy that three universities were established last year and more and more agricultural institutions are coming up. Shri Yashpal Singh said that the sons of farmers should be there. It is our earnest desire that the destiny of agriculture should be

controlled by the sons of ordinary farmers. It shall be also our effort to see that the education in our agricultural universities and colleges is made as cheap as possible so that education in agriculture may be within the reach of ordinary people. Of course, we award scholarships and all that.

Regarding the university in Andhra Pradesh, the Agriculture Minister of that State is working on that Bill. As the hon. Member has herself suggested, the matter is being examined by the Planning Commission also. Since Andhra Pradesh is one of the most enlightened States of India in regard to agriculture and so many other things, I hope there would not be much difficulty in getting the agricultural university at the proper time.

Coming to intensive agricultural district programmes, some hon. Members doubted the efficacy of that programme. One hon. Member said that it would not be easy to bear the expenditure. As I said about LIC, this has been the biggest drawback of our agriculture. When we think of agriculture, we think in terms of thousands or lakhs, but when we think of industry we always think in terms of millions and crores. When we talk of improvement of agriculture and the agricultural production programme, there should not be any such limit on expenditure. Nobody should think that it should be the lot of agriculturists to be clad in torn and tattered cloth. When you start thinking in that way, the reply will be the package programme. Because, within the shortest span of two years there has been an increase of over 15 per cent of production in all the agricultural districts. In some of the districts it has gone up by 21.3 per cent and even more. Therefore, we have decided to establish more intensive agricultural districts—40 for paddy and 100 for millets, pulses and other crops.

One hon. Member referred to landless workers and the land reform programme, and the hon. Member concerned, Shri J. B. Singh is present here. I must point out to him that in his State of Uttar Pradesh about 1.5

million sub-tenants are now having direct contact with the State and the intermediaries have been entirely eliminated. In the entire country over two crores of tenants have come into direct contact with the State. We want to see that the reform programme is carried out wherever it is possible.

Regarding landless labour our plan is to settle 7 lakhs of families on an area of 50 lakhs of acres, involving a total expenditure of Rs. 7 crores, and the pattern of financial assistance to the State Governments for the Centrally sponsored scheme formulated for this purpose is: (1) the Central Government share the reclamation cost equally with the State Government, subject to a ceiling of operational Rs. 150 per acre of land allotted and (2) the net expenditure on expenses involving resettlement is admissible to the extent of 100 per cent, 75 per cent as grant and 25 per cent as loan, subject to a ceiling of Rs. 500 per family.

Some hon. Members have stated that there has been much expenditure on staff and there is over-staffing in the Agriculture Ministry. I would like to state the position of staff here.

On 1st April, 1960 there were 44 technical gazetted officers and 84 non-technical gazetted officers. The number has gone up to 53 technical gazetted officers and 84 non-technical gazetted officers on the 1st March, 1963. As regards other staff, in April 1960 the number was 49 technical and 541 non-technical; it has gone up to 62 technical and 540 non-technical on 1st March, 1963. There were 244 Class IV staff in 1960 and that has gone down to 237. There is an economy committee which is constantly reviewing everything.

But I must warn the House. Though I lead a very simple life, I am not a believer in austerity of a wrong conception. When you want to increase agricultural production or when you

[Dr. Ram Subhag Singh]

want to fight a war, these little things need not be taken into consideration. Some people say that unless and until you set up an army of competent agricultural officers and provide them with facilities to go wherever they like to, you would not be able to increase production. If today the price of jute or cotton fell down, they will have to rush to the place. Competent officers shall have to be provided. They must be in an adequate number; otherwise, there would not be any hope of increasing production. The talks about electricity and other things are talks which are not going to make any contribution to the national emergency.

In this connection I very much like the suggestion of Shri Bibhuti Mishra, namely, that there should be an all-India service of agricultural officers. I notice everywhere that they are second class officers and they do not have any powerful position in their districts or blocks or States. Unless and until they are provided with responsibility and freedom to work, this programme will suffer. Therefore, I want that there should be an all-India agricultural officers' service as also an All-India Forest Service. The Dehra Dun Institute of forests and IARI are contributing the most in regard to training or bringing out first-class graduates to handle our forest and agricultural work.

I am glad that my hon. friend, Shri Hari Charan Soy, who comes from the Chhota Nagpur area has drawn our attention to the forest problem. Some other hon. Members also pointed out about this fuel shortage. I do recognise that in our programme the hilly areas must be given priority because in a way it was the lack of development in our hilly areas that brought difficulty to us. We must develop the Chhota Nagpur area because both in Orissa and Bihar the Saranda Forest is one of the best sal forests in the world and is perhaps the best in our country. The requirements of the people who reside there must also be

met. We shall see that their difficulties in regard to setting up some test-work or about sending some rice etc., the difficulties that the hon. Member pointed out, are minimised and proper help is sent to that area.

It is in this connection that we are also holding a seminar at Simla where representatives from NEFA to Ladakh, the Himalayan areas and all the other hilly areas, have been invited and which the hon. Minister of Food and Agriculture will inaugurate on the 12th of next month.

Then, Malhotraji was very right in pointing out the difficulties of fruit growers and he said that this is one of the best protective foods, like fish, milk and other things. In a way, it is the best thing because there is no bar to eating fruit by anybody. So, whatever is possible will be done by this Ministry to see that fruit cultivation is encouraged. About that hill seminar also this will be one of the most important features of that seminar.

In regard to establishing of a fruit research centre, that matter also will receive our attention.

He also pointed out about the World Agriculture Fair. He said that the prizes should be announced in time. Shri Bibhuti Mishra and some other Members also said it. That thing is being attended to as the committee of the House recommended. I do not want to say anything. But Shri Malhotra wanted that I should give the facts about reality. He said, it was the former Agriculture Minister—he named him also—who presided over the destinies of that organisation. According to the constitution of that organisation, the Agriculture Minister used to be the President and I do not know whether that constitution had been changed. We do not have any paper. Today, there is not even a room there in the Agriculture Ministry, in Krishan Bhawan. They are out from

there. But I do not know about the constitution of that organisation, whether it has been changed.

About this fuel problem, this is a big problem and here also I accept Mr. Soy's suggestion that the afforestation work should be done in those areas which are plan areas. We are doing that also in a way. Under the head 'Forest' we are going to spend Rs. 51 crores during the Third Five Year Plan and about Rs. 275 lakhs on quick growing species. We shall set up a suitable number of nurseries also and they are being set up. We have also taken a scheme, on the Rajasthan canal, to afforest both sides of the canal which is about 38 miles in length. These are some of the programmes.

I do not want to take much time of the House because most of the hon. Members are wanting to participate in the debate. But I again assure the House that we are not complacent and we shall see that all possible efforts are made in regard to increasing agricultural production and in regard to keeping the targets that have been laid down.

श्री जगवेद सिंह सिंहान्ती (झज्जर) :
बहुत वर्ष नहीं हुये यह कहा जाता था “उत्तम खेती, मध्यम वाण, निखिद चाकरी, भीख नदान”। आज चाकरी को सब से उत्तम माना जाता है और जो खेती है वह आज सब से निखिद हो गई है। ऐसा समझा जाता है कि जिस को कोई और बंधान मिल सके, उस बच्चे को खेती में डाल दो। इसका कारण क्या है? इसका कारण यह है कि खेती की तरफ उतना ध्यान नहीं दिया गया है जितना दिया जाना चाहिये। जैसे हमारे राष्ट्र रक्षा के लिये सेना के लोगों का होना अत्यन्त आवश्यक है, उसी तरह से दूसरे दर्जे पर यह खाद्य सामग्री आती है। पहले भी यह कहा जाता था :

कृषिमिल्क्ष्यस्व वित्ते रमस्व बहुमन्यमान :

अगर यह चाहते हों कि हम घन में रमण करें तो खेती करो। पहले सम्पत्ति और खेती दोनों का जोड़ा था। आज खेती और निर्वनता का जोड़ा हो गया है। इसका कारण यह है कि जिन बातों पर हमें ध्यान देना चाहिये था उन पर हमने ध्यान नहीं दिया।

मैं किसी पर भी कोई आक्षेप नहीं करना चाहता हूँ। मैं तो केवल 'मात्र आपके समाने कुछ मुझाव ही रखना चाहता हूँ। खेती के लिये तीन चीजों की आवश्यकता है, भूमि, गौ और जल।

झां भा० श्री० श्रेणी (नागपुर) : जंगल भी ।

श्री जगवेद सिंह सिंहान्ती : भूमि में आ जाता है।

भूमि अच्छी हो, बोना जोतना सब कुछ ठीक हो तो अब अच्छा होगा। गौ तो खेती का प्राण समझी जानी चाहिये। मैंने कृषि विभाग की रिपोर्ट को पढ़ा है। उसने कहा है कि हमने गोसदान खोले हैं, गोशालायें खोली हैं और इस तरह इस तरफ भी ध्यान दिया है। लेकिन कहा गया है :

गावो विश्वस्य मातर :

संसार भर की माता तो गौ है। असली जननी माता तो डेढ़ दो साल तक ही दूध पिलाती है और गौ माता तो सौ वर्ष तक जब हम बड़े भी होते हैं, दूध पिलाती है। गौ उसको भी दूध देती है जो कसाई उसके गले पर छुरी फेरता है। प्रातःकाल वह दुष्ट हत्यारा गौ का दूध पीकर उसको काटता है और गौ इतनी सीधों है, इतनी अनधि है कि उसको भी दूध पिलाती है। इसलिये अगर आप मुल्क की रक्षा करना चाहते हैं तो सब से पहला और आवश्यक कर्तव्य आपका यह है कि गौ-हत्या पर आप पूर्ण प्रतिबन्ध लगा दें। यह बहुत आवश्यक है। गौ से अकेले दूध

[श्री जगदेव सिंह सिद्धांती]

ही नहीं मिलता और भी कई चीजें मिलती हैं। अगर और कुछ नहीं कर सकते हैं तो कम से कम बहुत नहीं तो दस साल के लिये गौहत्या बन्द तो कर हो सकते हैं। इस अस में भी इतनी गायें मरेंगी कि आपके चमड़े की जरूरतें पूरी हो सकेंगी, हड्डी, बुर आदि भी उसकी आपके काम में आयेंगी, सींग भी काम में आयेंगे और उसके जीवित रहते सिंघरी बगरह कारखानों की आपको आवश्यकता नहीं होगी। अगर देश में खूब गायें हों तो गोबर हमें काफी मिल सकता है और उसके गोबर की खाद शुद्ध खाद होती है और उस में किसी भी तरह का कोई दोष नहीं होता है। वह खाद हमारी खेती बढ़ाने में बहुत ज्यादा सहायक हो सकती है। गोबर के अन्दर वे सारे तत्व उपस्थित रहते हैं जो कि हमारी खेती को बढ़ाते हैं। आज हमने गौ को खोया, गोबर को खोया और इसका नतीजा यह है जितनी बाहर की गन्दगी है, वह सारी हमारी सब्जी भाजी में आ गई है। मुबह के बरत आप सब्जी मंडी में जाकर देखें जो गोभी के फूल होते हैं, जो इस तरह के बने हुये होते हैं उसके अदार विष्टा लिपटा रहता है। इसका क्या कारण है? इसका कारण यह है कि हमने अपनी असली चीज को खोया और नकली चीज को अपनाया। इसी फूल को हम बढ़ाया समझने लग गये हैं।

अब मैं जल की बात को लेता हूँ। सिचाई के लिये जल आवश्यक है। भगवान दया करे, ठीक समय पर वर्षा होती रहे तो बहुत कुछ काम ठीक बनता रहता है। नहरों से सिचाई भी बहुत आवश्यक है। खेती की बात ही मुझे करनी पड़ती है। हम ने हरयाणा क्षेत्र वालों ने माननीय प्रवान मंत्री जी को, हृषि मंत्री जी को, सिचाई मंत्री जी को और पंजाब को भी लिख कर दिया है कि हमें नहरों का पानी चाहिये, हमारी पिछ्ली दोनों फसलें समाप्त हो गई हैं, खेती बरबाद हो गई है। अब भी लोगों का ईख का

बीज जमीन में मड़ा पड़ा है, लेकिन क्या हो सकता है अगर पानी न मिले। अभी एक सैनिक बलिदान स्मृति दिवस रोहतक में नौ मार्च को मनाया गया था। आदरणीय प्रधान मंत्री जी वहां गये थे। उन्होंने हरयाणा के बीरों की प्रशंसा की और साथ ही यह भी कहा कि खूब खेती उपजाओ। एक किसान ने जो ७०-७५ वर्ष की उम्र का था, खड़े हो कर कहा कि पानी चाहिये। मेरी गर्दन शाम से झुक जाती है, उसको सुन कर जो जवाब हमारे प्रधान मंत्री जी ने उस बत्त दिया। उन्होंने कहा कि क्या मेरी जेब में पानी है। भाई शिव जी की जटाओं से गंगा आ गई, क्या प्रधान मंत्री जी की जेब से नहर भी नहीं निकल सकती है।

निकल तो सकती है लेकिन भावना चाहिये। इस तरह की चीजें हैं, बताइये बिना इसके कहां से खेती हो सकेंगी? उसी समय तत्काल उत्तर दिया सरदार प्रताप सिंह केरों ने जो कि पंजाब के चीफ मिनिस्टर हैं।

Mr. Deputy-Speaker: The hon. Member may resume his seat for a minute.

There is a large number of speakers. I would like to know if the House is prepared to sit for a longer time. We can sit up to 7 P.M., and each Member can take about ten minutes; then, six Members will have chance to speak. Is the House agreeable to this?

Several Hon. Members: Yes.

Shri Yashpal Singh: We can sit up to mid-night. This is emergency time.

Mr. Deputy Speaker: We shall see. If the House is willing I have no objection.]

श्री जगदेव सिंह सिद्धान्ती : हमारे पंजाब के चीफ मिनिस्टर ने फरमाया कि तुम कुएं खोदो, मैं बिजली दूंगा । लेकिन वहां खाली कुआं खोदने से क्या फायदा ? मान भी लें थोड़ी देर के लिये कि वहां कुएं खुद गये, लेकिन वहां कुएं का पानी काम क्या देगा क्योंकि वहां का पानी काम किलुल खारी है ? रेवाड़ी का हलका जितना है, बज्जर तहसील का हलका जितना है उसका पानी अच्छा नहीं है । वहां पर कुएं का पानी काम नहीं दे सकता । वहां केवल नहर ही काम दे सकती है । इस तरह को चीजें अत्यन्त आवश्यक हैं । यहां जो कृषि मंत्रालय के मंत्री बैठे हुये हैं उनके प्रति हमारी शुभ मानवायें हैं और हम यह विश्वास भी करते हैं कि उनके हृदय के अन्दर यह भाव है कि हमारी खेती में अधिक उपज हो । इस नाते से मैं कुछ सुनाव देना चाहता हूं, आक्षेप की दृष्टि से नहीं ।

यहां पर बहुत सी बातें ऐसी हो रही हैं जिनमें से कई में शायद यह मातृम पड़े कि मैं बहुत विचित्र रूप से बोल रहा हूं, लेकिन कहं क्या, मुझे बोलना पड़ता है । हमारे देश में मेले लगते हैं । मेले के अन्दर इनाम बांटे जाते हैं । जिला हिसार की एक गो आई जिस को फर्ट प्राइज दिया गया, रोहतक की एक भेंस प्रथम आई, लेकिन उनको इतना इनाम नहीं दिया जाता जितना एक मुर्गी को दिया जाता है । अजीब तमाशे की बात है । मुर्गी को तो इतना इनाम और गाय और भेंस को कोई अच्छा इनाम नहीं । इस के अगे होगा क्या ? लोग कहते हैं कि अपनी आदत बदलो । इस रिपोर्ट में भी है कि लोग अपने खाने की आदत को बदलें । यह भावना सन् १९४८ से चली आ रही है । । कहा गया कि खुराक की आदत बदलो । यानी मांस खायो । यह बहुत भयंकर बात है । जो भाइ मांस खाते हैं वह उनका ही मांस खाते हैं जो खुद मांस न खाकर घास खाते हैं । उन्होंने शेर का मांस नहीं खाया, भेड़िया का मांस नहीं खाया । वह तो उन्हीं का मांस

खाते हैं जो कि घासाहारी हैं और उसी प्रकार से दूध देते हैं अपने बच्चों को जिस प्रकार से सिंह भी अपने बच्चे को दूध पिला कर पालते हैं । मुर्गियों से होगा क्या ? मुर्गी कितनी गन्दी चीजें खाती है यह भी एक तमाशे की बात है । मैं आज ढा० राम सुभग सिंह से प्रार्थना करता हूं कि वे देखें कि मुर्गी क्या खाती है या सुप्रेर क्या खाता है और इन्हीं जानवरों के लिये जनता से कहा जाता है कि उनको खाओ ।

इसी तरह से मछली का प्रचार चल पड़ा है । जब भी यहां स्टेशन पर जाते हैं तो देखते हैं कि उसका प्रचार बहुत तेजी से हो रहा है । छोटी छोटी शीशियाँ में पानी में कुछ मछलियों को डाल कर कहते हैं कि मछली का बीज ले लो । क्या यहां मछली बगैरह चल सकती है ? बम्बई, कलकत्ता आदि जो स्थान समुद्र के पास हैं वहां आप इसको कर सकते हैं । हमारे हरयाणा में इसके प्रचार से क्या होगा ? हमारे यहां तालाबों में सिंधाड़े बोये जाते हैं । लोग सिंधाड़ों को खाते हैं । कच्चा भी खा लिया और पक्का भी खा लिया, शाक भी बना लिया, श्रीवर्षी भी बना ली, मिठाई भी बना ली । वहां पर सिंधाड़ा खूब पैदा होता है । सिंधाड़ों की जगह लोग कहें कि मछली बोग्रो तो किस तरह से हो सकता है ? जहां से मैं आता हूं मैं वहां पहले कभी नहीं देखा कि मछली विक रही हो इस तरह से छोटे छोटे टुकड़े कर के । जो दूसरे के प्राणों को लेकर अपना पेट भरता है उसके लिये बड़ी कठिन समस्या है कि उसका जीवन बना रहे । इसलिये यह आवश्यक है कि हम दूसरों का भी, पशुओं का भी ध्यान रखें । जितने ही पशु अधिक होंगे उतना ही धी, दूध अधिक मिलेगा । जंगल भी होने चाहियें । एक किसान के पास अगर बीस बीषे जमीन हो तो सरकार की तरफ से उसको आदेश होना चाहिये कि दो बीषे वह गोचर भूमि के लिये छोड़े । उससे लकड़ी भी मिलेगी, गौए भी चरती रहेंगी, सब काम

[श्री जगदेव सिंह सिद्धान्ती]

काज होगा और खेती भी ठीक होगी । सारी चीजें शुद्ध होंगी और पशु पूरी तरह से काम दे सकते हैं ।

खाद्यान्नों पर जो सट्टा होता है वह भी बन्द होना चाहिये क्योंकि वह जुआ है । उस का बाजार भाव बदलता रहता है । यह बाजार भाव भी बड़े अच्छामे की चीज है । किसान अपनी गाड़ी लेकर मंडियों में जाते हैं । उनके चारों तरफ कौवों की तरह इकट्ठे होकर व्यापारी लोग बोलते हैं एक दो तीन, एक दो तीन । सारी दुनिया का यह कायदा है कि सारे व्यापारी लोग, सारे ग्रामीण अपनी अपनी चीज का मौल तोल खुद करते हैं प्रीर कहते हैं कि हम इस भाव से बचेंगे, लेकिन एक किसान ऐसा है जो किसी भी अपनी चीज का मौल तोल खुद नहीं कर सकता । दूसरे लोग कहेंगे कि इस भाव बिकेगा । जितनी भी किसानों की चीजें हैं उसकी नीलामी होती है । सारे देश में इस के लिये कोई दूसरी पद्धति नहीं है । आज यहां पर स्थित यह है कि एक किसान अपनी गाड़ी भर कर मंडी में ले जाता है तो फिर वह उसको उसी तरह से वापस नहीं लाता है । जो भी दाम उसको मिलता है उससे वह कपड़ा, लोहा आदि लेकर कन्वे पर डाल कर आता है । जो गाड़ी पहले भरी जाती है वह सारी की भारी खाली आती है । इसकी ओर हमारे मंत्री महोदय को ध्यान देना चाहिये ।

कल भी लोक-सभा में ग्रामीण महिलाओं के संबंध में प्रश्न आया कि उन के ऊपर से काम का भार कम करना चाहिये । कल भी मैं ने इस विषय में निवेदन किया था कि किसान का काम तब चलता है जब सात वर्ष के बच्चे से लेकर सत्तर वर्ष के बुड्ढे तक काम में लगे रहें । तभी जाकर यह हालत पैदा होती है कि वह अपना गुजारा कर ले । जितने लोग यहां किसान वर्ग से आये हैं सब हूदय पर हाथ रख कर बता सकते हैं कि खेती के काम के कारण कोई अपने बच्चों

को कालेज में नहीं पढ़ा सकता है, जब तक कि उनके पास कोई और धंधा न हो । एक बुड्ढा कह रहा था कि अगर कोई यह सोचे कि खेती की पैदावार से वह अपने बच्चों को उंची शिक्षा दिला सके तो यह बिल्कुल मानने योग्य बात नहीं है ।

यह ठीक है कि कहते हैं कि भाव कम कर दो किसान के लिये, लेकिन यह भी तो आप को ध्यान रखना चाहिये कि किसान जो सामान लेता है चाहे लोहा हो, चाहे सीमेट हो चाहे कपड़ा हो, या और चीजें हों, उनके भाव भी उसी अनुपात से कम होने चाहियें । बात तो हम बहुत करते हैं लेकिन इसके लिये काम कुछ नहीं किया गया ।

दूसरी चीज यह है कि प्रचार के लिये आपने लिखा है कि आप हिन्दी में करते हैं । यह और अधिक किया जाये । किसान पढ़ेगा तो तब जब कि उसको उसकी भाषा में दिया जाये । वहां अगर आप अंग्रेजी में देते हैं तो उसका क्या फायदा ?

डा० राम सुभग सिंह : हिन्दी में देना चाहिये ।

श्री जगदेव सिंह सिद्धान्ती : मैं आपका आभारी हूँ कि आपने इसको स्वीकार किया । आपने जो प्रचार किया है आप उसको ज्यादा बढ़ा कर लोगों को और उत्साहित कीजिये ।

इसके साथ ही मैं आपको ध्यान दिलाऊं कि किसानों के ऊपर जो अनिवार्य बचत के रूप में टैक्स लगा है लगान का पचास प्रतिशत, यह उनके लिये बहुत भारी बोझ है । अनेक किसान इस प्रकार के हैं जो पहले बीज तक मौल लेते हैं कर्ज पर । वे बीज को कर्ज पर मौल लेकर बोते हैं । आप बतलाइये कि वह पहले कर्ज को पाटने के लिये पैसा देंगे या कि बचत में । उन्हें अपने बच्चों की

पढ़ाई लिखाई करानी है, बतलाइये वे कहां से उनकी पढ़ाई लिखाई करा सकेंगे। यह बड़ी कठिन समस्या है और अनिवार्य बचत योजना का जो टैक्स है यह बहुत बाधक है, उनके लिये बहुत हानिकर है।

साथ ही हम देखते हैं कि किसानों में कुछ कुरीतियां भी पाई जाती हैं। सीधार्य है कि इस समय सरकार भी उनकी ओर कुछ ध्यान दे रही है। अभी सर्वेखाप पंचायत बड़ोत में हुई थी। उस में जैसा माननीय मोराराजी देसाई जी चाहते हैं उसके अनुसार मह रखक्का गया कि दिल्ली के चारों ओर १०० मील की एरिया में जो सर्वेखाप पंचायत के लोग हैं उन्होंने सोने के जेवरों का उपयोग बिल्कुल बन्द कर दिया है।

उपाध्यक्ष महोदय, मैं आपका बहुत आभारी हूं कि आपने मैंसे समय दिया। मैंने कुछ मुझाव रखके हैं। वे मैंने सच्चे हृदय से रखक्के हैं, आक्षेप की दृष्टि से नहीं। और मैं आशा करता हूं कि उन पर ध्यान दिया जायेगा।

Mr. Deputy-Speaker: Shri P. R. Patel. Each hon. Member will have ten minutes.

Shri P. R. Patel: I thank you for giving me ten minutes, but I fail to understand why at the end of the day there should be a cut when everybody was allowed to express his views taking more time in the beginning.

The question before the country is whether we should feed the country by importing foodgrains from outside or whether the country should become self-sufficient in this matter some day. Judging from the policy that the Government follows, I do not think the country will be self-sufficient in food for a hundred years, or perhaps a thousand years. The policy is very defective.

16 hrs.

In 1962 alone we imported foodgrains to the tune of Rs. 141 crores. In 1961 it was Rs. 129 crores and in 1960 Rs. 192 crores. We import not only foodgrains, but also cotton. Import of cotton in 1961-62 was Rs. 62 crores, in 1960-61 Rs. 81 crores. Are we going to lose our money every year by importing foodgrains and cotton. How shall we be self-sufficient? We shall have to depend always on foreign imports. I have reasons for saying it.

The policy that we follow today is suicidal to the development of agriculture. We promised farmers in the Third Plan that they would be given remunerative minimum prices. That is in the book. The Planning Commission talks of the target. It put a target of 100 million tons of foodgrains by the end of the Third Plan. The target is all right, but they also said that price incentive should be given to achieve the target. The Planning Commission said that the agriculturist should be assured of a remunerative minimum price and that too at the time of or before the sowing season. Is it done?

With all good feelings, the Minister and the Ministry are helpless in the matter because the Planning Commission dictates. The Planning Commission no doubt plans.

Shri A. M. Thomas: In this matter there is absolutely no difference of opinion.

Shri P. R. Patel: Then, what is the difficulty in assuring the agriculturist minimum remunerative prices? What agency have you created for fixing the remunerative minimum price? Have you created any agency up till now, you tell me. If you have not created, either you are not willing to implement what has been said in the Third Plan, or something comes in your way, you must admit that.

An Hon. Member: It should be explained also.

Shri P. R. Patel: Nobody is going to explain.

Now, I may refer to the prices of foodgrains especially wheat. With a base of 100 in the base year 1952-53, the price of wheat in 1959-60 was 91. It was 89 in 1960-61; 92 in 1961-62 and 88 in January 1963. This policy of not giving the remunerative price to the agriculturist has put the Ministry in a position whereby it has to feed the country by imports to the extent of three million tons in 1962, three million tons in 1961 and four million tons or even more in 1960. Are we going to impoverish our country by importing wheat for years together. We cannot allow people to die. Unless we look to the agriculturist for more agricultural production and not to America and Canada, the position will not improve. The import of wheat from outside has an impact on the price of the local produce. In that way shall we be encouraging the agriculturists here to produce more wheat. If we follow the present policy, shall we be self-sufficient in food even after hundred years? The important thing is that the prices of other things have increased while the wheat prices have not, during the last 12 years. Where there is no electricity, people use crude oil engines and pumps. What was the price of crude oil in 1951 and what is its price in 1962, after the new taxes?

Mr. Deputy-Speaker: Ten minutes are over.

Shri P. R. Patel: Sir, allow me two minutes more. The price of crude oil has doubled today, because of new taxes and other things. We have allowed increase in the price to the crude oil producers. The price of wheat has come down. The prices of engines and pumps have increased by more than fifty per cent, while the wheat price has come down. Even the prices of iron and steel required for agriculture had increased by fifty per cent. Take any item, except wheat—textiles or whatever you like. Take taxes, such as education cess or any other tax which is a burden on the agriculturist. Would not all these

things add to the price? However, the hon. Deputy Minister was pleased to say: nothing comes in the way of fixing minimum remunerative prices. Is the Ministry in a position to say that the present price of wheat is remunerative? If it is not remunerative, what has been done? Therefore, my submission is that this requires a change in outlook and policy. The change that I suggest in the policy is this. In agriculture, the policy that should be followed is to look to the agriculturist and not to any foreign country for imports. Give the agriculturists more price, and they will produce more. Otherwise, the position will be the same.

Shri Shivananjappa (Mandya): Mr. Deputy-Speaker, Sir, I rise to support the Demands for Grants under the Ministry of Food and Agriculture. While supporting them, I wish to congratulate the Ministry on some of its achievements. This Ministry is entrusted with the task of making the avocation of 90 per cent of the people of this country more remunerative. In other words, this Ministry has set upon itself the task of bringing more lands under cultivation, giving more irrigational facilities, increasing the per capita yield from the crops and also securing better prices for the farmers for their produce.

This Ministry is specially to be congratulated for more than one reason. Appreciable efforts have been made to attain self-sufficiency in foodgrains and also to make the life of the farmer more secure and better. Increased agricultural production is essential for making, supporting and sustaining the tempo of progress in every sector of the economy. That is why, in all our Plans agriculture has been given the top priority. In the first Plan also one of the objectives of the Plan was to attain self-sufficiency in foodgrains and to increase agricultural production so as to support the requirements of the industries and export.

Under the emergency, agriculture requires a new orientation and it re-

quires a new urgency. The entire progress and prosperity of the country depends upon the successful working of this Ministry. In the third Plan, a review of the state of agriculture discloses that during the period between 1949-50 and 1960-61, the output of agricultural commodities increased at 384 per cent, the rate of increase in the case of foodgrains being 3.73 per cent. The rate of increase in the area under cultivation has been 2.08 per cent and in productivity per acre, 1.54 per cent. Even in the year under review, there is a marked decline in the production of cotton, oil-seeds and sugarcane which provide the raw material to two of India's foremost industries, namely, textiles and sugar. Even after 12 years of freedom the country has to import about Rs. 140 crores worth of foodgrains. There was no overall advance in agricultural production in the first year of the third Five Year Plan and in the second year also the progress has not been satisfactory. It is, therefore, evident that the rate of progress in agricultural production has been slow, and in order to achieve an increase of six per cent per annum, as envisaged in the third Plan, an all-out effort is essential.

The unsatisfactory affairs are due to a number of factors. First of all, there has been the non-availability of nitrogenous fertilisers in adequate quantities. The third Plan target for the consumption of nitrogenous fertilisers is one million tons. The total supply in 1961-62 was 2.81 lakh tons and the estimated supply in 1962-63 is put at 4.04 lakh tons. The target for 1963-64 is five lakh tons. The quantity actually despatched during the first nine months of 1962-63 was 2.37 lakh tons of nitrogen, or 55 per cent of the target for the year. The total quantity available during 1963-64 is likely to be of the order of 4.5 lakh tons due to the shortage of foreign exchange and a slight fall in internal production. I urge that nitrogenous fertilisers in adequate quantities must be some-

how found in addition to green manure and compost.

Sir, further, in order to implement successfully the emergency programmes as also to intensify agricultural production it is necessary to strengthen the agricultural extension schemes. The village level workers must concentrate more upon production plans of the villages rather than the administration of panchayats, because at present the village level workers are now engaged more in the administration of the panchayats than in production. So, they must concentrate more upon production. To achieve this an effective coordination of plans and action is necessary at all levels.

There is at present a gap of 4 million acres between the irrigation potential of major and medium projects and their actual utilisation. The main reason for this gap is the want of proper feeder channels and spares population under these projects. Under Tungabhadra project, much water has yet to be utilized by the cultivators. A proper climate must be created for the maximum utilization of water.

The progress as regards soil conservation and dry farming has been rather slow. The National Development Council has raised the target for soil conservation from 11 to 16.5 million acres. The actual achievement under soil conservation was 1.3 million acres in 1961-62 and 1.5 million acres in 1962-63. There is thus obvious need for stepping up the programme of soil conservation as well as dry farming in order to achieve the Plan target. The Government must think of evolving a national policy for soil conservation. Seed multiplication farms are there, but it is necessary to evolve improved varieties for all crops.

Another contributory cause for low agricultural production is absence of proper crop planning. No doubt the Government have thought upon package areas for intensive produc-

[Shri Shivananjappa]

production of certain commodities. I am sorry to state that there is no crop-planning for growing sugarcane. Sugarcane is a tropical and sub-tropical crop. It is unfortunate that large tracts of lands are devoted to growing sugarcane in U.P. and Bihar. In spite of the encouragement and incentives given to sugarcane cultivation in U.P. and North Bihar, there is no marked improvement either in the quality or in the yield per acre. The average yield remains 9 to 11 tons per acre. Recently, sugar factories in U.P. and Bihar have to be closed down for want of sugarcane. The recovery of sugar is about 8 per cent. Now since the sugarcane price is linked up with recovery, both the quality and yield per acre are important. Otherwise, the cane-growers will suffer. Hence there is the paramount need to encourage new sugar factories in the peninsular India and south.

In our own State of Mysore, the paddy price has gone far below economic levels and this has hit hard the ryots. The prices are not likely to go up either in the immediate future. Mere announcement of paddy procurement price is not enough. The Government must go into the open market for purchasing.

My district of Mandya in the State of Mysore is a package programme district. The district coordination committee has submitted to the Government of India through the State Government minor irrigation schemes, amounting to about Rs. 150 lakhs. If this is done, it will provide water to another additional 30,000 to 40,000 acres. I request this Ministry to accord sanction to it.

Mr. Deputy-Speaker: Shri D. D. Puri—absent. Shri Karuthiruman.

Shri Karuthiruman (Gobichettipalayam): Mr. Deputy-Speaker, Sir, I thank you very much, because at least at the fag end, I have got a chance to speak, coming from Madras State.

Mr. Deputy-Speaker: Last but not least.

Shri Karuthiruman: One reason which I wanted to participate in this discussion is this. An hon. Member of this House from Madras State has enlightened the House; he is Shri Muthu Gounder and the party he belongs to is DMK. I am very thankful to him because he said that the present price that has been fixed is unfair and he wanted more price to be fixed. In the election campaign of the so-called D.M.K. Party they promised three Madras measures of rice per rupee. That comes to about five kilos per rupee.

Shri Muthu Gounder: We did proclaim that, but we were not given an opportunity to rule in the Madras State.

Mr. Deputy-Speaker: Order, order. The hon. Member had his chance.

Shri Karuthiruman: Sir, the way in which he interrupts confirms that they did proclaim like that. Now they say that the price should be remunerative. According to their price policy it will be only Rs. 7 per maund of rice. They go to the public and say: "Down with the Congress; we will give you five kilos of rice per rupee".

Shri Muthu Gounder: We would have allowed enough subsidy and seen to it that the poorest section got three measures per rupee.

Shri Karuthiruman: At least here in the Lok Sabha he has said that the present price as fixed is very low and that it should be increased. I thank him for the sentiments expressed by him here.

He said that he was producing 4000 pounds. As a matter of fact, I am producing 5000 pounds for more than two decades. What is that due to? This increased production of 4000 and 5000 pounds in the Madras State is practically due to the efforts of

the Agricultural Research Institute in Coimbatore. I really pay credit to that institute and other institutes in our States and in the Centre. They have produced such strains as Co. 16, Co. 19 and Co. 25 of paddy that it has been possible for us to produce 4000 pounds and 5000 pounds of paddy. Hon. Members should take note of that. It has not been because of our own efforts and because of our indigenous ability that we have been able to achieve this. It was only because of the Agricultural Research Institute at Coimbatore. The credit should go to them for our producing 5000 pounds. Not only the Madras States but all States in India should be grateful to the agricultural research institutes for the good work that they are doing.

Shri Muthu Gounder: In my field the yield was more than 7000 pounds year before last year.

Shri Karuthiruman: Sir, agricultural education is so very necessary that there should be more agricultural universities. I request the hon. Minister to establish one such university in the State of Madras.

The research work that is being done in the Indian Agricultural Research Institute is tremendous. They have done marvellous work. As my time is very short I do not want to go into the details, but I will only pay my tribute to them.

There is one thing that I want to point out. The revenue officials get a higher status than the agricultural officers. That by itself creates a sort of inferiority complex in the minds of the agricultural officers and they do not put their full effort for the development of agriculture. A District Agricultural Officer is of more value to the nation and to the farmers than any other revenue officer sitting in a four-walled room doing less work and demanding more emoluments. Sir, in our independent country we should see that all technical people in the agricultural department get equal status with the

IAS officers. An all-India service be created; otherwise there is no incentive for them to do their best.

The Agricultural Department has reached this status because of the shortage of foodgrains. Had there not been shortage of foodgrains shortage of cotton and shortage of other things, the Government would not have cared for the agricultural department at all. Because they want food, they want to do more research and that is why the Planning Commission and the Government are caring so much for the agricultural department.

I would suggest, Sir, that the administrative side of this department should be separated from the executive side. What I mean to say is that administrative work is vested with technical People. Technical people are made to do the work of ordinary clerks with the result that their ability to do higher work is wasted. They are not being fully utilised and they are not given an equal opportunity to work on the technical side.

Sir, the shortage of paddy is only 3.9 lakh tons whereas there is a shortage of 32 lakh tons in the case of wheat which we are importing. The shortage of wheat is there because—so far as my knowledge goes, because I have travelled from Madras to Delhi, a distance of about 1500 miles—there is only extensive cultivation and not intensive cultivation under wheat crop. I think a majority of the wheat crop depend on dry cultivation.

An Hon. Member: Not everywhere.

Shri Karuthiruman: I said that a majority of them depend on dry cultivation. If they take to wet cultivation and also intensive cultivation, this shortage would be wiped off very easily. I would request the agricultural research institutes to induce people to use special strains and high-breed strains. Also, they should attach more importance to quality

[Shri Karuthiraman]

than to quantity. Their aim should be to produce more in better quality and a large quantity.

Then as I have suggested earlier, the supply of inorganic manures such as fertilizers should be stopped, because the application of the fertilizer, though it will help in raising a bumper crop, will not help to maintain the fertility of the soil. Encouragement should be given only for the application of organic manures and not inorganic manures. In New Zealand they made an experiment in a district with both organic and inorganic manures. In one field they applied only organic manures and in another only inorganic manures. Then they tested the foodgrains of both the fields on animals. It was found that animals fed on food grown by applying inorganic manures were susceptible to various kinds of diseases whereas the animals fed on food grown by applying organic manures were well-bred and lived quite long. Therefore, my advice to the Agricultural Department is that they should encourage only the use of organic manures in abundance, and not inorganic manures, because the fertility of the soil would be lost by continuous application of inorganic manures, with the result that while there will be increase in production, the quality will go down.

Coming to food production, I know that the Minister of Food and Agriculture is a dynamic man, but I feel that he should be more dynamic and take more interest in fixing the price of foodgrains. So far as the price of rice is concerned, it is not only unjust, but it is impracticable. I can very easily prove it. Also, there is confusion between the floor price and the fair price. The question of floor price arises when there is excess of production. When we are short of production, fair price is necessary so that the farmer will have some incentive to produce more.

There is a proverb in rural side that "marriage is a cure for lunacy and the lunacy will be cured after

marriage". The price of agricultural produce should be fixed only when it is fixed for other commodities. If the prices of other commodities are controlled, I agree on behalf of the agriculturists that the prices of foodgrains can also be controlled, but not otherwise.

I would again repeat that the floor price is creating great confusion. There should be a fair price to the farmer. At the same time, the consumers should get it at a reasonable price. If we supply rice to the consumers at the rate of 1½ kilos per rupee throughout India from Cape Comorin to Kashmir, I think everybody would be happy. It means Rs. 25 per maund. It should be available to the consumer at that price. If the trader is not doing that business honestly, it is better that Government takes to State trading so that the producer gets a fair price of at least Rs. 21 per maund and the consumer need not pay an unnecessarily high price. We should see that the interests of the peasantry are protected and we should not leave them to the tender mercies of unscrupulous businessmen.

Lastly, Sir, I request the hon. Minister to take serious steps to see that the interests of the peasants are protected. The bold peasantry, the country's pride, when once destroyed can never be supplied. Thank you, Sir.

Shri Solanki (Kaira): Mr. Deputy-Speaker, I thank you for giving me this opportunity to speak on this debate. From this morning I have been hearing various arguments from different groups of Members regarding this debate, but it was towards the evening that I found that we were touching the right spot of this problem of food and agriculture.

It is a well-known fact that agriculture is the backbone of our nation. In the last two Plans and also in the second year of the Third Plan we have been trying very hard to increase production in agriculture.

Already an amount of Rs. 2,000 crores have been spent and, may be much more will be spent. Even then, with our growing population and shortfall in production we will not be able to achieve self-sufficiency in food production.

The reason for all this lies in one factor and that is the price. Unless and until there is a basic price given to the farmer for his produce and he is encouraged to grow more food with that as a guarantee, there is no possibility of the farmer taking the initiative and growing more food because, after all, it is a gamble that the farmer takes. Almost like the industry where a man does business or invests money, and naturally expects a return, it is the same with a farmer. A farmer has not only to encounter the difficulties which are laid down by the Government but he has always to face the natural causes also, for example, shortage of rains and many other things.

There was a remark by Shrimati Yashoda Reddy recently that there are many hurdles in the way of a farmer. It appears to me that there are also hurdles in the way of Shri S. K. Patil because each and every time he assures the House as also says in his public speeches that he is going to hold the prices so that the farmer will have the incentive to grow more food, even then it just sounds like propaganda as never has this utterance been given effect to. He has never enforced this speech into action. I do not know but maybe that he has hurdles from the hon. Planning Minister who, I find, threatens that if the prices go up he will not allow that. This sort of rivalry which is going on should cease and they should realise the truth that the prices in the field of agriculture must come to a certain stage and they must remain there for the farmers to grow more food and give them the encouragement that is very much required today.

If a farmer goes to a co-operative bank and asks for a loan, he has

difficulties there. In the other banks of the provinces or local banks also he faces difficulties. If he wants seeds, there is not enough seeds to go round the country. If he wants fertilisers, there is not enough fertiliser to go round the country. Irrigation is still in a primitive stage. Without such things which are very necessary for his agriculture, how can he ever expect to grow more food or meet the demands of the nation? On the other hand, whenever he manages to produce enough, there is a threat of the buffer-stock which the Government is always holding. He is afraid that if he ever puts his produce in the market, may be he will not get the price that he expects. With these hurdles in the way of a farmer I do not think even in ten years' time Indian agriculture can be self-sufficient.

The Government must realise that is an issue which is a national issue and if other ministries or other people are hindering the way of progress of agriculture, they must cease to do that. They must give an incentive to the farmer which is badly required. Many of my hon. friends from the Opposition and also from the DMK stressed this point very much. One of the hon. Members from the DMK Party was stressing the point about rice, but it is not only rice, it would be any crop which is to be grown by the farmer which will face the same problem. Unless and until he will get the money for that crop, how can we expect him to gamble with his small holding or saving which he has? Today the times are very difficult for the farmer. A businessman or an industrialist could have credit. He can go and get money from his friends and from other people, but, I am afraid, the farmers do not have the same credit facility in the villages. The banias and the other businessmen are exploiting him even today. With these problems it is the duty of the Government to realise that the farmer gets the incentive. I have no doubt that Shri S. K. Patil is quite

[Shri Solanki]

sincere in his promises that he wants the prices to be held up and that the farmer must get the incentive, but there is something coming in his way which makes him always say the thing and it never happens. If it goes on like that, I am afraid, the country will never have faith in his word. He must take some action and make the people see that he is going to bring his word of promise into proper action.

Secondly, the point that I want to touch is regarding my constituency. There are three taluks in my constituency which are growing cotton and there is a system of seeds quality certificate which is being issued by the Government. In that, a large number of farmers have had complaints that when they purchase seeds, some farmers are given the certificate and some are not given the certificate. The survey which is made in that area is of 60 per cent of land. What happens is, when the cotton inspectors go round the area, they survey 60 per cent of the big land holdings and leave out the small farmers, giving the certificates of quality to those big landlords and big farmers and excluding the small farmers. When the crop is ready and it is in the market, those people who have got the certificate get the market price but the small people, small farmers, who do not have the certificates, do not get the market price. What usually happens is, they are compelled to sell at a lower price to those who hold the certificates and eventually those people make the profit. What happens is that the cotton inspector approaches those farmers who have not got the certificates and demands money for these certificates. I have got a proof where more than an amount of Rs. 1000 was demanded from the farmers for these certificates and I have even a proof that there are inspectors of cotton earning as much as Rs. 5000 per year from these illegal incomes as we call it. If this is not going to stop, there is going to be great dissatisfaction

amongst the farmers. There are people who purchase seeds from the same stock. The villages are at a distance of one mile even and one village gets a certificate and the next one does not get a certificate. When crops are ready, both the crops are put in the same market. The farmers are face to face. Some have the certificates and they get the market price and others are disappointed because they do not have the certificates. This sort of injustice must stop.

Thirdly, I have to address to Shri Thomas, the Deputy Food Minister because when he was replying, he mentioned something about the dairy in Delhi. He said that their aim was to help the farmers to have healthy cattle and the main aim was that. Well, I have found out that in the dairy here, the milk which is sold by villagers is purchased by contractors and the Government buy milk from the contractors. There is no direct dealing of the Government with the farmers. Therefore, always there is a middle price and the farmer never gets a right price that he deserves for it. This sort of exploitation goes on. We cannot expect them to improve their cattle or livestock. It is the moral duty of the Government, if they have that aim in their mind, to give him a right price without having a third party in between which is exploiting the farmer.

The last thing that I have to say is regarding the cooperative farming. So many people have said that it is a failure, that it will never succeed. But I have one more thing to say about it that always when an ideal is put forward, there is a chance that people would accept it or not accept it. The cooperative farming is not something like making laws about factories and industries. It is something that a farmer holds dearly, that is, his land. If a man is told to work on a machine and the next man comes to that machine, he does not have any attachment to that machine in a factory.

But in the case of land, where there is cooperative farming to be introduced—and the farmer knows that that land is everything that he has—and if you enforce that law there that that property is common, that it is to be shared by more than one, I am afraid that will not work well. This is something which is more sentimental and emotional to a farmer. Of course, only those people who hold land or who have their livelihood coming from that source will only understand this dogma or this obsession that they have for land. It is not going to be easy for the Government to change the sentiment which is rooted in the history of India for thousands and thousands of years.

Shri Kapur Singh: It is a good thing.

Shri Solanki: But the Government should realise that, because they may say this is an obsession. They should not be deprived of it because it is part and parcel of their life. Some farmers would even give their life for that property because their ancestors had fought for it and they have been deriving their subsistence from that source.

With these words, I conclude.

Mr. Deputy-Speaker: Shri Dafle; Shri R. S. Tiwary.

An Hon. Member: Those who stand up, may be given a chance.

Mr. Deputy-Speaker: Shri Rattan Lal; Shri Tulshidas Jadhav.

श्री तुलशीदास जाधव (नादेड़) : उपाध्यक्ष महोदय, ऐप्रिकल्चर डिपार्टमेंट पर जो डिमांड है उसको सपोर्ट करते हुये मैं कुछ सुझाव देना चाहता हूँ। यह जो लेड का घंवा है इसको एक व्यवसाय मानना चाहिये। इसके बारे इसमें जो खेड़त लोग काम करते हैं उनको शाश्वति नहीं मिलेगी। दूसरे जितने घंवे चलते हैं उनके बारे में

जहां पर कुछ गारेंटी होती है कि उसकी इनकम होनी चाहिये और इतना एक्स्पैंडिचर होना चाहिये, वहां पर घंवे ठीक चलते हैं। लेकिन इस खेती के बारे में कोई ऐसी चीज नहीं है। काश्तकार और उसकी खेती का जो मामला है वह विल्कुल अव्यवस्थित रूप से चलता है। देश भर में जो प्लैनिंग चलती है वह खेती के बारे में या काश्तकार के बारे में नहीं है। इसकी और सरकार का ध्यान जाना चाहिये। जिस तरह से अभी यहां शुगर कैन के मामले में नार्थ इंडिया और साउथ इंडिया का सवाल उठा उस तरह का सवाल किसी भी अनाज के बारे में पैदा नहीं होता। उसकी वजह यह है कि शुगर केन के रेट के लिये यहां पर गारेंटी दी गई है। इस गारेंटी में यह देखा जाता है कि जो गन्ने के काश्तकार का एक्स्पैंडिचर होता है और जो इनकम होती है उसके दिसाव से गन्ने की खेती के लिये उसके पास इन्सेन्टिव है या नहीं। जिस तरह से यह शुगर कैन के बारे में या काटन के बारे में है उसी तरह से अनाज के बारे में भी होना चाहिये। जो चीज खेत में होती है अगर उसके लिये गारेंटी नहीं मिलती तो वह घंवा ठीक तरह से नहीं चलेगा, वह नुकसान में चलेगा। जब वह नुकसान में चलता है तो फिर यह बात होती है कि उसको यह सहूलियत दे दो, वह सहूलियत दे दो। यह तो ठील देने जैसी बात है। जहां पर किसान लोग काम करते हैं वहां कुछ हो जाये, बाढ़ आ जाये, सूखा पढ़ जाय तो योड़ी मदद दे दो। हम ने खेती के अन्दर देखा है कि कभी उस को कुछ तकावी दे दी गई, कभी कोई और चीज दे दी गई। जब तक देश में इस तरह के डोल्स चलते हैं तब तक मेरे अन्दर ऐसी भावना है कि जो हमारी पापुलेशन देहात के अन्दर रहती है उसके प्रति अनादर की भावना है। किसी भी दूसरे घंवे में ऐसी बात नहीं है।

अगर देखा जाय तो हिन्दुस्तान में जितनी पापुलेशन आज है उतनी पापुलेशन आज चाइना को छोड़ कर कहीं भी नहीं

[तुलशीदास जाघव]

है। सन् १९५१ में हमारे देश की पापुलेशन ३६१ मिलियन थी, सन् १९६१ में ४३० मिलियन थी और १९७१ में यह बढ़ कर ५२७ मिलियन हो जायेगी। इस पापुलेशन में से २४६ मिलियन देहातों में रहती है, बाकी पापुलेशन अरबन है। इतनी बड़ी पापुलेशन को अगर सम्भालना हो तो उस के लिये हम को पहले प्रायोरिटी देनी चाहिये। लेकिन यह बात कहीं नहीं होती। न इस के लिये कोई प्लैनिंग है। सुबह कंसल्टेंट्स कमेटी की एक मीटिंग हुई, उस में मैं ने एक सवाल पूछा था। लेकिन उस उत्तर से मुझे कोई सन्तोष नहीं हुआ। मैं जब रस्ते गया था और खेती की डिपोर्ट देखी उस का किस्सा मुझे याद आ गया। वहां पर ग्राम सभा के नाम से एक समिति है। उस में किस खेत में कितना अनाज तैयार करना है इस का कोटा दिया जाता है। वहां पर इस का पूरा हिसाब होता है कि किस जमीन में कौन सा अनाज पैदा करना है। उस के लिये एक प्लैन होता है। मुझ से उस के सम्बन्ध में बात चीत वहां पर हुई, उस में अंकों की कोई गलती हो गई। जब हम लोग स्टालिनप्रेड आये तो जो ग्राम सभा का प्रेजिडेंट था उस के व्यापार में यह बात आई कि उस अंक में कोई गलती है। उस के बाद उस ने मास्को को फोन किया और उस के बाद जो वहां के एग्रीकल्चर मिनिस्टर थे वह प्लैन से स्टालिनप्रेड आये और कहा आप इंडियन डेलिवरेशन में हैं। जो फिरसं में गलती हो गई है उस को कृपा करके आप सुधार लें। कहने का तात्पर्य यह है कि एक मामूली सी बात पर भी वहां पर इतना व्यापार दिया जाता है जब कि यहां पर यह बात नहीं है। मैं डा० राम सुभग सिंह के लिये नहीं कह रहा हूँ क्योंकि वे तो बड़े सिंसिटिव्स का काम करते हैं। उन से मेरी विनती यह है कि जब तक वे इस विभाग में हैं तब तक जिस तरह से काम होना चाहिये उस का प्लैन बानाया जाय।

बिना प्लैन किये हुए हमारा काम ठीक से नहीं होगा। खाली काश्तकारों को फटिलाइजर दे देने से या कुंए खुदवा देने से ही काम नहीं चलेगा। खेती के बारे में पूरी तरह से प्लैनिंग होनी चाहिये। आजकल ग्राम पंचायत है, आप उस को प्लैन दीजिये कि इस गांव में इतनी ज्वार की उपज होनी चाहिये, इतनी कपास होनी चाहिये। आप काश्तकार को इस रीतिसे प्लैन दीजिये कि उस को सहूलियत मिले। तभी वह काम करने के लिये तैयार होगा।

आप ने देखा कि शुगर केन का पैसा मिलता च काश्तकार को। उस के लिये आप ८० टन पर एकड़ गिनते हैं। जैसा डिप्टी मिनिस्टर महोदय ने कहा, आप हमारे शुगर केन के खेत में चले जाइये। जैसे मां बच्चे को सम्भालती है उसे खिलाती पिलाती है, जिस तरह से उस का पालन पोषण करती है, जब उसी तरह एक एक गांव का पालन पोषण होगा तभी खेती की उपज बढ़ सकती है। इसलिये मेरा कहना है कि काश्तकार खुद पूरी तरह से मेहनत करने के लिये तैयार हैं, जौबीस घंटे काम करने के लिये तैयार हैं, लेकिन जितनी सहूलियत उन को चाहिये वह नहीं मिलती है। एक तो उस को प्लैन दी जाये और उस के बाद उस को प्राइस की गारेन्टी दी जाय। यह दो बातें हैं उस के जीवन में जिस से उस को शाश्वति मिल सकती है। काश्तकार का जितना खर्च होता है उस के हिसाब से उस को पैसा मिल जाय तो कोई जरूरत नहीं कि आप यह सोचिये कि इतना दिया गया या उतना दिया गया। मैं आज पूछता हूँ कि कितने आर्टिकल्स में प्राइस गारन्टी काश्तकार को दी गई है।

एक जाननीय सवाल : प्राइस गारेन्टी नहीं दी गई है।

दूसरे माननीय सदस्य : ट इज नाट ए गुड विंग ।

श्री तुलशीदास जाधव : इट इज नाट एग्गुड विंग । सिर्फ कपास और गन्ने के बारे में गारेन्टी दी है कि फ्लोर प्राइस उस की क्या है । यह तो मैं रेट्स के बारे में कहना चाहता हूँ ।

दूसरी बात यह है कि अगर देखा जाय कि दुनिया में पर एकड़ ईल्ड क्या है तो वह चीज हमारे यहां बगैर इन्टेन्सिव कलिंगेशन के नहीं हो सकती । मेरे पास आज मीट्रिक टन में दुनिया भर के अंकड़े मौजूद हैं । अगर देखा जाय तो जहां हिन्दुस्तान में एक एकड़ में चावल १२२४ मीट्रिक टन होता है वहां पाकिस्तान में १२४० मीट्रिक टन होता है, चाइना में २६०६ मीट्रिक टन होता है, जापान में ३६५२ मीट्रिक टन होता है, अमेरिका में ३२०२ मीट्रिक टन होता है और इजिप्ट में ४६६० मीट्रिक टन होता है । यह आंकड़े तो मैं ने चावल के दिये । गेहूं की बही हालत है, गन्ने की बही हालत होती है । हिन्दुस्तान में जो गन्ना होता है वह एक एकड़ में ३२८४७ मीट्रिक टन होता है जबकि इजिप्ट देश में वह ५००६४ मीट्रिक टन होता है । अब उत्पादन से तीन गुना और चौगुना पड़ता है । जब वहां इतना उत्पादन हो सकता है तो हमारे यहां क्यों नहीं हो सकता ।

एक माननीय सदस्य : यह फिर गलत है ।

श्री तुलशीदास जाधव : मैं ने इसको सरकारी किताब में से लिया है ।

श्री क० नां० तिवारी : उपाध्यक्ष महोदय, अनेक माननीय सदस्यों ने प्राइस के बारे में कहा है । मेरा भी व्याल है कि जब तक प्राइस ठीक नहीं होगी, तब तक इसेंटिव गोम्पसं को नहीं मिल सकता और

उत्पादन नहीं बढ़ सकता । भारतवर्ष कृषि प्रधान देश है । यहां पर ८२.२ परस्ट लोग देहातों में रहते हैं और १७.८ पर सेंट लोग शहरों में रहते हैं । यहां वार्षिक कम्पाउंड ग्रोथ आफ पापुलेशन २ पर सेंट है । इन सब को खिलाने का भार किसानों के ऊपर है । इस के साथ-साथ उनको विदेशी मुद्रा प्राप्त करने के लिए कच्चा माल भी पदा करना पड़ता है । इस का भी भार किसानों पर है । चाहे कृषि विभाग कोई भी उपाय करे, जब तक सिचाई का पूरा प्रबन्ध नहीं होता और बाढ़ को नहीं रोका जाता तब तक उस का टारगेट पूरा नहीं हो सकता । किसानों को खास कर प्राकृतिक प्रकोपों का भी सामना करना पड़ता है । मेरे पास समय कम है, इसलिये मैं आंकड़ों में नहीं जाना चाहता । लेकिन इनसे मालूम होता है कि वर्षा का कोई ठिकाना नहीं है । कभी-किसी देश में ज्यादा वर्षा हो जाती है तो कभी कम होती है, कभी बाढ़ आती है, तो कभी सूखा पड़ जाता है । इस कारण जब तक सिचाई का ठीक प्रबन्ध नहीं होता तब तक सरकार जो टारगेट मुकर्रर करता है वह पूरा नहीं हो सकता । इसलिए कृषि विभाग के लिए यह सब ज़रूरी है कि वह प्लानिंग विभाग से मिल कर सिचाई के लिए ज्यादा से ज्यादा इया खर्च करे ।

१६५८-५९ में ३२३६ मिलियन एकड़ जमीन जोत में थी जिस की १८ पर सेंट ही पट्टी रही है । और बाकी जमीन के लिए सिचाई का कोई इन्तजाम नहीं है । अगर रासायनिक खाद दी जाती है तो जब तक पानी का पूरा प्रबन्ध न हो तो हम जितनी पैदावार लेना चाहते हैं वह हम को नहीं मिल सकती । इकाफे की रिपोर्ट में लिखा है कि नेचुरल कलेमिटीज की वजह से, पानी का प्रबन्ध ठीक न होने के कारण और क्लाइमेट के कारण जो सरकारें टारगेट

[श्री क० ना० तिवारी]

रखती हैं वह पूरा नहीं हो पाता । उसकी रिपोर्ट में लिखा है :

"In the ECAFE region as a whole, stretching from Iran to Japan, real incomes dropped in 1962 by about 2 per cent, mainly as a result of less favourable harvest and lower export earnings."

तो मैं सबसे पहले कृषि विभाग का ध्यान इस और आकर्षित कराना चाहता हूं कि सिचाई का पूरा प्रबन्ध हीना चाहिये ।

अनेक माननीय सदस्यों ने कहा है कि पैदावार बढ़ा ने का किसान को तब तक कोई इंसेटिव नहीं हो सकता जब तक कि उसकी पैदावार का उचित दाम न तय किया जाए । जो १२ पर सेंट लोब शहरों में रहते हैं उनको खिलाने का भार भी किसानों पर ही है और इन शहर के लागतों के हाथों में अखेवार है । यही लोग ज्यादा हल्ला करते हैं कि गल्ल का भाव बढ़ रहा है और इसलिए सरकार घबरा कर गल्ले के भाव को कम करती है । किसान मुल्क की आमदानी का लगभग ५० पर सेंट देता है । विदेशी मुद्रा कमाने में भी उस का बहुत बड़ा हिस्सा है । इस के इलावा उस पर अनेक करों का भार है । प्रान्तीय कर है, पंचायती कर है, केन्द्रीय कर है । इस के अलावा चन्दे का भार उस पर है । मेहमानों का और अफसरों की खातिर का भी उस को खच्च करना पड़ता है । एक माननीय सदस्य ने बहुत ठीक कहा है कि किसान अपनी खेती की आमदानी से अपने बच्चे को स्कूल या कालिज की शिक्षा नहीं दिलवा सकता । जो चीजों के दाम बढ़ गए हैं, उनका भार भी उस पर पड़ रहा है । पीस्टकार्ड का दाम बढ़ गया है, करोसीन का दाम बढ़ गया है और दूसरी चीजों का दाम बढ़ गया है । इस सब खच्च को किसान को बहन करना पड़ता है ।

किसान की उपज का हिसाब आज तक कृषि विभाग के पास नहीं है कि किसान को अपना गल्ला पैदा करने में कितना पैसा लगता है । सरकार के पास ऊख का, धान का या गहूं का किसी का हिसाब नहीं है । अगर किसान की उपज का हिसाब कर के उस की जो लागत लगती है उस पर उस को कोई जाम नहीं दिया जाये गा तो किसान की हालत रद्दी होती चली जाएगी ।

इस के इलावा उनको कर्ज लेना पड़ता है । हम ने हिसाब लगा कर देखा है कि जो किसान २५ एकड़ ईर्गिंटेड जमीन की खेती करती है उस को माल में १५०० रुपया कर्ज लेना पड़ता है तब वह खेती चला है । यह बड़ी कंट्रोवर्शल बात है । देहतों के लिए इनकम की सीरिलिंग की गयी लेकिन भ्रवन इनकम्स की सीरिलिंग नहीं की गयी । इस प्रश्न को अन्य माननीय सदस्यों ने भी उठाया है । इस तरह आप देखें कि जितने भार हैं वे कृषकों के ऊपर आ जाते हैं । ऐसी स्थिति में सरकार को चाहिये कि वह इन सारी बातों पर ध्यान दे ।

दूसरी बात है कर्ज की । आज सुबह हमको एक एफ० ए० थो० की किताब दी गयी है । उस में भी कहा गया है कि यह प्रावलम दुनिया भर में है । केवल हिन्दुस्तान में ही यह प्रावलम नहीं है । उस में लिखा है :

"Out of the present world population of about 300 crores, probably well over 100 crores of human beings are not getting enough food for proper physical development."

यह हालत है सारी दुनिया की । और हिन्दुस्तान को भी यह लड़ाई लड़नी पड़ रही है । तो किसानों को अपनी खेती के लिए रुपये पैसे की कमी है । इस में एक सजेद दिया गया है, एक्सटेंशन आफ एपीकल्चरल क्रेडिट के लिए, और उस

का प्रोश्राम भी रखा गया है । लेकिन हम ने देखा है कि जो रुपया किसान को सरकार द्वारा दिया जाता है वह देहत के बनिए द्वारा दिये गये रुपये से महंगा पड़ता है । अगर किसान को सौ रुपया सरकार से नेना है तो उस का ५० रुपया ऊपर खर्च हो जाता है । इस का हिसाब किताब इतना काम्प्लीकेटेड है कि किसान तबाह हो जाता है । इस को सिम्प्लीकाई करना चाहिए । दूसरे जो वसूली होती है वह सब चीजों की एक साय होती है । हमारे प्रान्त में आज कल वसूली हो रही है, तो इनकम टक्स की वसूली हो रही है, सेल्स टक्स की वसूली हो रही है, नेशनल डिफेंस के लिए वसूली हो रही है और एग्रीकल्चरल लोन की वसूली हो रही है । ये जितनी वसूलीयां हैं ये सब एक साय हो रही हैं । नतीजा यह है कि किसान को आनी जमीन जायदाद और मवेशी बेच कर सरकार का कर्ज अदा करना पड़ रहा है । मैं यह नहीं कहता कि सरकारी कर्ज वसूल न किया जाए । लेकिन निवेदन यह है कि यह वसूली किस्तों के आधार पर हो तो किसान को उतना भार नहीं प्रतीत होगा और उसे अपना सब कुछ गिरवी नहीं रखना पड़ेगा । इसलिए मेरा निवेदन है कि किसानों को जो कर्जा दिया जाय वह विल्हुल हल के टम्स पर दिया जाय और वह किश्तों में उन से वसूल किया जाय ।

ईख की खेती के बारे में जैसा कि श्री विभूति मिश्र ने तथा अन्य कुछ लोगों ने कहा

है, इस बारे में मैं भी उन से एक राय रखता हूँ । एक सैकेंड में एक बात जरूर कह देना चाहता हूँ कि अभी इस विषय को लेकर जो नैर्य और साउथ में एक कंट्रोवर्सी सी पैदा हो गई है उस के लिए मेरा यह कहना है कि अगर साउथ में चीनी का उत्पादन बढ़ता है तो बड़ी खुशी की बात है और उसे बढ़ाना ही चाहिए । लेकिन उत्तर प्रदेश और विहार में अभी तक यह देखा जाता है कि यहां की जो शगर इंडस्ट्री है, यहां के जो केन प्रोप्रेसर्स हैं, उन के सम्बन्ध में कुछ इस तरह की पालिसी प्रान्तीय सरकारों और सैटल गवर्नरमेंट की है जिस की बजह से गने की क्रीप जोकि उत्तर प्रदेश और विहार के किसानों की मनी क्रीप होती है और जिससे कि उन को पेसा मिल सकता है, जितना मिलना चाहिए वह उनको नहीं मिल पाता है । अगर उस इंडस्ट्री को नुकसान हुआ तो लाइंगी तौर पर किसानों पर इस का बड़ा प्रतिकूल प्रभाव पड़ेगा और उन को बहुत बड़ा नुकसान उठाना पड़ेगा । इस लिए इस और भी मैं मंत्री जी का ध्यान आकर्षित करता हूँ और आशा करता हूँ कि वे इस पर भी अवश्य ध्यान देंगे ।

12.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday March 21, 1963/Phalgun 30, 1884 (Saka).